

No. HCB/GOA/RS/DRT/2024

Dated : 08th December, 2023

N O T I C E

Sub : Destruction of Records in accordance with Chapter XV of the Bombay High Court, (Appellate Side) Rules, 1960, to be carried out during the Summer Vacation of 2024.

Public in general/litigants/advocates appearing for the litigants are hereby informed that destruction of records of disposed files will be carried out in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, during the Summer Vacation of 2024. The List of proposed files for destruction to be carried out of the year i.e. (2013) and also the list of High Court disposed files which were decided by the Honourable Supreme Court and received back after disposal (till 2013) are annexed herewith).

You are requested to communicate and inform this office in writing in case you are interested to receive back any documents covered under Rule I of Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, which you have submitted during the course of hearing and which you are willing to receive back in your possession on or before the commencement of Summer Vacation of 2024.

sd/-

(Ram Subrai Prabhudessai)
Registrar (Judicial)
High Court of Bombay at Goa

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78	WP/67/2013	01/10/2013	M/S KUNDIL ROLLING MILLS PVT. LTD., Adv.: VIJAY A. PALEKAR	SHRI AVDHUT NAIK AND 7 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1 TO 6	R. M. SAVANT	8 FILES KEPT WITH WP/813/2012, WP/59/2013, WP/62/2013	
79	WP/560/2013	07/10/2013	SHRI. ORLANDO FERNANDES Adv.: ADV. GAURISH N. AGNI	GOA TOURISM DEVELOPMENT CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR Adv.:	R. M. SAVANT	2 FILES	
80	WP/626/2013	07/10/2013	SHRI. SANJAY KERKAR Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	M/S. NARCINVA DAMODAR NAIK THROUGH ITS PARTNERS., Adv.:	R. M. SAVANT	3 FILES ALONGWITH CA/203/2013	
81	WP/540/2013	04/09/2013	SHRI. PRADIP JAISINGRAO PAWAR Adv.: ADV. DEVIDAS J. PANGAM	PASSPORT OFFICER AND ANR., Adv.:	NARESH H. PATIL AND U. V. BAKRE	3 FILES	
82	WP/847/2012	04/09/2013	MR ARJUN RAM Adv.: ANTHONY JOE D'SILVA	M/S BOMBAY INTELLIGENCE SECURITY (I) LTD REP. THOROUGH ITS BRANCH MANAGER MR. VILAS K. GAWAS Adv.: ADV. GAURISH N. AGNI FOR RESP 1	R. M. SAVANT	2 FILES	
83	WP/544/2012	02/09/2013	SHRI PRABHAKAR GOVIND MAYEKAR AND 3 ORS., Adv.: PULKIT BANDODKAR	MICHAEL VELHO FERNANDES REP BY ATTORNEY MR. PHILIP D'COSTA ALIAS MR. P.C. D'COSTA Adv.: ADV. S. M. SINGBAL FOR R.NO. 1	R. M. SAVANT	3 FILES + LOOSE PAPERS	

84	WP/14/2009	11/06/2013	SHRI. RAMCHANDRA PANDURANG PRABHU ALVEKAR AND 5 ORS., Adv.: MR. SUDESH USGAONKAR	SHRI. ANANT GANESH FOL DESSAI (DECEASED) THROUGH LR'S Adv.: MR. J. A. LOBO, R. 1(A) TO 1(D), 1(F) TO 1(T)	F. M. REIS	2 FILES + LOOSE PAPERS	
85	WP/23/2013	14/10/2013	SHRI UDAY BABULI CHARI Adv.: SEBASTIAO VALES	SHRI JAGANATH PAI BIR (DECEASED) THROUGH LR'S AND ORS., Adv.:	R. M. SAVANT	4 FILES ALONGWITH CA/08/2013, MCA/570/2013 + UNSERVED NOTICES BUNCH	
86	WP/527/2013	11/10/2013	INSTA EFFECTS AND ANR., Adv.: ADV. SMITA S. GAWAS	UJWALA ADVERTISING AND MARKETING PVT. LTD. Adv.:	R. M. SAVANT	3 FILES ALONGWITH CA/178/2013	
87	WP/251/2012	11/10/2013	MRS. IDALINA FERNANDES ALIAS IDA FERNANDES Adv.: VALMIKI MENEZES	MR. ANTONIO GOMES AND 24 ORS., Adv.: ADV. SUDESH USGAONKAR FOR R.NOS. 1 TO 20.	R. M. SAVANT	4 FILES ALONGWITH MCA/322/2013, MCA/1107/2012	
88	WP/468/2013	13/09/2013	SHRI. EKNATH PURSO NAIK AND ANR., Adv.: ADV. PREMA MATKAR U/LAS	SHRI. SHRIKZNG PANDURANG KOLVENKAR AND 7 ORS., Adv.:	R. M. SAVANT	3 FILES ALONGWITH CA/166/2013	
89	WP/409/2013	02/09/2013	IDEA CELLULAR LIMITED REP. BY ITS MANAGER - LEGAL SHRI. PRASHANT MADKAIKAR Adv.: ADV. P. P. SINGH	THE CHIEF OFFICER, MARGAO MUNICIPAL COUNCIL AND ANR. Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 1	NARESH H. PATIL AND U. V. BAKRE	6 FILES ALONGWITH MCA/598/2013	
90	WP/278/2013	01/10/2013	SMT. REEMA RAJARAM NAIK AND ANR., Adv.: ADV. VILAS P. THALI	STATE OF GOA AND 2 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 3	NARESH H. PATIL AND F. M. REIS	3 FILES	
91	WP/312/2013	28/08/2013	MR. CLEMENTE J. R. FERNANDES., Adv.: ADV. ROHIT BRAS DE SA	STATE THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 7	NARESH H. PATIL AND U. V. BAKRE	3 FILES	

92	WP/652/2013	24/10/2013	CONCEICAO RODRIGUES AND 3 ORS., Adv.: ADV. VIVEK ANGELO RODRIGUES	MARIA QUITERIA FERNANDES E RODRIGUES THROUGH P.O.A. ANTONIO FERNANDES Adv.:	R. M. SAVANT	2 FILES	
93	WP/281/2013	22/10/2013	SHRI RAVATTAPPA HUNSHAL., Adv.: ADV. ABHIJEET KAMAT	THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND 2 ORS., Adv.: ADV. SHIVAN DESAI FOR R.NO 1	NARESH H. PATIL AND F. M. REIS	5 FILES	
94	WP/654/2013	21/10/2013	M/S. BALAJI LOGISTIC CARRIERS THROUGH ITS PROPRIETOR MR. SURESH REVANKAR Adv.: ADV. YOGESH V. NADKARNI	M/S. SHREE MALLIKARJUN SHIPPING PVT. LTD., Adv.:	R. M. SAVANT	2 FILES	
95	WP/566/2013	24/10/2013	M/S. GOAN REAL ESTATE and CONSTRUCTION LTD. THROUGH MANAGING DIRECTOR Adv.: ADV. PURNA BHANDARI	MR. LAXMIKANT VASUDEVA POROBO SINARI AND 2 ORS., Adv.:	R. M. SAVANT	2 FILES	
96	WP/62/2007	30/09/2013	MRS. SMITA D. AMONKAR, PONDA GOA. Adv.: MR. RYAN MENEZES	THE STATE OF GOA (THROUGH THE CHIEF SECRETARY) AD 3 ORS., Adv.: ADV. KAIF NOORANI FOR R.NO. 1 and 2	NARESH H. PATIL AND F. M. REIS	3 FILES	
98	WP/506/2013	19/08/2013	M/S. S. K. ENGINEERS and CONTRACTORS THROUGH ITS PARTNER MR. VIVEK AKHADKAR Adv.: ADV. ANTHONY JOE D'SILVA	VILLAGE PANCHAYAT, ST. CRUZ AND 2 ORS., Adv.:	F. M. REIS	2 FILES	
99	WP/725/2012	30/01/2013	MAPUSA MUNICIPAL COUNCIL REP. BY ITS CHIEF OFFICER Adv.: SANDESH D. PADIYAR	SMT. KAMLABAI SITARAM NAIK AND 14 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 10 TO 15	F. M. REIS	2 FILES	

100	WP/837/2012	28/02/2013	MR. HARI CHIRAYARUKIL PADMARAJAN Adv.: E. J. FERNANDES	MR. ANAND A. NAIK AND 3 ORS., Adv.: ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1	F. M. REIS	2 FILES	
101	WP/617/2012	22/02/2013	MICHAEL D'SOUZA Adv.: JOAQUIM GODINHO	MRS. KAMAL D'SOUZA NEE KAMAL SHAMBU SURLEKAR Adv.:	F. M. REIS	2 FILES	
102	WP/842/2012	13/02/2013	MR. ANAND GOPINATH KOLWEKAR Adv.: AGHA IFTIKHAR	MRS. PUNAM HARESH KOLWEKAR AND ANR., Adv.:	F. M. REIS	2 FILES	
103	WP/734/2012	14/02/2013	SHRI CONSTANCIO ROSARIO FERNANDES (DECEASED) THROUGH LR'S SMT. URSULA FERNANDES AND ORS., Adv.: MR. P.P. SINGH	SHRI. ANANT MANGUESH PRIOLKAR (SINCE DECEASED) THROUGH LR'S AND ORS., Adv.:	F. M. REIS	2 FILES	
104	WP/670/2012	24/01/2013	JAYSHREE DATTA MALIK THROUGH HER ATTORNEY MRS. NEELAM V. PARELKAR Adv.: NIGEL DA COSTA FRIAS	ANA HERMINIA QUADROAS PEREIRA AND 2 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R.NO. 3	F. M. REIS	3 FILES	
105	WP/547/2012	01/03/2013	MR. SANJEEV S. P. RAITURKAR Adv.: NIGEL DA COSTA FRIAS	M/S IDEA CELLULAR LIMITED, REP. BY ITS MANAGER LEGAL SHRI ABHIJIT E. AHER, AND ANR., Adv.: ADV.P.P.SINGH	F. M. REIS	2 FILES	
106	WP/822/2012	14/02/2013	MRS. TEREZINHA FERNANDES Adv.: D.J. PANGAM	THE PRINCIPAL CHIEF ENGINNER, PUBLIC WORKS DEPARTMENT AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
107	WP/684/2012	10/01/2013	MRS. FELICIANA FERNANDES AND 3 ORS., Adv.: SHIVAN DESAI	INDIAN OIL CORPORATION LTD., AND 2 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R - 1.	F. M. REIS	3 FILES	

108	WP/815/2012	07/02/2013	SHRI SURESH BHAT AND 2 ORS., Adv.: SANDESH D. PADIYAR	MR. PEDRO DAMIAO LAZARIO CAEIRO AND ANR., Adv.: ADV. A. GOMES-PEREIRA FOR R.NO. 1 AND 2	F. M. REIS	2 FILES	
109	WP/732/2012	12/02/2013	MRS. CARMELINA DE SOUZA Adv.: GALILEO FRANCISCO TELES	THE REGIONAL PASSPORT OFFICER, GOVT. OF INDIA AND ANR., Adv.: ADV. MAHESH AMONKAR , CGSC, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
110	WP/492/2013	25/09/2013	MR. ANTHONY LOBO AND ANR., Adv.: ADV. ASHWIN D. BHOBE	MR. RAJU D'SOUZA., Adv.:	R. M. SAVANT	2 FILES	
111	WP/353/2013	23/10/2013	SHRI. SHAMBA M. SAWANT Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	NARESH H. PATIL AND F. M. REIS	3 FILES	
112	WP/284/2012	04/02/2013	BARTHOLOMEU DIAS Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND 6 ORS., Adv.: ADV. A. D. BHOBE FOR R - 7.	V. M. KANADE AND U. V. BAKRE	3 FILES	
113	WP/420/2013	14/10/2013	MRS. APOLINA MAGDALENA GONSALVES @ APOLINE GONSALVES CRUZ Adv.: ADV. SEBASTIAN VALES	SHRI. LAXMAN KRISHNA PARSEKAR AND 2 ORS. Adv.:	R. M. SAVANT	3 FILES ALONGWITH CA/144/2013	
114	WP/641/2013	19/10/2013	MR. JOHN RODRIGUES AND 3 ORS., Adv.: ADV. PRAVIN N. FALDESSAI	THE SHANGRI-LA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD. REP. THROUGH ITS CHAIRPERSON Adv.:	R. M. SAVANT	2 FILES	
115	WP/526/2013	22/10/2013	MR. JOSEPH S. LOBO Adv.: ADV. SHIVAN DESAI	MR. THOMAS FERNANDES AND ANR., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 1	R. M. SAVANT	2 FILES	

117	WP/358/2013	17/10/2013	MR. ASHOK TEOFILLO VAZ, AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	STATE OF GOA THROUGH THE SECRETARY (REVENUE) AND 2 ORS., Adv.:	DR. D. Y. CHANDRACHU D AND F. M. REIS	3 FILES	
118	WP/318/2006	12/08/2013	VISHAL B. T. PEDNEKAR AND 115 ORS., Adv.: MR. RYAN MENEZES	THE STATE OF GOA (THROUGH THE CHIEF SECRETARY) AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	8 FILES ALONGWITH MCA/514/2006, MCA/926/2009	
120	WP/860/2012	28/02/2013	MR. HARI CHIRAYARUKIL PADMARAJAN Adv.: E. J. FERNANDES	SHRI. ANAND A. NAIK AND 3 ORS., Adv.: ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1	F. M. REIS	2 FILES	
121	WP/343/2013	22/10/2013	MASURASHRAM THROUGH ITS PRESIDENT, SHRI. PANDURANG RAMA KUNKOLIENKAR AND ANR. Adv.: ADV. DEVIDAS J. PANGAM	SHRI. PURSHOTTAM MUKUND KAMAT (DECEASED) THROUGH HIS LR'S AND 6 ORS. Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO 1(A),1(E) and 1(F)	R. M. SAVANT	2 FILES	
122	WP/679/2012	10/10/2013	M/S MARMAGAO STEEL LTD., REP BY ITS AUTHORISED REP. MR. K RAGHVENDRAN Adv.: VIJAY PALEKAR	MR. VIRAJ GOVEKAR AND 2 ORS., Adv.: ADV. VALMIKI MENEZES, FOR R.NO. 1	R. M. SAVANT	2 FILES	
123	WP/582/2013	21/10/2013	ADV. AIRES RODRIGUES Adv.: ADV. IN PERSON	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. PRACHI SAWANT	NARESH H. PATIL AND F. M. REIS	5 FILES + LOOSE PART ALONGWITH MCA/852/2013	
124	WP/636/2012	23/10/2013	MRS. MARIA FILOMENA FURTADO AND 3 ORS., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. NIGEL DA COSTA FRIAS FOR INTERVENOR	R. M. SAVANT	5 FILES ALONGWITH MCA/879/2012	

125	WP/717/2012	11/02/2013	SHRI RAMCHANDRA VOLVOIKAR Adv.: SHIVAN DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: PURUSHOTTAM R. KARPE, GA	V. M. KANADE AND U. V. BAKRE	3 FILES	
127	WP/462/2013	31/07/2013	SMT. ALZIRA COLACO (EXPIRED) AND 19 ORS., Adv.: ADV. PARAG S RAO	COMMUNIDADE OF FATORPA, THROUGH ITS ATTORNEY SHRI. KUSHALI SADA NAIK DESSAI AND 5 ORS., Adv.:	F. M. REIS	2 FILES	
128	WP/395/2013	05/08/2013	MR. TREVOR NUNES AND ANR. Adv.: ADV. CLIFF FERNANDES	MRS. SHALINI NUNES MASCAREHAS Adv.: ADV. AJIT R. KANTAK FOR RESPONDENT	F. M. REIS	3 FILES ALONGWITH CA/135/2013	
131	WP/861/2012	28/02/2013	MR. HARI CHIRAYARUKIL PADMARAJAN Adv.: E. J. FERNANDES	MR. ANAND A. NAIK AND 3 ORS., Adv.: ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1	F. M. REIS	2 FILES	
132	WP/24/2012	01/04/2013	COMMUNIDADE OF SIRSAIM AND 14 ORS., Adv.: MR. P. H. PARAB	STATE OF GOA, THROUGH SECRETARY REVENUE DEPT. SECRETARIAT, PORVORIM AND 3 ORS., Adv.: MR. A. KAKODKAR, AGA, FOR R-1 TO 3	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH MCA/845/2012	
133	WP/753/2012	20/03/2013	MR. MUNEESH KUMAR SHAKYA Adv.: E.J. FERNANDES	MR. DAMODAR S. ASURKAR AND ANR., Adv.:	R. P. SONDURBALDO TA	3 FILES ALONGWITH MCA/89/2013	
134	WP/851/2012	16/01/2013	M/S VASTUSEVA BUILDERS THROUGH ITS PROPRIETRESS, MRS. MILAN N.K.SAMBARY THROUGH POA OMKAR SAMBARY Adv.: A. D. BHOBE	SHRI MADHUKAR P. VERNEKAR AND 5 ORS., Adv.:	F. M. REIS	2 FILES	
135	WP/743/2012	15/03/2013	TEODOLINDA DIAS M.C. VIEGAS AND 4 ORS., Adv.: A. D. BHOBE	LAURIE HERMEGEILD PEREIRA AND 4 ORS., Adv.:	F. M. REIS	2 FILES	

136	WP/779/2012	23/01/2013	MR. JUDE E. PEREIRA Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (ARTS AND CULTURE) AND 2 ORS., Adv.: ADV. DEVIDAS PANGAM, FOR R. NO. 3	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH MCA/1038/2012	
137	WP/328/2011	29/01/2013	BRAZIL FERNANDES, Adv.: MRS. ANARKALI AGNI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA, FOR R.NO. 1 AND 3	V. M. KANADE AND U. V. BAKRE	6 FILES KEPT WITH MCA/278/2013	
138	WP/756/2012	06/02/2013	MRS. FRANCISCA PEREIRA E BARBOSA AND 2 ORS., Adv.: C. FERNANDES	MISS MARIA CELINA H. BARBOZA AND ANR., Adv.:	F. M. REIS	2 FILES	
139	WP/536/2012	07/02/2013	SHRI BERNARD PEREIRA Adv.: NITIN SARDESSAI	SHRI DEVDATTA N. DHOND Adv.: ADV. JAYANT P. MULGAONKAR, FOR R.NO. 1	F. M. REIS	2 FILES	
140	WP/686/2012	23/01/2013	MR. MARTINS LOURDES COMPOS MARTINS Adv.: SANJAY K. MANGUESHKAR	SMT. MALI NARAYAN HARJI Adv.:	F. M. REIS	4 FILES ALONGWITH MCA/1090/2012	
141	WP/823/2012	11/02/2013	KUM. LILIA T. SAO L. E COLACO THROUGH POA SHRI PRASHANT SAWANT Adv.: GAURISH N. AGNI	M/S. TIMBLO MINING AND INFRASTRUCTRES LTD., AND 4 ORS., Adv.:	F. M. REIS	2 FILES	
142	WP/478/2012	14/08/2013	SHRI SAKHARAM VISHNU MATONKAR AND ANR., Adv.: SIDDESH PATKAR	GOA COASTAL ZONE MANAGEMENT AUTHORITY, THROUGH ITS THE MEMBER SECRETARY, Adv.:	F. M. REIS	3 FILES ALONGWITH MCA/780/2012	
143	WP/368/2012	24/01/2013	MR. ELVIS P. GOMES Adv.: YOGESH V. NADKARNI	GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY, AND 25 ORS., Adv.: ADV. NITIN SARDESSAI FOR R - 20	V. M. KANADE AND U. V. BAKRE	3 FILES	

144	WP/766/2011	01/02/2013	SMT. MANNEKBEN S. TANDEL AND 5 ORS REP. BY THEIR CONSTITUTED ATTORNEY SHRI. DHIRUBAI J. TANDEL., Adv.: MR. SHIVAN DESAI	SHRI. PASCOAL FERNANDES AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.1	F. M. REIS	3 FILES	
145	WP/748/2012	23/01/2013	NOVO NORDISK INDIA PVT. LTD., REP. BY SR. MANAGER MARKET ACCESS AND PUBLIC AFFAIRS SATISH S. BARDE Adv.: SHIVAN DESAI	STATE OF GOA THROUGH THE SECRETARY (HEALTH) AND 4 ORS., Adv.: ADV. PARAG S. RAO FOR R NO. 4.	V. M. KANADE AND U. V. BAKRE	5 FILES	
146	WP/99/2012	08/02/2013	STATE OF GOA REP. BY THE MAMLATDAR OF TISWADI TALUKA, PANAJI-GOA Adv.: MR. SHAIKH VAHIDULLAH	MR. INDRESH ADVANI., Adv.:	F. M. REIS	3 FILES ALONGWITH CA/37/2012	
147	WP/352/2012	05/02/2013	DR. (MRS.) ALEXANDRINA WITTY D'SOUZA Adv.: A.D. BHOBE	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. MAHESH SONAK FOR R NOS. 3 and 4.	V. M. KANADE AND U. V. BAKRE	3 FILES	
148	WP/521/2008	08/03/2013	SHRI. MANOHAR SHANKAR ASSOTIKAR AND 2 ORS., Adv.: MR. ROHIT BRAS DE SA	SHRI. ARSENIO LEOPOLDO DE SA AND 3 ORS., Adv.: MR. N.N.SARDESSAI FOR R-1	F. M. REIS	2 FILES	
149	WP/673/2012	07/02/2013	V. M. SALGAOCAR AND BROTHER PVT. LTD., BY ITS ATTORNEY SHRI SAMIR R. AUDI Adv.: AGNELO F DINIZ	SHRI DAYANAND Z. NEOGI (DECEASED) THROUGH LR'S AND 15 ORS., Adv.: ADV. SUDIN M.S.USGAOKAR R. NOS. 4,3(A),3(B), 5(A)	F. M. REIS	2 FILES ALONGWITH	
150	WP/706/2012	19/02/2013	MAFALDA MARIA D'COSTA AND 49 ORS., Adv.: AGNELO F DINIZ	STATE OF GOA BY THE SECRETARY (REVENUE) AND 3 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	9 FILES ALONGWITH WP/790/2012, MCA/1030/2012	

151	WP/790/2012	19/02/2013	MR. ANDREW DIAS Adv.: SHIVAN DESAI	STATE OF GOA THROUGH THE SECRETARY (REVENUE) AND 3 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	9 FILES KEPT WITH WP/706/2012, MCA/1030/2012	
152	WP/846/2012	08/02/2013	SHRI GAJANAN V. FATREKAR AND ANR., Adv.: A.D. BHOBE	VITHOBA FATREKAR Adv.: ADV. PRASHEEN LOTLIKAR, FOR R.NO. 1	F. M. REIS	2 files alongwith	
153	WP/574/2008	23/01/2013	VELIM V. K. S. S. (VIKAS) SEVA SOCIETY LIMITED THROUGH CHAIRMAN A. MARCUS D'SILVA AND ANR., Adv.: MR. ARUNKUMAR V. NIGALYE	THE ASSISTANT REGISTRAR OF CO- OPERATIVE SOCIETIES AND ANR., Adv.: MR. M. SALKAR, A.G.A.	F. M. REIS	2 files alongwith	
154	WP/826/2012	28/02/2013	SHRI VITHAL P. PARAB (DEC.) THROUGH LR'S Adv.: GAURISH AGNI	SHRI AMOL SAWANT AND 3 ORS., Adv.: ADV. MISS PRIYANKA KAMAT, FOR R.NO. 1	F. M. REIS	2 files alongwith	
155	WP/187/2008	19/02/2013	THE GOA CO-OPERATIVE BANK LTD THROUGH MANAGING DIRECTOR (I/C) MR. L. R. GAONKAR Adv.: MR. G. S. KUBAL	MR. VIJAY LAXMAN BIRJE Adv.: SHRI R. G. RAMANI	F. M. REIS	4 FILES ALONGWITH MCA/105/2012, MCA/716/2009	
156	WP/531/2012	11/02/2013	SHRI VASUDEV SADASHIV PEDNEKAR Adv.: MR. ROHIT BRAS DE SA	THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	6 files alongwith cra- 38/12,mca- 613/2012,mca- 613/2012	
157	WP/505/2012	17/01/2013	MRS. PHILOMENA D'SOUZA THROUGH HER ATTORNEY HOLDER MR. ALBERT D'SOUZA Adv.: ANTHONY JOE D'SILVA	MR. JOHN JANUS BARRETO Adv.:	F. M. REIS	2 FILES	

158	WP/789/2012	30/01/2013	SHRI DAYANAND GANESH P PAGI Adv.: NITIN SARDESSAI	CANACONA MUNICIPAL COUNCIL, THROUGH ITS CHIEF OFFICER AND 2 ORS., Adv.: ADV. MARIE ROSETTE PEREIRA FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
159	WP/699/2011	11/02/2013	MISS. INGRID RYNA FERNANDES Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. ABHIJEET KAMAT FOR R.NO. 5	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH MCA/108/2013	
160	WP/735/2012	05/03/2013	SHRI. DOMNIC D'SOUZA Adv.: RYAN DA PIEDADE MENEZES	SHRI. RAJARAM V. POROB and 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
161	WP/731/2012	13/02/2013	ADV. VIJAY A. PALEKAR Adv.: PRASHEEN LOTLIKAR	REGIONAL P.F. COMMISSIONER AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
162	WP/620/2008	10/01/2013	MRS. SANYOGITA KASHINATH SHETYE THROUGH ATTORNEY KASHINATH J. SHETYE Adv.: IN PERSON	THE PUBLIC INFORMATION OFFICER, THE SECRETARY, VILLAGE PANCHAYAT OF PILERNE- MARRA AND 2 ORS., Adv.: MR. Y.V.NADKARNI FOR R-1	F. M. REIS	3 FILES ALONGWITH MCA/950/2008	
163	WP/539/2008	29/01/2013	PUBLIC INFORMATION OFFICER, REGISTRAR, GOA UNIVERSITY AND ANR., Adv.: MRS. A. A. AGNI	DR. U. A. VINAYKUMAR AND ANR., Adv.:	F. M. REIS	4 FILES ALONGWITH WP/540/2008	
164	WP/540/2008	29/01/2013	PUBLIC INFORMATION OFFICER, REGISTRAR, GOA UNIVERSITY AND ANR., Adv.: MRS. A. A. AGNI	DR. U. A. VINAYKUMAR AND ANR., Adv.:	F. M. REIS	4 FILES KEPT WITH WP/539/2008	
165	WP/841/2012	06/02/2013	MRS. ALBERTINA INACIA FERNANDES ALIAS ALBERTINA I. LOBO AND ANR., Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	MR. CAETANO CRUZ FERNANDES AND 5 ORS., Adv.:	F. M. REIS	2 FILES	

166	WP/745/2012	27/02/2013	MR. AGNELO PEREIRA AND 2 ORS., Adv.: IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. ABHAY NACHINOLKAR, FOR R.NO. 4	V. M. KANADE AND U. V. BAKRE	7 FILES ALONGWITH STA/517/2013, MCA/1041/2012	
167	WP/806/2012	30/01/2013	SHRI YESHWANT VAMAN SATHAYE Adv.: A.D. BHOBE	BHARATI YESHWANT SATHAYE BHARATI BALKRISHNA SHET GAONKAR Adv.:	F. M. REIS	2 FILES ALONGWITH	
168	WP/15/2013	25/02/2013	M/S FEELINGS, REP. HEREIN BY ITS PARTNER MR. ANISH KHAN Adv.: AGNELO F DINIZ	THE SOUTHERN PLANNING AND DEVELOPMENT AUTHORITY BY ITS MEMBER SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND F. M. REIS	5 FILES ALONGWITH MCA- 263/13,MCA-263/13	
170	WP/111/2012	04/01/2013	UNION OF INDIA THROUGH SECRETARY, MINISTRY OF DEFENSE AND ANR., Adv.: MR.MAHESH AMONKAR	SMT. PRAMILA P. KORGOANKAR., Adv.: ADV. G. VIJAYCHANDRAN	F. M. REIS	2 FILES	
171	WP/797/2012	21/02/2013	SHRI FRANCISCO E. GRACIAS Adv.: VLEDSON LUCIO BRAGANZA	THE CHAIRMAN GRACIAS CO-OP HOUSING SOCIETY AND 3 ORS., Adv.:	F. M. REIS	2 FILES	
172	WP/559/2013	05/09/2013	MR. SHRIPAD ANANT CHATIM THROUGH ATTORNEY JOSEPH ALPERS Adv.: ADV. ANIRUDHA A. SINAI BORKAR	MRS. SHAILAJA SADANAND NAIK AND 7 ORS., Adv.:	R. M. SAVANT	2 FILES	
173	WP/538/2013	04/09/2013	VENKATESH SHIRODKAR Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: ADV. SUSAN LINHARES FOR RESPONDENTS	R. M. SAVANT	2 FILES	
174	WP/320/2013	13/09/2013	MR. PRASAD G. SALASKAR., Adv.: ADV. ASHWINI AGNI	MR. ALFRED M. COTTA., Adv.:	R. M. SAVANT	2 FILES	

175	WP/565/2013	26/09/2013	SHRI. GUNU NARAYAN VASTA AND 5 ORS., Adv.: ADV. DEVIDAS J. PANGAM	SMT. USHA ANANT LAD @ USHA C. PAI AND 2 ORS., Adv.:	R. M. SAVANT	2 FILES	
176	WP/434/2013	01/10/2013	SMT. CONCEICAO PEREIRA Adv.: ADV. NILESH V. S. SHIRODKAR	SHRI. LAERENGE PEREIRA AND 2 ORS. Adv.:	R. M. SAVANT	2 FILES	
177	WP/257/2013	25/06/2013	ADV AIRES RODRIGUES., Adv.: ADV. IN PERSON	STATE OF GOA, BY ITS CHIEF SECRETARY AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES + LOOSE PAPERS	
178	WP/265/2013	17/06/2013	MR. VASUDEV V KERKAR., Adv.: ADV. VIJAY A. PALEKAR	MADKAIKAR NAVCHAITANYA HIGH SCHOOL REP. BY ITS CHAIRMAN MR. P. A. MADKAIKAR, AND 5 ORS., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR FOR R.NO. 1	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
179	WP/269/2013	19/06/2013	SHRI VIJAYKUMAR KASHINATH FADKE PILIEMKAR., Adv.: ADV. TARI ULHAS KAMLAKANT	THE CHIEF SECRETARY, GOVERNMENT OF GOA AND 5 ORS., Adv.:	F. M. REIS	2 FILES	
180	WP/331/2013	10/05/2013	MRS. MEHER KEKOO NICHOLSON., Adv.: ADV. GINA MARIA ALMEIDA	KEKOO SOHRAB NICHOLSON., Adv.:	R. P. SONDURBALDO TA	2 FILES	
181	WP/456/2013	30/07/2013	SHRI. DATTA GAJANAN GAUNDALKAR @ DEEPAK GAJANAN GAUNDALKAR AND ANR., Adv.: ADV. ARJUN F. NAIK	SHRI. PRAMOD VISHNU SINAI BARAD Adv.:	R. C. CHAVAN	2 FILES	
182	WP/109/2013	24/06/2013	SHRI ULHAS VITHAL BHOLNEKAR Adv.: ADV. DEVIDAS J. PANGAM	THE CHIEF OFFICER CANACONA MUNICIPAL COUNCIL, AND ANR., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 2	F. M. REIS	2 FILES	

183	WP/334/2013	03/07/2013	MRS. CRUIZINHA DA SILVA., Adv.: ADV. ZELLER DE SOUZA	MARGAO MUNICIPAL COUNCIL AND 4 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA, R.NO. 4 and 5	F. M. REIS	2 FILES	
184	WP/375/2013	01/07/2013	RASHTRIYA LIFE SAVING SOCIETY (INDIA) THROUGH ITS AUTHO. FOUNDER PRESIDENT AND ANR. Adv.: ADV. KETAKI L. PEDNEKAR	STATE OF GOA THROUGH PRINCIPAL SECRETARY (TOURISM) AND 5 ORS. Adv.: ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
185	WP/619/2013	03/10/2013	M/S. R. B. SHIPPING THROUGH ITS PROPRIETOR MR. RAJENDRA BHAKLE Adv.: ADV. D. VERNEKAR	THE NATIONAL INSURANCE COMPANIES PVT. LTD. THROUGH ITS SUB-DIVISIONAL OFFICE Adv.:	R. M. SAVANT	2 FILES	
186	WP/542/2013	26/09/2013	MS. SUSHMA VISHWAS DHAMASKER Adv.: ADV. S. M. SINGBAL	MR. NILESH JAGANNATH HAJARE Adv.:	R. M. SAVANT	2 FILES	
187	WP/423/2013	24/09/2013	KUM. ANTONIETA FERNANDES REP. BY ATTORNEY, MR. MACLEAN FERNANDES Adv.: ADV. JOSEPH RODRICKS	SHRI. JOSEPH GLORIO P. M. FERNANDES Adv.:	R. M. SAVANT	2 FILES	
188	WP/581/2013	13/09/2013	M/S. SOCIEDADE DE FOMENTO INDUSTRIAL LTD., Adv.: ADV. AMIRA RAZAQ	SHRI. HERIBERTO FRANCISCO MARIA D'CUNHA @ HERIBERTO D'CUNHA, (DEC.) THROUGH LR'S. AND 7 ORS., Adv.: ADV. MARIO PINTO ALMEIDA ADV. FOR CAVEATOR	R. M. SAVANT	2 FILES	
189	WP/402/2013	03/10/2013	STATE OF GOA THROUGH CHIEF SECRETARY Adv.: ADV. PAI NIKHIL DEELIP	RAJARAM P. PHADTE AND 2 ORS. Adv.:	R. M. SAVANT	2 FILES	

190	WP/762/2012	18/01/2013	SHRI MICHAEL G. FERNANDES AND 4 ORS., Adv.: R.G. RAMANI	STATE (REP. BY SUB-REGISTRAR, SANGUEM) AND 7 ORS., Adv.:	F. M. REIS	4 FILES ALONGWITH WP/763/2012	
191	WP/763/2012	18/01/2013	SHRI MICHAEL FERNANDES AND ANR., Adv.: R.G. RAMANI	STATE (REP. BY SUB-REGISTRAR, SANGUEM) AND 7 ORS., Adv.:	F. M. REIS	4 FILES KEPT WITH WP/762/2012	
192	WP/414/2013	22/08/2013	MR. SITAKANT KASHINATH PARAB Adv.: ADV. JOAQUIM GODINHO	THE GOA HOUSING BOARD THROUGH ITS MANAGING DIRECTOR Adv.: ADV. HANUMANT D. NAIK FOR RESPONDENT	F. M. REIS	2 FILES	
193	WP/452/2013	25/09/2013	SHRI. KESHAV MEGHASHYAM NAIK ANR. Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	SHRI. PRASHANT RAMCHANDRA PHADNIS Adv.:	R. M. SAVANT	2 FILES ALONGWITH	
194	WP/579/2012	31/01/2013	MR. GAUTAM PATEL AND ANR., Adv.: R.G. RAMANI	M/S FERNANDES REALTORS PVT. LTD., REP. BY ITS MD. MR. LUME JOAO V. FERNANDES AND 3 ORS., Adv.: ADV. RAUNAQ RAO FOR R.NO. 1	F. M. REIS	2 FILES ALONGWITH	
195	WP/587/2013	23/09/2013	BHAGWATI RAWALNATH DEVASTHAN THROUGH ITS DY. ATTORNEY SHRI. EKNATH GOPAL SAWALDESAI Adv.: ADV. DEVIDAS J. PANGAM	SHRI. PRAKASH L. KAUTHANKAR AND 2 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	3 FILES ALONGWITH	
196	WP/572/2013	23/09/2013	DR. MANOHAR KRISHNA TAMBA Adv.: ADV. ASHA A. DESAI	CORPORATION OF THE CITY OF PANAJI THROUGHITS COMMISSIONER AND 4 ORS., Adv.: ADV. KAIF NOORANI AGA FOR R.NO. 3	NARESH H. PATIL AND F. M. REIS	3 FILES ALONGWITH	

197	WP/571/2013	06/09/2013	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE	M/S. NAIK CONSTRUCTIONS THROUGH ITS SOLE PROPRIETOR SHRI. VINOD K. NAIK AND ANR., Adv.:	R. M. SAVANT	2 FILES	
198	WP/537/2013	26/09/2013	SHRI. PLACIDO RODRIGUES THROUGH HIS CONSTI. ATTO. SHRI. EDWIN RODGRIGUES AND ANR., Adv.: ADV. JITENDRA P. SUPEKAR	SMT. MARGARIDA ANTONIO D'SOUZA @ JANELIN D'SOUZA AND 2 ORS., Adv.:	R. M. SAVANT	2 FILES	
199	WP/318/2013	26/06/2013	SMT. MARGARIDA F. RODRIGUES AND ANR. Adv.: ADV. ASHWIN D. BHOBE	SHRI. PETER CAMILO AND 8 ORS. Adv.:	F. M. REIS	2 FILES	
200	WP/196/2013	16/09/2013	PRAKASH ANANT NAIK Adv.: ADV. PRITAM ROHIDAS GAUDE	ARJUN VISHWANATH NAIK AND ANOTHER Adv.: ADV. ARJUN F. NAIK FOR R.NO. 1	R. M. SAVANT	2 FILES	
201	WP/165/2013	18/04/2013	RAM DEV SELF HELP GROUP, REP. BY ITS CHAIRMAN MR. GAJA PANDURANG NAIK AND 2 ORS., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
202	WP/231/2013	15/04/2013	M/S. MARGAO EASTERN SUBURB RESIDENT WELFARE TRUST REP BY ITS S/R TRUSTEE MR. BERNARD F. X. D'SOUZA Adv.: ADV. JOAQUIM GODINHO	GOVERNEMENT OF GOA AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	

203	WP/38/2013	01/03/2013	SHRI PLACIDO PINTO (DEC.) BY LR'S ALL REP. BY POA MR. ELIAS I. PINTO Adv.: SOMNATH B. KARPE	JOAO FRANCISCO PINTO AND 15 ORS., Adv.:	F. M. REIS	2 FILES	
204	WP/330/2013	10/05/2013	ANTONIO CARDOZ (DEC) REP. BY HIS LR'S., Adv.: ADV. ASHA A. DESAI	NEVIS AFRA PEREIRA E ALMEIDA, THROUGH P.O.A. SMT. SELMA PEREIRA., Adv.:	R. P. SONDURBALDO TA	2 FILES	
205	WP/580/2013	13/09/2013	SHRI. AGOSTINHO F. A. DE JESUS C. AFONSO @ ANTONIO CORREIA AFONSO (DEC.) THROUGH LR'S. AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	PEDRO FERNANDES AND ANR., Adv.:	R. M. SAVANT	2 FILES	
206	WP/485/2013	22/08/2013	GOA STATE CO-OPERATIVE MILK PROD. UNION REP. BY ITS CHAIRMAN / MANAGING DIRECTOR Adv.: ADV. VINAYAK GURUDAS PAI	MR. ROQUE PIEDADE DE MENEZES AND ANR., Adv.:	F. M. REIS	2 FILES	
207	WP/1/2013	21/01/2013	SHRI KASHINATH JAYRAM SHETYE Adv.: IN PERSON	DISTRICT MAGISTRATE AND COLLECTOR, NORTH GOA DISTRICT AND 5 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 files alongwith mca- 12/2013,	
208	WP/277/2008	05/02/2013	MR. CARMO JOSEPH PEREIRA REPRESENTED BY ATTORNEY MR. MIGUEL AFONSO AND ANR., Adv.: MR. J. GODINHO	JOHN FILIPE SOUZA AND ANR., Adv.: MR. G. NAGVEKAR FOR RESP.	F. M. REIS	2 FILES	
209	WP/314/2004	11/12/2013	MR. BHALCHANDRA G. NAIK, PANAJI GOA. Adv.: MR.MENINO TELES	STATE OF GOA,THROUGH THE SECRETARY(MINES) and 7 ORS. Adv.: AG WITH MS. R. CHODANKAR, AGA, R.1, 2, 5 and 8	B. R. GAVAI AND F. M. REIS	5 FILES	

210	WP/499/2006	11/12/2013	M/S VEEAR ENTERPRISES, VASCO DA GAMA. Adv.:	MORMUGAO PORT TRUST, THROUGH ITS BOARD OF TRUSTEES AND 4 ORS., Adv.: SHRI A.F.DINIZ FOR RESP-4	B. R. GAVAI AND F. M. REIS	5 FILES ALONGWITH MCA/772/2006	
211	WP/393/2012	18/02/2013	SMT. LEELA CHANDRASHEKHAR Adv.: MR. PARIKSHIT SAWANT	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
212	WP/533/2012	28/02/2013	MR. VITO G. GOMES Adv.: JOAQUIM GODINHO	ADMINISTRATOR OF COMMUNIDADE AND ANR., Adv.: ADV. V. A. LAWANDE R.NO. 1	F. M. REIS AND U. V. BAKRE	3 FILES	
213	WP/206/2012	08/03/2013	M/S GUALA CLOSURES (INDIA) PVT. LTD., REP. BY SHRI DAVIDE AIUDI, DIRECTOR Adv.: PRASHANT AGRAWAL	REGIONAL P.F. COMMISSIONER Adv.: MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA.	F. M. REIS	2 FILES	
214	WP/701/2012	11/02/2013	RAJKUMAR KHEMANI Adv.: SUDIN USGAONKAR	THE DY. COLLECTOR AND S.D.O. MAPUSA SUB-DIVISION, AND 3 ORS., Adv.: SUSAN LINHARES, ADDL. GOVT. ADV. FOR R. NO. 1 and 4	V. M. KANADE AND U. V. BAKRE	6 FILES ALONGWITH STA/3135/2012	
215	WP/484/2012	24/01/2013	SMT. LAXMI ANANT NAIK AND 7 ORS., Adv.: A.D. BHOBE	SAI DEVELOPERS THROUGH ITS PROPRIETOR MR. RAJEEV K. SHIRODKAR AND 5 ORS., Adv.: ADV. RESSANO DE NORONHA FOR R.NO. 2 - 5	F. M. REIS	2 FILES	
216	WP/566/2012	21/02/2013	SMT. RUKMADEVI SHIVAJI SHENAI DESAI AND 2 ORS., Adv.: ANTHONY JOE D'SILVA	SHRI SUDHIR JANARDAN DESAI AND ANR., Adv.:	F. M. REIS	2 FILES	
217	WP/808/2012	19/03/2013	SMT. GAURI G. DUBHASHI Adv.: VIRENDRA R. PARSHEKAR	SHRI BHASKAR GANESH SAWAIKAR (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1(B), 1(C).	R. P. SONDURBALDO TA	2 FILES	

218	WP/286/2013	09/05/2013	MR. JOEL MENDES. Adv.: ADV. NIGEL DA COSTA FRIAS	MR. NARAYAN M. KHATARE AND ANR., Adv.: ADV. M. S. JOSHI FOR R.NO. 1	R. P. SONDURBALDO TA	2 FILES	
219	WP/151/2013	18/04/2013	PARVATI SELF HELP GROUP REP. BY CHAIRMAN SMT. SHANTA M. TUBKI AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
220	WP/760/2012	13/02/2013	IVAN SINGH THROUGH CONSTITUTED ATTORNEY SHANKAR NAIK Adv.: AMIRA A. RAZAQ	THE ASSISTANT COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files alongwith	
221	WP/315/2013	20/06/2013	SHRI ALTAF SAYAD Adv.: ADV. MANDAR G.S. KHANDEPARKAR	STATE REP. BY THE MAMLATDAR OF BARDEZ TALUKA AND ANR., Adv.: ADV. SUSAN LINHARES AGA	F. M. REIS	2 files alongwith	
222	WP/338/2011	11/01/2013	MR. JOSEPH FERNANDES AND ANR., Adv.: MR. SUDIN USGAONKAR	MR. DOMINGOS JOAO COELHO AND 3 ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH MCA/786/2011	
223	WP/766/2009	30/07/2013	PROFESSA O. RODRIGUES Adv.: MR. RAUNAQ RAO	ULHAS S. NAIK Adv.: SHRI SUDESH USGAONKAR	F. M. REIS	3 FILES ALONGWITH MCA/192/2010	
224	WP/616/2008	19/02/2013	SHRI MANOHAR VITHAL KORGONKAR THROUGH ATTORNEY PARESH BANDEKAR AND ANR., Adv.: MR. J. J. MULGAONKAR	SHRI GURUDAS B. KORGONKAR AND 4 ORS., Adv.: MR. D. PANGAM FOR R. 1 TO 3	F. M. REIS	2 FILES	

225	WP/522/2006	16/12/2013	M/S RAJARAM BANDEKAR(SIRIGAO) MINES PVT.LTD. THROUGH ITS DULY AUTHORIZED OFFICER Adv.: MR. NITIN SARDESSAI	MORMUGAO PORT TRUST THROUGH ITS BOARD OF TRUSTEES AND 3 ORS., Adv.: SHRI Y.V.NADKARNI FOR R-1	B. R. GAVAI AND F. M. REIS	3 FILES	
227	WP/200/2012	07/02/2013	MR. SURAJA FERNANDES Adv.: ABHAY NACHINOLKAR	VILLAGE PANCHAYAT OF AMBELIM REP. BY ITS SECRETARY AND 3 ORS., Adv.: ADV. A. KAMAT, FOR R. NO . 1	F. M. REIS	2 FILES ALONGWITH	
228	WP/537/2008	03/01/2013	SHRI. JOAQUIM EULOGIO D'COSTA Adv.: MS. A. A. AGNI	SHRI. FRANCISCO SEBASTEO SEQUEIRA AND 2 ORS., Adv.:	F. M. REIS	4 FILES + LOOSE PAPERS ALONGWITH CA/233/2008, MCA/537/2008	
229	WP/707/2012	04/03/2013	SAHYADRI S. SINARI Adv.: MR. V. PARSHEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 10 ORS., Adv.: ADV. GALILEO TELES, FOR R.NO. 9	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH	
230	WP/737/2011	29/01/2013	SHRI. FLORIANO CONCEICAO LOBO, Adv.: IN PERSON	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 13 ORS., Adv.: ADV. V. MENEZES FOR R.NO.8.	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH MCA-745/12,	
231	WP/821/2012	17/01/2013	SMT. LUIZA MARIA BAPTISTA ALIAS MARIA LUIZA BAPTISTA Adv.: AGNELO F DINIZ	FRANCISCO XAVIER BAPTISTA ALIAS FRANCISCO BATISTA AND 4 ORS., Adv.: ADV. VALMIKI MENEZES, FOR R.NO. 4	F. M. REIS	2 FILES	
232	WP/522/2004	22/07/2013	MR.SATCHIT K.KINLEKAR,MAPUSA GOA. Adv.: MS. S. RAO	THE STATE OF GOA THROU'THE CHIEF SECRETARY and 4 ORS Adv.: AG WITH GA FOR R. 1 TO 4	F. M. REIS	4 FILES ALONGWITH CA/95/2005	
233	WP/730/2013	12/12/2013	SHRI NATIVIDADE RENATO VELLOZO AND 5 ORS., Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PRANAY A KAMAT FOR R.NO. 5	B. R. GAVAI AND F. M. REIS	6 FILES ALONGWITH MCA/1019/13	

234	WP/34/2013	18/01/2013	MR. ANTONIO FRANCISCO PIRES AND NAR., Adv.: ROHIT BRAS DE SA	ZACARIUS MONTEIRO AND 13 ORS., Adv.:	F. M. REIS	2 FILES	
235	WP/284/2013	02/05/2013	M/S GOVIND POY OXYGEN LTD. REP. BY THEIR AUTHORISED SIGNATORY SHRI KRISHNA D. KAMAT., Adv.: ADV. AJIT R. KANTAK	STATE OF GOA, THROUGH THE SECRETARY (HEALTH) AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
236	WP/170/2013	18/04/2013	SHANTADURGA SELF HELP GROUP, REP. BY ITS CHAIRMAN SHRI. ANANDU S. DAIKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
237	WP/387/2013	29/07/2013	M/S TRUE AXIS RESORT PVT. LTD. THROUGH THE DIRECTOR MR. ALEX DE SOUSA Adv.: ADV. KAPIL POLE	HON'BLE APPELLATE TRIBUNAL FOR FOREIGN EXCHANGE MINISTRY OF LAW, JUSTICE AND COM. AFFAIRS AND ANR. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
238	WP/13/2013	14/01/2013	M/S GOVIND POY OXYGEN LIMITED REP BY AUTHORISED SIGNATORY SHRI KRISHNA D. KAMAT Adv.: A.R. KANTAK	STATE OF GOA THROUGH THE SECRETARY (HEALTH) AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
239	WP/297/2013	08/05/2013	MR. KRISHNA NAMDEV MALVANKAR., Adv.: ADV. NIGEL DA COSTA FRIAS	THE MORMUGAO MUNICIPAL COUNCIL, THROUGH ITS CHIEF OFFICER., Adv.: ADV. SANDESH D. PADIYAR	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
240	WP/147/2013	10/05/2013	MASTER RUSHIL A.A. DINIZ, BY HIS NEXT FRIEND AND FATHER MR. AGNELO F. DINIZ Adv.: ADV. DEEP D. SHIRODKAR	GOA UNIVERSITY BY ITS REGISTRAR AND 2 ORS., Adv.: ADV. DATTAPRASAD LAWANDE FOR R.NO. 1	R. P. SONDURBALDO TA AND U. V. BAKRE	3 FILES	

241	WP/156/2013	18/04/2013	GHODYA PAIK SELF HELP GROUP REP. BY CHAIRMAN SHRI GANESH G. GAONKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	2 FILES	
242	WP/122/2012	05/07/2013	SMT. URSULA RODRIGUES E FERNANDES., Adv.: MR. P. P. SINGH	THE CHIEF OFFICER, MARGAO MUNICIPAL COUNCIL AND 6 ORS., Adv.: ADV. S. D. PADIYAR FOR R.NO.1.	F. M. REIS	2 FILES	
243	WP/688/2012	30/04/2013	MR. DIOGO BARTHOLOMEU L. PEREIRA AND ANR., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: ADV. MARIO PINTO ALMEIDA FOR R.NO. 4	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
244	WP/691/2012	15/02/2013	MR. INANCIO GONSALVES Adv.: VISHWADH SARDESSAI	MR. ANTONIO ROQUE P.A. BAPTISTA AND 3 ORS., Adv.: ADV. CARLOS FERREIRA, FOR R.NO. 1	F. M. REIS	2 FILES ALONGWITH	
245	WP/201/2006	26/02/2013	LAWRENCE JACINTO AZAVEDO, ST.CRUZ,ILHAS GOA. Adv.: MR. NITIN SARDESSAI	HELENA DOMINGOS LOURENCO AND 4 ORS., Adv.: MR. S. G. BHOBE FOR R.1	F. M. REIS	2 FILES ALONGWITH	
246	WP/134/2006	26/02/2013	SHRI ALLEN E. VALLES, DONA PAULA,GOA. Adv.: MR. NITIN SARDESSAI	THE MAPUSA URBAN CO-OPERATIVE BANK AND 2 ORS., Adv.: MR. SHASHANK A. SAMANT, ADVOCATE FOR RESPONDENT	F. M. REIS	4 FILES ALONGWITH,MCA-909/11,MCA-763/08	
247	WP/220/2006	20/03/2013	THE MANAGER, M/S. TATA MOTORS LTD., MUMBAI Adv.: MR. ASHWIN D. BHOBE	MR. FRANCISCO SOIRO AND ANR., Adv.: MR.SATISH PARULEKAR, R.1	R. P. SONDURBALDO TA	2 FILES	
248	WP/514/2008	02/12/2013	SHRI. JOAZINHO FERNANDES Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	

249	WP/874/2012	10/04/2013	SMT. RUKMINI MORJEKAR (SINCE DECEASED) THROUGH LR'S Adv.: PRITAM ROHIDAS GAUDE	SHRI GOPAL POROBO NACHINOLKAR (SINCE DECEASES) THROUGH LR'S Adv.:	R. P. SONDURBALDO TA	3 FILES ALONGWITH MCA/299/2013	
250	WP/272/2006	14/03/2013	SHRI KUSHTA BHIKU VAINGANKAR AND 4 ORS., Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH CA- 8/2010	
252	WP/188/2007	14/03/2013	MR. A. I. SAVIO GOMES AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: MR. V.P.THALI FOR R-5 and 6	A. P. LAVANDE AND U. V. BAKRE	15 FILES ALONGWITH MCA/279/2007, WP/189/2007, WP/193/2007, WP/276/2007	
253	WP/189/2007	14/03/2013	SHRI. VISHWANATH PURUSHOTTAM SHIRODKAR AND 3 ORS., Adv.: MR. P. K. SHAHAPURKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. V.P.THALI FOR R-2	A. P. LAVANDE AND U. V. BAKRE	15 FILES KEPT WITH WP/188/2007, MCA/279/2007, WP/193/2007, WP/276/2007	
254	WP/193/2007	14/03/2013	MR. ABDUL MUAZZAM KHAN Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH SECRETARY AND 2 ORS., Adv.: MR. V.P.THALI FOR R-35	A. P. LAVANDE AND U. V. BAKRE	15 FILES KEPT WITH WP/188/2007, MCA/279/2007, WP/189/2007, WP/276/2007	
255	WP/276/2007	14/03/2013	DALIT KRITI SAMITI GOA THROUGH ITS PRESIDENT SHRI. DURGADAS TUKARAM PAWAR Adv.: MR. V. R. TAMBA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. M. SALKAR, AGA	A. P. LAVANDE AND U. V. BAKRE	15 FILES KEPT WITH WP/188/2007, MCA/279/2007, WP/189/2007, WP/193/2007	

256	WP/591/2008	23/01/2013	SHRI. VINOD VITHOBA NAIK Adv.: MR. PREETAM TALAULIKAR	SHRI. SHASHIKANT VISHWANATH NAIK AND ANR., Adv.: MR. ANTHONY D' SILVA FOR R-1	F. M. REIS	2 FILES	
257	WP/444/2012	29/07/2013	SHRI PREMANAND GAJANAN NAIK Adv.: ADV. M. SALKAR	SHRI SANTOSH PRABHAKAR NAIK AND 5 ORS., Adv.:	R. C. CHAVAN	2 FILES	
258	WP/277/2012	27/06/2013	SHRI LADU PANDURANG KORGAONKAR Adv.: JOAQUIM GODINHO	SHRI GURUDAS PANDURANG KORGAONKAR AND 4 ORS., Adv.: ADV. A. D. BHOBE FOR R.NO.1.	F. M. REIS	4 FILES ALONGWITH STA/1426/2012, MCA/648/2012	
259	WP/150/2013	18/04/2013	ROCK STAR SELF HELP GROUP, REP. BY ITS CHAIRPERSON MR. ANIL M. VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
260	WP/102/2013	10/04/2013	MRS. N. SUNITHA AND ANR., Adv.: ADV. A.R. KANTAK	DR. WILLIAM BRITTO Adv.:	R. P. SONDURBALDO TA	2 FILES	
261	WP/30/2013	04/02/2013	SHRI SURYAKANT LAXIMAN RAUT Adv.: D. J. PANGAM	STATE OF GOA, THROUGH THE SECRETARY (HOME) AND 3 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
262	WP/21/2013	15/01/2013	SHRI SIDDESH MAHESH SUKTANKAR Adv.: D. J. PANGAM	THE MAMLATDAR OF PONDA TALUKA AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
263	WP/451/2013	14/08/2013	MR. ANTONIO JOSE D'SOUZA AND 3 ORS. Adv.: ADV. PRASHEEN LOTLIKAR	MR. JEROME BASIL CHRISTIE D'SOUZA AND 2 ORS. Adv.:	F. M. REIS	2 FILES	

264	WP/690/2013	26/11/2013	M/S. UPSHOT UTILITY SERVICES REP. BY ITS MANAGER and CONSTITUTED ATTORNEY MR. C. T. MANIKANNAN Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	THE AIRPORTS AUTHORITY OF INDIA THROUGH ITS DIRECTOR AND ANR., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 2	B. R. GAVAI AND F. M. REIS	5 FILES	
265	WP/810/2012	29/01/2013	SHRI PRABHAKAR XEMBU BHANDARI Adv.: SHIVAN DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: ADV. A.D. BHOBE FOR R NOS. 5 and 6.	V. M. KANADE AND U. V. BAKRE	5 FILES	
266	WP/704/2013	20/11/2013	SHRI. LIGORIO SILVEIRA (DEC) REP. BY LR. MRS. EMILY SILVEIRA @ PAULINA A. SILVEIRA THROUGH HER P.O. Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI. MAHENDRA P. GAUNEKAR AND 2 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	
267	WP/426/2013	17/09/2013	SHRI. ANTONIO SANTANA FERNANDES AND ANR. Adv.: ADV. ANARKALI AGNI	SHRI. AGOSTINHO DA COSTA AND 3 ORS. Adv.:	R. M. SAVANT	2 FILES + LOOSE PAPERS	
268	WP/590/2013	23/09/2013	MR. PETER FERNANDES @ MR. PEDRO FERNANDES AND ANR., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	MRS. MARIANINHA FERNANDES VAZ AND ANR., Adv.:	R. M. SAVANT	2 FILES	
269	WP/322/2013	27/06/2013	MR. MAHABLESWAR P. HALANKAR., Adv.: ADV. C. FERNANDES	MR. DAMODAR P. HALANKAR AND 3 ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH CA/113/2013	
270	WP/365/2013	16/09/2013	M/S. WATERWAYS SHIPYARD PVT. LTD. THROUGH AUTHORIZED SIGNATORY SHRI ANNOP TREHON, JT. M. D. AND ANR Adv.: ADV. SHIVAN DESAI	MORMUGAO PORT TRUST THROUGH ITS BOARD OF TRUSTEES Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 1	NARESH H. PATIL AND U. V. BAKRE	7 FILES ALONGWITH MCA/588/2013	

271	WP/457/2013	26/09/2013	DR. ASHWINI D. PEDNEKAR AND 5 ORS., Adv.: ADV. D. VERNEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	9 FILES + LOOSE PAPERS ALONGWITH MCA/649/2013, MCA/666/2013	
272	WP/20/2013	28/01/2013	ANIL AROBEKAR AND ANR., Adv.: RAUNAQ RAO	NEW MILLENNIUM BAKERS, REP. BY PARTNERS, Adv.:	F. M. REIS	2 FILES	
273	WP/870/2012	19/02/2013	M/S. GLOBAL ENERGY PVT. LTD., THROUGH ITS CHIEF FINANCIAL OFFICER, SHRI AMARINDER S. BAWEJA Adv.: NEELESH A. TAKKEKAR	COMMISSIONER OF INCOME TAX Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES ALONGWITH	
274	WP/273/2013	25/04/2013	MRS. ANDREFINA ALMEIDA AND ANR., Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA, THROUGH ITS CHIEF SECRETARIAT AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
275	WP/153/2013	18/04/2013	SHIVNATH SELF HELP GROUP REP. BY ITS CHAIRMAN SHRI ASHOK B. VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES ALONGWITH	
276	WP/124/2012	06/02/2013	SMT. QUETERIA MARIA PEREIRA DE SA ALIAS ROSA MARIA D'SA THROUGH ATTORNEY SHRI NORBERTO VE D'COSTA., Adv.: ROHIT BRAS DE SA	GOVERNMENT OF GOA REP. BY ITS CHIEF SECRETARY AND 9 ORS., Adv.: ADV. GURU SHIRODKAR FOR R.NOS 1 TO 4.	F. M. REIS	2 FILES	
277	WP/674/2013	20/11/2013	MR. ZACARIAS MENDES Adv.: ADV. DEVIDAS J. PANGAM	CASTE SCRUTINY COMMITTEE THROUGH THE COLLECTOR OF NORTH GOA DISTRICT AND 2 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES ALONGWITH	

278	WP/578/2013	23/09/2013	MRS. LEOPOLDINA DIAS PINTO AND ANR., Adv.: ADV. GANESH R. NAIK	SHRI. DATTARAJ RAMAKANT AND ANR., Adv.:	R. M. SAVANT	2 FILES ALONGWITH	
279	WP/245/2013	25/09/2013	SMT. AUTILIA IDUBER ARDANJALA REP. THROUGH P.O.A SMT. MARIA SACRAMENTA TEREZA AND 3 ORS. Adv.: ADV. GAURISH N. AGNI	SMT. ADELIADÉ ANTAO AND 7 ORS. Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 8	R. M. SAVANT	3 FILES ALONGWITH MCA-735/13	
280	WP/209/2010	20/02/2013	AKHI ZAFRAN DE SOUZA (MINOR) THROUGH HER MOTHER CHERYL MARINA DE SOUZA Adv.: KRISHNANDU MUKHERJEE	UNION OF INDIA THROUGH SECRETARY MINISTRY OF ENVIRONMENT AND FORESTS Adv.: MR. MAHESH S.SONAK FOR RES.7.	V. M. KANADE AND U. V. BAKRE	13 FILES ALONGWITH MCA/53/2013, MCA/166/2013, MCA/429/2010	
281	WP/556/2013	04/09/2013	SHRI. VINOD D. PALYEKAR PARTNER OF V.M. REAL ESTATES DEVELOPERS AND BUILDERS Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 and 2	R. M. SAVANT	2 FILES ALONGWITH	
282	WP/483/2013	03/10/2013	MR. MULLA ABUBACAR MUZAWAR AND ANR., Adv.: ADV. THALMANN PRADEEP PEREIRA	MR. MULLA MOINODIN MUZAWAR AND 5 ORS., Adv.:	R. M. SAVANT	2 FILES ALONGWITH	
283	WP/245/2006	05/03/2013	SMT. SUKHADA KUDKE, Adv.: M.S.SONAK	THE DIRECTOR OF PANCHAYATS, AND ANR Adv.:	F. M. REIS	2 FILES	
284	WP/455/2013	24/09/2013	MISS. RESHA UDAY SINGBAL Adv.: ADV. VILAS P. THALI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	3 FILES ALONGWITH	

285	WP/7/2013	21/08/2013	MR. ANTONIO I.J. D'SOUZA THROUGH ATTORNEY MR. PIEDADE A. BAPTISTA Adv.: ARUN DE SA	VILLAGE PANCHAYAT OF MAJORDA UTORDA CALATA THROUGH ITS SARPANCH AND 3 ORS., Adv.:	F. M. REIS	4 FILES ALONGWITH MCA-574/13,	
286	WP/565/2008	06/08/2013	ANTHONY GOES ALIAS ANTONIO GOES Adv.: MR. A. D. BHOBE	GOA TOURISM DEVELOPMENT CORPORATION THROUGH MANAGING DIRECTOR Adv.: MR. P. LOTLIKAR FOR R-1	F. M. REIS	2 FILES ALONGWITH	
287	WP/209/2013	02/05/2013	SHRI LAKHU TULSU GAVDE Adv.: ADV. GAURISH N. AGNI	SHRI GOPINATH PURSHOTTAM KAMAT Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	R. P. SONDURBALDO TA	3 FILES	
288	WP/36/2013	27/02/2013	SMT. INDIRA JAGANNATH GOSAVI AND 6 ORS., Adv.: DEEPAK GAONKAR	SMT. USHA ANANT LAD ALIAS USHA C. PAI Adv.:	F. M. REIS	2 FILES	
289	WP/794/2008	23/01/2013	SHRI GAJANAN ATMA PAL, PORVORIM, BARDEZ-GOA. Adv.: MR. D. B. AMBEKAR	GOVT. OF GOA THROUGH HON'BLE MINISTER FOR HOUSING, THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: MR. S.R. RIVONKAR, G.A. FOR R. 1	V. M. KANADE AND U. V. BAKRE	12 FILES ALONGWITH MCA/317/2009, MCA/595/2009, MCA/618/2009	
290	WP/131/2013	26/02/2013	CONCEICAO LUCIO SOARES REBELLO Adv.: ADV. MARVIN D'SOUZA	MR. MARIO ABEL ZEFERINO SOARES REBELO Adv.:	F. M. REIS	2 FILES ALONGWITH	
291	WP/319/2013	26/06/2013	SHRI HABIB NARANGI Adv.: ADV. MANDAR G.S. KHANDEPARKAR	STATE REP. BY THE MAMLATDAR OF BARDEZ TALUKA AND ANR., Adv.: ADV. SUSAN LINHARES AGA	F. M. REIS	2 FILES	
292	WP/166/2013	18/04/2013	CHANDRESHWAR SELF HELP GROUP REP. BY ITS CHAIRMAN SHRI RAMDAS G. TAWADKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.: ADV. KAIF NOORANI FOR R.NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	3 FILES ALONGWITH	

293	WP/157/2013	18/04/2013	GANAPATI SALF HELP GROUP REP. BY ITS CHAIRMAN SHRI MHAGLO M. GAONKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES ALONGWITH	
294	WP/200/2011	02/07/2013	MR. MARUTI H. JALMI Adv.: MRS. WINNIE COUTINHO	THE PRINCIPAL CHIEF ENGINEER PUBLIC WORKS DEPARTMENT AND ANR., Adv.: AGA. K. NOORANI FOR R NOS. 1 and 2.	A. P. LAVANDE AND U. V. BAKRE	9 FILES ALONGWITH MCA/63/2012, MCA/550/2013, MCA/987/2011	
296	WP/88/2013	12/02/2013	CORPORATION OF THE CITY OF PANAJI THROUGH COMMISSIONER Adv.: ADV. SHIVAN DESAI	M/S. VERNEKAR DIESELS THROUGH ITS PARTNER SHRI TAHIR ISANI Adv.:	F. M. REIS	2 FILES	
298	WP/339/2007	20/02/2013	SHRI. JOSE VICENTE HEREDIA (DECEASED) REPRESENTED BY LR'S AND ANR., Adv.:	SMT. MARIA RITA ABREU AND 5 ORS., Adv.: MR. J.A.LOBO FOR R-1, R-2 AND R-5	F. M. REIS	6 FILES ALONGWITH CRA/26/2012, MCA/390/2012, MCA/577/2012	
299	WP/199/2013	17/07/2013	MR. HARESH MELWANI Adv.: ADV. AGNELO F DINIZ	THE DIRECTOR MINES GOVT. OF GOA AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
300	WP/283/2011	12/07/2013	MR. ANTHONY PAIXOTE Adv.: MR. S. KARPE	MR. KRISHNA BABURAO NAIK Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1(C), SELF POA 1(A)	F. M. REIS	3 FILES	
301	WP/848/2012	16/07/2013	SMT. FILOMENA DIAS Adv.: SUSAN LINHARES	MR. JOSE CRUZ Adv.: ADV. ALMEIDA MARIO JOAQUIM PINTO FOR RESPONDENT	R. C. CHAVAN	2 FILES	
303	WP/203/2007	20/03/2013	SHRI. JOAO NICALAO FERNANDES Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: MR. V.P. THALI FOR R-6	A. P. LAVANDE AND U. V. BAKRE	THREE FILES	

304	WP/310/2007	15/02/2013	MR. TRIVIKRAM KHORJUNKAR (DECEASED) THROUGH LR'S AND ANR., Adv.: MR. P. S. LOTLIKAR	MR. ANANT BHONSLE (DECEASED) THROUGH LR'S AND ANR., Adv.: MR. E. AFONSO FOR R-2	F. M. REIS	TWO FILES	
305	WP/148/2001	19/02/2013	A.M.WACHASUNDAR Adv.: MS.S.NAIK	THE STATE OF GOA Adv.:	V. M. KANADE AND U. V. BAKRE	three files	
306	WP/47/2013	01/04/2013	MR. SONU GAWAS, Adv.: PRASHANT VENGURLEKAR	STATE BANK OF INDIA REP BY ITS DY. GENERAL MANAGER AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	three files	
307	WP/103/2013	06/03/2013	MR. YESHWANT BABUSSO GAUDE (DECEASED THROUGH LR'S) AND ANR., Adv.: ADV. ASHWIN D. BHOBE	MR. SADA BABUSSO GAUDE AND 10 ORS., Adv.:	F. M. REIS	two files	
309	WP/196/2007	19/03/2013	SHRI. SHYAMSUNDAR MARTU NAIK Adv.: MR. NIGEL DA COSTA FRIAS	STATE ELECTION COMMISSIONER AND 4 ORS., Adv.: MR. V.P.THALI FOR R-1	A. P. LAVANDE AND U. V. BAKRE	three files	
311	WP/50/2013	04/03/2013	M/S WOCKHARDT LIMITED REP. THROUGH ITS DULY AUTHORIZED REP. HIRAL VIMADALAL Adv.: ADV. ETHELWALD OLIMPIO MENDES	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY Adv.: ADV. SHIVAN DESAI FOR R.NO. 3	V. M. KANADE AND U. V. BAKRE	3 FILES ALONGWITH	
312	WP/145/2013	04/03/2013	SHRI ALLAN CARDOZO AND 3 ORS., Adv.: ADV. ASHA A. DESAI	SMT. NEVIS AFRA PEREIRA E ALMEIDA THROUGH HER POA SMT. SELMA PEREIRA Adv.:	F. M. REIS	2 FILES ALONGWITH	
313	WP/169/2013	18/04/2013	SHRI DEEPAK JAYENDRA DESSAI AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.: ADV. SUDHA C. PAI KIR FOR R.NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	3 FILES	

314	WP/373/2005	11/03/2013	THE REGIONAL PROVIDENT FUND COMMISSIONER,PANAJI GOA Adv.: SHRI P.P. SINGH	BOGMALLO BEACH RESORT AND ANR., Adv.:	F. M. REIS	10 FILES ALONGWITH MCA/91/2013 [WP/418/2006, CA/92/2009, MCA/97/2013, MCA/388/2009, MCA/782/2006]	
315	WP/418/2006	11/03/2013	M/S BOGMALLO BEACH RESORT,REP.BY ITS FINANCE CONTROLLER SHRI MOHANT R. PRABHU GAONKAR, BOGMALLO GOA Adv.: MR. S.K. MANJREKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER AND ANR., Adv.:	F. M. REIS	10 FILES KEPT WITH WP/373/2005, MCA/91/2013, [CA/92/2009, MCA/97/2013, MCA/388/2009, MCA/782/2006]	
316	WP/309/2006	21/03/2013	MISS. SHITAL N. BEHERE, Adv.: MR. RYAN MENEZES	STATE OF GOA, REPR. BY SECRETARY (EDUCATION) AND ANR., Adv.: AGA, KAIF NOORANI, FOR R.NO. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
317	WP/163/2013	06/03/2013	MRS. ROSALINA JAMSY ALMEIDA Adv.: ADV. ZELLER C. DE SOUSA	MRS. ESTRELITA MARCELINO D'SOUZA AND 3 ORS., Adv.:	F. M. REIS	2 FILES	
319	WP/57/2007	14/03/2013	MR. V. U. P. GAITONDE Adv.: RYAN MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS. Adv.: MR. S.R. RIVONKAR FOR R. 1 TO 3	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
320	WP/162/2013	04/03/2013	MR. MARIO LOBO AND ANR., Adv.: ADV. V. P. THALI	SHRI JOSEPH SEQUEIRA AND ANR., Adv.:	F. M. REIS	2 FILES	

321	WP/100/2007	20/03/2013	MRS. MARIA TEREZA MARTINS MARIAN FLOWER Adv.: JOSEPH VAZ	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS. Adv.: MR. RYAN MENEZES FOR R-3	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
322	WP/733/2009	04/10/2013	SMT. JAIWANTI NARAYAN KAMAT (DEC.) THROUGH LRS. Adv.: MS. ASHWINI AGNI	FR. ANACLETO D'MELLO AND 16 ORS. Adv.: SHRI VALMIKI MENEZES R.3 TO R.7,9,11,2A,2B,2BI	F. M. REIS	8 FILES + LOOSE PAPERS ALONGWITH STA/1371/2012, MCA/569/2010, MCA/570/2010, MCA/588/2012, MCA/745/2011, MCA/993/2012	
323	WP/493/2008	17/01/2013	RATNAKAR PARAB AND 5 ORS., Adv.: MR. P. H. PARAB	AGNELO D'SOUZA AND 9 ORS., Adv.: MR. S.R. RIVONKAR, G.A. FOR R. 4 AND 7	V. M. KANADE AND U. V. BAKRE	21 FILES ALONGWITH MCA/280/2012, MCA/392/2009 [WP/190/2009], [WP/718/2008, MCA/202/2009]	
324	WP/190/2009	17/01/2013	COMMUNIDADE OF SIRSAIM AND ANR., Adv.: MR. P. H. PARAB	THE STATE OF GOA THROUGH SECRETARY AND 9 ORS., Adv.: MR. S.R. RIVONKAR, G.A. FOR R. 1 TO 3	V. M. KANADE AND U. V. BAKRE	21 FILES KEPT WITH WP/493/2008, MCA/280/2012, MCA/392/2009, [WP/718/2008, MCA/202/2009]	
325	WP/718/2008	17/01/2013	CHANDRAKANT L. PARAB AND 2 ORS., Adv.: MR. P. H. PARAB	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.: MR. S.R. RIVONKAR, G.A. FOR R. 1 AND 2	V. M. KANADE AND U. V. BAKRE	21 FILES KEPT WITH WP/493/2008, MCA/280/2012, MCA/392/2009, [WP/190/2009], [MCA/202/2009]	

326	WP/461/2010	14/02/2013	STATE OF GOA (THROUGH THE CHIEF SECRETARY) AND 2 ORS., Adv.: MR. S. VAHIDULLAH	SMT. SUSHILA MADHU TIMBLO Adv.: MR. S. KARPE FOR RESPONDENTS.	F. M. REIS	3 FILES ALONGWITH CA/101/2010	
327	WP/25/2010	09/07/2013	MR. SURYAKANT TENGALI Adv.: MR. C. A. FERREIRA, AMICUS CURRAIE	THE PUBLIC INFORMATION OFFICER, THE DY. REGISTRAR OF CO-OP. SOCIETIES, GOVT. OF GOA AND 2 ORS., Adv.: MS. SUSAN LINHARES FOR R.1.	F. M. REIS	2 FILES	
328	WP/180/2013	18/03/2013	MS. ESLINDA D'SILVA @ MARIA ESLINDA CANDIDA VISITACAO DE SILVA Adv.: MS. P.MATKAR U/LAS	MRS. MARIA MONTEIRO AND ANR., Adv.:	R. P. SONDURBALDO TA	2 FILES	
329	WP/198/2013	18/03/2013	SHRI ANTONIO JOAO BOSCO LOBO AND ANR., Adv.: ADV. VILAS P. THALI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
330	WP/559/2008	24/06/2013	THE ASSISTANT PROVIDENT FUND COMMISSIONER Adv.: MR. P. P. SINGH	SHRI. V. M. SALGAONCAR AND BROTHER PVT. LTD. Adv.: MR. V. PALEKAR, FOR RESP.	F. M. REIS	2 FILES	
331	WP/136/2012	16/12/2013	SHRI VIRENDRA ARJUN PARWAR Adv.: ASHWIN D. BHOBE	LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS GENERAL MANAGER Adv.: ADV. P. REMEDIOS FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	3 FILES	
332	WP/455/2006	12/08/2013	MR. FRANCISCO FERNANDES AND 2 ORS., Adv.: MR. SAMIR TALEIGAONKER	MRS. LUCIA ANTONETA JULIANA D'SOUZA REP.BY HER DAUGHTER IN LAW AND ATTORNEY ,CALANGUTE,BARDEZ GOA. Adv.:	F. M. REIS	2 FILES	

333	WP/337/2006	06/08/2013	M/S. E.D.C. LTD., THROUGH ITS DY. GENERAL MANAGER (RECOVERY) Adv.: MR. H. D. NAIK	M/S. SWAN DISTILLERIES PVT. LTD., THROUGH ITS DIRECTOR, MR. SUJI KUMAR MATHEW Adv.: MR. AGNELO F. DINIZ, FOR RESPONDENT.	F. M. REIS	2 FILES	
334	WP/61/2009	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	SHRI. RAMDAS A. FADTE Adv.: SHRI. SHIRODKAR GA FOR R - 2	F. M. REIS	16 FILES + LOOSE PAPERS ALONGWITH WP/62/2009, WP/63/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, , WP/792/2009, WP/793/2009	
335	WP/62/2009	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	SHRI. RAMDAS A. FADTE Adv.: SHRI. GURU SHIRODKAR GA FOR R - 2	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/63/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, WP/792/2009, WP/793/2009	
336	WP/63/2009	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	SHRI. TULSIDAS K. MANDREKAR Adv.: MR. V.RODRIGUES FOR RESP	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/62/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, WP/792/2009, WP/793/2009	

337	WP/64/2009	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	MRS. MARIA MERCIANA COLACO Adv.: SHRI. GURU SHIRODKAR GA FOR R - 2	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/62/2009, WP/63/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, WP/792/2009, WP/793/2009
338	WP/772/2008	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	SHRI. BABUSO B. BANDODKAR Adv.:	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/62/2009, WP/63/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/792/2009, WP/793/2009
339	WP/792/2009	27/09/2013	SHRI GANESH RAMA GAONKAR (DECEASED) THROUGH LR'S Adv.: MR. A. F. DINIZ	SHRI SUDHAKAR D. PRABHU DESSAI AND 6 ORS., Adv.:	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/62/2009, WP/63/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, WP/793/2009

340	WP/793/2009	27/09/2013	SMT. SHEVANTI GOVIND GAONKAR (DEC.) THROUGH HER LEGAL HEIRS Adv.: MR. A.F. DINIZ	SHRI SUDHAKAR D.P. DESSAI AND 6 ORS. Adv.: SHRI GURU SHIRODKAR	F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH WP/61/2009, WP/62/2009, WP/63/2009, WP/64/2009, STA/3905/2009, MCA/1001/2009, WP/772/2008, WP/792/2009	
341	WP/167/2006	29/07/2013	M/S AMERKAR CONSTRUCTION AND SONS AND 3 ORS., Adv.: MR. J.P. MULGAONKAR	SHRI ANIL REDKAR AND 12 ORS., Adv.: MR. PREMANAND A. KHOLKAR, FOR RESP. NO. 6 and 12.	F. M. REIS	4 FILES ALONGWITH MCA/568/2006	
342	WP/404/2006	12/08/2013	MR. SANTAN FERNANDES AND 4 ORS., Adv.: MR. V.R. PARSHEKAR	MR. NESTER AUGUSTO FORTUNATE GOMES AND 4 ORS., Adv.: SHRI NITIN SARDESSAI FOR RESP.3 and 4	F. M. REIS	3 FILES ALONGWITH MCA/720/2009	
343	WP/303/2013	06/05/2013	SHRI. LAXMAN BAPOJI RAIKAR., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
344	WP/388/2013	03/07/2013	MR. MANGUESH RAGHUVIR BANDODKAR Adv.: ADV. ASHWIN D. BHOBE	MR. ANTONIO S. G. DA COSTA (SIN DEC) THROUGH LR'S. Adv.:	F. M. REIS	2 FILES	
346	WP/839/2012	07/08/2013	SHRI BALKRISHNA MAHADEV NARVEKAR Adv.: V. R. PARSEKAR	SHRI BABURAO MANGUESH KAREKAR Adv.: ADV. VILAS P. THALI	F. M. REIS	3 FILES ALONGWITH MCA/1109/2012	
347	WP/309/2009	21/02/2013	SERTORIO S. FACHO Adv.: IN PERSON	DR. FERNANDO JORGE COLASO AND 2 ORS., Adv.: MS. TERESA COLACO FOR R-1	F. M. REIS	4 FILES ALONGWITH CA/104/2009, MCA/414/2009	

348	WP/185/2013	13/03/2013	M/S HARDESH ORES PVT. LTD., REP. THROUGH ITS DIRECTOR SHRI VOIKUNT SRINIVAS POI RAIKAR Adv.: ADV. PREETAM TALAULIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
349	WP/94/2013	20/03/2013	MR. WILLIAM PEREIRA AND 4 ORS., Adv.: ADV. JAWAHAR DIAS	MR. RAYMOND B. MASCARENHAS AND 2 ORS., Adv.:	R. P. SONDURBALDO TA	3 FILES	
351	WP/274/2013	02/05/2013	MR. PAULO J. MASCARENHAS., Adv.: ADV. GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
352	WP/697/2008	22/01/2013	BAJAJ AUTO FINANCE LIMITED AND ANR., Adv.: MR. RYAN MENEZES	RAMESH HARISHCHANDRA SINARI Adv.:	F. M. REIS	2 FILES	
353	WP/394/2012	31/07/2013	M/S. PRESTIGE HOLIDAY RESORTS PVT. LTD., THROUGH ITS DIRECTOR, SHRI DATTA PATIL Adv.: A.D. BHOBE	M/S COSTA PINTO AND ASSOCIATES, REP. BY ITS MANAGING PARTNER Adv.: MR. VINOJ K. DANIEL, FOR R. 1 AND 2 (CAVEATORS)	R. C. CHAVAN	5 FILES + LOOSE PAPERS ALONGWITH MCA/39/2013, MCA/1114/2012	
354	WP/290/2007	20/11/2013	SHRI. VITHAL SHANKER KERKAR Adv.: MR. M. S. JOSHI	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: MR. S.R. RIVONKAR, GA FOR R. 1, 4 AND 5	B. R. GAVAI AND F. M. REIS	3 FILES	
357	WP/58/2007	04/02/2013	SHRI. MARUTI GANGAPPA HALLIKAR AND ANR Adv.: SHAMBHAVI RAO	SHRI. BABU YESSU NAIK AND ANR Adv.: MR. J.P. MULGAONKAR	F. M. REIS	2 FILES	
358	WP/265/2006	26/02/2013	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO, HEADLAND SADA, GOA. Adv.: MR. RESSANO NORONHA	V.M. SALGAOCAR AND BRO.PVT.LTD.,VASCO DA GAMA,GOA. Adv.: MR. A. F. DINIZ, FOR RESPONDENT.	F. M. REIS	2 FILES	

361	WP/149/2007	26/03/2013	MR. VASSUDEV N. PRABHU AND 6 ORS Adv.: MR. PRAVIN FALDESAI	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR Adv.: AG WITH MS. L. DHARWADKAR, AGA	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH MCA/772/2007	
362	WP/244/2013	31/07/2013	MR. ANTONIO FERNANDES. Adv.: ADV. JOAQUIM GODINHO	CORPORATION OF THE CITY OF PANAJI, THROUGH ITS COMMISSIONER. Adv.: ADV. SHIVAN DESAI	A. P. LAVANDE AND U. V. BAKRE	five files alongwith mca/584/13	
363	WP/55/2007	04/02/2013	SHRI. KALIDAS KAMAL KHANDEPARKAR Adv.: V. P. THALI	SHRI. TULSIDAS PRABHU AND 3 ORS. Adv.:	F. M. REIS	3 files alongwith mca/248/2008	
364	WP/79/2007	04/02/2013	USGAON VIVIDH KARYAKARI SAHAKARI(VIKAS)SEVA SOCIETY LIMITED,THROUGH CHAIRMAN MADHUKAR DESSAI AND AN Adv.: N. K. SAWAIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.: MR. G. SHIRODKAR, AGA	F. M. REIS	three files alongwith mca/138/07	
365	WP/274/2007	10/06/2013	SHRI CHIKKI GOWDA andORS Adv.: V.R. TAMBA	SHRI LEWINSON MARTIN, SDO and ORS Adv.: MR. MANISH SALKAR, AGA FOR THE RESPONDENTS	A. P. LAVANDE AND U. V. BAKRE	THREE FILES	
366	WP/270/2007	10/06/2013	M/S. M. VENKATA RAO INFRA PROJECTS PVT. LTD., REPRESENTED BY MANAGING DIRECTOR MR. M.R.K. PRASAD RA Adv.: MR. V. R. TAMBA	THE STATE OF GOA THROUGH ITS CHIEF SECRERARY AND 2 ORS., Adv.: MR. MANISH SALKAR, AGA FOR R.1 and3	A. P. LAVANDE AND U. V. BAKRE	FIVE FILES ALONGWITH MCA/1/2008	
367	WP/639/2008	25/06/2013	PUBLIC INFORMATION OFFICER THE REGISTRAR OF GOA UNIVERSITY Adv.: MRS. A. A. AGNI	SHRI. GAJANAN HALDANKAR AND 2 ORS., Adv.:	F. M. REIS	TWO FILES	

368	WP/849/2012	04/07/2013	SMT. SHRIMATI S. NAVELKAR (SINCE DEC.) THROUGH LR'S Adv.: A.D. BHOBE	THE VILLAGE PANCHAYAT OF SALIGAO REP BY ITS SARPANCH / SECRETARY AND 7 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 5 and 6	F. M. REIS	TWO FILES	
369	WP/95/2013	14/02/2013	SHRI RAMNATH ANAND LOTLIKAR Adv.: ADV. PRITAM ROHIDAS GAUDE	SMT. DEEPA RAMNATH LOTLIKAR Adv.:	F. M. REIS	TWO FILES	
370	WP/505/2008	24/01/2013	MRS. NASCIMENTA FERNANDES Adv.: MR. PREETAM TALAULIKAR	MR. MENINO PEDRO FERNANDES @ CATU Adv.: M. P. ALMEIDA FOR RESP.	F. M. REIS	THREE FILES ALONGWITH MCA/74/2013	
373	WP/476/2007	26/03/2013	NANDA BUDHO GAUNKAR AND ANR., Adv.: MS. NORMA ALVARES	STATE OF GOA THROUGH CHIEF SECRETARY AND 22 ORS., Adv.: AG WITH MR. M. SALKAR, A.G.A. FOR R. 1,2,3,5 and 6	A. P. LAVANDE AND U. V. BAKRE	15 FILES ALONGWITH STA/1082/2012, MCA/400/2011, MCA/534/2008, MCA/728/2008, MCA/830/2008	
374	WP/737/2012	15/10/2013	M/S SAI SAMRUDHI DEVELOPERS AND 2 ORS., Adv.: A.D. BHOBE	SHRI ASHOK YESHWANT GAONKAR AND 22 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1, 4 and 5	R. M. SAVANT	8 FILES + LOOSE PAPERS ALONGWITH MCA/355/2013, WP/500/2013	
375	WP/500/2013	15/10/2013	M/S. SAI SAMRUDHI DEVELOPERS AND 2 ORS., Adv.: ADV. ASHWIN D. BHOBE	SHRI ASHOK YESHWANT GAONKAR AND 22 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1,2,4 and 5	R. M. SAVANT	8 FILES + LOOSE PAPERS KEPT WITH MCA/355/2013, WP/737/2012	
376	WP/646/2007	22/01/2013	SHRI. MADAN CHINDARKAR AND 3 ORS., Adv.: MR. V. A. LAWANDE	THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND EX-OFFICIO JOINT SECRETARY AND 2 ORS., Adv.: MR. G. SHIRODKAR, AGA FOR R. 1 AND 3	F. M. REIS	9 FILES ALONGWITH MCA/531/2008, MCA/616/2008, WP/295/2009	

377	WP/368/2007	28/11/2013	MR. PAUL FERNANDES AND ANR., Adv.: MR. AMEY KAKODKAR	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. S.R. RIVONKAR FOR R. 1 AND 2	B. R. GAVAI AND F. M. REIS	3 FILES	
382	WP/470/2010	05/03/2013	MR. ROCHA MANUEL FERNANDES Adv.: MR. J. A. LOBO	SANGUEM MUNICIPAL COUNCIL AND ANR., Adv.: ADV. VILAS P. THALI FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	5 Files alongwith MCA/307/12	
383	WP/193/2013	21/06/2013	MR. MANOJ JAYSINGHPRASAD CHAUHAN AND ANR., Adv.: ADV. A.D. BHOBE	MR. GURUDAS NAVELKAR Adv.:	F. M. REIS	2 FILES	
384	WP/2/2010	30/01/2013	SHRI. SURESH V. PARULEKAR AND 2 ORS., Adv.: MR. H.D . NAIK	MR. BRIAN LOPES AND ANR., Adv.: SHRI NITIN N.SARDESSAI FOR RES. NO.1 and 2.	F. M. REIS	2 FILES	
385	WP/430/2008	29/01/2013	SHRI. MATHURNATH DESSAI AND ANR., Adv.: MR. A. D. BHOBE	SMT. PARVATI DEMU GAONKAR @ ABOLE DEMU GAONKAR AND ANR., Adv.: ADV. ARJUN F. NAIK FOR R.NO. 1	F. M. REIS	3 FILES ALONGWITH MCA/153/2012	
386	WP/396/2012	25/07/2013	FOMENTO RESORTS AND HOTELS LTD, THROUGH ITS MD. MRS. ANJU TIMBLO AND 2 ORS., Adv.: G. AGNI	VILLAGE PANCHAYAT OF TALEIGAO AND 10 ORS., Adv.: ADV. H.D.NAIK R.NO. - 1	F. M. REIS	4 FILES ALONGWITH MCA/75/2013 + UNSERVED NOTICES	
387	WP/348/2013	13/06/2013	SHRI BABU ALIAS GOPAL DHARMA PEDNEKAR (SINCE DECEASED) THROUGH LR'S., Adv.: ADV. AJIT R. KANTAK	SMT. VANITA NAIQUE AND 2 ORS., Adv.:	F. M. REIS	2 FILES	
388	WP/346/2013	16/07/2013	SHRI. AMIT ANKUSH SAWANT AND ANR., Adv.: ADV. GANESH R. NAIK	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 6 ORS., Adv.: ADV. SUSAN LINHARES AGA, FOR R.NO. 1 TO 4	A. P. LAVANDE AND U. V. BAKRE	3 FILES	

389	WP/296/2007	12/02/2013	SMT. MARIA MAGDALINA FERNANDES Adv.: MS. CLARINA COLACO	SMT. NOORJAHAN IRSHAD ALI AND ANR., Adv.: MR. J.VAZ FOR R-2	F. M. REIS	4 Files alongwith MCA/231/2011, MCA/574/2008.	
390	WP/442/2006	14/08/2013	MR. T. RAVISHANKAR, VASCO DA GAMA, GOA. Adv.: MR. G. VIJAYCHANDRAN	UNION OF INDIA THROUGH CHIEF ENGINEER(NAVY) Adv.:	F. M. REIS	3 Files alongwith CA/267/2006	
391	WP/373/2013	12/08/2013	DR. NITESH AGARWAL AND 2 ORS. Adv.: ADV. SUNIL REDKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
392	WP/817/2012	18/10/2013	MR. RAMDAS PEDNEKAR, CIVIL REGISTRAR-CUM-SUB REGISTRAR (HEAD QUARTERS) Adv.: PRASHEEN LOTLIKAR	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	DR. D. Y. CHANDRACHUD AND F. M. REIS	3 Files	
393	WP/470/2013	10/10/2013	M/S. DYNAQUIP ENGINEERS REP. BY IT PARTNER PUSHKAR R. KOTNIS Adv.: ADV. VIJAY A. PALEKAR	REGIONAL P. F. COMMISSIONER Adv.:	R. M. SAVANT	2 Files.	
394	WP/687/2013	09/12/2013	MR. METHEW D'CRUZ AND ANR., Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: ADV. PRITAM ROHIDAS GAUDE FOR R.NO. 3	B. R. GAVAI AND F. M. REIS	3 Files.	
395	WP/682/2013	25/11/2013	MRS. MARIA GORETTI LOBO E FERNANDES AND ANR., Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	3 Files.	
396	WP/159/2013	18/04/2013	SHIV PURUSH SELF HELP GROUP, REP. BY ITS CHAIRPERSON MRS VISHRANTI D. VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

397	WP/255/2013	17/04/2013	MR. MANUEL PEREIRA GOMES AND 12 ORS. Adv.: ADV. NIGEL DA COSTA FRIAS	MR. VICTORINA MASCARENHAS AND ANR. Adv.:	R. P. SONDURBALDO TA	2 Files.	
398	WP/167/2013	21/03/2013	M/S PRUDENTIAL GROUP AND ANR., Adv.: ADV. KAIF NOORANI	MR. JOSE TITO RODRIGUES ALIAS JOE RODRIGUES AND ANR., REP. BY POA MR. MERWYN ANDERSON RODRIGUES Adv.:	R. P. SONDURBALDO TA	2 Files.	
399	WP/158/2013	18/04/2013	SHIV SHANKAR SELF HELP GROUP REP. BY CHAIRMAN SHRI KHUSHALI B. GAONKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
400	WP/370/2013	01/07/2013	GROUP 7 GUARDS (INDIA) PRIVATE LIMITED PRE. BY ITS CONSULTANT, MR. ADIT WALAWALKAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH THE SECRETARY (HEALTH) Adv.: ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
401	WP/137/2013	28/06/2013	SHRI RAJARAM ANANT AMONKAR THROUGH POA MRS PRAJAYA P. MORAJKAR Adv.: NIGEL DA COSTA FRIAS	SMT. JANI HARISHCHANDRA NAIK KHANDEPARKAR AND 4 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 and 2	F. M. REIS	2 Files.	
402	WP/55/2013	14/06/2013	MISS ETELVINA SANDRA RODRIGUES Adv.: ADV. C. FERNANDES	MRS. ALABIA RODRIGUES AND ANR., Adv.:	F. M. REIS	3 Files alongwith CA/20/13.	
403	WP/564/2012	01/03/2013	EFREGINA D'SOUZA Adv.: A.D. BHOBE	DEPUTY COLLECTOR AND SUB DIVISIONAL OFFICER AND 2 ORS., Adv.: ADV. NITIN SARDESSAI R.NO. 3	F. M. REIS	2 Files.	

404	WP/204/2013	28/06/2013	MR. CAETANO CAMILO BARRETO AND ANR., BOTH REP. BY ATTORNEY MRS. SHARON BARRETO E SIMOENS Adv.: ADV. E. DIAS	SMT. SEVERINA FERNANDES AND 3 ORS., Adv.:	F. M. REIS	2 Files.	
405	WP/352/2013	19/06/2013	SMT. ALDILA BRAGANZA., Adv.: ADV. NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	F. M. REIS	3 Files alongwith MCA/479/13.	
406	WP/84/2013	13/06/2013	SHRI SHASHIKANT RAMA NAIK BORKAR AND ANR., Adv.: D. J. PANGAM	SHRI ARUN BALKRISHNA DEVARI AND 3 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 4	F. M. REIS	2 Files.	
407	WP/6/2013	03/07/2013	V. M. SALGAOCAR AND BROTHER PVT. LTD., DULY AUTHORISED BY DY. G M - LEGAL MR. ASHWYN KUMAR R. NAYAK Adv.: AGNELO F DINIZ	DY. CONSERVATOR OF FORESTS, NORTH GOA DIVISION AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
408	WP/98/2013	08/05/2013	RAVINDRANATH A. N. GAONKAR Adv.: ADV. ANARKALI KENI	THE CHIEF SECRETARY AND THE APPELLATE AUTHORITY, AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
409	WP/398/2012	12/06/2013	M/S MARPOL CHEMICAL PVT. LTD., ALIAS M/S. MARPOL PVT. LTD., REP. BY DR. VISHVANATH A. PAI Adv.: A.D. BHOBE	CHANDRA MOHAN BAGGA AND ANR., Adv.:	F. M. REIS	2 Files.	
410	WP/316/2007	24/06/2013	DR. N. P. S. VARDE Adv.: MR. PARAG WAGLE	THE GOA STATE INFORMATION COMMISSION CONSTITUTED WITH 2 MEMBERS AND 3 ORS., Adv.: MR. VALMIKI MENEZES FOR RESP	F. M. REIS	2 Files.	

411	WP/662/2012	24/01/2013	SHRI GURUDAS MANGESH NAIK Adv.: ARJUN F. NAIK	COMMUNIDADE OF SAVOI VEREM THROUGH ITS ATTORNEY SHRI ARUNKUMAR NIGLYE Adv.: ADV. D. J. PANGAM, FOR R.NO. 1	F. M. REIS	2 Files.	
412	WP/516/2013	21/08/2013	DR. HERLANDER COELHO PEREIRA AND ANR. REP. BY THEIR CONSTI. ATTORNEY SHRI. J. E. COELHO PEREIRA, Adv.: ADV. JOAQUIM GODINHO	MR. ORLANDO SALES Adv.: ADV. ALMEIDA MARIO JOAQUIM PINTO FOR RESPONDENTS	F. M. REIS	2 Files.	
413	WP/266/2013	26/06/2013	MR. BLASCO MONTEIRO., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. CAETANO ROSARIO LUIS, AND 11 ORS., Adv.:	F. M. REIS	2 Files + Unserved Notices.	
414	WP/702/2013	20/11/2013	MR. SHRADDA S. TAMANKAR Adv.: ADV. PRANAY A KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 Files.	
415	WP/865/2012	08/05/2013	MRS. SAVITRI S. USGAONKAR (SINCE DECEASED) THROUGH LR'S Adv.: JAGANNATH JAYANT MULGAONKAR	MRS. CLOTILDA D'SOUZA AND 9 ORS., Adv.: ADV. A. A. AGNI FOR R.NO. 1, 3 and 4.	R. P. SONDURBALDO TA	2 Files.	
416	WP/119/2013	19/06/2013	M/S GOLDEN HERITAGE PVT. LTD., THROUGH ITS MANAGER Adv.: ADV. RAJNEESH NAIK	MISS MILAGRINA D'SOUZA AND 4 ORS., Adv.:	F. M. REIS	2 Files.	
417	WP/770/2012	11/01/2013	SHRI SATISH RAJARAM NASNODKAR AND ANR., Adv.: SHIVAN DESAI	SHRI ARJUN DATTA KAUTHANKAR THROUGH ATTORNEY SHRI PRAKASH A. KAUTHANKAR AND 7 ORS., Adv.: ADV. J. P. MULGAONKAR, FOR R.NO. 1 AND 2	F. M. REIS	2 Files.	

418	WP/769/2012	11/01/2013	SHRI SANJAY PURUSHOTTAM DHURI AND ANR., Adv.: SHIVAN DESAI	SHRI ARJUN DATTA KAUTHANKAR THROUGH ATTORNEY SHRI PRAKASH A. KAUTHANKAR AND 7 ORS., Adv.: ADV. J. P. MULGAONKAR, FOR R.NO. 1 AND 2	F. M. REIS	2 Files.	
419	WP/312/2006	18/03/2013	SHRI GOKULDAS V. VOLVOIKAR, BARDEZ, GOA. Adv.: MR. M. S. SONAK	STATE OF GOA, THROUGH ITS CHIEF SECRETARY and ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
420	WP/657/2012	10/01/2013	SHRI KASHINATH SURYAKANT MANERKAR and ANR., Adv.: ADV. ASHWIN BHOBE	SMT. JYOTI SHAMSUNDAR SAWANT and 3 ORS., Adv.: ADV. SHAMBHU S. KAKODKAR, FOR R.NO. 1 and 2	F. M. REIS	2 Files.	
421	WP/340/2013	12/06/2013	SHRI. KASHINATH JAIRAM SHETYE., Adv.: ADV. IN PERSON	DISTRICT MAGISTRATE and COLLECTOR AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	2 Files.	
422	WP/582/2012	18/01/2013	MR. YURI REBEIRO Adv.: ADV. J.J.MULGAONKAR	MR. ALBERT ROSARIO SALDANHA and 3 ORS., Adv.: ADV. J. ABREU LOBO, FOR R. NO. 2	F. M. REIS	2 Files.	
423	WP/113/2012	14/03/2013	SMT. ISABEL MASCARENHAS AND 9 ORS., Adv.: MR. A. D. BHOBE	SMT. ESTELA GODINHO E MASCARENHAS AND 15 ORS., Adv.: ADV. G. AGNI FOR R NOS. 1, 2, 3 and 3 IS POA OF R-4.	F. M. REIS	2 files	
424	WP/744/2012	18/03/2013	ASSOCIATION OF CHRISTIAN BACKWARD CLASSES REP BYITS GENERAL SECRETRY SHRI ANDREW D'CUNHA Adv.: G.R. USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY OF GOVT. OF GOA AND 3 ORS., Adv.: ADV. SUDHA C. PAI KIR , AGA, FOR R.NO. 1 TO 4	A. P. LAVANDE AND U. V. BAKRE	three files	

425	WP/486/2007	15/01/2013	SHRI. PASCOAL LUIS Adv.: MR. V. R. TAMBA	MORMUGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER AND ANR., Adv.: MR. MARCELINO C. FERNANDES, FOR R.2	F. M. REIS	two files	
426	WP/41/2012	13/09/2013	SHRI ANAND SUBRAYA SAMANT (EXPIRED) AND 4 ORS., Adv.: SANTOSH RAMA RIVANKAR	SHRI UTTAM TUKARAM SALGAONKAR ALIAS PETKAR AND 2 ORS., Adv.: ADV. V. P. THALI FOR R.NO.1.	R. M. SAVANT	two files	
427	WP/67/2010	09/07/2013	SHRI TRAFFORD D'SOUZA Adv.: MR. VALMIKI MENEZES	THE ADMINISTRATOR OF COMUNIDADES AND ANR., Adv.:	F. M. REIS	TWO FILES	
428	WP/496/2013	27/09/2013	MR. MENINO SANTANA FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	KENTHONY FERNANDES @ ANTHONY @ SHANU AND 13 ORS., Adv.: ADV. ROUSSEAU RODRIGUES FOR R.NO. 9	R. M. SAVANT	TWO FILES	
429	WP/787/2012	24/09/2013	SUDESH MOTIRAM NAIK AND 3 ORS., Adv.: A.A. AGNI	THE CHIEF OFFICER CURCHOREM CACORA MUNICIPAL COUNCIL AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO. 1	NARESH H. PATIL AND F. M. REIS	12 Files alongwith CA/276/12 & WP/788/12.	
430	WP/788/2012	24/09/2013	VENCU H. RAUT DESAI AND 4 ORS., Adv.: A.A. AGNI	CURCHOREM CACORA MUNICIPAL COUNCIL THROUGH THE CHIEF OFFICER AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	NARESH H. PATIL AND F. M. REIS	12 Files kept with WP/787/12.	
431	WP/239/2013	16/04/2013	MR. ABU KHAN Adv.: ADV. G. VIJAYCHANDRAN	MRS. MARY PEREIRA AND 6 ORS. Adv.:	R. P. SONDURBALDO TA	3 Files alongwith CA/72/13.	

432	WP/152/2013	18/04/2013	SHRI KRUPA SELF HELP GROUP, REP. BY ITS CHAIRMAN SHRI. DILRAJ N. FAL DESSAI AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
433	WP/4/2013	17/04/2013	XEC USAMAN X. MAMED THROUGH ATTORNEY MRS. PARVIN KHATIJA Adv.: VISSILI L. BRAGANZA	MR. SHAIK MOHIDIN HAYAT AND 3 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1	R. P. SONDURBALDO TA	2 Files.	
434	WP/727/2012	09/01/2013	SHRI HUSSAIN ALI BAIG AND 10 ORS., ALL REP. BY ATTORNEY MR. YUSUF KARIM Adv.: DEEPAK GAONKAR	M/S. IDEA CELLULAR LIMITED AND ORS., Adv.:	F. M. REIS	2 Files.	
435	WP/804/2012	25/04/2013	NARAYAN DHOLO GAUNKAR AND ORS., Adv.: R. G. RAMANI	COMUNIDADE DE PROVINCIA DE BALLI, AND ORS, Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 3 (A) TO 3 (F)	R. P. SONDURBALDO TA	4 Files along with STA/276/13, MCA/1/13.	
436	WP/226/2013	06/08/2013	SHRI LAXIMAN S. HARMALKAR AND ANR., Adv.: ADV. VIJAY A. PALEKAR	BHARATRATNA DR. BABASAHEB AMBEDKAR VOCATIONAL CENTRE, THROUGH ITS PRESIDENT J.B. DAWALE AND 5 ORS., Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
437	WP/89/2007	21/03/2013	LAVU R. KONDUSKAR, ASSTT. TEACHER A.J. ALMEIDA HIGH SCHOOL Adv.: MAHESH SONAK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	8 Files alongwith WP/75/07, MCA/145/07.	
438	WP/75/2007	21/03/2013	SHRI VIJAYKUMAR A. CAROICAR AND ANR., Adv.: MR. M.S. SONAK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA	A. P. LAVANDE AND U. V. BAKRE	8 Files kept with WP/89/07.	

439	WP/224/2013	10/04/2013	SHRI SHRIPAD VINAYAK PAI BIR Adv.: ADV. PRASHIL AROLKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. KAIF NOORANI FOR R.NO. 1 - 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
440	WP/376/2010	21/03/2013	MR. MANJUNATH N. AIGAL Adv.: MR. RYAN MENEZES	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
442	WP/236/2012	30/01/2013	SHRI VILAS VAIKUNTH SARDESAI THROUGH CONSTITUTED POA MR. ABHAY V. PRABHU NACHINOLKAR Adv.: GAURISH AGNI	SMT. PRITABAI SURYAKANT SHETGAONKAR AND 11 ORS., Adv.: ADV. PRASHEEL AROLKAR FOR R.NOS 6 TO 8 and 4A.	F. M. REIS	3 Files alongwith MCA/1000/12.	
443	WP/459/2008	06/02/2013	PUBLIC INFORMATION OFFICER CUNCOLIM MUNICIPAL COUNCIL Adv.: MR. PREMANAND KHOLKAR	MR. JOSE CRUZ F. GOMES AND 2 ORS., Adv.:	F. M. REIS	2 Files.	
444	WP/791/2012	03/01/2013	MS. MARIA D'SA Adv.: G. AGNI	MAPUSA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICR AND 2 ORS., Adv.:	F. M. REIS AND U. V. BAKRE	3 Files.	
445	WP/128/2013	26/02/2013	MRS. SADIA SHEIKH THROUGH POA MR. SADIQ SHEIKH Adv.: ADV. PANKAJ P. PAI VERNEKAR	THE DY. COMMISSIONER OF INCOME TAX AND 4 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 Files.	
446	WP/129/2013	26/02/2013	MR. SADIQ SHEIKH Adv.: ADV. PANKAJ P. PAI VERNEKAR	THE DY. COMMISSIONER OF INCOME TAX AND 4 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 Files.	

447	WP/42/2007	21/06/2013	SHRI. PURSHOTTAM VOIRO GAONKAR Adv.: SUDIN USGAONKAR	SHRI. GANABA B. DESSAI (DECEASED) REPRESENTED BY LR'S AND 14 ORS. Adv.:	F. M. REIS	10 Files alongwith STM/418/13, MCA/241/13, MCA/194/13, MCA/261/11, MCA/310/10, MCA/309/10, STA/1229/10, MCA/870/08	
448	WP/160/2013	18/04/2013	BADRESHWAR SELF HELP GROUP REP. BY CHAIRPERSON MR. DHAVALO N. VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
449	WP/203/2012	30/01/2013	MRS. PRISCA FERNANDES AND 3 ORS., Adv.: P.A. KAMAT	SOUTH GOA PLANNING AND DEVELOPMENT AUTHORITY AND 4 ORS., Adv.: ADV. SUDESH USGAONKAR FOR R.NO.3.	V. M. KANADE AND U. V. BAKRE	5 Files alongwith MCA/739/12.	
450	WP/585/2011	12/07/2013	SP. LAND ACQUISITION OFFICER, SOUTH GOA, K.R.C.L. AND ANR., Adv.: MR. A . D. BHOBE	SHRI SAWAIVIR SADASSIVA RAJENDRA BASSAVALING RAJE WADIYAR (SINCE DECEASED) THROUGH LR'S AND ORS., Adv.: ADV. R. G. RAMANI FOR R.NOS. 2, 4 and 5.	F. M. REIS	2 Files.	
451	WP/7/2007	18/02/2013	LAWRENCE FERNANDES Adv.: MR. OSWALDO DE ATAIDE	JOSE INACIO BARRETO AND 8 ORS. Adv.: ADV. SUSAN LINHARES, AGA, FOR R.NO. 6	F. M. REIS	4 Files alongwith MCA/263/07.	
452	WP/127/2012	14/03/2013	SHRI. ELIAS RAFAEL FERNANDES., Adv.: VALMIKI MENEZES	MRS. FLORA FLORIBES FERNANDES AND 13 ORS., Adv.: ADV. SUDIN M. S. USGAOKAR FOR R.NO.1	F. M. REIS	3 Files along with MCA/536/12.	

453	WP/569/2012	10/01/2013	SHRI LAXMIKANT DATTATRAY GAITONDE AND ANR., Adv.: PRASHEEN LOTLIKAR	SHRIMAT SATCHIDANAND SARASWATI (SINCE DEC.) BY HIS SUCCESSOR AND 16 ORS., Adv.: ADV. N. NORONHA FOR R - 1.	F. M. REIS	4 Files along with STA/3475/2012.	
454	WP/669/2012	22/03/2013	ADV. AIRES RODRIGUES Adv.: IN PERSON	STATE OF GOA BY ITS CHIEF SECRETARY AND 3 ORS., Adv.:	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	3 Files.	
455	WP/98/2007	18/02/2013	SHRI. SONU ALIAS MADHU DHARMA POROB AND 2 ORS. Adv.: S. Y. THALY	SHRI. RAJARAM PANDU FADTE AND ANR. Adv.: RESPONDENT NO. 1 IN PERSON	F. M. REIS	7 Files alongwith WP/99/07, MCA/409/08, MCA/408/08 & MCA/23/09.	
456	WP/99/2007	18/02/2013	SHRI. SATYAWATI DHAMA POROB (DECEASED)THROUGH HIS LR'S AND 3 ORS. Adv.: S. Y. THALY	SHRI. RAJARAM PANDU FADTE AND ANR Adv.: MR. V.R.TAMBA FOR R-1 and 2	F. M. REIS	7 Files kept with WP/98/07.	
457	WP/449/2007	11/02/2013	MR. SHEKHAR PRABHUDESSAI, PUBLIC INFORMATION OFFICER AND ANR., Adv.:	MR.. SAMIRO PEREIRA AND ANR., Adv.:	F. M. REIS	2 Files.	
458	WP/194/2013	18/04/2013	MALLIKARJUN SELF HELP GROUP REP. BY ITS CHAIRMAN SHRI SANTOSH S. VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.: ADV. SUDHA C. PAI KIR FOR R.NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

459	WP/115/2013	10/04/2013	SHRI KOTE CHANDRASHEKHAR Adv.: ADV. DEVIDAS J. PANGAM	STATE BANK OF INDIA THROUGH ITS BRANCH MANAGER AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
460	WP/183/2013	27/06/2013	SHRI SURENDRA GOVIND NAIK CHODANKAR Adv.: ADV. SHIRIN V. NAIK	BHIKU GOVIND NAIK Adv.: ADV. SOMNATH B. KARPE	F. M. REIS	3 Files along with CA/53/13.	
461	WP/333/2012	05/02/2013	SHRI FERNANDO PINTO Adv.: V.A. LAWANDE	THE CORPORATION OF THE CITY OF PANAJI THROUGH ITS COMMISSIONER AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.1.	V. M. KANADE AND U. V. BAKRE	6 Files alongwith MCA/989/13.	
462	WP/251/2013	12/06/2013	PHILIPS ELECTRONICS INDIA LTD REPRESENTED BY POWER OF ATTORNEY HOLDER, MS. ROOP LOOMBA., Adv.: ADV. SHIVAN DESAI	GOVERNMENT OF STATE OF GOA THROUGH ITS PRINCIPAL SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 Files alongwith WP/338/13.	
463	WP/338/2013	12/06/2013	PHILIPS ELECTRONICS INDIA LTD. THROUGH ITS AUTHORIZED REP. MR. VIKRAMRAJ PAWAR., Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH ITS PRINCIPAL SECRETARY LEGAL METROLOGY DEPARTMENT AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 Files kept with WP/251/13.	
464	WP/267/2013	18/04/2013	GOKULANANT BASCARA NAIK (SINCE DEC.), THROUGH HIS LR'S., Adv.: ADV. ASHWINI AGNI	SHRI ALFREDO M. RODRIGUES AND 4 ORS., Adv.:	A. P. LAVANDE	2 Files.	
465	WP/172/2013	15/04/2013	SHRI JAYESH PATEL Adv.: IN PERSON	CHIEF EXECUTIVE OFFICER NORTH GOA ZILLA PANCHAYAT AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

466	WP/738/2012	27/02/2013	SHRI JITENDRA RAGHURAJ DESHPRABHU AND ANR., Adv.: D.J. PANGAM	INDIAN OIL CORPORATION LTD., THROUGH ITS MANAGER RETAIL SALES AND 5 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R - 1.	F. M. REIS	2 Files.	
467	WP/742/2012	31/07/2013	MRS PLATILDA D'CUNHA ARAUJO Adv.: F.E. NORONHA	MRS. RITA COLACO E D'CUNHA AND 2 ORS Adv.: ADV.CLEOFATO ALMIEDA COUTINHO, FOR R.NO. 1 and POA R2	F. M. REIS	2 Files.	
468	WP/414/2011	20/08/2013	RAGHUNATH R. P. SAWKAR AND ANR., Adv.: SHRI. R. G. RAMANI	SHRI. SHAILENDRA R. P. DESSAI Adv.: MR. SUDESH USGAONKAR FOR RESP.	F. M. REIS	4 Files along with MCA/776/12.	
470	WP/618/2007	15/01/2013	MENINO GENERAL STORES AND ANR., Adv.: MR. GALILEO TELES	ARLEM BREWERIES Adv.:	F. M. REIS	2 Files.	
471	WP/141/2013	18/04/2013	SMT. ANJALI S. DESSAI AND 9 ORS., Adv.: ADV. ASHWIN D. BHOBE	GOA FOREST DEVELOPMENT CORPORATION LTD., REP. BY MANAGING DIRECTOR AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
472	WP/374/2013	01/07/2013	HAAST PRECISION PVT. LTD. THROUGH ITS DIRECTOR, MR. AMARPRIT SINGH AND ANR. Adv.: ADV. KETAKI L. PEDNEKAR	STATE OF GOA THROUGH PRINCIPAL SECRETARY (TOURISM) AND 5 ORS. Adv.: ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
474	WP/859/2012	24/06/2013	RESOURCES INTERNATIONAL THROUGH ITS PARTNERS MR. DIPAK RAJANI AND MRS. MEENA RAJANI REP. BY POA Adv.: SHIVAN DESAI	M/S. STAR PVG EXPORTS AND 4 ORS., Adv.: ADV. MARIE ROSETTE PEREIRA FOR R.NO. 4 and 5	F. M. REIS	4 Files + Unserved Notice alongwith MCA/507/13.	
475	WP/754/2009	30/01/2013	SHRI VASSANT TUKARAM PARAB Adv.: MR. J. P. SUPEKAR	MR. AUROLINA GOMES Adv.: MR. SUDIN M.S. USGAONKAR FOR RESPONDENT.	F. M. REIS	2 Files.	

476	WP/416/2013	15/07/2013	INDIAN OIL CORPORATION LIMITED THROUGH CHIEF TERMINAL MANAGER Adv.: ADV. NIGEL DA COSTA FRIAS	THE CONTROLLER OF LEGAL METROLOGY, GOVT. OF GOA AND 2 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
477	WP/140/2013	27/06/2013	MRS. VERA LELISA VIEGAS PEREIRA Adv.: ADV. SHIVAN DESAI	AGNELO CAETANO COLACO AND 9 ORS., Adv.:	F. M. REIS	2 Files.	
478	WP/399/2013	11/07/2013	MR. NANDLAL KHEMKA Adv.: ADV. PARAG S. RAO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
479	WP/440/2013	09/12/2013	SHRI. JOSINHO PEREIRA SOLE PROP. OF M/S MARUSHKA STONE INDUSTRY Adv.: ADV. VILAS P. THALI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR. Adv.:	B. R. GAVAI AND F. M. REIS	3 Files.	
480	WP/809/2012	22/10/2013	MR. VERNON RODRIGUES AND 4 ORS., Adv.: MELWIN ASSIS VIEGAS	MR. LAWRENCE FERNANDES AND 7 ORS., Adv.: ADV. ASHWINI AGNI FOR R.NO. 3 and 6	R. M. SAVANT	3 Files + 1 Unserved Notice + 2 Closed Envelope alongwith MCA/460/13.	
481	WP/441/2013	24/09/2013	SHRI. DEUSDADO ANTONIO VALADARES (SINCE DEC.) THROUGH HIS LR'S. Adv.: ADV. ESPERDIAO DIAS DO ROSARIO	SHRI. DHAKU MOGA GAUDE (SINCE DECEASED) THROUGH LR'S. Adv.:	R. M. SAVANT	2 Files.	
482	WP/154/2013	18/04/2013	SHREE GANESH SELF HELP GROUP REP. BY ITS CHAIRMAN SHRI VITHOBA M. GAONKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

483	WP/624/2013	27/11/2013	SHRI. PREMANAND V. CHAWDIKAR, DIRECTOR, GOA CO-OP. MARKETING and SUPPLY FEDERATION LTD. AND 3 ORS., Adv.: ADV. DEVIDAS J. PANGAM	REGISTRAR OF COOPERATIVE SOCIETIES, GOVT. OF GOA AND 5 ORS., Adv.:	U. V. BAKRE	3 Files + Loose Papers.	
484	WP/371/2013	05/07/2013	SINE FINE ADVERTISING (P) LTD., REP. BY ITS LOCAL ASST. BR. MANAGER SMT. PRAVINA P. FATARPEKAR Adv.: ADV. ROHIT BRAS DE SA	SMT. SALETTE MIRANDA E SHETTY Adv.: ADV. RODRIGUES ANIL DE SANTANA FOR R.NO. 1	F. M. REIS	2 Files.	
485	WP/250/2013	15/04/2013	RAVINDRA NANGIA BY ITS P.O.A. SHRI. RAMAN DOGRA., Adv.: ADV. SHIVAN DESAI	DEPUTY CONSERVATOR OF FORESTS, GOVT. OF GOA AND 2 ORS., Adv.: ADV. SUDHA C. PAI KIR FOR R.NO. 1 TO 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
486	WP/172/2006	01/07/2013	DR. SHALINI DEVDATT KERKAR AND 10 ORS., Adv.: MR. H. D. NAIK	HOTEL SANMAN, THROUGH ITS SOLE PROPRIETOR, MR. BALKRISHNA G. SHETTY Adv.: MR. J. ABREU LOBO, FOR RESPONDENT.	F. M. REIS	2 Files.	
487	WP/813/2009	05/02/2013	MR. AMAR PATIL Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.: SHRI SHIVAN DESSAI	V. M. KANADE AND U. V. BAKRE	8 Files alongwith MCA/70/12, CA/168/10.	
488	WP/344/2009	21/01/2013	SHRI. SADASHIV S. KALSEKAR AND 8 ORS., Adv.: MR. AMRUT KANSAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AGA. PURUSHOTTAM R. KARPE	V. M. KANADE AND U. V. BAKRE	7 Files + Loose Papers alongwith MCA/842/10, MCA/1042/12.	
489	WP/153/2006	11/03/2013	SHRI BALKRISHNA V. DESSAI AND 2 ORS., Adv.: MR. H. D. NAIK	GOA INDUSTRIAL DEVELOPMENT CORPORATION THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. MAHESH SONAK FOR R.1	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

490	WP/335/2013	13/06/2013	SHRI RAMESH FONDU BORKAR., Adv.: ADV. DEVIDAS J. PANGAM	SHRI GOVINDNATH DEVALAYA THROUGH ITS PRESIDENT OF MANAGING COMMITTEE, SHRI DEEPAK T. NAIK AND 4 ORS Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1	F. M. REIS	2 Files + Loose Papers.	
491	WP/654/2012	16/09/2013	MRS. GERTRUDE ELAINE D'MELLO REP. BY POA MR. SAVIO BELSHER Adv.: V. BRAGANZA	MR. LAVU PEDNEKAR AND ANR., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO. 2	R. M. SAVANT	2 Files.	
492	WP/700/2012	12/09/2013	SHRI SHRIPAD HARI PAI Adv.: P.P. SINGH	SHRI PANDURANG RAMA KHOVNEKAR Adv.: ADV. SUDHA C. PAI KIR	R. M. SAVANT	3 Files alongwith CA/55/13.	
493	WP/418/2009	16/08/2013	SHRI. GAJANAN R. NARVEKAR (DECEASED) Adv.: MR. J. GODINHO	SHRI. SHIVAJI R. NARVEKAR AND 2 ORS., Adv.: MR PRASHEEN LOTLIKAR FOR R.1	F. M. REIS	6 Files + Loose Papers alongwith MCA/795/12, WP/734/09, MCA/599/13.	
494	WP/734/2009	16/08/2013	SHRI. SHIVAJI RAMKRISHNA NARVEKAR Adv.: MR. P. S. LOTLIKAR	SHRI. GAJANAN NARVEKAR AND ANR., Adv.:	F. M. REIS	6 Files kept with WP/418/09.	
495	WP/301/2009	12/02/2013	SHRI. SAKHARAM SAWANT Adv.: MR. D. J. PANGAM	THE CUSTODIAN CAIXA ECONOMICA DE GOA AND ANR., Adv.: ADV. A. A. RAZAQ FOR R - 1.	V. M. KANADE AND U. V. BAKRE	5 Files alongwith MCA/315/10.	
496	WP/356/2013	04/07/2013	SMT. SULBHA BHIKARO PAI BHATIKAR AND 2 ORS., Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA, THROUGH ITS CHIEF SECRETARY, AND 7 ORS., Adv.: ADV. J. ABREU LOBO FOR R.NO. 4,6,7 and 8	F. M. REIS	2 Files.	
497	WP/378/2012	12/06/2013	MR. TONY BAPTISTA AND 3 ORS., Adv.: ABHAY NACHINOLKAR	MR. BONFEE CARVALHO AND 4 ORS., Adv.: ADV. V. MENEZES FOR R.NOS.1 and 2.	F. M. REIS	4 Files alongwith STA/2949/12.	
498	WP/77/1999	04/03/2013	MORMUGAO STEVEDORES, ASSO. and ANR. Adv.:	UNION OF INDIA and ORS. Adv.: ADV. MAHESH AMONKAR FOR R.NO.1.	V. M. KANADE AND U. V. BAKRE	5 Files + Loose Papers alongwith WP/16/99.	

499	WP/595/2007	06/08/2013	SMT. RUKMINI NARAYAN RATWAL (DECEASED) THROUGH FAMILY MEMBERS Adv.: MS. SAPNA MORDEKAR	SHRI. SADANAND SHANKAR NAIK Adv.: MR. J. GODINHO, (CAVEATOR) FOR RESPONDENTS	F. M. REIS	15 Files kept with CRA/6/05.	
501	WP/357/2012	12/09/2013	HERITAGE REAL ESTATE DEVELOPER REP. BY ITS PARTNER, SHRI PARESH M. PAI Adv.: JAGANNATH JAYANT MULGAONKAR	SHRI SHASHIKANT PADMANABH AKHADKAR AND 7 ORS., Adv.: ADV. A. D. BHOBE FOR R.NOS.1 and 2.	R. M. SAVANT	2 Files.	
502	WP/332/2011	24/04/2013	SMT. MAUREEN DE SEQUEIRA AND 3 ORS., Adv.: MS. A. A. AGNI	AGENCIA E SEQUEIRA AND ORS., Adv.: MR. P. LOTLIKAR FOR RES. 3 and 4.	R. P. SONDURBALDO TA	11 Files + 1 Unserved Notice alongwith STA/3678/11, MCA/1039/11, MCA/919/12, STA/2683/12, STA/2684/12, MCA/1008/12, MCA/170/13, MCA/169/13.	
504	WP/580/2009	24/09/2013	SHRI FLORIANO CONCEICAO LOBO Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 11 ORS., Adv.: MR. A. BHOBE FOR RESP. 6.	R. M. SAVANT	12 Files alongwith WP/236/07, MCA/715/10, CP/15/09, MCA/733/09.	
505	WP/183/2010	16/07/2013	SHRI VENKATESH PAI Adv.: RESHMA KANTAK	THE PUBLIC INFORMATION OFFICER AND ANR., Adv.: MRS. SUSAN LINHARES AGA	F. M. REIS	3 Files alongwith MCA/189/11.	
506	WP/376/2013	01/08/2013	MR. MUKUND VENKATRAMAN DIVGIKAR Adv.: ADV. ASHWIN D. BHOBE	M/S. SAI KRUPA ENTERPRISES AND ANR. Adv.:	F. M. REIS	2 Files.	

509	WP/252/2013	17/04/2013	MAZANIAS OF SHREE MALIKARJUN DEVALAYA THROUGH PRESIDENT OF MANAGING COMMITTEE MR. AMARNATH G. DESSA Adv.: ADV. SUDIN MANOHAR USGAONKAR	THE ADMINISTRATOR OF DEVALAYAS, CANACONA AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
510	WP/311/2013	05/08/2013	MR. ABRAO ESTROCIO., Adv.: ADV. ROHIT BRAS DE SA	THE COMMISSIONER CORPORATION OF CITY OF PANAJI AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 Files alongwith MCA/448/13, MCA/465/13.	
511	WP/125/2013	27/08/2013	UNITED TAXIMEN'S UNION, THROUGH ITS PRESIDENT SANDEEP SHETYE Adv.: ADV. ETHELWALD OLIMPIO MENDES	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PRANAY A KAMAT FOR R.NO. 3	NARESH H. PATIL AND U. V. BAKRE	3 Files.	
512	WP/429/2013	23/07/2013	JANATA CONSUMER CO-OPERATIVE SOCIETY LTD. THROUGH ITS CHAIRMAN SHRI. SAMEER B. PALEKAR 2 ORS. Adv.: ADV. SANDESH D. PADIYAR	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS. Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 3	F. M. REIS	2 Files.	
513	WP/380/2013	29/07/2013	SIR BIOTECH INDIA LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE SHRI. PRAKASH RANADE Adv.: ADV. ABHIJEET KAMAT	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS. Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 3 and 4	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
514	WP/236/2013	01/07/2013	CHOWGULE AND COMPANY PVT. LTD., REP. BY AUTHORIZED SIGNATORY MR. RAMA ALIAS RAMESH BHIMA BILGUCHE Adv.: PRASHEEN LOTLIKAR	STATE (POLICE INSPECTOR PANAJI POLICE STATION) AND ANR., Adv.: ADV. MAHESH AMONKAR APP, R.NO. 1	A. P. LAVANDE AND U. V. BAKRE	3 Files + Loose Papers.	

515	WP/314/2013	28/06/2013	MISS MILAGRINA D'SOUZA, SPINSTER., Adv.: ADV. SOMNATH B. KARPE	MRS. VERONICA D'SOUZA E PINHO AND ANR., Adv.:	F. M. REIS	2 Files.	
516	WP/86/2013	21/06/2013	MR. JOAO FELICIO RODRIGUES (REP. BY HIS ATTORNEY MRS. QUEROBINA M. RODRIGUES AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. JOSE MAXIMIANO RODRIGUES AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R. NO 1 and 2	F. M. REIS	2 Files.	
517	WP/398/2013	10/07/2013	V-GUARD INDUSTRIES LIMITED REP. BY WHOLE TIME DIRECTOR, V. RAMACHANDRAN Adv.: ADV. PAVITHRAN A.V	CONTROLLER OF LEGAL METROLOGY, GOVT. OF GOA AND 3 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
518	WP/364/2013	05/08/2013	SHRI. NITIN V. RAIKER Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS. Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 4	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
519	WP/39/2006	30/07/2013	THE UNITED WESTERN BANK LIMITED THROUGH ITS SENIOR BRANCH MANAGER, PANAJI BRANCH Adv.: MR. N. K. SAWAIKAR	SHRI PRAMOD KAMALAKAR KUDCHADKAR AND ANR., Adv.: A.V.NIGALYE FOR R1	F. M. REIS	3 Files alongwith MCA/238/07.	
520	WP/84/2007	12/11/2013	MR. PRAKASH CHAND ADH (AE), 00485-H Adv.: G. VIJAYCHANDRAN	UNION OF INDIA THROUGH SECRETARY DEFENCE AND 4 ORS. Adv.: MR. E.P. BADRINARAYANAN	B. R. GAVAI AND F. M. REIS	3 Files.	
521	WP/352/2006	12/08/2013	TONY GRACIAS AND 9 ORS., Adv.: MR. J.A. LOBO	MR. FRANCIS CRASTO AND ANR., Adv.: ADV. PREMANAND A. KHOLKAR, FOR R.NO. 1 AND 2	F. M. REIS	2 Files.	

522	WP/609/2013	07/10/2013	SHRI. THOMAS CANUTO GOMES AND ANR., Adv.: ADV. PRITAM ROHIDAS GAUDE	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE GA FOR R.NO. 1 TO 3	NARESH H. PATIL AND F. M. REIS	3 Files.	
523	WP/666/2012	26/09/2013	SMT. HIRAWATI VASSUDEV MORAJKAR Adv.: ROHIT BRAS DE SA	SHRI PRAKASH RAWAL AND ANR., Adv.: ADV. J. P. MULGAONKAR, FOR R.NO. 1	R. M. SAVANT	2 Files.	
524	WP/677/2013	05/12/2013	SHRI G. KUMAR, IFS (AGMUT 88) CONSERVATOR OF FOREST Adv.: ADV. NITIN SARDESSAI	UNION OF INDIA THROUGH SECRETARY, GOVERNMENT OF INDIA, MINISTRY OF ENVIRONMENT AND FOREST AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	3 Files.	
525	WP/138/2013	05/12/2013	EDC LIMITED, THROUGH ITS DY. GENERAL MANAGER Adv.: ADV. DEVIDAS J. PANGAM FOR PETITIONER	M/S PENTHOUSE BUILDERS PVT. LTD., AND 3 ORS., Adv.:	U. V. BAKRE	3 Files + Loose Papers.	
526	WP/174/2007	10/12/2013	GOVIND P. DHAWADE NAIK AND 10 ORS., Adv.: MR. VIJAY A. PALEKAR	THE CHIEF SECRETARY AND 2 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	5 Files alongwith MCA/95/09.	
527	WP/631/2013	18/10/2013	SHRI. VISHWANATH BHAMAIAKAR Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	DR. D. Y. CHANDRACHUD AND F. M. REIS	3 Files.	
528	WP/521/2013	10/10/2013	SHRI. N. S. VERLEKAR AND 2 ORS., Adv.: ADV. S. R. RIVANKAR	SHRI. SANTOSH RATANJEE RAMNATHKAR AND ANR., Adv.:	R. M. SAVANT	2 Files.	
529	WP/292/2013	26/08/2013	SMT. PRITABAI SURYAKANT SHETGAONKAR AND 2 ORS., Adv.: ADV. BHOBE SHAILENDRA GURUDAS	SHRI. RAMCHANDRA NARBARAO SARDESSAI AND 6 ORS., Adv.: ADV. GAURISH N. AGNI FOR RESP. NO. 2 and 3	F. M. REIS	2 Files.	

530	WP/439/2013	02/09/2013	MR. EDWIN ANTONIO DE MONTE FURTADO 11 ORS. Adv.: ADV. ROHIT BRAS DE SA	MR. JAWAHARLAL ANTONIO DE MONTE FURTADO AND 3 ORS. Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1 and 2	R. M. SAVANT	2 Files.	
531	WP/189/2013	25/07/2013	M/S. INDIABULLS SECURITIES LIMITED REP. THROUGH ITS AUTHORIZED REPRESENTATIVE BRANCH MANAGER Adv.: ADV. SUDIN MANOHAR USGAONKAR	RASIKLAL MOHANLAL GANGANI Adv.: ADV. ROHIT BRAS DE SA	F. M. REIS	2 Files.	
532	WP/174/2013	07/10/2013	ANANT RAMA SAWANT Adv.: C. MASCARENHAS	MRS. HELENA PRISCA CORRELA AND 3 ORS., Adv.: ADV. ROHIT BRAS DE SA FOR R.NO. 4	R. M. SAVANT	4 Files alongwith WP/124/13.	
533	WP/124/2013	07/10/2013	ANANT RAMA SAWANT Adv.: C. MASCARENHAS	MR. ABHAY ARONDEKAR AND 4 ORS., Adv.: ADV. ROHIT BRAS DE SA FOR R.NO. 4	R. M. SAVANT	4 Files kept with WP/174/13.	
535	WP/844/2012	24/04/2013	MR. BALUDAS J. GAONKAR AND 2 ORS., Adv.: SUDIN USGAONKAR	ADMINISTRATOR OF COMUNIDADES AND 6 ORS., Adv.: EMERICO AFONSO, GA, FOR R.NO. 2, 3, 4, and 5	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
536	WP/630/2012	15/02/2013	MR SEBASTIAO FERNANDES AND ANR., Adv.: VIVEK ANGELO RODRIGUES	MR. CARLOS FRANCIS ALEMAO (SINCE DEC.) THROUGH LR'S Adv.: ADV. CAETANO MASCARENHAS, FOR R.NO. 1-B	F. M. REIS	2 Files.	
537	WP/173/2013	17/04/2013	M/S LEELA KEMPINSKI REP. THROUGH ITS GENERAL MANAGER SHRI SHRIDHAR NAIR Adv.: ADV. PULKIT BANDODKAR	REGIONAL PROVIDENT FOUND COMMISSIONER Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

538	WP/203/2013	10/04/2013	M/S PARESH G. KAMAT and ASSOCIATES THROUGH ITS PARTNER SHRI PARESH G. KAMAT Adv.: ADV. SANDESH D. PADIYAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. KAIF NOORANI FOR R.NO. 1 TO 4	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
539	WP/155/2013	18/04/2013	NAKE PURUSH SELF HELP GROUP REP. BY ITS CHAIRMAN SHRI. ULHAS GHATU VELIP AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	GOA FOREST DEVELOPMENT CORPORATION LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
540	WP/235/2013	15/07/2013	M/S. ALINSHA BUILDERS AND DEVELOPERS REP. BY PARTNERS Adv.: ADV. ANTHONY D'SILVA	BENAULIM VILLAGERS ACTION COMMITTEE REP. BY MRS. GERALDINA FERNANDES AND 10 ORS., Adv.:	R. C. CHAVAN	2 Files.	
541	WP/230/2007	04/02/2013	THE GOA STATE SCHEDULED TRIBES ACTION COMMITTEE THROUGH ITS CONVENOR, MR. ANTONIO GAUNCAR Adv.: MR. SHIVANAND SINGBAL	STATE OF GOA, BY ITS CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MRS. L. DHARWADKAR, AGA FOR R. 1 AND 2	V. M. KANADE AND U. V. BAKRE	9 Files + Loose Papers alongwith MCA/617/12, MCA/77/08, MCA/441/08.	
542	WP/191/2007	01/07/2013	SHRI. DIGAMBAR VISHWANATH NAIK AND 2 ORS., Adv.: MR. V. A. LAWANDE	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 88 ORS., Adv.: AG WITH MR. MANISH SALKAR, AGA	A. P. LAVANDE AND U. V. BAKRE	9 Files alongwith MCA/317/07, MCA/160/08, MCA/520/07.	
543	WP/545/2013	28/08/2013	SHRI. JOSE CRISTOVAM PINTO AND 3 ORS., Adv.: ADV. SHIVAN DESAI	MRS. KULDIP KAUR GABLE Adv.:	F. M. REIS	2 Files.	

544	WP/289/2013	23/07/2013	MRS. ZARINA BLANCA FERNANDES., Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 Files + Loose Papers.	
545	WP/473/2013	14/08/2013	SHRI. SAILESH MAHIMTURA AND 3 ORS., ALL REP. BY ATTORNEY MR. HARSH SABARWAL., Adv.: ADV. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
546	WP/466/2013	08/08/2013	MR. TEODORO G. FERNANDES Adv.: ADV. FONSECA CLAYTON ANTHONY	THE CHAIRMAN, CANACONA URBAN CO-OP. CREDIT SOCIETY LTD. AND 3 ORS., Adv.:	F. M. REIS	2 Files.	
547	WP/413/2013	07/10/2013	MR. ROQUE FERNANDES AND 10 ORS. Adv.: ADV. VALMIKI MENEZES	MRS. ROSY FERNANDES AND 25 ORS. Adv.:	R. M. SAVANT	2 Files.	
548	WP/316/2013	03/10/2013	MR. MALAQUIAS D'COSTA (DEC) REP. BY HIS LR'S AND 2 ORS., Adv.: ADV. JOAQUIM GODINHO	MR. EFIGENIO DIAS AND ANR., Adv.:	R. M. SAVANT	2 Files.	
549	WP/382/2012	03/04/2013	SHRI ROBERT JOHN RYALLS Adv.: S. VALES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: MR. KAIF NOORANI FOR RES.1-2.	A. P. LAVANDE AND U. V. BAKRE	14 Files alongwith WP/32/12, CA/124/12, MCA/569/12, MCA/1039/12, MCA/1037/12.	
550	WP/32/2012	03/04/2013	SHRI. ROBERT JOHN RYALLS, TISWADI-GOA Adv.: MR. S. VALES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	14 Files kept with WP/382/12.	

551	WP/658/2011	18/07/2013	SHRI SEBASTIAO D'COSTA AND ORS., Adv.: MR. J. P. MULGAONKAR	SHRI. ALEIXINHO FERNANDES AND ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH MCA/753/2012	
553	WP/830/2012	24/04/2013	SHRI DHIRUBHAI J. TANDEL Adv.: D.J. PANGAM	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 23 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 5 TO 24 .	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
554	WP/432/2013	27/09/2013	SHRI. KESHAV SHIRVOIKAR AND 3 ORS. Adv.: ADV. NILESH V. S. SHIRODKAR	SHRI. ANAND SHIRODKAR AND 2 ORS. Adv.: ADV. MR. SANJAY K. MANGESHKAR FOR R.NO. 1 and 2	R. M. SAVANT	2 files	
555	WP/425/2013	08/10/2013	SHRI. LAXMAN K. NAIK, HEADMASTER, GOVT. HIGH SCHOOL, TARMATHA BHILE, SURLA, BHICHOLIM, GOA Adv.: ADV. ANARKALI AGNI	THE DIRECTOR OF EDUCATION, DIRECTORATE OF EDUCATION AND 2 ORS. Adv.: ADV. S. VAHIDULLA FOR R.NO. 1 TO 3	NARESH H. PATIL AND F. M. REIS	5 files alongwith mca- 744/2013	
556	WP/816/2012	01/07/2013	M/S EVEREST ENTERPRISES THROUGH MR. RAJESH SHARMA SOLE PROPRIETOR Adv.: MRS. PRACHI JOSHI KABADI	AIRPORT AUTHORITY OF INDIA, GOA AIRPORT AND ORS., Adv.: ADV. SANDESH PADIYAR, FOR R.NO. 1	A. P. LAVANDE AND U. V. BAKRE	5 files alongwith ca/264/2012	
557	WP/583/2010	30/01/2013	SMT. KALINDI VATSAL PARSEKAR Adv.: MR. D. PANGAM	THE CHIEF OFFICER, MAPUSA MUNICIPAL COUNCIL, Adv.: MR. SANDESH PADIYAR FOR RESPONDENT.	V. M. KANADE AND U. V. BAKRE	3 FILES	
558	WP/446/2010	05/02/2013	GREEN GOA FOUNDATION, THROUGH ITS CHAIRMAN MR. RAISON ALMEIDA Adv.: MR. VIVEK RODRIGUES	MARGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND ANR., Adv.: SHRI S.D. PADIYAR FOR R.1	V. M. KANADE AND U. V. BAKRE	3 FILES	
559	WP/193/2010	30/01/2013	FRANCO BARNE MARTINS AND ANR. Adv.: NITIN SARDESSAI	SHAIKH ABDUL REIMAN AND 5 ORS. Adv.: SHRI V.G.P. DUKLE FOR R.1 and R.2	F. M. REIS	2 FILES	

560	WP/81/2010	07/02/2013	MR. LUIS JUDE RODRIGUES Adv.: MR. SUDIN M. S. USGAOKAR	M/S. GKP REAL ESTATE DEVELOPERS AND 2 ORS., Adv.: MR. J. P. MULGAONKAR FOR RESPONDENTS 1 TO 3	F. M. REIS	2 FILES	
561	WP/492/2010	04/01/2013	SHRI AGOSTINHO JOAQUIM SANTAN MEDEIRA (DEC.) THROUGH LR'S Adv.: MR. V. A. LAWANDE	SHRI VENKATESH P. KAMAT (SINCE DEC.)L THROUGH LR'S Adv.: MR. SUDIN M.S. USGAONKAR FOR RESPS. 1 and 2.	F. M. REIS	3 files	
562	WP/676/2010	11/01/2013	GL ASIA MAURITIUS II CAYMAN LIMITED AND 2 ORS., Adv.: MR. J. P. SUPEKAR	M/S. PINFOLD OVERSEAS LIMITED AND ANR., Adv.: MR. RITESH KUMAR and VARUN SHANKAR FOR R.2	F. M. REIS	3 files	
563	WP/781/2012	26/07/2013	SHRI ARUN K.S. MAPARI Adv.: A.D. BHOBE	MR. SHRIKANT GOSAVI AND 2 ORS., Adv.: ADV. R. G. RAMANI FOR R - 1.	F. M. REIS	2 files	
564	WP/643/2009	30/07/2013	MRS. SOFIA MASCARENHAS (EXPIRED) AND 3 ORS. Adv.: MR. J.P. MULGAONKAR	MR. ROSARIO EDWARD FERNANDES (DEC.) THROUGH HIS LRS Adv.: MR. JOAQUIM GODINHO FOR RESP.1(B).	F. M. REIS	3 files alongwith mca/335/2010	
565	WP/472/2007	23/07/2013	M/S. WHISPERING RESORT PVT. LTD. REPRESENTED BY CHIEF COST CONTROLLER MR. L. SUBBA IYER Adv.: MS. MINAL NAIK	THE INDUSTRIAL TRIBUNAL CUM LABOUR COURT I AND 2 ORS., Adv.: MR. D.PANGAM FOR R-2	F. M. REIS	3 files alongwith mca/351/2009	
566	WP/331/2009	18/07/2013	VAIKUNTRAO DEMPO CENTER FOR INDO PORTUGUESE STUDIES THROUGH TRUSTEES Adv.: MR. IFTIKHAR AGHA	SHRI. UMESH KARN Adv.: E.DIAS DO ROSARIO	F. M. REIS	2 files	

567	WP/236/2006	09/07/2013	SHRI JANARDAN R. NAIK(SIN.DEC.) THROUGH SMT. SULBHA JANARDAN NAIK, PANAJI GOA. Adv.: MR. SUDIN USGAONKAR	SHRI KAMLAKANT B. SAWANT, PANAJI GOA. Adv.: MR. S. G. BHOBE FOR RESP	F. M. REIS	2 files	
568	WP/515/2013	12/09/2013	MR. JOSE ANTONIO D. L. DIAS MENDES REP. BY HIS CONSTI. ATTORNEY MRS. ALEXANDRETA MAIRA C. A. MENDES Adv.: ADV. JOAQUIM GODINHO	SHRI. MAHADEV LAXIMAN NAGZARKAR (DEC.) THROUGH HIS LR'S. AND ANR., Adv.: ADV. SHIVAN DESAI FOR R.NO. 1A TO AC	R. M. SAVANT	2 files	
569	WP/588/2013	24/09/2013	SMT. CAROLINA VIRGINIA D'SILVA E CARDOZO Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	3 files	
570	WP/12/2013	21/08/2013	M/S PARLE (EXPORTS) PVT. LTD., AND ANR., Adv.: PULKIT BANDODKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS	3 files alongwith mca-590/2013	
571	WP/425/2003	11/02/2013	SHRI DEEPAK D. NAIK,ALDONA,BARDEZ-GOA. Adv.: SHRI A.V. NIGALAYE	THE PRESIDING OFFICER AND 3 ORS., Adv.: SHRI VALMIKI MENEZES R-2	F. M. REIS	2 Files + loose papers.	
572	WP/160/2006	08/07/2013	MISS GEORGINA FILOMENA DE FIGUEIREDO, LOUTOLIM, SALCETE GOA. Adv.: MR. VALMIKI MENEZES	SHRI PUTU RAGHOBAPAGUI, CANACONA GOA. Adv.: MR. ASHWIN D. BHOBE, FOR RESPONDENT.	F. M. REIS	2 Files.	
573	WP/108/2013	02/05/2013	SHRI PRABHAKAR XEMBU BHANDARI AND ANR., Adv.: ADV. ANARKALI KENI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 12 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 10 and 11	R. P. SONDURBALDO TA	2 Files.	

574	WP/92/2008	29/01/2013	MR. HARINDER PAL SINGH SANDHU Adv.: MR. V. A. LAWANDE	MS. LUISA CRISTINA FERNANDES AND 4 ORS., Adv.: MR. J. A. LOBO FOR RES.1 and 2.	F. M. REIS	4 files along with mca 425/2010 & mca 602/2010.	
575	WP/866/2012	21/06/2013	MR. ABHAY ARONDEKAR Adv.: ROHIT BRAS DE SA	MRS. HELEN PRISCA CORREIA AND 4 ORS., Adv.:	F. M. REIS	3 files along with ca 99/2013.	
576	WP/739/2010	22/03/2013	GOA CRICKET ASSOCIATION, REP. BY SHRI PRASAD PHATERPEKAR, GENERAL SECRETARY AND ANR., Adv.: MR. J. P. SUPEKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR RES. 1 and 2.	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	9 files along with mca 582/2012 & mca 322/2012	
577	WP/308/2006	25/03/2013	SHRI KUBER NARAYANSA HABIB, REP. BY HIS POWER OF ATTORNEY SHRI P. J. JOSEPH Adv.: MR. M. S. SONAK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AGA, KAIF NOORANI, FOR R.NO. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
578	WP/151/2012	27/09/2013	MISS AURA SERAFINA CRISPINA DE SOUZA AND ANR., Adv.: PRASHEEN LOTLIKAR	MR. VITORINO MENDONCA AND ANR., Adv.: ADV. JOSEPH S VAZ FOR R.NO. 1	F. M. REIS	3 FILES ALONGWITH MCA-370/2013	
579	WP/689/2010	30/01/2013	SHRI VALENTINO MASCARENHAS Adv.: MR. SHIVAN DESSAI	GOA STATE ELECTION COMMISSION AND 4 ORS., Adv.: MR S.N. JOSHI FOR RES.1.	V. M. KANADE AND U. V. BAKRE	5 files along with mca 828/2010.	
580	WP/382/2010	02/05/2013	SMT. IRIS D'MELLO @ IRIS D'MELLO TRAVASSO Adv.: MR. SHIVAN DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: SMT. NORMA ALVARES	A. P. LAVANDE AND U. V. BAKRE	12 files along with wp 555/2010,wp 807/2010,wp 774/2011	
581	WP/555/2010	02/05/2013	SHRI SHRIPAD ANKUSH GAVANDALKAR Adv.: MR. SHIVAN DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	12 files kept with wp 382/2010,wp 807/2010,wp 774/2011	

582	WP/807/2010	02/05/2013	MR. KAMAL BHAVANDAS KUKREJA, THROUGH P.O.A MR. SAINATH B. PATEKAR Adv.: MR. SHIVAN DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	12 files kept with wp 555/2010,wp 382/2010,wp 774/2011	
583	WP/774/2011	02/05/2013	MR. CESAR LUIS CABRAL Adv.: MR. SUDIN USGAONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH SAPNA MORDEKAR AGA FOR R- 1 TO 3	A. P. LAVANDE AND U. V. BAKRE	12 files kept with wp 555/2010,wp 382/2010,wp 807/2010	
584	WP/722/2012	30/09/2013	SHRI GANESH G. CHODANKAR AND ANR., Adv.: RYAN DA PIEDADE MENEZES	SHRI MANGALDAS L. SHETKAR AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	R. M. SAVANT	3 Files along with mca 526/2013.	
585	WP/415/2013	25/07/2013	SMT. TEODOLINA DIAS MANDOLY C. VIEGAS AND 4 ORS. Adv.: ADV. ARJUN F. NAIK	LAURIE HERMEGEILD PEREIRA AND 4 ORS. Adv.: ADV. SUSAN LINHARES FOR R.NO. 1	F. M. REIS	2 files.	
586	WP/573/2013	04/10/2013	MR. JOHN DE CUNHA PROPRIETOR OF M.L.D. CONTRACTORS FABRICATORS Adv.: ADV. PRASHIL AROLKAR	MR. MAURICIO PINTO (SIN. DEC.) THROUGH ITS LR'S. AND ANR., Adv.: ADV. GAURISH N. AGNI R-2 SELF and POA OF R-1A TO 1F	R. M. SAVANT	2 files.	
587	WP/260/2013	01/10/2013	GOMANTAK EDUCATION SOCIETY, THROUGH ITS SECRETARY, SHRI. RAMNATH MAHADEO SAWANT Adv.: ADV. DEVIDAS J. PANGAM	THE DIRECTOR OF EDUCATION, GOVERNMENT OF GOA, Adv.:	NARESH H. PATIL AND F. M. REIS	3 files.	
588	WP/530/2013	26/09/2013	SHRI. JOSE MARCEL DIAS REP. THROUGH HIS ATTORNEY HOLDER MR. JANARDHAN DONGRIKAR Adv.: ADV. ANTHONY JOE D'SILVA	SMT. LOURDINA D'SOUZA @ DIANA D'SOUZA Adv.:	R. M. SAVANT	2 files.	

589	WP/205/2013	16/09/2013	PRASHANT M. TIMBLO THROUGH REP. MR. PRADYUMNA PAI RAIKAR Adv.: ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS	CHIEF COMMISSIONER OF INCOME- TAX AND 4 ORS., Adv.: ADV. ASHA A. DESAI FOR R.NO. 1 TO 5	NARESH H. PATIL AND U. V. BAKRE	6 files along with 206/2013.	
590	WP/206/2013	16/09/2013	PRASHANT M. TIMBLO THROUGH REP. MR. PRADYMNA PAI RAIKAR., Adv.: ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS	CHIEF COMMISSIONER OF INCOME- TAX AND 4 ORS., Adv.:	NARESH H. PATIL AND U. V. BAKRE	6 files kept with wp 205/2013.	
591	WP/482/2013	15/10/2013	SHRI. BHANUDAS M. NAIK, ASST. SUB INSPECTOR (DOG HANDLER) AND 11 ANR., Adv.: ADV. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 and 2	NARESH H. PATIL AND F. M. REIS	3 files.	
592	WP/298/2013	28/08/2013	M/S. GAUTAM PREMISES PVT. LTD. REP. BY MR. DYNANDEO M. MEHER AND ANR., Adv.: ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS	GOA HOUSING BOARD, REP. BY ITS MANAGING DIRECTOR., Adv.: ADV. HANUMANT D. NAIK FOR RESPONDENT	NARESH H. PATIL AND U. V. BAKRE	5 files along with mca 750/2013.	
593	WP/127/2009	27/09/2013	COMMUNIDADE OF CHORAO THROUGH SPECIAL ATTORNEY POLICARPO D'SOUZA Adv.: MR. J. GODINHO	SHRI. ANANT MAHADEV CHODANKAR (DECEASED) THROUGH LR SHANKAR CHODANKAR Adv.: MR. A.D.BHOBE FOR RESP	F. M. REIS	2 files.	
594	WP/338/2010	17/07/2013	SHRI. TRIVIKRAM ATMARAMA KORJUENKAR(SINCE DEC) REP.BY HIS LR'S Adv.: MR. P. S. LOTLIKAR	SHRI. ANANT CHANDRAKANT BHOSLE (SINCE DEC) REP. BY LR'S Adv.: MR. S.KARPE FOR RES.1 TO RES. 6.	F. M. REIS	3 files.	

595	WP/343/2012	12/07/2013	SHRI TUKARAM K. NAIK KUNDAIKAR Adv.: P.P. SINGH	THE CHIEF OFFICE, MARGAO MUNICIPAL COUNCIL, AND ANR., Adv.: ADV. SANDESH D. PADIYAR FOR R. NO. 1	F. M. REIS	3 files along with mca 913/2012.	
596	WP/493/2012	11/07/2013	SHRI ATMARAM DESHPANDE Adv.:	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 3 ORS., Adv.: ADV. MAHESH AMONKAR FOR R NOS. 2 and 3.	A. P. LAVANDE AND U. V. BAKRE	5 files along with mca 887/2012.	
598	WP/768/2013	18/12/2013	MR. MENINO SANTANA FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 files.	
599	WP/486/2006	04/12/2013	GOA TOURISM DEVELOPMENT CORPORATION LTD.EMPLOYEES UNION THROUGH ITS GENERAL SECRETARY AND ANR., Adv.:	GOA TOURSIM DEVELOPMENT CORPORATION LTD., PANAJI GOA. Adv.: MS. S. MORDEKAR	B. R. GAVAI AND F. M. REIS	3 files.	
600	WP/463/2013	21/08/2013	MR. JORONE FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS REP. BY CONSTI. ATTORNEY SHRI. HUGO RODRIGUIE Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT	F. M. REIS	2 files.	
601	WP/291/2013	04/09/2013	M/S SIRSAT LODGE, REP. BY ITS PARTNER, SHRI, SUHAS JAYRAM SIRSAT., Adv.: ADV. VALMIKI MENEZES	SHRI. MASHNU GAWANDE, C/O ADV. P.J. KAMAT, AND 2 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1	R. M. SAVANT	3 files along with mca 558/2013.	

602	WP/199/2005	07/03/2013	SHRI ANAND M.MANDREKAR,PANAJI GOA. Adv.: SHRI M.S.SONAK	STATE OF GOA,THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AG WITH MR. V. RODRIGUES, A.G.A.	V. M. KANADE AND U. V. BAKRE	5 files along with mca 477/2012	
603	WP/498/2009	25/06/2013	SHRI. BHURAO VITHAL GHASAS PUROHIT (DECEAED) THROUGH LR'S Adv.: MR. V. P. THALI	SHRI. DEUS REVOLNATTA PANCHISTHAN THROUGH MANAGING COMMITTEE AND 3 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 3 (A) and 3(B)	F. M. REIS	11 files along with wp 499/2009,wp 555/2009,mca 831/2009,mca 509/2011,mca 835/2009,mca 510/2011	
604	WP/555/2009	25/06/2013	SHRI. BHURAO VITHAL GHASAS PUROHIT (DECEASED) THROUGH LR'S Adv.: MR. V. P. THALI	SHRI. DEUS REVOLNATTA PANCHISTHAN SANVORDEM SANGUEM, GOA THROUGH MANAGING COMMITTEE AND 2 ORS., Adv.: MR VALLABH D. PANGAM FOR R.3	F. M. REIS	11 files kept with wp 499/2009,wp 498/2009,mca 831/2009,mca 509/2011,mca 835/2009,mca 510/2011	
607	WP/462/2012	14/08/2013	MR. DATTA VISHNU MORAJKAR AND 7 ORS., Adv.: VALMIKI MENEZES	MRS. ANA TERESA TILIA TERREIRO ALIAS TILIA T. RODRIGUES AND 9 ORS., Adv.: ADV. SIDDHARTH MADGAONKAR FOR R NOS - 2 and 3	F. M. REIS	4 files along with mca 279/2013,mca 577/2013	
608	WP/43/2005	08/01/2013	MR.NOBEL VAZ AND 11 ORS., Adv.: SHRI M.S. SONAK	THE MEMBER SECRETARY AND 6 ORS., Adv.: GA FOR R. 3 TO 5	V. M. KANADE AND U. V. BAKRE	15 files along with mca 11/2006,mca 269/2007,mca 350/2005,mca917/200 5,mca23/2006,mca 135/2005	
609	WP/35/2013	25/10/2013	MR. ANTONIO FRANCISCO PIRES AND ANR., Adv.: ROHIT BRAS DE SA	ZACARIUS MONTEIRO AND 13 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1 and 2	R. M. SAVANT	2 files.	

610	WP/798/2012	10/12/2013	SMT JIJABAI TUKARAM SAWANT AND ANR., Adv.: A. D. BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY BARDEZ, GOA AND 3 ORS., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 3	B. R. GAVAI AND F. M. REIS	3 files.	
611	WP/570/2013	26/11/2013	SHRI. DILEEP DESAI AND 2 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE	THE COLLECTOR OF SOUGH GOA AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	5 files along with mca 954/2013	
612	WP/595/2012	21/11/2013	DATTARAM SAWANT (SINCE DEC.) THROUGH LR'S Adv.: JAGANNATH JAYANT MULGAONKAR	SHRI NAGUESH KOCHKAR (SINCE DEC.) THROUGH LR'S AND ANR., Adv.: ADV. PARAG S RAO FOR R.NO. 2	U. V. BAKRE	3 files along with mca 555/2013	
613	WP/350/2013	04/07/2013	MR. NURALLAH KAMRUDDIN VELJEE Adv.: ADV. F. E. NORONHA	MR. VISHWAMBHAR KASHINATH PALEKAR Adv.:	F. M. REIS	2 files.	
614	WP/168/2013	12/12/2013	RIVA RESORTS PVT. LTD., THROUGH ITS DIRECTOR SHRI VISHWANATH BALARAM NAIK PALYEKAR AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 3 ORS., Adv.: ADV. KAIF NOORANI FOR R. NO. 1 TO 4	B. R. GAVAI AND F. M. REIS	3 files.	
615	WP/337/2012	28/11/2013	SHRI PREMANAND GAJANAN NAIK Adv.:	SHRI SANTOSH PRABHAKAR NAIK AND 5 ORS., Adv.: ADV. SHAILENDRA G. BHOBE R. NOS. 2 and 4	U. V. BAKRE	3 files	
616	WP/620/2012	16/08/2013	MR. VALMIKI FALEIRO Adv.: NITIN SARDESSAI	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	F. M. REIS	2 files.	
617	WP/599/2012	04/01/2013	SHRI MHALU GANGARAM NAIK AND ANR., Adv.: D.J. PANGAM	SMT. SITA HARISCHANDRA NAIK AND 9 ORS Adv.: ADV. THALMANN PRADEEP PEREIRA, FOR R.NO. 4,5,8	F. M. REIS	2 files	

618	WP/868/2012	27/06/2013	MR. SURENDRA MOHAN WAHI Adv.: ROHIT BRAS DE SA	MRS. NEENA MOHAN WAHI Adv.:	F. M. REIS	4 files along with wp 869/2012	
619	WP/869/2012	27/06/2013	MR. SURENDRA MOHAN WAHI Adv.: ROHIT BRAS DE SA	MRS. NEENA MOHAN WAHI Adv.:	F. M. REIS	4 files kept with wp 868/2012	
620	WP/131/2012	04/02/2013	MANOHAR LAL AHUJA Adv.: MELWIN ASSIS VIEGAS	GOA MARRIOTT/PALM HOTEL THROUGH ITS GENERAL MANAGER AND OTHERS Adv.: GA MANISH SALKAR FOR R.NOS.3,5,6,7,9,10 and 11.	V. M. KANADE AND U. V. BAKRE	10 files along with mca 1060/2012,mca 797/2012,ca 48/2012	
621	WP/159/2012	15/01/2013	MR. AJIT SRICANTA BACAL AND ANR., Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 30 ORS., Adv.: AGA. PANKAJ P. VERNEKAR FOR R.NOS. 1 and 2.	V. M. KANADE AND U. V. BAKRE	15 files along with mca 548/2012,sta 3237/2012,mca 26/2012	
622	WP/406/2009	05/02/2013	CELESTINO NORONHA AND 2 ORS., Adv.: MR. F. E. NORONHA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	23 files along with mca 507/2012,mca 1030/2009,mca 506/2009,mca 544/2009,mca 545/2009,mca 351/2012,pilwp 24/2011,mca 77/2012mca 277/2011	
623	WP/180/2012	15/01/2013	MR. SUDESH RAM PRABHOO PARSEKAR., Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY, GOVT. OF GOA AND 30 ORS., Adv.: AGA. PANKAJ P. VERNEKAR FOR R.NOS. 1 and 2.	V. M. KANADE AND U. V. BAKRE	17 files along with sta 3240/2012,mca 634/2012,mca 549/2012,mca 27/2013	

624	WP/322/2010	25/03/2013	SHRI. VITHAL SHIVA GAONKAR AND ANR., Adv.: MR. DEEPAK GAONKAR	STATE OF GOA, THROUGH ITS DIRECTORATE OF MINES AND INDUSTRIES, Adv.: SMT. NORMA ALVARES FOR RESP 3.	A. P. LAVANDE AND U. V. BAKRE	36 files along with pilwp 4/2010,wp 330/2009,ca 65/2011,mca 366/2011,mca466/201 2,mca 567/2011,mca 499/2010,mca 294/2010,mca 505/2010,mca 814/2010,mca 850/2011,mca 896/2011,mca 567/2011,mca 650/2011
625	WP/330/2009	15/01/2013	AKASH NAIK THROUGH HIS BEST FRIEND SHARMILA NAIK AND ANR., Adv.: MRS. NORMA ALVARES	THE DIRECTOR OF MINES AND GEOLOGY AND 8 ORS., Adv.: MR. S.N.JOSHI FOR R-9	V. M. KANADE AND U. V. BAKRE	36 files kept with pilwp 4/2010,wp 322/2010,ca 65/2011,mca 366/2011,mca466/201 2,mca 567/2011,mca 499/2010,mca 294/2010,mca 505/2010,mca 814/2010,mca 850/2011,mca 896/2011,mca 567/2011,mca 650/2011
626	WP/327/2006	28/01/2013	SHRI ANTHONY JOSE NAZARETH RODRIGUES, PANAJI-GOA. Adv.: MR. N. DA COSTA FRIAS	THE MUNICIPAL CORPORATION OF CITY OF PANAJI THROUGH ITS COMMISSIONER Adv.: MR. AGNELO F. DINIZ, FOR RESPONDENT.	F. M. REIS	5 files along with mca 766/2010,mca 183/2007,mca 792/2010

627	WP/593/2013	24/10/2013	MRS. MILLIE FERRAO Adv.: ADV. DEEP D. SHIRODKAR	MRS. MILAGRES FERNANDES AND 4 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1	R. M. SAVANT	2 files.	
628	WP/94/2009	06/03/2013	MR. REMEDIOS (ALIAS REMY) GOES Adv.: MR. AGNELO F. DINIZ	THE GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY Adv.: SUSAN LINHARES, AGA	F. M. REIS	2 files	
629	WP/235/2009	14/06/2013	MR. ANIL SADANAND DAVID AND ANR., Adv.: MR. V. P. THALI	MRS. RUFINA MARIA FERNANDES E D'CUNHA AND 2 ORS., Adv.: MR. M.S.SONAK FOR R-1 TO 3	F. M. REIS	3 files along with mca 101/2011	
630	WP/112/2009	18/06/2013	MS. PERPET ASSIS RODRIGUES Adv.: MR. A. D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. M. SALKAR, AGA, R. 1 TO 3	F. M. REIS	2 files	
631	WP/41/2013	04/07/2013	CONFRARIA DA IGREJA DE N.S. G. MADEL-CHORAO REP. BY PRESIDENT MR. ROQUE D'SILVA AND 3 ORS., Adv.: ADV. F.E. NORONHA	THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND 18 ORS., Adv.: ADV. PRAVIN N. FALDESSAI, AGA, FOR R. NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	3 files	
632	WP/268/2006	25/03/2013	MR. MANUEL LOURENCO D'COSTA, VASCO-DA-GAMA, GOA. Adv.: MR. M. S. SONAK	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO, THROUGH ITS CHAIRMAN AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 files along with mca 425/2011	
633	WP/306/2012	06/03/2013	MR. ARAVIN GOMES PEREIRA Adv.: A.D. BHOBE	TOWN AND COUNTRY PLANNING BOARD THROUGH THE CHIEF TOWN PLANNER and MEMBER SECRETARY, AND 3 ORS., Adv.: ADV. JAYANT P. MULGAONKAR, FOR R.NO. 4	V. M. KANADE AND U. V. BAKRE	8 files along with wp 754/2012,mca 552/2012	

634	WP/754/2012	06/03/2013	MRS. MARIA MANUELA E DA SILVA E MASCARENHAS Adv.: JAGANNATH JAYANT MULGAONKAR	NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 3 ORS., Adv.: ADV. H. D. NAIK FOR R - 1.	V. M. KANADE AND U. V. BAKRE	8 files kept with wp 306/2012,mca 552/2012	
635	WP/596/2012	14/06/2013	SHRI PURSO P. GAUDE, THROUGH POA MS. SAVITA MADKAIKAR Adv.: A.A. AGNI	SHRI VISHNU RAMCHANDRA ZALMI AND 2 ORS., Adv.: ADV. ANTHONY D'SILVA, FOR R.NO. 1	F. M. REIS	2 files	
636	WP/398/2007	25/02/2013	M/S. NICOMET INDUSTRIES LTD PRESENTED BY AUTHORIZED SIGNATORY SHRI. ANOOP K. MISRA AND ANR., Adv.: MR. MAHESH SONAK	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. P.A.KHOLKAR FOR R-2	V. M. KANADE AND F. M. REIS	20 files along with mca 747/2007,pilwp 1/2007,wp 44/2007,wp 534/2006,mca 318/2007	
637	WP/44/2007	25/02/2013	ASHISH RATNAKAR DESSAI AND 2 ORS. Adv.: IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 22 ORS Adv.: MR. P.A.KHOLKAR FOR R-5	V. M. KANADE AND F. M. REIS	20 files kept with wp 398/2007,mca 747/2007,pilwp 1/2007,wp 534/2006,mca 318/2007	
638	WP/534/2006	25/02/2013	M/S NICOMET INDUSTRIES LTD.REP.HEREIN BY ITS DULY AUTHORISED SIGNATORY SHRI ANOOP K. MISRA AND ANR. Adv.: MR. NIKHIL VAZE	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND 4 ORS., Adv.: MR. P.A. KHOLKAR FOR R. 4	V. M. KANADE AND F. M. REIS	20 files kept with wp 398/2007,mca 747/2007,pilwp 1/2007,wp 44/2007,mca 318/2007	
639	WP/350/2012	15/02/2013	SMT. SANGEETA BABURAO KERKAR AND 3 ORS., Adv.: VALMIKI MENEZES	SMT. SHOBA ANJIKHANE AND ANR., Adv.: ADV. C. A. COUTINHO FOR R NO.1.	F. M. REIS	3 files along with mca 459/2013	

640	WP/393/2007	16/01/2013	M/S. SUNRISE ZINC LTD REPRESENTED BY DIRECTOR SHRI. PANKAJ JAJU AND ANR., Adv.: MR. YOGESH NADKARNI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MRS. R. CHODANKAR FOR R. 1	V. M. KANADE AND U. V. BAKRE	10 files kept with wp 376/2006	
641	WP/1/2012	20/06/2013	MR. BLASCO MONTEIRO AND ANR., Adv.: MR. NIGEL DA COSTA FRIAS	MR. CAETANO ROSARIO LUIS AND 10 ORS., Adv.:	F. M. REIS	4 files	
642	WP/288/2005	17/10/2013	MR. PEDRO ANTONIO FERNANDES AND ANR., Adv.: MR. J.J D'SOUZA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: ADV. MAHESH AMONKAR FOR R - 5	DR. D. Y. CHANDRACHU D AND F. M. REIS	21 files along with mca 947/2012,mca 924/2005,mca 786/2012,mca 2/2013,mca 1145/2012,mca 691/2006,mca 951/2005,mca 584/2005	
643	WP/614/2012	16/08/2013	MR. VALMIKI FALEIRO Adv.: NITIN SARDESSAI	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	F. M. REIS	2 files	
644	WP/38/2012	14/08/2013	MRS. SUJATA SURENDRA SARMALKAR AND ANR., Adv.: MR. P.S. LOTLIKAR	SHRI SADANAND KESARKAR AND 3 ORS., Adv.:	F. M. REIS	4 files along with mca 868/2012,mca 869/2012	
645	WP/571/2012	24/09/2013	RAJASHRI @ RAJANI MANOHAR NAIK PARULEKAR AND 4 ORS., Adv.: JAGANNATH JAYANT MULGAONKAR	MARIA ELSA DE NORONHA WOLFANGO DE SILVA (SINCE DEC.) THROUGH LR'S Adv.: ADV. SHAILDENDRA G. BHOBE FOR R.NO. 1	R. M. SAVANT	4 files along with mca 464/2013	
646	WP/397/2013	24/07/2013	MR. VENKATESH KESHAV PRABHU SAWKAR AND 2 ORS. Adv.: ADV. GAURISH N. AGNI	THE COMUNIDADE OF BORIM THROUGH ITS ATTORNEY MR. HAREN ANANDRAO SINAI BORKAR AND 6 ORS. Adv.: ADV. NISHA NAZIR (FOR CAVEATOR)	F. M. REIS	3 files	

647	WP/594/2013	08/10/2013	SHRI. KESHAV SHAMBHU PALLYEKAR Adv.: ADV. ASHWIN D. BHOBE	THE COMMISSIONER OF EXCISE, GOVERNMENT OF GOA AND ANR., Adv.:	R. M. SAVANT	3 files	
648	WP/254/2013	25/07/2013	SHRI. SHANKARAO DATTATRAY PATIL, AND 3 ORS., Adv.: ADV. AGHA IFTIKHAR	SHRI. SHAIKH ABDUL RAZAK, AND 10 ORS., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO. 4 and 5	F. M. REIS	4 files along with wp 256/2013	
649	WP/256/2013	25/07/2013	SHRI. SHAIKH NARUDDIN @ XEC NORODDIN AND 3 ORS., Adv.: ADV. ANTHONY JOE D'SILVA	SHRI. SHAIKH ABDUL RAZAK AND 10 ORS., Adv.: ADV. KANSAR AMRUT SHIVRAM FOR RESP. NO. 1 and 3	F. M. REIS	4 files kept with wp 254/2013	
650	WP/502/2013	02/09/2013	SHRI. JOHN JOSEPH D'SOUZA THROUGH CONTI. ATTORNEY SHRI. KEITH D'SOUZA Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	NARESH H. PATIL AND U. V. BAKRE	3 files	
651	WP/191/2011	19/06/2013	SHRI DIOGO GRACIAS, Adv.:	STATE OF GOA THROUGH THE CHIEF SECRETARY OF GOVT. OF GOA AND 8 ORS., Adv.: MR. MAHESH AMONKAR, CGSC, FOR RES. 2 and 3.	A. P. LAVANDE AND U. V. BAKRE	10 files along with mca 326/2013, mca 74/2012	
652	WP/431/2013	02/09/2013	MR. VIJAY GOSWAMI Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA REP. BY OFFICER-IN-CHARGE AND ANR. Adv.:	NARESH H. PATIL AND U. V. BAKRE	3 files	
653	WP/534/2013	04/12/2013	SHRI. VITHAL BALKRISHNA THAKUR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 files	
654	WP/577/2013	23/09/2013	MR. NAPOLEAO VITORIANO VALES Adv.: ADV. NIGEL DA COSTA FRIAS	THE PASPORT OFFICER AND ANR., Adv.:	NARESH H. PATIL AND F. M. REIS	3 files	

655	WP/688/2013	22/11/2013	SATCHIDANAND SADASHIV SINAI CACODKAR (DECEASED) THROUGH LEGAL HEIRS., Adv.: ADV. KARISHMA BETQUECAR	MEGAXAMA RAMCRISNA SINAI CACODCAR @ DR. MEGHASHAM RAMKRISHNA SINAI KAKODKAR (DECEASED) AND ANR., Adv.: ADV. NITIN SARDESSAI FOR R.NO.A TO F	B. R. GAVAI	3 files	
656	WP/424/2013	25/11/2013	SHRI. ANTONIO JOAO BOSCA LOBO AND ANR. Adv.: ADV. VILAS P. THALI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR. Adv.:	B. R. GAVAI AND F. M. REIS	3 files	
657	WP/588/2012	25/02/2013	MRS. RADHA N. KARLO AND 5 ORS., Adv.: PARAG RAO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 10 ORS., Adv.:	V. M. KANADE AND F. M. REIS	9 files along with mca 224/2013,mca 645/2013,mca 451/2013	
658	WP/225/2013	04/12/2013	MRS. INGRID GOMES Adv.: ADV. ROHIT BRAS DE SA	SMT. RAJESHRI PARSEKAR AND 3 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1, 2 and 3	U. V. BAKRE	2 files	
659	WP/531/2004	14/01/2013	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO,SADA Adv.: SHRI Y.V. NADKARNI	THE VICE PRESIDENT,THE MARMAGOA WATERFRONT WORKERS AND ANR., Adv.: MR. B.B. LAKHAKAR FOR RESPONDENT NO.1	F. M. REIS	3 files along with mca 845/2005	
660	WP/443/2013	04/09/2013	MRS. SEVERINA FERNANDES Adv.: ADV. GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 6 and 7	NARESH H. PATIL AND U. V. BAKRE	3 files	
661	WP/607/2013	15/10/2013	MRS. DAISY DIAS Adv.: ADV. GALILEO FRANCISCO TELES	THE REGIONAL PASSPORT OFFICER, GOVT. OF INDIA AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R..NO. 1 and 2	NARESH H. PATIL AND F. M. REIS	3 files	
662	WP/104/2013	05/07/2013	MRS. SHUBHADA K. BORKAR Adv.: ADV. SHIVAN DESAI	MR. ANKUSH RAJARAM NAIK (SINCE DEC. THROUGH HIS HEIRS) AND ANR., Adv.:	F. M. REIS	2 files	

663	WP/351/2013	02/08/2013	SCOOP INDUSTRIES PVT. LTD. Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.:	R. C. CHAVAN AND U. V. BAKRE	3 files	
664	WP/467/2013	14/10/2013	MR. INACIO M. CARDOSO THROUGH ITS ATTORNEY SHRI. EDWIN RODRIGUES AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. LEANDRO CARDOZO., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	R. M. SAVANT	3 files along with ca 168/2013	
665	WP/681/2012	28/11/2013	SHRI ARVIND G. SHIRODKAR Adv.: MR. PULKIT BANDODKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. KAIF NOORANI FOR R.NO. 1 TO 3	B. R. GAVAI AND F. M. REIS	3 files	
666	WP/96/2013	13/03/2013	SHRI. LAXMIKANT NAIK Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA REP. HEREIN BY THE MAMLATDAR OF TISWADI AND 3 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO , GA, R.NO. 1 and 2	F. M. REIS	2 files	
667	WP/133/2013	07/03/2013	SHRI PASCOAL FERNANDES REP. BY ATTORNEY MR. AVELINO FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY, REP. BY ITS MEMBER SECRETARY AND 2 ORS., Adv.:	F. M. REIS	3 files along with mca 192/2013	
668	WP/73/2013	08/02/2013	UNION OF INDIA THROUGH CENTRAL PUBLIC WORKS DEPARTMENT REP. BY SUPERINTENDENT ENGINEER, Adv.: ADV. MAHESH AMONKAR	SHRI DOMNIC ISSAC Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1	F. M. REIS	2 files	
669	WP/60/2013	15/02/2013	M/S KINECO PRIVATE LTD., REP. BY ITS AUTHORIZED REP. SHRI PRASHANT NAIK Adv.: VIJAY A. PALEKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER- I Adv.:	F. M. REIS	2 files	

670	WP/11/2013	28/01/2013	MR. SANJAY D. NAIK, Adv.: VIJAY A. PALEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	
671	WP/51/2013	28/02/2013	ENGINEERS COMBINE Adv.: ADV. C. MASCARENHAS	UNION BANK OF INDIA Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 2	F. M. REIS	2 files	
672	WP/329/2004	22/07/2013	STATE OF GOA THROUGH THE CHIEF SECRETARY and ANR., Adv.: SHRI S.R. RIVANKAR,GA	SMT. PARVATI M.KINLEKAR,MAPUSA-GOA. Adv.: MR. MAHESH SONAK	F. M. REIS	2 files	
673	WP/708/2013	09/12/2013	VLADEMIR J. A. G. DE MONTE FURTADO Adv.: ADV. J. ABREU LOBO	UDAY UPHAR GRAHA THROUGH ITS PROPRIETOR SHRI. GOVIND P. NAIK (SIN. DEC.) THROUGH HIS LR'S. AND A Adv.:	U. V. BAKRE	2 files	
674	WP/535/2013	04/10/2013	DAMODAR MANDREKAR AND 5 ORS., Adv.: ADV. SHAIKH VAHIDULLA	SHRI. MARTOBA DALVI (SIN. DEC.) THROUGH LR'S. AND 3 ORS., Adv.:	R. M. SAVANT	3 files along with ca 180/2013	
675	WP/149/2006	09/01/2013	SHRI EDWIN N.J. MASCARENHAS,NAVELIM- GOA. Adv.: MR. A.F. DINIZ	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	7 files along with mca 338/2013,mca 653/2009	
676	WP/247/2013	01/08/2013	JOSE CLAUDE RODRIGUES AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR	MR. PEDRO SEBASTIAO RODRIGUES (EXPIRED) REP. BY LR'S AND 10 ORS., Adv.:	F. M. REIS	5 files along with mca 808/2013,mca 499/2013,mca 535/2013	
677	WP/366/2013	05/08/2013	DR. (MS) POONAM PARAMESHWAR HEGDE AND 3 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS. Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 9 and 10	A. P. LAVANDE AND U. V. BAKRE	9 files along with mca 587/2013,sta 2000/2013	

678	WP/229/2013	16/07/2013	MR. ROMEO RODRIGUES AND ANR., Adv.: ADV. PRANAY A KAMAT	THE ADDITIONAL DIRECTOR OF PANCHAYAT II AND 8 ORS., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 6	A. P. LAVANDE AND U. V. BAKRE	3 files	
679	WP/8/2013	07/02/2013	SINE FINE ADVERTISING (P) LTD., REP BY LOCAL ASSISTANT BRANCH MANAGER SMT. PRAVINA P. FATARPEKAR Adv.: FONSECA CLAYTON ANTHONY	SMT. SALETTE MIRANDA E SHETTY Adv.: ADV. ANIL RODRIGUES FOR R. NO. 1	F. M. REIS	2 files	
680	WP/215/2013	26/03/2013	PONDA TALUKA ANTRUJ SHIGMOTSAV SAMITI REP. BY ITS GENERAL SECRETARY SHRI. DAMU M. NAIK AND ANR., Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ANR., Adv.: ADV. JITENDRA P. SUPEKAR FOR R.NO. 5 and 5 (A)	A. P. LAVANDE AND U. V. BAKRE	3 files	
681	WP/450/2013	18/09/2013	MISS. ANURADHA HARI SHENVI @ MRS. ANURADHA NADKARNI Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.: ADV. NITIN SARDESSAI FOR R.NO. 3 and 4	NARESH H. PATIL AND F. M. REIS	3 files	
682	WP/362/2002	18/07/2013	SMT.LUCY FERNANDES,CHICALIM-GOA AND ANR., Adv.: MR. A.D. BHOBE FOR PETITIONERS	SMT.ADELINA NUNES E REBELLO(DEC)THROUGH L.RS. Adv.: SHRI J. GODINHO	F. M. REIS	12 files along with sta 1359/2006,mca 245/2011,mca 213/2005,sta 544/2005,mca 39/2005,mca 226/2003,mca 680/2003,mca 519/2006,mca 977/2012,mca 244/2011	

698	WP/714/2013	13/12/2013	MRS. MARIA DE LOURDES FILOMENA FIGUEIREDO DE ALBUQUERQUE, LEGAL HEIR AND CABECA DE CASAL OF AMALIA Adv.: ADV. AGNELO F DINIZ	STATE OF GOA BY ITS SECRETARY (MINES) AND ANR., Adv.:	B. R. GAVAI AND U. V. BAKRE	3 files	
700	WP/120/2013	25/02/2013	MR. CALVERT ANTHONY GONSALVES Adv.: ADV. V. BRAGANZA	THE REGIONAL PASSPORT OFFICER, PASSPORT OFFICE, Adv.:	V. M. KANADE AND F. M. REIS	3 files	
701	WP/132/2013	26/02/2013	SHRI RAMJI RUPAYIAH YADAV Adv.: ADV. ARJUN F. NAIK	UNION OF INDIA, THROUGH THE SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	
702	WP/134/2013	27/02/2013	M/S. NAVELKAR ESTATE DEVELOPERS, THROUGH ITS PARTNERS Adv.: ADV. D.D. ZAVERI	SMT. DRAUPADI SOKO FOLKAR AND 5 ORS., Adv.:	F. M. REIS	2 files	
703	WP/45/2013	07/02/2013	SMT. MARIA ALDA FERNANDES Adv.: A.A. AGNI	SHRI GABRIEL COUTINHO (DECEASED THROUGH LR'S) Adv.:	F. M. REIS	2 files	
704	WP/5/2013	04/03/2013	MR. ALEX INES FERNANDES Adv.: BHUPESH BANDEKAR	THE DY. PASSPORT OFFICER Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	
705	WP/40/2013	18/01/2013	MRS. OLGA A. FERNANDES Adv.: MR. NITIN SARDESSAI	MR. CONSTANCY FERNANDES ALIAS KARU JOHN FERNANDES AND ANR., Adv.: ADV. S.R. RIVONKAR, FOR R-1 and 2	F. M. REIS	3 files along with mca 110/2011	
706	WP/85/2013	18/02/2013	SMT. SUHASINI V. MAPARI Adv.: ADV. NIGEL DA COSTA FRIAS	THE HONOURABLE SPEAKER GOA LEGISLATIVE ASSEMBLY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	
707	WP/56/2013	30/01/2013	MR. VINOD ARLEKAR Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	

708	WP/46/2013	24/01/2013	MR. ALFRED MARIO ANDRADE AND ANR., Adv.: ABHIJEET A. KAMAT	MR. NICOLAS CARLOS ANDRADE AND ANR., Adv.:	F. M. REIS	2 files	
709	WP/39/2013	07/02/2013	SMT. MARIA ALDA FERNANDES Adv.: A.A. AGNI	SHRI GABRIEL COUTINHO (DECEASED THROUGH LR'S) AND 4 ORS., Adv.:	F. M. REIS	2 files	
710	WP/22/2013	04/02/2013	SHRI SIDDESH SHRIPAD NAIK Adv.: V.P.THALI	THE ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT Adv.:	V. M. KANADE AND U. V. BAKRE	3 files	
711	WP/2/2013	22/01/2013	SHRI SEBASTIAN D'COSTA Adv.: JAYANT PANDURANG MULGAONKAR	MRS. SILVESTRINA FERNANDES AND ANR., Adv.:	F. M. REIS	2 files	
712	WP/54/2013	30/01/2013	SMT. LUMENA ZITA SAO LAZARO Adv.: ADV. GAURISH N. AGNI	MR. JAIME HUGO DE SAO LAZARO (SINCE DECEASED) AND 4 ORS., Adv.:	F. M. REIS	2 files	
713	WP/14/2013	10/01/2013	MR. NICOLAS PAPA AND ANR., Adv.: SEBASTIAO VALES	MR. PATRICK DE SOUZA AND 7 ORS., Adv.:	F. M. REIS	3 files along with ca 3/2013	
714	WP/87/2013	03/04/2013	DNYANESHWAR DHARGALKAR (DECEASED) REP. BY LR'S Adv.: T. GEORGE JOHN	SHRI PEDRO AVELINO LUIS Adv.:	R. P. SONDURBALDO TA	2 files	
715	WP/234/2013	02/04/2013	MADGAO SHIGMOTSAV SAMITI REP. BY ITS GENERAL SECRETARY SHRI. GIRISH CHODANKAR AND 6 ORS., Adv.: ADV. ABHIJEET KAMAT	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 4	A. P. LAVANDE AND U. V. BAKRE	3 files	

716	WP/208/2013	26/03/2013	M/S M.R.F. LIMITED, REP BY ITS AUTHORISED REPRESENTATIVE SHRI MICHAEL GRACIAS Adv.: ADV. VIJAY A. PALEKAR	HON'BLE PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 2	R. P. SONDURBALDO TA	2 files	
717	WP/221/2013	26/03/2013	SHRI SURENDRA CRISTOVAM FURTADO AND 15 ORS., Adv.: ADV. SOMNATH B. KARPE	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: ADV. SHIVAN DESAI FOR RNO 2	A. P. LAVANDE AND U. V. BAKRE	3 files	
718	WP/82/2013	01/04/2013	MR. HARESH MELWANI Adv.: ADV. AGNELO F DINIZ	THE GOA STATE POLLUTION CONTROL BOARD BY ITS MEMBER SECRETARY Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files	
719	WP/186/2013	03/04/2013	SHRI SHIVDAS M. CHARI Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SHRI GURUDAS SAWLARAM BELEKAR AND ANR., Adv.:	R. P. SONDURBALDO TA	2 files	
720	WP/171/2013	29/04/2013	SHRI APPA BABLO GAONKAR AND 13 ORS., Adv.: ADV. J. ABREU LOBO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files	
721	WP/19/2013	14/03/2013	M/S PARADISE VENTURES BY ITS PARTNERS Adv.: A.D. BHOBE	SMT. ANANDI K. ARAS AND 3 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1, 2, 3 and 4	F. M. REIS	2 files	
722	WP/18/2013	13/02/2013	KISHOR VISHNU CANDOLKAR AND 3 ORS., Adv.: J. ABREU LOBO	ANIL VISHNU CANDOLKAR AND ANR., Adv.:	F. M. REIS	2 files	
723	WP/69/2013	07/03/2013	MRS. DELIA D'SOUZA, AND ANR., Adv.: ADV. AGNELO F DINIZ	MR. ARCHIBALD D'SOUZA AND ANR., Adv.:	F. M. REIS	2 files	

724	WP/31/2013	07/02/2013	MRS ADELAIDE B FERNANDES Adv.: JOSEPH VAZ	MR. VICTOR RAYMOND FERNANDES (SINCE DEC.) AND 2 ORS., Adv.:	F. M. REIS	2 files	
725	WP/81/2013	01/03/2013	SHRI HARISHKUMAR SACHDEVA Adv.: ADV. A. .R KANTAK	SMT. MADHAVI JAIN AND ANR., BOTH REP. THROUGH THEIR ADVOCATE SHRI P.P. SINGH Adv.: ADV. NOEL DOMINGOS DIAS SAPECO FOR R.NO. 3	F. M. REIS	3 files along with loose papers & ca 33/2013	
726	WP/202/2013	22/03/2013	MR. HARISH VINAECA POROB NAVELCAR Adv.: ADV. VLEDSON LUCIO BRAGANZA	STATE OF GOA THROUGH SECRETARY AND 2 ORS., Adv.:	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	3 files	
727	WP/66/2013	21/02/2013	ANTHONY R. FERNANDES AND ANR., Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	LIZARDINA GOMES AND 4 ORS., Adv.:	F. M. REIS	2 files	
728	WP/17/2013	28/02/2013	MR. JOHN DENNIS LUIS MASCARENHAS AND ANR., Adv.: V.A. LAWANDE	MR. ANTONIO ALIAS BONNY MASCARENHAS AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 and 2	F. M. REIS	2 files	
729	WP/68/2013	06/03/2013	VILLAGE PANCHAYAT CALANGUTE THROUGH ITS SECRETARY / SARPANCH, CALANGUTE Adv.: ADV. P.A. KAMAT	THE DIRECTOR OF PANCHAYAT, AND 3 ORS., Adv.:	F. M. REIS	2 files	
730	WP/49/2013	05/03/2013	M/S. UTSAV SAFETY SYSTEMS PVT. LTD., THORUGH ITS AUTHORIZED SIGNATORY SHRI. SACHIN SINDE AND ANR., Adv.: ADV. S. TALEIGAONKAR	STATE OF GOA THROUGH ITS PRINCIPAL SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 files along with loose papers	

731	WP/726/2012	14/10/2013	THE VASCO URBAN CO-OPERATIVE CREDIT SOCIETY LTD., Adv.: PRASHEEN LOTLIKAR	GOMANTAK MAZDOOR SANGH, REP. BY ITS GENERAL SECRETARY SHRI PUTI GAONKAR AND 12 ORS., Adv.: ADV. SIDDHARTH V. NAIK FOR R.NO. 10	R. M. SAVANT	14 files along with wp 161/2013,wp 192/2013,mca 247/2013,mca 271/2013,mca 438/2013,wp 278/2007	
732	WP/161/2013	14/10/2013	THE SAHAKAR URBAN CO-OPERATIVE CREDIT SOCIETY LTD., Adv.: PRASHEEN LOTLIKAR	GOMANTAK MAZDOOR SANGH REP. BY GENERAL SECRETARY SHRI PUTI GAONKAR AND 12 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R.NO. 6	R. M. SAVANT	14 files kept with wp 726/2012,wp 192/2013,mca 247/2013,mca 271/2013,mca 438/2013,wp 278/2007	
733	WP/192/2013	14/10/2013	DR. B. R. AMBEDKAR CO-OPERATIVE CREDIT SOCIETY LTD., Adv.: ADV. PRASHEEN LOTLIKAR	GOMANTAK MAZDOOR SANGH REP BY ITS GENERAL SECRETARY SHRI PUTI GAONKAR AND 12 ORS., Adv.: ADV. PRAVIN N. FALDESSAI FOR R.NO. 6	R. M. SAVANT	14 files kept with wp 726/2012,wp 161/2013,mca 247/2013,mca 271/2013,mca 438/2013,wp 278/2007	
734	WP/471/2013	04/09/2013	MR. ANIL G. NAIK., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS., Adv.: ADV. ASHWIN D. BHOBE RESP. NO. 4 and 5	NARESH H. PATIL AND U. V. BAKRE	3 files	
735	WP/489/2006	19/08/2013	MRS. BERTHA EMILIA FERNANDES. COLVA, SALCETE, GOA. Adv.: MR. AGNELO F. DINIZ	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY, BY ITS MEMBER SECRETARY Adv.:	F. M. REIS	2 files	
736	WP/392/2013	22/08/2013	SMT. SUCCORINA PEREIRA AND ANR. Adv.: ADV. PREETAM TALAULIKAR	SMT. MARIA SAVIA BARRETO AND ANR. Adv.: ADV. AGNELO F DINIZ FOR R.NO. 1 and 2	F. M. REIS	2 files	

737	WP/322/2006	19/08/2013	THE CORPORATION BANK REP.BY ITS ASSISTANT GENERAL MANAGER M. GOKULDAS KAMATH, MIRAMAR GOA. Adv.: MR. SUDESH USGAONKAR	MR. KEERTI NAYAK,DULY REP.BY SHRI B.P.NAYAK, AS POWER OF ATTORNEY HOLDER, TONCA GOA. Adv.: SHRI N.BODKE FOR RESP.	F. M. REIS	2 files along with loose papers	
738	WP/602/2013	10/10/2013	MR. ADOLFO P. E. GOMES AND ANR. REP. BY CONSTITUTED P.O.A. ASHLEY J. LEWIS Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	REVISION AUTHORITY (CENTRAL GOVERNMENT) AND 2 ORS., Adv.:	R. M. SAVANT	2 files	
739	WP/447/2013	23/10/2013	MR. JAYRAJ NAGESH NAIK AND ANR. Adv.: ADV. AGNELO F DINIZ	EXECUTIVE MAGISTRATE OF CANACONA, MAMLATDAR OFFICE AND 4 ORS. Adv.: ADV. VILAS P. THALI FOR R.NO. 4	R. M. SAVANT	2 files	
740	WP/548/2013	14/10/2013	GIRDHARLAL M. GANGANI Adv.: ADV. SANDESH D. PADIYAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. AGHA IFTIKHAR FOR R.NO. 5	MOHIT S. SHAH, C.J. AND NARESH H. PATIL	5 files along with loose papers	
741	WP/579/2013	22/10/2013	MR. ANANDU SANGTU DEVIDAS AND 5 ORS., Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. SONU MOLU VAGONKAR AND 37 ORS., Adv.:	R. M. SAVANT	2 files	
742	WP/601/2013	22/10/2013	SHRI. KASHINATH JAIRAM SHETYE Adv.: ADV. IN PERSON	DISTRICT MAGISTRATE and COLLECTOR, NORTH GOA DISTRICT AND 8 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	2 files	
743	WP/779/2013	24/12/2013	SHRI. PRAKASH PRATAP SALVI Adv.: ADV. SAHISH MAHAMBREY	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 files	

744	WP/591/2013	18/11/2013	M/S. HIRA STEELS LTD. THROUGH ITS MANAGER (LEGAL) SH. DINESH TIWARI Adv.: ADV. GAURI P. KARPE	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX AND ANR., Adv.: ADV. CARLOS ALVARES FERREIRA FOR RESPONDENTS	B. R. GAVAI AND F. M. REIS	5 files	
745	WP/608/2013	25/11/2013	NAVELKAR HILL CITY COMPLEX CO-OP.HOU. MAINTE. SOC. LTD. THROUGH ITS CHAIRMAN, PRASAD PATIL AND ANR. Adv.: ADV. GAURISH N. AGNI	ASSISTANT REGISTRAR OF CO-OP. SOCIETIES CENTRAL ZONE, PANAJI, GOA. Adv.:	U. V. BAKRE	2 files	
746	WP/707/2013	09/12/2013	VLADEMIR J. A. G. DE MONTE FURTADO Adv.: ADV. J. ABREU LOBO	RESHMA CHANDRAKANT SHETYE AND ANR., Adv.: ADV. PRASHANT V. VENGURLEKAR FOR R.NO. 1	U. V. BAKRE	2 files	
747	WP/53/2013	23/09/2013	M/S. GOLD RESORTS PVT. LTD. THROUGH ITS DIRECTOR/SECRETARY/PRINCI PAL OFFICER Adv.: ADV. SHIVAN DESAI	MRS. INDUMATI R. DEVASTHALI AND 6 ORS Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 3 and 4	R. M. SAVANT	3 files along with sta 1743/2013	
748	WP/507/2013	22/08/2013	M/S. GOAN HOTELS and CLUB PVT. LTD., REP. THROUGH ITS AUTHORIZED REPRESENTATIVE SHRI. MAHARUDRA PAT Adv.: ADV. JITENDRA P. SUPEKAR	MR. LAXMIKANT VASUDEVA POROBO SINARI AND 2 ORS., Adv.:	F. M. REIS	2 files	
749	WP/742/2013	23/12/2013	COSMOS PREMISES PVT. LTD. REP. BY ITS GENERAL MANAGER MR. VICTOR C. SOARES Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 3	B. R. GAVAI AND F. M. REIS	6 files along with sta 3429/2013	

751	WP/669/2013	18/12/2013	MR. SHAIKH NAZIR REP. THROUGH HIS P.O.A. MRS. SHAHIDA BI KHAN AND ANR., Adv.: ADV. AGHA IFTIKHAR	MRS. PARVIN BI SHAIKH Adv.: ADV. YOGESH DASHRATH SAWANT FOR RESPONDENT	U. V. BAKRE	2 files	
752	WP/734/2013	18/12/2013	CORPORATION OF CITY OF PANAJI THROUGH ITS COMMISSIONER Adv.: ADV. ASHWIN D. BHOBE	VILLAGE PANCHAYAT OF SE OLD GOA, THROUGH ITS SECRETARY AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	3 files	
753	WP/488/2013	11/12/2013	SHRI. GADDU ZARAUNKAR Adv.: ADV. USGAONKAR SUDESH MANOHAR	VILLAGE PANCHAYAT OF VELIM THROUGH THE SARPANCH / SECRETARY AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R - 2.	U. V. BAKRE	4 files along with wp 489/2013	
754	WP/489/2013	11/12/2013	SHRI. GADDU ZARAUNKAR Adv.: ADV. USGAONKAR SUDESH MANOHAR	VILLAGE PANCHAYAT OF VELIM THROUGH THE SARPANCH / SECRETARY AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R - 2.	U. V. BAKRE	4 files kept with wp 488/2013	
755	WP/554/2013	17/10/2013	SHRI. MEGHASHYAM RAMCHANDRA NAIK AND 4 ORS., Adv.: ADV. GAURISH N. AGNI	SMT. RUKMINI KRISHNA NAIK AND ANR., Adv.: ADV. ABHAY NACHINOLKAR FOR R.NO. 1 and 2	R. M. SAVANT	2 files	
756	WP/689/2013	04/12/2013	MS/. O and M SERVICES COMPANY THROUGH ITS SOLE PROPRIETOR MR. SURESH PATHOOR RAO AND ANR., Adv.: ADV. THALMANN PRADEEP PEREIRA	M/S. SURFACE TECH (INDIA) PVT. LTD., Adv.:	U. V. BAKRE	2 files	
757	WP/692/2013	06/12/2013	BHASKAR GANESH SAWAIKAR (SIN. DEC.) THROUGH LR'S. Adv.: ADV. ASHWIN D. BHOBE	SMT. GAURI GIRISH DUBHASHI AND ANR., Adv.: ADV. VIRENDRA R. PARSHEKAR FOR R.NO. 1	U. V. BAKRE	2 files	

758	WP/307/2013	02/12/2013	SHRI. VISHNU KAMLAKANT BHONSLE., Adv.: ADV. JOAQUIM GODINHO	THE COMMISSIONER CORPORATION OF CITY OF PANAJI AND 4 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1	B. R. GAVAI AND F. M. REIS	3 files	
760	WP/661/2013	09/12/2013	DOMINGOS A. FERNANDES Adv.: ADV. J. ABREU LOBO	MR. BAPTISTA SAO FRANCISCO FERNANDES AND 11 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	U. V. BAKRE	2 files	
761	WP/646/2013	29/11/2013	COMUNIDADE DE BALI REP. THROUGH ITS ATTORNEY Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	SHRI. PRABHAKAR MUKUND QUENIM Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT	U. V. BAKRE	2 files along with loose papers	
762	WP/668/2013	21/12/2013	SHRI. GAJENDRANATH R. USGAONKAR AND 5 ORS., Adv.: ADV. GAJENDRA USGAONKAR	SHRI. VINAYAK VASSU SAKHALKAR AND 4 ORS., Adv.:	U. V. BAKRE	2 files along with loose papers	
763	WP/421/2013	11/12/2013	AXIS BANK THROUGH ITS BR. MANAGER, MR. VIKAS JARIAL Adv.: ADV. S. M. SINGBAL	REGIONAL PROVIDENT FUND COMMISSIONER AND 5 ORS. Adv.:	U. V. BAKRE	2 files	
764	WP/514/2013	12/12/2013	SHRI. ANTONIO MARIO FERNANDES Adv.: ADV. JOAQUIM GODINHO	STATE OF GOA THROUGH SECRETARY TOURISM, GOVT. OF GOA AND 13 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	
765	WP/448/2013	13/09/2013	DR. MARIANO S. J. GODINHO Adv.: ADV. AGNELO F DINIZ	SHRI. HENRIQUES CARNEIRO AND 3 ORS. Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 3 and 4	R. M. SAVANT	2 FILES	
766	WP/774/2013	23/12/2013	HAAST PRECISION PVT. LTD. REP. BY ITS DIRECTOR MR. AMARPRIT SINGH AND 2 ORS., Adv.: ADV. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 8 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	5 FILES	

770	WP/43/2013	29/07/2013	SAHADEV RAWAL Adv.: ADV. RAUNAQ RAO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. SUSAN LINHARES FOR R. NO. 1 and 2	A. P. LAVANDE AND U. V. BAKRE	6 Files Kept With STA No. 1670/13.	
773	WP/435/2013	05/08/2013	DR. EDLYN RODRIGUES AND ANR. Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 Files Kept in MCA 586/13.	
774	WP/546/2013	11/12/2013	SHRI. UBALDO D'COSTA Adv.: ADV. DEVIDAS J. PANGAM	CHIEF OFFICER, CUNCOLIM MUNICIPAL COUNCIL AND ANR., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 1	B. R. GAVAI AND F. M. REIS	3 Files.	
775	WP/746/2013	11/12/2013	MILIND PRABHU Adv.: ADV. D. PANGAM	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	3 Files.	
776	WP/718/2013	27/11/2013	M/S. GOLD RESORTS AND HOTEL PVT. LTD. REP. BY VICE PRESIDENT LEGAL AND ATH. SIGN HARSH VIBHORE SING Adv.: ADV. SHIVAN DESAI	RAMKRISHNA JANARDHAN BHAT ALIAS SHRI. RAMKRISHNA JANARDHAN PINGE Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT	U. V. BAKRE	2 Files.	
777	WP/45/2010	19/08/2013	SHRI HIGINIO V. DE M. VIEGAS AND 2 ORS. Adv.:	THOMAS DIAS Adv.: MR. S. KARPE FOR RES.	F. M. REIS	6 Files Kept in MCA 942/11, MCA 562/11, MCA 220/11, MCA 365/10 along with Loose Papers.	
785	WP/780/2008	30/07/2013	M/S. DEMPO MINING CORPORATION PVT. LTD. Adv.: MR. SUDIN M. S. USGAONKAR	SHRI. PRADIT NAIK AND 5 ORS., Adv.: MR. A.V. NIGALYE FOR R-6	F. M. REIS	2 Files.	
786	WP/515/2006	19/08/2013	SHRI ROHIDAS V. NAIK, MARGAO GOA. Adv.: MR. SUDESH USGAONKAR	SOUTH GOA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY, MARGAO GOA. Adv.: MR. S. MADKAIKAR	F. M. REIS	2 Files.	

787	WP/179/2010	08/08/2013	MR. ANIL PANDEY, JOURNALIST AND SOCIAL WORKER Adv.: ADV. V.A. LAWANDE	SMT. SUSHILA JOSEPHINE MENDONCA Adv.: MS. A.A.AGNI FOR THE RES.	F. M. REIS	6 FILES ALONGWITH MCA/395/2013 MCA/1130/2012,MCA A/171/2012,	
788	WP/615/2008	06/08/2013	SHRI. UMESH R. NAYAK Adv.: MR. R. G. RAMANI	SHRI. DATTARAM NAIK AND ANR., Adv.: ADV. HANUMANT D. NAIK	F. M. REIS	3 FILES ALONGWITH MCA/289/2009	
789	WP/244/2003	05/02/2013	MRS. MARIA A. SILVEIRA,PONDA-GOA. Adv.: SHRI JOSEPH VAZ	STATE OF GOA,PANJIM-GOA AND 4 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH MCA/458/2011	
790	WP/209/2005	28/01/2013	THE GENERAL MANAGER,DULY REPRESENTED BY ITS SDE- LEGAL SHRI S.A.KRISHNA Adv.: SHRI P.P.SINGH	SHRI SANJAY FATTU DESAI AND ANR., Adv.: MR. A.V. NIGALYE	F. M. REIS	8 FILES ALONGWITH MCA/903/2006 MCA/464/2006,MCA /823/2008, MCA/313/2009,MCA /846/2007, MCA/259/2006	
797	WP/136/2013	24/04/2013	THE ECONOMICALLY WEAKER SECTION'S ASSOCIATION THROUGH ITS SECRETARY MR. CAMILO BARRETO AND 41 ORS. Adv.: ADV. C. FERNANDES	THE ADMINSTRATOR OF COMMUNIDADES, SOUTH ZONE AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	11 Files along with MCA 312/13, MCA 233/13 & MCA 226/13.	
798	WP/65/2005	10/10/2013	DR.BUGUI DESSAI,BAMBOLIM GOA. Adv.: SHRI V.A. LAWANDE	GOA UNIVERSITY THROU'ITS REGISTRAR AND ANR., Adv.: MRS. A.A. AGNI FOR R.1	NARESH H. PATIL AND F. M. REIS	03 Files.	
799	WP/31/2012	07/10/2013	SMT. LAXMI PANDARI NAIK (DECEASED) BY LR'S A) MR. RAJENDRA ALIAS RAJU NAIK AND ORS., Adv.: ADV. VALMIKI MENEZES, FOR P. NO. 1 (D I),1 (D II)	SMT. ANA ARMENIA AIDA PIEDADE MELO E SOUZA (DECEASED) THROUGH LRS., Adv.: ADV. A. F. DINIZ FOR R.NO.1(C and D).	R. M. SAVANT	05 Files alongwith MCA Nos. 999/12, 1028/12 & 669/12.	

800	WP/763/2008	16/07/2013	COMMUNIDADE OF BALLI THROUGH ATTORNEY RAM FALDESSAI Adv.: MR. D. J. PANGAM	SHRI. PRABHAKAR MUKUND KENI Adv.: MR. SUDIN M.S. USGAONKAR FOR RESP.	F. M. REIS	02 Files.	
801	WP/352/2005	12/08/2013	MARY DIAS AND ANR., Adv.: SHRI A.F. DINIZ	PEDRO MACHADO AND 30 ORS., Adv.: SHRI SUDIN USGAONKAR	F. M. REIS	11 Files alongwith MCA Nos. 103/13, 1132/12, 1023/12, 1051/12, 108/12, 500/12, 546/12, 264/07 & 815/05.	
802	WP/598/2006	02/09/2013	DR. PRAKASH SHANU PRABHU DESSAI AND 3 ORS Adv.: A. A. AGNI	PISSO ZIPRO NAIK AND ANR. Adv.: MR. J. VAZ FOR LRS. OF R-2	R. M. SAVANT	2 Files along with Loose Papers.	
803	WP/120/2006	11/11/2013	SHRI DASHRATH K.KAMBLI AND ANR., Adv.:	THE GOA UNIVERSITY THROUGH ITS REGISTRAR, TALEIGAO PLATEAU-GOA and ANR Adv.: MR. S. VAHIDULLA, AGA. FOR RESPONDENT NO. 2	B. R. GAVAI AND F. M. REIS	13 Files alongwith MCA Nos. 505/07, 621/07, 465/09, 340/10 & 252/11.	
804	WP/261/2013	01/08/2013	MR. VIJENDRA K. SHETKAR., Adv.: ADV. DEEPAK GAONKAR	SMT. MADHAVI MADHUKAR SHETKAR, AND 3 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1,2, 3 and 4	F. M. REIS	02 Files.	
805	WP/476/2013	16/09/2013	SHRI. LEO LAMARTINE D'SOUZA REP. BY P.O.A. SHRI. JASON EGIDIO GOMES AND 3 ORS., Adv.: ADV. VILAS P. THALI	SMT. JAYANTI S. KARPE AND ANR., Adv.: ADV. GAURISH N. AGNI FOR RESP. 1	R. M. SAVANT	2 Files.	
811	WP/37/2013	24/04/2013	SMT MARIA ANTONIA A. B. D. COTTA AND 2 ORS., Adv.: V.G.P. DUKLE	DY. COLLECTOR AND L.A.O AND 4 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1, 2, 3.	A. P. LAVANDE AND U. V. BAKRE	3 FILES	

812	WP/270/2013	30/04/2013	MR. INACIO M. CARDOSO, THROUGH HIS DULY ATTORNEY SHRI EDWIN RODRIGUES AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. LEANDRO CARDOZO., Adv.:	R. P. SONDURBALDO TA	2 FILES	
813	WP/285/2013	20/06/2013	MR. JOAO FERNANDES., Adv.: ADV. MANOJ H. GOVEKAR	MR. FRANCISCO XAVIER JACQUES AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	F. M. REIS	3 FILES ALONGWITH MCA/393/2013	
814	WP/216/2013	18/06/2013	CHOWGULE EDUCATION SOCIETY THROUGH ITS ATTORNEY DR. RAMESH VISHWANATH GAONKAR AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (EDUCATION) AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	6 Files alongwith MCA/321/2013	
815	WP/685/2013	13/11/2013	M/S. QUADROS AUTOMARK PVT. LTD. REP. BY ITS MANAGING DIRECTOR SHRI. EVENCIO DE MENINO JESUS QUADROS Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	
816	WP/486/2013	02/12/2013	IVINA MIRANDA AND 13 ORS., Adv.: ADV. ABHIJEET KAMAT	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 10 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1 and 7	B. R. GAVAI AND F. M. REIS	3 FILES	
818	WP/481/2008	25/02/2013	SHRI. RAVINDRA PANDURANG MANDREKAR THROUGH ATTORNEY KASHINATH PANDURANG MANDREKAR AND 16 ORS., Adv.: MR. SUDESH USGAONKAR	SHRI. HARISHCHANDRA NAIK AND 4 ORS., Adv.:	F. M. REIS	4 FILES KEPT WITH MCA/236/2012 STA/1950/2009	

819	WP/258/2010	28/02/2013	MR. JITENDER KUMAR AND 5 ORS., Adv.: MS. F. M. MESQUITA	KUONI TOURS (I) PVT. LTD., AND ANR., Adv.:	F. M. REIS	2 FILES	
821	WP/44/2013	10/07/2013	SHRI SURENDRA BALKRISHNA NAIK PRATAPRAO SARDESSAI Adv.: R. G. RAMANI	SHRI PRAKASH BALKRISHNA NAIK PRATAPRAO SARDESSAI Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1	F. M. REIS	2 Files.	
822	WP/142/2013	01/08/2013	MRS. INDIRA SHAMBA CHARI AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT 4 and 5	F. M. REIS	2 Files.	
823	WP/238/2013	20/06/2013	MRS. LEOPOLDINA DIAS PINTO AND ANR. Adv.: ADV. SACHIT MAUSKAR	SHRI. DATTARAJ RAMAKANT AND ANR. Adv.: ADV. RAMACHANDRA GAJANAN RAMANI FOR R. NO. 1 and 2	F. M. REIS	3 Files kept in CA 69/13.	
824	WP/263/2013	04/07/2013	MR. VICENTE DA COSTA, REP. THROUGH P. O.A. MR. ALEXIO MANUEL DO CARMO PEREIRA DA COSTA., Adv.: ADV. GAURISH N. AGNI	MR. P.E.E. DOURADO PROPRIETOR OF M/S DHILLAN., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	F. M. REIS	2 Files with Loose Papers.	
825	WP/367/2013	07/08/2013	HERMANO DE SOUZA (DECEASED) THROUGH HIS HEIRS Adv.: ADV. CAETANO MASCARENHAS	MR. AGOSTINHO JUDAS TADEU DE MENEZES AND ANR. Adv.: ADV. SHAILESH REDKAR FOR R.NO. 1	F. M. REIS	2 Files.	
826	WP/369/2013	06/08/2013	M/S QUERIM RESORTS PVT. LTD. THROUGH THE DIRECTOR MR. JAMES SAVIO SOUZA Adv.: ADV. KAPIL POLE	HON'BLE APPELLATE TRIBUNAL FOR FOREIGN EXCHANGE, MINISTRY OF LAW, JUSTICE AND COM. AFFAIRS AND ANR Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	

827	WP/379/2013	29/07/2013	MRS. KISHORI SHAMSUNDER NEOGI THROUGH HER AUTHO. REPRESENTATIVE MR. CHETAN VASSUDEO KUNKOLIENKAR Adv.: ADV. NITIN SARDESSAI	CORPORATION OF THE CITY OF PANAJI THROUGH ITS COMMISSIONER Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
828	WP/249/2013	13/08/2013	MR. MICHAEL HOBSON Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: ADV. KAIF NOORANI FOR R.NO. 1,3 and 4	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
829	WP/253/2013	31/07/2013	M/S. BALAJI MINES and MINERALS PVT. LTD., Adv.: ADV. JITENDRA P. SUPEKAR	SHRI. S. KUMAR, AND 2 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
830	WP/258/2013	15/07/2013	HIMALAYA BUILDERS PVT. LTD., THROUGH ITS AUTHORIZED REPRESENTATIVE, MR. SATYA NARAYAN MAHESHWARI, Adv.: ADV. AGHA IFTIKHAR	M/S. SHRIJI BUILDERS A PARTNERSHIP FIRM AND 2 ORS., Adv.: ADV. S. R. RIVANKAR FOR R.NO. 1, 2 and 3	F. M. REIS	3 Files kept in MCA 432/13.	
831	WP/449/2013	05/08/2013	SHRI. MADHUKAR G. JALMI ASST. TEACHER OF MADKAIKAR NAVCHAITANYA HIGH SCHOOL, CORLIM, TISWADI, GOA. Adv.: ADV. DEVIDAS J. PANGAM	DIRECTOR OF EDUCATION, GOVT. OF GOA AND ANR. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
832	WP/29/2013	13/06/2013	SHRI GAUTAM KARANDE Adv.: SHIVAN DESAI	SHRI TILOK THOLASI AND 2 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	F. M. REIS	2 FILES	

833	WP/394/2013	12/08/2013	MR. WILSON D'COSTA AND 9 ORS. Adv.: ADV. ANARKALI AGNI	THE STATE OF GOA THROUGH CHIEF SECRETARIAT AND 2 ORS. Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
834	WP/214/2013	04/07/2013	SHRI SILVANO ESTIBEIRO Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 4 TO 8	F. M. REIS	2 Files.	
835	WP/309/2013	30/07/2013	DR. LAKIMCHAND N AMBAPKAR., Adv.: ADV. NIGEL DA COSTA FRIAS	THE DEAN GOA MEDICAL COLLEGE HOSPITAL AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
836	WP/391/2013	06/08/2013	M/S. CALANGUTE HOTELS REP. BY MANAGING PARTNER SHRI. MARIO LOBO P.O.A. SHRI. JOSE CARLOS LOBO AND AN Adv.: ADV. VILAS P. THALI	THE UNION OF INDIA THROUGH ITS ADDI. SECRETARY AND 2 ORS. Adv.: ADV. KAIF NOORANI FOR R.NO. 3	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
839	WP/309/2011	03/04/2013	SMT. NIRMALA KRISHNA MALIK ALIAS POOJA K RANE Adv.: MRS. PRIYA FERNANDES	SHRI JANU VASSU GAUNSO AND ORS., Adv.: MR. A.D. BHOBE FOR RES.2 TO 5, 5A	R. P. SONDURBALDO TA	4 FILES KEPT WITH MCA/832/2011, MCA/580/2012,	
840	WP/101/2013	07/03/2013	MRS. KIM MIRANDA AND 12 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS	MEENAKSHI FINANCIAL CONSULTANTS (P) LTD., AND 7 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 TO 3	F. M. REIS	2 files	
841	WP/201/2013	24/04/2013	THE GOA STATE CO OP. BANK LTD. THROUGH ITS MANAGING DIRECTOR (INCHARGE) SHRI. S. N. BORKAR., Adv.: ADV. S. R. RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX, CIRCLE 1 (1) AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files	

842	WP/372/2013	05/07/2013	SHRI. DATTA S. NADKARNI Adv.: ADV. USGAONKAR SUDESH MANOHAR	M/S. SALCETE FINANCE CO- OPERATIVE CREDIT SOCIETY LTD. REP. BY ITS CHAIRPERSON, Adv.: ADV. GURU SHIRODKAR FOR R NO. 4	A. P. LAVANDE	2 files	
843	WP/323/2011	23/11/2013	M/S. LITHOFERRO REP. BY ITS PARTNER - SHRI RAJIV NEVGI Adv.: MR. GOURISH B. KAMAT	SHRI. JOE D'SA AND 3 ORS., Adv.: SHRI C. J. MANE FOR RESPS.	PRESIDING OFFICER,LOK ADALAT	2 Files.	
845	WP/91/2007	21/02/2013	MR. SHAMBHU D. GAUNS AND ANR Adv.:	SHRI. K. GANESHAN Adv.: MR. F. MELLO	F. M. REIS	2 FILES	
846	WP/501/2011	06/02/2013	MR. ANTHONY D'SOUZA AND ANR., Adv.: MANISH DAMODAR SALKAR	DR. EHRlich MENEZES (SINCE DECEASED) THROUGH LR'S 1A. DERRICH MENEZES AND ANR., Adv.: ADV. A. BHOBE FOR R.NOS.1A, 1B, 2 and 3.	F. M. REIS	3 FILES ALONGWITH CA/188/2011	
847	WP/595/2011	20/03/2013	SHRI ARJUN PANDURANG GOVEKAR AND 9 ORS., Adv.: MR. PRASHANT VENGURLEKAR	MRS. JAYASHREE SONU NAIK ALIAS HIRABAI SONU ARAUNDEKAR AND 7 ORS., Adv.: ADV. J. GODINHO FOR R.NO.1	R. P. SONDURBALDO TA	7 FILES ALONGWITH MCA/69/2013, STA/898/2012,MCA/ 1133/2012, MCA/1035/2012,ST M/3204/2012	
850	WP/519/2011	19/07/2013	CESAR SALES XAVIER DE ALMEIDA (SINCE DECEASED) BY LR'S A) ANITA D'SOUZA, TIVIM, BARDEZ AND ANR., Adv.: PRASHEEN LOTLIKAR	AUBREY D'SOUZA AND 4 ORS., Adv.: SHRI AMRUT KANSAR FOR RES.1 TO 4	F. M. REIS	2 FILES	

851	WP/362/2013	07/10/2013	M/S. SALDHANA BUILDERS PVT. LTD. THROUGH ITS DIRECTOR SHI. VIRTEJ VEERDHAWAL GHAG Adv.: ADV. NITIN SARDESSAI	GOA INDUSTRIAL DEVELOPMENT CORPORATION THROUGH ITS MANAGING DIRECTOR AND 3 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA, FOR R.NO. 3 and 4	R. M. SAVANT	6 FILES ALONGWITH CP/1/2014, MCA/32/2014	
852	WP/433/2013	02/08/2013	MRS. MARIA SYLVIA CARDOZO E FERNANDES AND ANR. Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	MRS. SAVITA TINA CARDOZO E CAIADO AND 5 ORS. Adv.: ADV. AMEY KAKODKAR (FOR CAVEATOR)	F. M. REIS	2 Files.	
854	WP/346/2012	16/08/2013	MRS. DOROTEA PERPETUA JOSEFINA D'SOUZA ALIAS DOROTHY D'SOUZA Adv.: V.A. LAWANDE	JOHN JOSEPH D'SOUZA, AND 2 ORS., Adv.: ADV. A. D. BHOBE FOR R.NO.1.	F. M. REIS	four files alongwith mca/114/2012	
887	WP/277/2013	03/10/2013	SHRI LAGARESO AGUSTINHO JOSE PEREIRA E COSTA ALIAS NELSON B. P. COSTA AND 4 ORS., Adv.: ADV. PREMA MATKAR	COMMUNIDADE OF CAVORIM REP. BY ITS ACTING ATTORNEY SHRI ANDREW D'SILVA., Adv.: ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT	R. M. SAVANT	Kept alongwith MCA 729 of 2013 Total 4 Files	
891	WP/302/2013	05/07/2013	SHRI. MOHAMMED YUSUF G. NADAF REP.THROUGH HIS DULY CONST. ATTORNEY SHRI FAROOKH NADAF AND ANR., Adv.: ADV. GOPAL V. TAMBA	M/S. EICHER MOTORS LTD.THROUGH ITS MANAGER MARKETING., Adv.:	F. M. REIS	2 files	
896	WP/674/2012	10/01/2013	THE MANAGING DIRECTOR, EDC LIMITED AND ANR., Adv.: PULKIT BANDODKAR	THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972, AND 2 ORS., Adv.:	F. M. REIS	11 FILES	

FA – 2013

Record No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
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2	FA/255/2006	26/07/13	COMMUNIDADE OF QUITOL, MARGAO GOA. Adv.: MS. R. CHODANKAR	THE PRESIDENT, FABRICA OF BETUL CHURCH,BETUL AND 3 ORS., Adv.:	U. V. BAKRE	9 FILES ALONGWITH CA/254/2006, MCA/676/2012, MCA/891/2005, MCA/1118/2012	
3	FA/124/2006	22/02/13	THE ASST. DEFENCE ESTATES OFFICER, PANAJI GOA. Adv.:	THE DIRECTOR, THE INSTITUTE OF PUBLIC ASSISTANCE AND ANR., Adv.:	U. V. BAKRE	7 files alongwith mca/783/05	
5	FA/251/2003	20/09/13	STATE OF GOA and ANR. Adv.: AG WITH AGA	SONNY CORREIA(DEC) THROUGH L.RS. Adv.:	A. P. LAVANDE	6 FILES ALONGWITH MCA- 149/02,CA-36/04	
7	FA/161/2005	25/04/13	SHRI AJIT R.ALVE,MARGAO GOA. Adv.: SHRI J.P.MULGAONKAR	SMT.LAXMI VITHAL GAONKAR AND 11 ORS., Adv.:	U. V. BAKRE	6 FILES	
10	FA/83/2013	20/08/13	BAJAJ ALLIANZ GENERAL INSURANCE GENERAL INSURANCE COMPANY LTD., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHRI PUNDALIK RAMCHANDRA NAIK AND 2 ORS., Adv.:	R. C. CHAVAN	3 FILES ALONGWITH CA/107/2013	
11	FA/121/2013	21/08/13	M/S. VODAFONE ESSAR CELLULAR LTD., THROUGH ITS ATTORNEY MS. MOHANA MANJRE Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SHRI SANJAY Y. NAYAK AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 and 2	R. C. CHAVAN	4 Files alongwith MCA/119/13, MCA/469/13.	
12	FA/121/2012	30/08/13	THE NEW INDIA ASSURANCE CO. LTD, Adv.: EMERICO AFONSO	SMT. RASHMI R. GAUNKAR AND 6 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1, 2, 3, 4 and 5	F. M. REIS	5 Files alongwith CA/219/12, MCA/862/12, MCA/177/13.	

13	FA/73/2008	23/11/13	SHRI. NARESH NARAYAN GHODGE AND ANR., Adv.: MR. A. D. BHOBE	MISS. MONALISA PEREIRA AND ANR., Adv.: MR. V.G.P. DUKLE FOR R-1	PRESIDING OFFICER, LOK ADALAT	7 Files alongwith CA/93/08, XOB/18/09, MCA/55/09 & MCA/862/08.
14	FA/167/2007	21/09/13	UNITED INDIA INSURANCE CO. LTD. Adv.: MR. E. ANFOSO	SMT. SUNITA YOGANAND NAIK AND 3 ORS., Adv.: MR. N.K. SAWAIKAR, FOR R. 1 AND 3	F. M. REIS	9 Files alongwith CA/157/07, MCA/934/08, MCA/319/10, MCA/293/10 & MCA/480/07.
16	FA/265/2008	03/09/13	SHRI. SHAMARAO PAWAR ALIAS SHAM PAWAR Adv.: MR. SHAMBHU KAKODKAR	MANJUR ALIAS MANSOORE AND 2 ORS., Adv.: MR. E. AFONSO FOR R.3	F. M. REIS	5 Files.
17	FA/18/2013	02/05/13	MRS. MARIA F. D'SOUZA E FERNANDES AND 6 ORS., Adv.: JOSEPH VAZ	MR. LUIS D'SOUZA AND 11 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS, FOR R.NO. 1 AND 2	U. V. BAKRE	3 Files alongwith MCA/1056/12.
19	FA/61/2007	10/05/13	MR. GUIDO LOYOLA FURTADO Adv.: S. TALEIGAONKAR	M/S. NATIONAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER Adv.: MR. U.R. TIMBLE FOR RESP	R. P. SONDURBALDO TA AND U. V. BAKRE	9 Files + Loose Papers alongwith MCA/01/09, MCA/203/07.
20	FA/20/2012	01/08/13	VARUN RESORTS LTD. REP BY MANAGING DIRECTOR SHRI SHYAM B. LUTHRIA Adv.: A.D. BHOBE	PAN ELECTRICAL SERVICES REP. BY ITS PARTNERS Adv.: ADV. SOMNATH B. KARPE FOR R. NO. 1 (A) and 1	R. C. CHAVAN	2 Files.
21	FA/302/2005	13/12/13	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR ADDL. GOVERNMENT ADVOCATE FOR	SHRI LUIS TELES D'SILVA AND ANR., Adv.:	F. M. REIS	5 Files + 1 R & P.

22	FA/27/2013	31/07/13	SHRI FRANSICO DA GRACE SALVADOR FONSECA AND ANR., Adv.:	THE CHIEF TOWN PLANNER AND MEMBER SECRETARY AND 5 ORS., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 3	R. C. CHAVAN	3 Files alongwith MCA/798/12.	
23	FA/257/2005	22/02/13	SUNITA R.LOTLIKAR,MARGAO GOA. Adv.: SHRI M.P. ALMEIDA	THE L.A.O.and DEPUTY COLLECTOR SUB-DIV., and 14 ORS., Adv.: SHRI S.D. PADIYAR, R-2	U. V. BAKRE	7 Files alongwith FA/250/04, MCA/78/05.	
24	FA/250/2004	22/02/13	SAVITRIBAI R.LOTLIKAR(SIN.DEC.) REP.BY L.RS., Adv.: ADV. C. A. COUTINHO FOR APPELLANTS	LAND ACQUISITION OFFICER and DEPUTY COLLECTOR and ORS. Adv.: SHRI GURU SHIRODKAR, AGA,R-1	U. V. BAKRE	7 Files kept with FA/257/05.	
25	FA/156/2008	29/07/13	DY. CHIEF EXECUTIVE OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.:	SHRI AGNELO VAZ AND ANR., Adv.: MR. S. VAHIDULLA FOR R. 2	R. C. CHAVAN	5 Files + 4 Paperbook alongwith MCA/879/08, CA/172/08, MCA/478/07.	
26	FA/191/2005	22/03/13	STATE OF GOA,THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: SHRI S.R.RIVANKAR	SHRI KIRIT J.MAGANLAL AND 4 ORS., Adv.: MR. ANTHONY D' SILVA FOR R-5	U. V. BAKRE	7 Files alongwith MCA/704/09, MCA/106/09, CA/221/09.	
27	FA/41/2008	11/07/13	SHRI. AJAY SAKHARAM NIMBALKAR AND 2 ORS., Adv.: MR. A. R. S. NETRAWALKAR	SMT. SUNANDA JANABA BAMANE AND 7 ORS., Adv.: ADV. VIRAJ TIMBLE FOR RESPONDENT NO.7	R. C. CHAVAN	7 Files alongwith CA/67/08.	
28	FA/49/2000	03/01/13	DY.COLLECTORR and S.D.O.and ANR. Adv.: AGA SUSAN LINHARES.	OLAVO OZARIO SALDANHA Adv.: MR.J.A.LOBO	U. V. BAKRE	11 Files alongwith MCA/47/2000, STA/1129/09, STA/1130/09, MCA/503/08, STA/3043/12, STA/1241/08, CA/81/2000.	

29	FA/51/2006	20/06/13	PAIK PUNO GAUNKAR(EXPIRED) REP.BY HIS L.RS., Adv.: MR. R.M. SHINKRE	GOVT.OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	U. V. BAKRE	4 Files + 1 Paperbook alongwith FA/10/06.	
30	FA/10/2006	20/06/13	RAMA SHANU GAUNKAR AND 19 ORS., Adv.: MR. R. SHINKRE	GOVT.OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1	U. V. BAKRE	4 Files kept with FA/51/06.	
31	FA/67/2007	05/07/13	SHRI SITARAM DAMODAR SINAI DESAI, MAPUSA GOA. Adv.: MR. H.D. NAIK	RAJENDRA VASSUDEV DESHPRABHU(DEC.) TRHOUGH HIS L.RS., Adv.: MR. J.P.MULGAONKAR FOR R- 2B and 2C	U. V. BAKRE	16 Files alongwith CA/70/07, MCA/545/07 (Including FA/68/07).	
32	FA/68/2007	05/07/13	SHRI SITARAM DAMODAR SINAI DESAI, MAPUSA GOA. Adv.: MR. H.D. NAIK	RAJENDRA VASSUDEV DESHPRABHU(DEC.) TRHOUGH HIS L.RS., Adv.: MR. J. P. MULGAONKAR FOR 4(A), (B) and (C)	U. V. BAKRE	16 Files (alongwith CA/71/07, MCA/647/07) kept with FA/67/07.	
33	FA/252/2003	01/02/13	SHRI JAISINGRAO ABASAHEB RANE,MAPUSA-GOA and 5 ORS., Adv.: SHRI M.S. SONAK	SHRI PRATAPSING WAMANRAO RANE,PANAJI-GOA and 6 ORS., Adv.: SHRI C. MASCARENHAS FOR	U. V. BAKRE	9 Files + Unserved Notices alongwith MCA/365/03, MCA/712/03, MCA/596/04.	
34	FA/52/2004	18/10/13	M/S AGRAWAL MINERALS(GOA) PVT.LTD.,MARGAO-GOA. Adv.: SHRI A.F. DINIZ	DEPUTY COLLECTOR(LA) and L.A.O. AND ANR., Adv.: GA	DR. D. Y. CHANDRACHU D AND F. M. REIS	16 Files alongwith SMCRC/2/11, MCA/1111/12, MCA/225/11, MCA/46/07.	
35	FA/307/2003	02/05/13	SHRI GOVIND S.P. DESSAI AND ORS., Adv.: SHRI NITIN SARDESSAI	SHRI TUKARAM PARKAR(DEC) THROUGH L.RS., Adv.: SHRI H.D. NAIK R.2(A) TO	U. V. BAKRE	14 Files alongwith FA/308/03, MCA/321/09, CA/308/03, MCA/322/09, CA/307/09.	

36	FA/308/2003	02/05/13	SHRI GOVIND S.P. DESSAI AND ORS., Adv.: SHRI NITIN SARDESSAI	SHRI TUKARAM PARKAR(DEC) THROUGH L.RS., Adv.: SHRI H.D. NAIK R.2(A) TO	U. V. BAKRE	14 Files kept with FA/307/03.	
37	FA/312/2007	24/01/13	CORPORATION OF THE CITY OF PANAJI Adv.: MR. SIDDHARTH KALSHALKAR	STATE OF GOA THROUGH DEPUTY COLLECTOR AND S.D.O. AND L.A.O. AND ANR., Adv.: MR. M. SALKAR, AGA FOR R. 1	V. M. KANADE AND U. V. BAKRE	17 Files alongwith FA/108/08, FA/312/07, XOB/18/08, XOB/20/08.	
38	FA/108/2008	24/01/13	SMT. SITA MARIA DIAS VALLS (DECEASED) THROUGH LR JOAO ERNESTO VALLES VAN DUNEM Adv.: MR. J. ABREU LOBO	DEPUTY COLLECTOR AND SDO LAND ACQUISITION OFFICER AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	17 Files kept with FA/312/07.	
39	FA/287/2008	15/06/13	THE NEW INDIA ASSURANCE CO. LTD., Adv.: MR. EMERICO AFONSO	SHRI. ARJUN SAKO NAIK AND 5 ORS., Adv.: MR. S.D. PADIYAR FOR R. 1 AND 2	PRESIDING OFFICER,LOK ADALAT	11 Files kept with MCA/777/15.	
42	FA/46/2007	22/11/13	MR. BHISSO GANESH GAONKAR AND 22 ORS. Adv.: C. A. COUTINHO	THE GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.: MR. S.R. RIVONKAR, GA FOR R. 1 TO 4	F. M. REIS	5 Files alongwith MCA/896/12.	
43	FA/98/2008	02/09/13	THE DEPUTY COLLECTOR AND S.D.O. AND L.A.O. PANAJI AND ANR., Adv.:	MRS. FILOMENA DA FRANCISCO BARRETO AND 3 ORS., Adv.:	F. M. REIS	9 Files alongwith XOB/13/08, MCA/202/08, MCA/490/08, CA/116/08.	
45	FA/263/2007	20/09/13	SHRI. ASHOK ATMARAM SAHAKARI AND ANR., Adv.: MR. AGNELO F. DINIZ	STATE OF GOA REPRESENTED BY RANGE FOREST OFFICER,FOREST DEPARTMENT Adv.:	F. M. REIS	4 Files alongwith CA/248/07.	

46	FA/117/2003	20/09/13	SHRI ANTONIO LUCIO MARIO RODRIGUES, CARMONA and ANR., Adv.:	DY.COLLECTOR(LA), MARGAO-GOA AND ANR., Adv.: GA	F. M. REIS	4 Files alongwith MCA/677/11.	
47	FA/196/2007	11/10/13	DY.COLLECTOR AND S.D.O. QUEPEM AND ANR., Adv.:	SHRI YESHWANT @ VASSANT B. PRABHU DESSAI(SIN.DEC.) REP.BY HIS LEGAL HEIRS., Adv.: MR. RYAN MENEZES	F. M. REIS	8 Files alongwith CA/291/07, MCA/714/06, MCA/149/06.	
48	FA/75/2007	21/09/13	MR. LAZARO REGINALDO STEIVAN AMYN DE SOUZA Adv.: ANTHONY D' SILVA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.:	F. M. REIS	7 Files alongwith MCA/86/07.	
49	FA/280/2007	02/12/13	M/S. RESOURCES INTERNATIONAL AND 2 ORS., Adv.: MR. SAMEER TALEIGAONKAR	M/S. MAINI SHIPPING PVT. LTD. Adv.:	B. R. GAVAI AND F. M. REIS	15 Files + Loose Papers alongwith MCA/35/08, MCA/886/13, CA/257/07, MCA/458/08, MCA/65/09.	
50	FA/250/2006	22/08/13	DEPUTY COLLECTOR (LA) AND ANR., Adv.: MS. RAKHI CHODANKAR, AGA	SHRI CARLOS FLAVIANO FERREIRA DE MESQUITA AND ANR., Adv.:	U. V. BAKRE	7 Files alongwith MCA/107/13, CA/248/06, MCA/440/06.	
51	FA/302/2006	20/09/13	MR. DINIZ GOANKAR, RAIA, SALCETE GOA. Adv.: MR. ABHAY NACHINOLKAR	SMT. MANISHA M. ODARKAR AND 2 ORS., Adv.: MR. E. AFOINSO FOR R-3	F. M. REIS	3 Files.	
52	FA/56/2008	05/09/13	SHRI. PRATAP SINGH RANE AND 2 ORS., Adv.: MR. PREETAM TALAULIKAR	EXECUTIVE ENGINEER WORKS DIVISION XVII (PHE-N) Adv.:	F. M. REIS	3 Files.	
54	FA/117/2008	03/09/13	LAND ACQUISITION OFFICER (PWD) CELL AND ANR., Adv.: MR. S. R. RIVONKAR	SMT. ANGELA PEREES DA SILVA BRITO (DEC) THROUGH LR'S AND 3 ORS., Adv.: MRS. A DESAI FOR R-3 and 4	F. M. REIS	8 Files alongwith MCA/136/08, MCA/585/07, STA/1728/07.	

55	FA/265/2007	19/09/13	MR. CUSTODIO RODRIGUES Adv.: MS. SAPNA MORDEKAR	MRS. ELISA DIAS AND 3 ORS., Adv.: MR. A. REBELLO FOR R-1	F. M. REIS	5 Files + 1 Citation alongwith CA/249/07.	
56	FA/88/2007	29/11/13	SHRI. RAMCRISHNA GOVIND DESSAI Adv.: SANJAY M. CHODANKAR	GOVERNMENT OF GOA THROUGH ITS SECRETARY AND 9 ORS Adv.: MR. R.G.RAMANI FOR R-3A TO 3H,5 TO 9	F. M. REIS	7 Files alongwith MCA/113/08.	
57	FA/271/2006	23/10/13	MRS. BRIGIDA DE SOUZA, PANAJI GOA. Adv.: MR. J.A. LOBO U/LAS	MR. JUINO DE SOUZA, MUMBAI. Adv.:	NARESH H. PATIL AND F. M. REIS	6 Files alongwith MCA/315/12, MCA/945/05.	
58	FA/38/2004	19/07/13	MAHARASHTRA STATE ROAD TRANSPORT CORPORATION LTD., Adv.: SHRI A.R. KANTAK	MR. BENEDICT D.NAZARETH AND 2 ORS., Adv.: SHRI S.G.BHOBE FOR RES. 1	U. V. BAKRE	10 Files + Loose Papers alongwith FA/329/03, CA/323/03, CA/55/04.	
59	FA/329/2003	19/07/13	MAHARASHTRA STATE ROAD TRANSPORT CORPORATION LTD., Adv.: SHRI A.R.KANTAK	MRS. MARIA PIEDADE LOURDES D'SOUZA AND ANR., Adv.: SHRI S.G.BHOBE,R-1	U. V. BAKRE	10 Files kept with FA/38/04.	
60	FA/94/2006	11/10/13	STATE OF GOA REP.BY ITS EXECUTIVE ENGINEER AND ANR., Adv.:	M/S PARWANI BUILDERS AND ANR., Adv.: MR. C. MASCARENHAS FOR R. 1	F. M. REIS	7 Files alongwith MCA/376/05, CA/107/06, MCA/375/05.	
61	FA/255/2007	19/10/13	UDAY SHRIRANG NAIK, AMBIRNA SOCORRO, BARDEZ GOA. Adv.: MR. D.J. PANGAM	SMT. SUNITA SURYAKANT NAGVEKAR AND ANR., Adv.: MR. S.R. RIVANKAR FOR RESP	F. M. REIS	5 Files alongwith MCA/463/07.	
62	FA/43/2008	16/09/13	MR. SUDESH M. SALELKAR AND 4 ORS., Adv.: MS. SAPNA MORDEKAR	FOREST DEPARTMENT / GOVERNMENT OF GOA THROUGH DEPUTY CONSERVATOR OF FORESTS Adv.:	F. M. REIS	7 Files alongwith CA/68/08.	

63	FA/149/2012	04/04/13	SMT. FILOMENA ANDRADE Adv.: SANMAN KENY	SHRI GANASHAM XANU ARLEKAR Adv.: ADV. PREMA MATKAR	U. V. BAKRE	2 Files.	
64	FA/98/2007	01/03/13	DEPUTY COLLECTOR AND S.D.O. AND ANR Adv.: LEENA KAMAT DHARWADKAR	SHRI. KISHOR V KHARANGATE Adv.: MR. MARWIN D'SOUZA	U. V. BAKRE	8 Files alongwith MCA/1019/11, MCA/1018/11, CA/92/07, MCA/473/07, MCA/83/07.	
65	FA/289/2007	21/08/13	SHRI. MARIANO CAETANO BRAGANZA Adv.: MR. SHAMBHU KAKODKAR	SHRI. JANARDAN AND 2 ORS., Adv.: MR. A.D.BHOBE FOR R-1	U. V. BAKRE	5 Files.	
66	FA/295/2007	22/08/13	MISS AISHA ALIAS ALISHA TALPANKAR, REPR. BY MRS. SULAKSHA ANANDU TALPANKAR Adv.: MR. S. S. KAKODKAR	SHRI ARVIND TALEKAR AND ANR., Adv.: MR. EMERICO AFONSO. FOR RES.2	U. V. BAKRE	3 Files.	
67	FA/251/2007	22/08/13	MRS. CATRINA FERNANDES E GOMES Adv.: MR. MANDAR G. S. KHANDEPARKAR	MR. ANAND SUDHIR AND ANR., Adv.: MR. V.G.P. DUKLE FOR R-1 and 2	U. V. BAKRE	6 Files alongwith MCA/464/07.	
70	FA/321/2003	18/01/13	COMMUNIDADE OF PROVINCIA DE BALLI,QUEPEM-GOA. Adv.: MS. SWATI KAMAT	GOVT. OF INDIA AND 6 ORS., Adv.: MR. P. LOTLIKAR FOR LRS OF R. 6(A-F)	U. V. BAKRE	27 FILES KEPTWITH FA/45/2006, FA/238/2003, AND FA/321/2003 WITH CA/225/2003 MCA/716/2005,MCA /467/2004,MCA/722/ 2005,MCA/52/2005, MCA/728/2005	

71	FA/288/2002	19/07/13	MR.GASPAR MONTEIRO,UTORDA,SALCETE-GOA. Adv.: MR. MARIO P. ALMEIDA FOR APPELLANT 1A,B,C,D	THE DEPUTY COLLECTOR(DEV),MARGAO-GOA. Adv.:	U. V. BAKRE	6 FILES ALONGWITH MCA/258/2003, MCA/347/2013	
72	FA/64/2008	12/07/13	SHRI. ASHOK SHANTARAM MAHAMUNI Adv.: MR. J. F. MELO	MR. ARJUN BUDHO GAONKAR AND 2 ORS., Adv.: ADV. VIRAJ TIMBLE FOR R.NO 3	R. C. CHAVAN	4 FILES	
73	FA/92/2012	10/05/13	MR. FRANCISCO CARDOZO., Adv.: V. G. P. DUKLE	SHRI AVINASH REMEDIOS VARELLA AND 2 ORS., Adv.:	REGISTRAR	2 files	
74	FA/235/2007	04/10/13	ANTONIO MARIA VENACIO SOARES (DECEASED) THROUGH LR'S Adv.: MR. V. A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. J.ABREU LOBO FOR R-2	F. M. REIS	6 files alongwith mca-684/07 and ca-287/2007	
76	FA/151/2008	01/08/13	KARTIK INDUCTIONS LTD REPRESENTED BY MANAGING DIRECTOR B. RAGHAVENDRA AND ANR., Adv.: MR. NIKHIL VAZE	THE CHIEF ELECTRICAL ENGINEER AND ANR., Adv.: ADV. PURUSHOTTAM R. KARPE FOR RESPONDENT NO.1	R. C. CHAVAN	5 files alongwith ca/163/2008	
77	FA/259/2008	20/07/13	LAND ACQUISITION OFFICER PWD CELL AND ANR., Adv.: MR. S. R. RIVONKAR	SHRI. JOSE VIRGILIO JOAQUIM VELHO Adv.: SHRI S. D. BHOBE	PRESIDING OFFICER,LOK ADALAT	7 files alongwith mca/394/2008, ca/275/2008	
78	FA/240/2008	02/08/13	SHRI. SUNIL DUBEY Adv.: MR. PRASHEEN LOTLIKAR	JAGDISH S. DODDAYANAVER AND 2 ORS., Adv.:	R. C. CHAVAN	6 files	
79	FA/35/2008	22/08/13	MRS. NEETA BHALCHANDRA KALGHATGI THROUGH ATTORNEY SHRIKRISHNA POKLE AND 4 ORS., Adv.: MR. SUDESH USGAONKAR	STATE BANK OF INDIA THROUGH CHIEF MANAGER Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR RESPONDENT	R. C. CHAVAN	5 files	

80	FA/204/2008	06/07/13	SHRI. BAJARANG SINGH SENGAR Adv.: MR. P. P. SINGH	SHRI. SANDESH CHANDRAKANT KHOCHARE AND 2 ORS., Adv.: MR. ROHIT BRAS DE SA FOR R-3	REGISTRAR	6 files.	
81	FA/82/2008	30/08/13	M/S. DECMAE ENGINEERS, BUILDERS AND CONTRACTORS THROUGH PROPRIETIOR C. SEKHARAN Adv.: MR. VIVEK RODRIGUES	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. GURU SHIRODKAR	F. M. REIS	3 files.	
82	FA/273/2008	17/09/13	MR. CAMILO MIRANDA Adv.: MR. VALMIKI MENEZES	MR. ULHAS FALLARI ALIAS BAL KRISHNA VAMAN FALLARY Adv.: MR. ARUN BRAS DE SA	F. M. REIS	3 files.	
83	FA/80/2008	17/09/13	GOA INDUSTRIAL DEVELOPMENT CORPORATION THROUGH DY.CHIEF EXECUTIVE OFFICER Adv.: ADV. HANUMANT D. NAIK FOR APPELLANT	FRANCISCO ALMEIDA AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR FOR RESPONDENT NO. 2	F. M. REIS	8 files along with mca 162/2013,mca 985/2012,mca 989/2007,ca 99/2008,ca 202/2008	
84	FA/113/2008	17/09/13	MRS. LILA AGNES FERNANDES ALIAS LEENA MASCARENHAS AND 3 ORS., Adv.: MR. A. R. S. NETRAWAKLAR	SHRI. MAGANLAL RAMADHAR PAL AND 2 ORS., Adv.: ADV. EMERICO AFONSO FOR R. NO. 3	F. M. REIS	5 files.	
85	FA/28/2007	11/10/13	SHRI LUIS PROTO BARBOSA, CANSULIM GOA. Adv.: MR. SUDESH USGAONKAR	DEPUTY COLLECTOR/SDO AND 2 ORS., Adv.: ADV. SUDHA C. PAI KIR AGA, FOR R.NO. 1 TO 3	F. M. REIS	5 files along with mca 566/2012.	

86	FA/210/2008	17/09/13	NATIONAL INSURANCE CO. LTD. Adv.: MR. EMERICO AFONSO	SMT. GANGA SURESH LAMANI ALIAS RATHOD AND 8 ORS., Adv.: SHRI J. GODINHO	F. M. REIS	18 files along with mca 157/2008,mca 240/2010,mca 794/2008,mca 870/2009,mca 793/2011,mca 646/2008,ca 221/2008,mca 40/2009,mca 60/2010,mca 533/2009,xob 09/09,mca 157/2008,	
87	FA/267/2005	21/03/13	SHRI DEVAPPA SHABA NAIK DESSAI AND 9 ORS., Adv.: SHRI C. A. FERREIRA	KESAR GANESH NAIK DESSAI AND 5 ORS., Adv.: MR. SUDESH USGAONKAR, FOR RESPONDENT NO. 5.	U. V. BAKRE	11 files along with ca 305/2005,mca 120/2006,mca 613/2011,mca 450/2011	
88	FA/200/2008	17/09/13	DEPUTY COLLECTOR AND SDO AND ANR., Adv.: MR. MANISH SALKAR	SMT. LAXMIBAI BHIKU SHIRODKAR,QUEPEM GOA. Adv.: MR. V.A.LAVANDE FOR FOR R- 1A	F. M. REIS	10 files along with sta 461/2006,mca 94,2006,mca 122/2007,mca 173/2008	
89	FA/163/2008	31/08/13	M/S. REAL ESTATE AGENCIES Adv.: MR. J. GODINHO	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: MS. SUSAN LINHARES, AGA, FOR R.1 and 2	PRESIDING OFFICER,LOK ADALAT	8 files along with sta 3130/2013	
90	FA/244/2007	27/09/13	SMT. SONAL ALIAS MAHANANDA SAVLO KERKAR Adv.: MR. NIGEL DA COSTA FRIAS	THE CHIEF REGISTRAR OF BIRTHS AND DEATHS AND 3 ORS., Adv.:	F. M. REIS	4 files.	

91	FA/204/2007	27/09/13	THE SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	SMT. CAITANI MASCARENHAS E D'MELLO, PARODA, SALCETE, GOA. Adv.: ADV. JOSEPH S. VAZ FOR THE RESPONDENT.	F. M. REIS	6 files along with ca 185/2007,mca 325/2007	
93	FA/88/2010	20/07/13	SMT. FILOMENA VAZ AND 2 ORS., Adv.: MR. SAMEER TALIEGOANKAR	MR. RODNEY VAZ Adv.: MR. AMEY KAKODKAR FOR RESP. NO.3	PRESIDING OFFICER,LOK ADALAT	7 files along with mca 936/2012,sta 2541/2012,mca 194/2010	
94	FA/50/2012	16/08/13	M/S CONCAN CONSTRUCTIONS PVT. LTD., THROUGH ITS M.D. MR. PREETAM MASURKAR Adv.: NIGEL DA COSTA FRIAS	THE MORMUGAO PORT TRUST THROUGH ITS CHAIRMAN AND ANR., Adv.: ADV. Y. V. NADKARNI.	R. C. CHAVAN	3 files along with ca 100/2012	
95	FA/339/2005	22/02/13	DR. WOLFANGO PLACIDO FERNANDES, CARANZALEM GOA. Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: AGA	U. V. BAKRE	9 files along with mca 476/2011,mca 1062/2011,mca 87/2012,mca 88/2012	
96	FA/26/2012	03/05/13	MR. DILIP MAYEKAR AND ANR., Adv.: AMIT PALEKAR	MR. SALVADOR COLACO AND ANR., Adv.: ADV. VIVEK RODRIGUES FOR R.NOS. 1 and 2.	U. V. BAKRE	3 files + 5 p b along with ca 51/2012	
97	FA/28/2008	19/07/13	NATIONAL INSURANCE CO. LTD. Adv.: MR. E. AFONSO	MRS. SALOUNI SUBHASHCHANDRA NAGZARKAR AND 6 ORS., Adv.: MR. SUDESH USGAONKAR FOR R-2	R. C. CHAVAN	12 files along with mca 107/2008,mca 994/2011,ca 42/2008	
98	FA/133/2008	03/09/13	THE DEPUTY COLLECTOR (L.A.) / MPT MARMUGAO AND ANR., Adv.: MR. GURU SHIRODKAR, AGA	TOME CARVALHO AND 11 ORS., Adv.:	F. M. REIS	4 files along with p b &ca 147/2008,mca 205/2008	

100	FA/83/2008	09/05/13	MR PAULO SANTANA GOMES ALSO KNOWN AS PAULO SANTAN GOMES AND ANR., Adv.: MR. IFTIKHAR AGHA	BASILIA MAGNA GOMES Adv.: MR. Y.V.NADKARNI FOR RESP.	A. P. LAVANDE AND U. V. BAKRE	16 files kept with mca 272/2009,mca 857/2009,mca 859/2009,mca 273/2009,fa 84/2008	
101	FA/106/2010	23/11/13	SMT. MADHURI MOHAN SHIRGAONKAR AND ORS., Adv.: MR. J. J. MULGAONKAR	MR. MAHINDRAS SINGH, AND 2 ORS., Adv.: ADV. EMERICO AFONSO FOR R-2	PRESIDING OFFICER,LOK ADALAT	3 flies & 5 p.b. along with mca 188/2010	
102	FA/301/2005	06/12/13	M/S DINESH ENGINEERS, LOUTOLIM GOA. Adv.: MR. C. MASCARENHAS	STATE OF GOA,REP.BY EXECUTIVE ENGINEER, FATORDA GOA. Adv.: SHRI S. VAHIDULLA,R-1	F. M. REIS	3 files	
103	FA/81/2012	18/04/13	DIRECTOR OF EDUCATION, GOVT. OF GOA, AND ANR., Adv.: PANKAJ P. VERNEKAR	MRS. HENRIQUETA MARIA JULIETA, LEONOR PEREIRA DE SA E SOUZA @ JULIETA DE SOUZA, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	14 files along with sta 3392/2012,ca 163/2012,mca 115/2013,sta 2931/2012	
104	FA/304/2005	20/08/13	SHRI PANDURANG TILU GOSAVI, SANGUEM GOA. Adv.:	DY. CONSERVATOR OF FORESTS AND 2 ORS., Adv.:	U. V. BAKRE	4 files	
105	FA/64/2010	21/08/13	SMT. MERLYN D'COSTA Adv.: MR. P. S. RAO	SHRI. ANTONIO B. MENEZES AND 5 ORS., Adv.: MR. AGNELO F. DINIZ FOR RES.1 TO 4.	R. C. CHAVAN	12 files along with mca 1057/2012,sta 2829/2009,mca 298/2011,ca 75/2010,ca 64/2011,mca 472/2013,mca 325/2011,mca 431/2012	
106	FA/30/2013	28/02/13	THE ASSISTANT DEFENCE ESTATE OFFICER Adv.: ADV. MAHESH AMONKAR	MR. THOMAS RODRIGUES and ANOTHER Adv.: ADV. VILAS P. THALI FOR R.NO. 1	U. V. BAKRE	3 files along with mca 941/2012	

107	FA/62/2013	13/06/13	SALGAONCAR MINING INDUSTRIES PVT. LTD. Adv.: ADV. DEVIDAS J. PANGAM	GOLDEN OCEAN GROUP LTD. AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 files along with mca 327/2013,ca 94/2013	
108	FA/131/2006	20/08/13	SHRI SALVADOR D'SOUZA AND ANR., Adv.: MR. A.D. BHOBE	MRS. MARIA LIZIA AURELIA FERNANDES E MELO AND 14 ORS., Adv.: SUSAN LINHARES, AGA FOR R.NO. 13 and 14	U. V. BAKRE	10 files along with mca 490/2012,mca 491/2012,mca 667/2009	
109	FA/114/2007	14/10/13	DY. COLLECTOR (LA) MARGAO, GOA. AND ANR Adv.:	COMMUNIDADE OF CAVELOSSIM THROUGH ITS ATTORNEY SHRI. AVILASH RODRIGUES Adv.:	F. M. REIS	5 files along with mca 48/2007,ca 164/2007	
110	FA/233/2004	06/12/13	LAND ACQUISITION OFFICER Adv.:	MARIA AGNELIA MASCARENHAS E LOBO AND ORS., Adv.:	F. M. REIS	12 files along with mca 892/2010,mca 83/2013,mca 893/2010,mca 225/2005,ca 265/2004	
111	FA/134/2007	13/12/13	HARUN KHAN AND ANR., Adv.:	LUIS MANUEL FERNANDES AND ANR., Adv.: MR. C.A. COUTINHO	F. M. REIS	5 fiels along with ca 132/2007	
114	FA/101/2009	05/09/13	SHRI. BERNARDO ALIAS BERNADINO RODRIGUES AND 47 ORS., Adv.: MR. JOSEPH RODRICK	MRS. ESPERANZA MIRANDA AND 11 ORS., Adv.: MR. V.MENEZES FOR R-1 and 2	F. M. REIS	6 files along with loose papers & mca 1015/2011,mca 415/2009ca 105/2009	
116	FA/43/2007	20/12/13	SHRI. LUIS ALEX CARDOZO Adv.: MR. S. D. PADIYAR	DEPUTY COLLECTOR (LA) AND ANR Adv.: MRS. SUSAN LINHARES, AGA, FOR RESPONDENTS.	F. M. REIS	5 files along with loose papers & mca 491/2007	
118	FA/290/2007	06/12/13	SHRI. BABURAO HIRBARAO DESAI AND ANR., Adv.: MR. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS	5 FILES ALONGWITH MCA 127/2008	

119	FA/112/2006	22/11/13	SHRI SATISH SHRIPAD SAUDAGAR, MAPUSA GOA. Adv.: MR. A.G. SATARDEKAR	SHRAMIK SUDHARAK SHIKSHAN SANSTHA AND 6 ORS., Adv.: SHRI D. PANGAM FOR RESP. -1	F. M. REIS	3 FILES, 5 PAPER BOOK AND 1 BOUND COMPILATION ALONGWITH MCA 418/2013	
120	FA/112/2008	17/09/13	MRS. LILA AGNES FERNANDES ALIAS LEENA MASCARENHAS Adv.: MR. A. R. S. NETRAWALKAR	SHRI. MAGANLAL RAMADHAR PAL AND 2 ORS., Adv.:	F. M. REIS	5 FILES	
121	FA/163/2009	23/11/13	SMT. YASHODHA DINA KANKONKAR AND 2 ORS., Adv.: MR. ANTHONY D'SILVA	SHRI MADHU B. DHUMASKAR AND 5 ORS., Adv.: ADV. EMERICO AFONSO FOR R - 3.	PRESIDING OFFICER, LOK ADALAT	11 FILES ALONGWITH MCA 380/2012	
122	FA/245/2007	27/09/13	SHRI. FAIZ AHMAD KHAN REPRESENTED BY ATTORNEY SHABHIR AHMAD KHAN AND 3 ORS., Adv.: MR. PRASANNA C. CHAWDIKAR	MR. MADHU K. NAIK AND 2 ORS., Adv.: SHRI A.R.S. NETRAVALKAR FOR R-3	F. M. REIS	4 FILES ALONGWITH 471/2007	
125	FA/217/2008	03/09/13	MR. FRANCISCO VAZ AND 2 ORS., Adv.: MR. J. GODINHO	MR. LUIS GOMES AND 5 ORS., Adv.:	F. M. REIS	5 Files alongwith CA 231/2008	
126	FA/332/2007	27/09/13	SHRI. DIGAMBAR DATTU DESSAI AND ANR., Adv.: MR. AGNELO F. DINIZ	THE DEPUTY COLLECTOR AND SUB-DIVISIONAL OFFICER SOUTH AND 2 ORS., Adv.:	F. M. REIS	3 Files.	

127	FA/200/2007	23/11/13	THE STATE OF GOA AND 2 ORS. Adv.:	BRINGTON ROSARIO MARCELIO PEREIRA AND ANR Adv.:	PRESIDING OFFICER,LOK ADALAT	17 Files kept with FA 206/2007, alongwith MCA 231/2007,MCA 727/2007,MCA 18/2013,CA 181/2007,CA 186/2007,MCA 728/2007 & MCA 230/2007.
128	FA/206/2007	23/11/13	THE STATE OF GOA AND 2 ORS. Adv.: MR. S. NARVEKAR, AGA	BRINGTON ROSARIO MARCELIO PEREIRA Adv.:	PRESIDING OFFICER,LOK ADALAT	17 Files kept with FA 200/2007, (Rec. No 127/13)alongwith MCA 231/2007,(Rec. No.651/2007),MCA 18/2013,(Rec. No. 370/2013), MCA 727/2007,(Rec. No.650/2007),CA 181/07(Rec. No.209/07)alongwith CA 186\2007, MCA 728/2007 & MCA 230/2007.
129	FA/15/2008	05/08/13	MR. BHUSHAN S. NADKARNI Adv.: MR. J. J. MULGAONKAR	MS. MELITA GOES REPRESENTED BY MOTHER AND GUARDIAN RITA GOES AND2 ORS., Adv.: MS. A.A. RAZAQ FOR RESP	R. C. CHAVAN	6 Files. Kept in CA 72/08 and MCA 376/14.
132	FA/15/2006	20/08/13	SMT. GERTRUDES BAPTISTA AND 3 ORS., Adv.: MR. J. RODRIGUES	VILLAGE PANCHAYAT OF ILHA DE RACHOL AND 2 ORS., Adv.: MR. C. VAS FOR R. 1	U. V. BAKRE	5 Files.
133	FA/275/2007	25/10/13	SHRI. SIMPLICIO ABREU Adv.: MR. E. AFONSO	SMT. NAVITA K. DEULKAR AND 2 ORS., Adv.:	F. M. REIS	5 Files Kept in CA 288/07 along with loose papers.

141	FA/177/2004	04/10/13	COMMUNIDADE OF QUITTOL, REP. BY ITS ATTORNEY, QUEPEM Adv.: SHRI C.A. COUTINHO	THE CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS	8 + 2 R & P alongwith mca/656/04 fa/273/2004	
142	FA/273/2005	04/10/13	THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR ADDL. GOVERNMENT ADVOCATE FOR	COMMUNIDADE OF QUITTOL, QUEPEM-GOA. Adv.:	F. M. REIS	8 + 2 R & P keptwith fa/273/2004, mca/656/04	
145	FA/203/2007	20/12/13	THE SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: MR. GURU SHIRODKAR, AGA	SMT. CAITANI MASCARENHAS E D'MELLO, PARODA, SALCETE, GOA. Adv.:	F. M. REIS	6 + 6 FILES ALONGWITH FA/226/07 CA/184/2007, MCA/326/2007, FA/226/2007, CA/208/2007, MCA/403/2007,	
146	FA/226/2007	20/12/13	THE SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: MR. GURU SHIRODKAR	SMT. CAITANI MASCARENHAS E D'MELLO Adv.:	F. M. REIS	6 + 6 FILES ALONGWITH FA/203/07 CA/184/2007, MCA/326/2007, CA/208/2007, MCA/403/2007,	
147	FA/193/2007	25/10/13	MRS. CHANDRAVATI VELIP AND ANR., Adv.: MR. E. AFONSO	MR. JIVOTTAM HORNEKAR AND 3 ORS., Adv.: MR. P.A. KAMAT FOR R-1 TO 3	F. M. REIS	7 FILES ALONGWITH CA/176/2007, MCA/910/2007	
148	FA/174/2007	29/11/13	MR. JUVENCIO IVO BARRETTO Adv.: MR. A. D. BHOBE	THE DEPUTY COLLECTOR (L. A.) AND ANR., Adv.:	F. M. REIS	03 Files.	
153	FA/72/2012	22/03/13	VIBHA MORAJKAR THROUGH ITS CONSTITUTED ATTORNEY SHRI SANTOSH GAJANAN TILVE Adv.: J. ABREU LOBO	SHRI SHEKHAR ALIAS DATTA VASSUDEV MORAJKAR AND 4 ORS., Adv.: ADV. SUDESH USGAONKAR FOR R NOS. 1, 2 and 5.	U. V. BAKRE	8 FILES ALONGWITH CA/144/2012	

154	FA/271/2007	13/12/13	SHIVANAND VASSUDEVA SALGAOCAR AND ANR., Adv.:	SPECIAL LAND ACQUISITION OFFICER SALAULIM IRRIGATION PROJECT AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 2	F. M. REIS	5 FILES ALONGWITH MCA/563/2013	
155	FA/283/2006	22/11/13	MR. V. K. MURALEEDHARAN NAIR THROUGH HIS DULY CONSTITUTED ATTORNEY MR. JOSEPH MATHEW Adv.: MR. LAXMIKANT S. SALKAR	CHIEF ELECTRICAL ENGINEER AND ANR., Adv.:	F. M. REIS	4 files alongwith mca/623/2006	
158	FA/306/2007	13/12/13	DY. COLLECTOR (L. A.) MARGAO AND ANR., Adv.: MRS. LEENA KAMAT DHARWADKAR	SHRI. ANTONIO ALMEIDA (EXPIRED) REPRESENTED BY LR'S AND 3 ORS., Adv.: MR. J.A. LOBO	F. M. REIS	7 FILES ALONGWITH XOB/12/2008, CA/284/2007,MCA79 0/2012,	
167	FA/169/2007	29/11/13	THE LAND ACQUISITION OFFICER, PWD (CELL) AND ANR Adv.: PRIYANKA KAMAT ADDL. GOVT. ADV.	SHRI. GHANASHAM VITHAL S. PRABHU DESSAI Adv.:	F. M. REIS	5 Files along with MCA 159/07 and CA 158/07.	

170	FA/74/1999	20/12/13	SHRI PEDRO FERNANDES Adv.: MR.V.P.THALI	SHRI JOAO DE DEUS REBELLO(DEC) THR.LRS. Adv.: MR.M.P.ALMEIDA R.1(A TO K	F. M. REIS	39 Files along with FA 75/99, STA 645/10, MCA 491/09,STA 3186/13, MCA 223/10, MCA 490/09,CA 102/99,CA 103/99, MCA 379/00, MCA 202/13, MCA 251/10, MCA 936/04,MCA 373/00, STA 642/10,MCA 105/10,MCA 614/11, MCA 108/10, MCA 250/10,MCA 568/12,STA 3187/13,XOB 9/99, MCA 645/99,MCA 105/00, XOB 2/00,MCA 380/01,MCA 646/99,MCA 644/03 & MCA 378/01 and loose papers.
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171	FA/75/1999	20/12/13	SHRI PEDRO FERNANDES Adv.: MR.V.P.THALI	SHRI JOAO DE DEUS REBELLO(DEC) THR.LRS. Adv.: MS. SHREYA NAIK FOR R. 2(A) TO 2(B)	F. M. REIS	39 Files kept with FA 74/99, STA 645/10, MCA 491/09,STA 3186/13, MCA 223/10, MCA 490/09,CA 102/99,CA 103/99, MCA 379/00, MCA 202/13, MCA 251/10, MCA 936/04,MCA 373/00, STA 642/10,MCA 105/10,MCA 614/11, MCA 108/10, MCA 250/10,MCA 568/12,STA 3187/13,XOB 9/99, MCA 645/99,MCA 105/00, XOB 2/00,MCA 380/01,MCA 646/99,MCA 644/03 & MCA 378/01 and loose papers.
174	FA/345/2005	13/12/13	ATCHUTANAND CO- OPERATIVE HOUSING SOCIETY LTD. MAPUSA GOA. Adv.: MR. SUDIN M. S. USGAONKAR	ADMINISTRATOR OF COMMUNIDADE AND 3 ORS., Adv.: MR. P. LOTLIKAR, FOR R. 2	F. M. REIS	4 files

SA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks
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1	SA/96/2011	01/08/13	SHRI LUIS FERNANDES REP. BY P.O.A SMT. SILVESTRINA FERNANDES Adv.: MR. ROHIT BRAS DE SA	SMT. FLORINA FERNANDES AND ANR., Adv.:	F. M. REIS	3 FILES ALONWITH MCA/243/2011	
2	SA/120/2013	04/10/13	MR. TREVOR NUNES AND ANR., Adv.: ADV. CLIFF FERNANDES	MRS. SHALINI NUNES MASCARENHAS REP. BY P.O.A. MR. SIMON AGOSTINHO ANTONIO NUNES 2 ORS., Adv.:	R. M. SAVANT	5 FILES ALONGWITH CA/187/2013, CRA/36/2013	
3	SA/115/2012	26/07/13	SHRI ULHAS SHANKAR BARDE AND ANR., Adv.: M.P. ALMEIDA	SHRI HARISHCHANDRA SHANKAR BARDE THROUGH HIS ATTORNEY HOLDER SHRI. YOGESH NARAYAN NAIK AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR, FOR R.NO. 1 AND 2	F. M. REIS	2 FILES	
4	SA/112/2011	11/07/13	MRS. DORIS FERNANDES Adv.: MR. P. S. LOTLIKAR	MRS. MARTHA MENDES E REBELLO (SINCE DECEASED) THROUGH LR'S Adv.:	F. M. REIS	3 FILES ALONGWITH STA/155/2012	
5	SA/135/2013	21/10/13	SMT. HANIFA BI Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SMT. MANOLINDA MELO E FERNANDES AND 2 ORS., Adv.:	R. M. SAVANT	3 FILES ALONGWITH CA/217/2013	
6	SA/183/2012	21/10/13	UNION OF INDIA THROUGH THE SECRETARY AND 5 ORS., Adv.: MAHESH AMONKAR	SMT. SHANTI DEVI Adv.:	R. M. SAVANT	2 FILES	
7	SA/75/2013	09/10/13	SHRI. RAJENDRA DATTARAM SHIRODKAR Adv.: ADV. JOAQUIM GODINHO	PRAKASH DATTARAM SHIRODKAR (DEC.) THROUGH HIS LR'S. AND 9 ORS. Adv.:	R. M. SAVANT	4 FILES ALONGWITH SA/76/2013	
9	SA/40/2013	11/10/13	MR. JOHN PHILIP PEREIRA AND ANR., Adv.: NIGEL DA COSTA FRIAS	MS. MARIA FILOMENA GOMES Adv.:	R. M. SAVANT	5 FILES ALONGWITH CA/68/2013, MCA/244/2013, CRA/12/2013	

10	SA/56/2002	11/10/13	SARASWATI BABUSO CHODANKAR AND ORS. Adv.:	NAMDEV BABUSO CHODANKAR AND ANR. Adv.:	NARESH H. PATIL	6 FILES ALONGWITH MCA/215/2011 MCA/412/2011,MCA /479/2011	
11	SA/28/2004	03/05/13	MADHU S.NAIK,RIBANDAR- GOA. Adv.: SHRI A.F. DINIZ	SMT. ANA ROSA FERNANDES AND 3 ORS., Adv.: SHRI VILAS P. THALI	A. P. LAVANDE	5 FILES	
13	SA/91/2005	02/05/13	SHRI CAETANO LOURENCO FALEIRO AND 3 ORS., Adv.: SHRI R. G. RAMANI	SMT. DARSHAN DAMU NAIK AND 7 ORS. Adv.: MR. GURU SHIRODKAR ADVOCATE FOR RESPONDENT NO.	A. P. LAVANDE	2 FILES	
14	SA/98/2008	29/08/13	MRS.LIBERATA L. RODRIGUES, REP. BY HER ATTORNEY MR. JOAQUIM FLORIANO LRODRIGUES ALIAS JACK RODRIGUE Adv.: MS. ANJALI A. SALKAR	MR.VALENTIN VIDAL JOSE SANTANA MASCARENHAS REP. BY HIS ATTORNEY MR.ROQUE SANTANA FERNANDES AND 4 OR Adv.: MR. ANTHONY D'SILVA	F. M. REIS	7 FILES ALONGWITH MCA//660/2010, [SA/99/2008], [SA/100/2008]	
17	SA/56/2003	26/07/13	KASHIBAI HADFADKAR(SIN.DEC.) THROUGH L.RS. Adv.: SHRI J.P. MULGAONKAR	MELITA ROSARION PINTO AND 10 ORS., Adv.: SHRI J.GODINHO,R.3 TO 9.	A. P. LAVANDE	13 FILES ALONGWITH MCA/58/2007, MCA/238/2006, MCA/558/2012, MCA/559/2012, MCA/560/2012, MCA/561/2012, MCA/591/2005, MCA/644/2012, MCA/711/2003	
18	SA/161/2012	15/02/13	SHRI GOPAL RAGHUVIR PARAB AND 2 ORS., Adv.: VIVEK AMRUT DANDEKAR	SHRI BITO CHANDRO PARAB AND 5 ORS., Adv.: ADV. SUDIN M. S. USGAOKAR, FOR R.NO. 1 TO 6	V. M. KANADE	3 FILES ALONGWITH CA/227/2012	

19	SA/48/2013	24/09/13	MRS. NINETTE RODRIGUES AND 3 ORS., REP BY POA MR. ALVITO RODRIGUES Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	MR. RADHARAO F. GRACIAS AND 5 ORS., Adv.:	R. M. SAVANT	2 FILES	
21	SA/164/2012	15/03/13	M/S PINTO ASSOCIATES REP. BY ITS PARTNER MR. MARIO F.X. PINTO Adv.: AGNELO F DINIZ	JACINTO G.R.F. RODRIGUES AND 2 ORS., Adv.:	A. P. LAVANDE	2 FILES	
22	SA/37/2013	09/10/13	MR. BABALI GOPAL GAONKR AND 21 ORS., Adv.: ADV. SHAILESH REDKAR	MRS. SHEVATU FONDU GAONKAR AND 10 ORS., Adv.: ADV. KHOLKAR PREMANAND ANAND FOR R.NO.1,2,6 TO 10	R. M. SAVANT	2 FILES	
23	SA/101/2013	07/08/13	MR. CONSTANTINO FERNANDES AND 2 ORS., Adv.: ADV. CLIFF FERNANDES	MR. SANTANA FERNANDES AND 4 ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH CA/171/2013	
24	SA/35/2013	18/09/13	MR. MEHBOOB DADAPIR NARANGI THROUGH ATTORNEY MRS. RESHMA NARANGI Adv.: ADV. DEVIDAS J. PANGAM	MR. INACIO MANUEL D'CRUZ Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES	F. M. REIS	3 FILES ALONGWITH CA/60/2013	
25	SA/49/2012	28/06/13	DR. GAJANAN VENKAPPA HEGDE Adv.: MR. J. A. LOBO	ANDREZ ANTONIETA DOURADO E FERNANDES AND ORS., Adv.: ADV. A. F. DINIZ FOR R.NOS.1 and 2.	A. P. LAVANDE	4 FILES ALONGWITH MCA/84/2013, MCA/665/2012	
26	SA/22/2013	16/08/13	SAYED ABDUL RASHID (SINCE DEC. THROUGH HIS LR'S Adv.: ARUN DE SA	DR. SHRI PRADEEP PREMANAND KAMAT, REP. BY ATTORNEY DR. DEEPAK P. KAMAT Adv.:	F. M. REIS	2 FILES	

27	SA/104/2013	13/12/13	MR. VIJAY MATONKER REP. THROUGH HIS CONSTI. ATTORNEY SMT. LAXMI BAPU MATONKER Adv.: ADV. S. R. RIVANKAR	MRS. RESHMA MOHAMAD HASHA KHALIFA Adv.: ADV. J. ABREU LOBO	U. V. BAKRE	2 FILES	
28	SA/23/2012	12/04/13	SHRI ASSUNCAO SANTAN FERNANDES AND 5 ORS., Adv.: MR. IFTIKHAR AGHA	SMT. ROSA ISMENIA MORAES AND 9 ORS., Adv.: ADV. Y. V. NADKARNI FOR R.NO.1.	A. P. LAVANDE	3 FILES	
29	SA/20/2013	05/09/13	MISS MARIA ESLINDA D'SILVA Adv.: IN PERSON	CONCEICAO DIAS AND ANR., Adv.:	F. M. REIS	3 FILES ALONGWITH CA/277/2012	
30	SA/106/2012	21/06/13	MR. PRAMOD SHRIDAS GAD Adv.: C. FERNANDES	MR. SUNIL SHRIDAS GAD AND ANR., Adv.: ADV. SUBHASH N. KERKAR R.NO. 1 AND 2	A. P. LAVANDE	5 files alongwith mca/85/2013, ca/151/2012,ca/152/2012	
31	SA/40/2011	14/02/13	MRS. VICTORIA ALEXANDER PEREIRA AND ANR., Adv.: MR. SUDESH USGAONKAR	SMT. DULCINA ROSARIO AND 5 ORS., Adv.:	V. M. KANADE	three files alongwith mca/983/12	
32	SA/63/2011	07/03/13	SMT. MARIA AMALIA AGONISANTE BASILIA DOS REIS PEREIRA ALIAS MARIA AMALIA PEREIRA (DEC.) AND 6 ORS. Adv.: H.D.NAIK	SMT. ALZIRA PEDRINHA D' COSTA AND 4 ORS. Adv.: ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1	REGISTRAR	THREE FILES ALONGWITH MCA/530/10	
34	SA/27/2013	31/07/13	SMT. KANTIBAI B. BORKAR (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: ADV. AJIT R. KANTAK	M/S MODELS REAL ESTATE DEVELOPERS, REP. BY PARTNER MR. PETER VAZ Adv.:	F. M. REIS	two files	
35	SA/110/2012	25/09/13	M/S . VERLEKAR REAL ESTATE THROUGH ITS PROPRIETOR MR. ARUN VERLEKAR Adv.: SUDESH USGAONKAR	M/S. V.K. DHAMASKAR AND ASSOCIATES THROUGH ITS MANAGING PARTNER, MR. SUDHIR V. DHAMASKAR Adv.: ADV. SUBHASH N. KERKAR FOR R.NO. 1	R. M. SAVANT	two files one compilation alongwith mca/1019/2012	

36	SA/57/2013	30/08/13	ANANT VENKATESH NAIK Adv.: ADV. PRASHEEN LOTLIKAR	KUSHALI KRISHNA NAIK Adv.:	F. M. REIS	three files alongwith sta/1860/2013	
37	SA/34/2013	28/08/13	SHRI SHRINIVAS B. KESHAPUR AND 2 ORS., Adv.: R.G. RAMANI	SHRI SHIVAPPA KESHAPUR AND 4 ORS., Adv.:	F. M. REIS	two files	
38	SA/172/2012	31/07/13	SHRI RAMESH KRISHNA NAIK Adv.: SHIRIN V. NAIK	SHRI RAVI KRISHNA NAIK AND ORS., Adv.: ADV. MAHESH AMONKAR FOR R. NO. 1	F. M. REIS	4 files alongwith ca/249/2012, ca/250/2012	
39	SA/51/2011	15/02/13	SHRI. RAMESH MORTOBA DALVI AND ORS., Adv.: MR. SUDESH USGAONKAR	M/S. CHOWGULE AND COMPANY PVT. LTD. AND ORS., Adv.: MR. PRASHEEN LOTLIKAR FOR RESP.1	V. M. KANADE	FIVE FILES ALONGWITH SA/53/2011, CA/85/2011	
42	SA/29/2013	12/09/13	CABIDO DA SE PRIMACIAL DE GOA REP. BY ATTORNEY CANON, FR. SANTANA JACINTO DAS REMEDIOS FALEIRO Adv.: SUDESH USGAONKAR	SHRI PEDRO FERNANDES AND 2 ORS., Adv.:	F. M. REIS	2 FILES	
43	SA/4/2013	25/09/13	SMT. DARVI DEVI PRAJAPATI REP. BY POA SHRI. TUFANI PRAJAPATI Adv.: V. A. LAWANDE	MR. SANJAY S. G DESSAI AND ANR., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1	R. M. SAVANT	2 Files.	
44	SA/64/2013	15/10/13	MR. RANADITYA S. BANERJEE Adv.: ADV. PARAG RAO	MR.SOMNATH SARKAR Adv.: ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT	R. M. SAVANT	2 Files.	
45	SA/16/2013	14/08/13	SMT. JOANITA FERNANDES AND ORS., Adv.: MR. ABHAY NACHINOLKAR	SMT. MARTINA FERNANDES AND 6 ORS., Adv.: ADV. AVDHUT ARSEKAR FOR R.NOS.1 TO 3 and 5.	F. M. REIS	4 Files alongwith MCA/673/12, MCA/248/12.	

46	SA/40/2012	04/07/13	SHRI CHANDRAKANT VISHNU PHADTE (DECEASED) REP. BY LR'S (A) MRS. UMA CHANDRAKANT PHADTE AND ORS., Adv.: AGNELO F DINIZ	M/S. SHRI DURGA HOTEL THROUGH ITS CONSTITUTED ATTORNEY SHRI KASHINATH BABLI POROB., Adv.: ADV. S. KARPE.	F. M. REIS	4 Files alongwith CA/52/12, STA/3273/12.	
47	SA/106/2003	06/05/13	SHRI NARAYAN RAM SHET SHIRODKAR, PONDA-GOA. Adv.: SHRI A.D. BHOBE	DR. RAJIV FONDU GUDE, BOMBAY. Adv.:	V. M. KANADE	12 files alongwith mca/774/2007 ca/319/2003,mca/225/2007, cra/33/2003,comp/2/2004	
48	SA/165/2012	14/02/13	SHRI RAMESH RAMKRISHNA CHANEKAR (SINCE DEC REP. BY LR'S) Adv.: MAHESH AMONKAR	SMT. MARIA ESTELA PIEDADE SILVA (DIED) THROUGH LR'S AND ORS., Adv.:	V. M. KANADE	2 files	
49	SA/38/2012	15/02/13	SHRI MAHESH KAMALAKSH RAJADHYAX Adv.: MR. J. P. MULGAONKAR	BATA INDIA LIMITED., Adv.: ADV. VIJAY A. PALEKAR	V. M. KANADE	2 files	
50	SA/127/2011	10/05/13	BLAZY COUTINHO E ALVES AND ANR., Adv.: MR. ANOOP GAOKAR	SHRI LEONARDO T. CHARLY D'SA AND ANR., Adv.: MR. SUDESH USGAONKAR FOR RES. 1.	A. P. LAVANDE	6 files alongwith ca/200/2011, mca/591/2012,mca/917/2012, mca/674/2012	
51	SA/87/2003	22/02/13	RAMA CRISNA FOLO DESSAI AND ORS., Adv.: MS.SWATI KAMAT	BOIRO ZOUNLO GAUCAR(EXPIRED) THROUGH L.RS. Adv.: ADV. GANESH NAIK FOR R. NO. 3(A) TO 3 (L)	V. M. KANADE	4 files alongwith mca/787/2004	
52	SA/65/2013	18/07/13	MRS. USHA VENKAT KARKAL., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	MRS. YVETTE SUZANA RONCON PEREIRA AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 and 2	F. M. REIS	4 files alongwith ca-119/13 & mca-391/2013	

53	SA/101/2011	21/03/13	SMT. MOHINI MANOHAR SANGODKAR Adv.: MR. J. P. MULGAONKAR	SHRI UTTAM SOMJI (SINCE DEC.) THROUGH LR'S Adv.:	A. P. LAVANDE	2 files	
54	SA/162/2012	10/05/13	MR. RUI JOSE D'GAMA AND ANR., Adv.: V. KORGAONKAR	SHRI RAMA PANDURANG SAWANT AND ANR., Adv.: ADV. VALMIKI MENEZES FOR R NOS. 1 and 2.	A. P. LAVANDE	2 Files.	
55	SA/55/2012	13/06/13	M/S. DURGA ENTERPRISES THROUGH THEIR PARTNER. SHRISANJIV NARAYAN DESSAI, Adv.: MR. D. J. PANGAM	M/S. KAYAAR INDUSTRIES, THROUGH THEIR PROPRIETOR, MRS. N. VIJAYAM., Adv.:	A. P. LAVANDE	2 Files.	
56	SA/22/2011	10/07/13	SMT. SUPRIYA PRABHAKAR VERNEKAR AND 5 ORS., Adv.: MR. VIVEK A . DANDEKAR	SHRI. TIMOTHY ANTONIO MENEZES AND 21 ORS., Adv.: MR. J.P. MULGAONKAR FOR RES.1 AND POA FOR RES,4,7,	F. M. REIS	9 files along with sa 23/2011,ca 48/2011,ca 49/2011,mca 1014/2011,mca 959/2011,mca 179/2012,mca 178/2012	
57	SA/23/2011	10/07/13	SMT. SUPRIYA PRABHAKAR VERNEKAR AND 5 ORS., Adv.: MR. VIVEK A . DANDEKAR	SHRI. TIMOTHY ANTONIO MENEZES AND 21 ORS., Adv.: ADV. ARJUN F. NAIK FOR R.NO. 21 and 22	F. M. REIS	9 files kept with sa 22/2011,ca 48/2011,ca 49/2011,mca 1014/2011,mca 959/2011,mca 179/2012,mca 178/2012	
58	SA/103/2003	03/05/13	MISS MARIA FERNANDES AND 8 ORS., Adv.: SHRI S.R. RIVONKAR	SHRI ANTONIO RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI C.A.FERREIRA	A. P. LAVANDE	5 files along with mca 369/2013, mca 407/2007	
59	SA/143/2012	10/07/13	SUJATA S. KORGAONKAR REP. BY SMITA PAIGINKAR POA, AND 3 ORS., Adv.: MR, C. MASCARENHAS	ROHIT R. PAIGANKAR AND ANR., Adv.:	F. M. REIS	6 files along with sa 155/2012,mca 365/2012,mca 366/2012	

61	SA/40/2002	05/04/13	KISHORI SHARAD GAITONDE and ORS. Adv.: MR.M.S.SONAK	SHRI LAXMAN GANESH GAONKAR and ORS. Adv.:	A. P. LAVANDE	11 files along with mca 738/2005,mca 565/2003,mca 418/2004,ca 315/2002,mca 138/2005,mca 665/2006,mca 336/2002	
62	SA/187/2012	06/12/13	MELISSA MONICA FERNANDES Adv.: J.A . LOBO	THOMAS AQUINO VINCENT SERRAO Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT	U. V. BAKRE	4 files along with mca 447/2013,mca 191/2013	
63	SA/79/2013	04/12/13	SHRI. WAMAN MAHADEV SAWANT Adv.: ADV. JAYANT PANDURANG MULGAONKAR	UNITED INDIA INSURANCE CO. LTD. THROUGH ITS BRANCH OFFICER OF MAPUSA BRANCH Adv.: ADV. A.R.S. NETRAVALKAR FOR RESPONDENT	U. V. BAKRE	2 files.	
64	SA/2/2007	29/11/13	SHRI. ANTONIO FRANCISCO FERNANDES Adv.: MR. SAMEEER KHADEKAR	SMT. CONCEICAO GAMA Adv.: ADV.MARCELINO C. FERNANDES - 1(A)(B)(D)(E)(G)(I)	B. R. GAVAI	8 files along with mca 922/2013,mca 102/2012,sta1946/201 2,sta 3769/2011,mca 922/2013,mca 663/2012	
65	SA/30/1998	12/07/13	SURJINA REBELO(DEC)BY LRS. Adv.: MR.M.B.D'COSTA	MALCOM R.ANTAO and ORS. Adv.: DR.F.J. COLACO,R3	A. P. LAVANDE	3 files	
66	SA/69/2012	05/07/13	SHRI SHIVANAND VASUDEV KAMAT AND ORS., Adv.: MR. JOSEPH S. VAZ	SHRI ANKUSH RAJARAM NAIK AND ANR., Adv.: ADV. ASHA A. DESAI R.NO. 1(A) TO 1(D), 1(G), 1(H)	F. M. REIS	7 files along with mca 1066/2012,mca 968/2012,cra 60/2012,stm 794/2012,mca 328/2012	

67	SA/71/2012	15/02/13	SHRI NARAYAN VASSUDEV SHET VERNEKAR AND ANR., Adv.: D.S. SHIRODKAR	SHRI DAYANAND MOLU PHADATE AND ANR., Adv.: ADV. IFTIKHAR AGHA, FOR R.NO. 1 and 2	V. M. KANADE	2 files	
68	SA/96/2013	18/11/13	SHRI ATCHUT UPENDRA RAIKAR Adv.: NITIN SARDESSAI	ANAND UPENDRA RAIKAR AND 4 ORS., Adv.: ADV. JOAQUIM GODINHO RESPONDENT NO. 1, 2, 3 and 5	U. V. BAKRE	5 files along with mca 57/2013,sa 95/2013,mca 58/2013	
70	SA/60/2013	27/11/13	SHRI. MARIAN N. D'COSTA., Adv.: ADV. ASHWIN D. BHOBE	SHRI. VITHAL MIRINGKAR., Adv.:	U. V. BAKRE	3 files along with ca 114/2013	
71	SA/11/2004	02/03/13	M/S HEDE AND COMPANY, PANAJI-GOA. Adv.: SHRI M.S. SONAK	M/S G.M.S.CONTOCO and BROTHERS AND ANR., Adv.: ADV. A. R. KANTAK FOR THE RESPONDENTS.	PRESIDING OFFICER,LOK ADALAT	5 files along with ca 194/2005	
72	SA/142/2012	28/10/13	MR. RAUL FERNANDES AND ANR., Adv.: ADV. SUDIN USGAONKAR	MRS. JOANITA MARIQUINHA CARDOZO ALIAS JOANITA MARIQUINHA LOBO AND ANR., Adv.: ADV. MR. ABHAY NACHINOLKAR FOR R. 2	R. M. SAVANT	4 files along with ca 206/2012,mca 748/2011	
73	SA/189/2012	23/07/13	MISS MRIDULA NIKHAR, THROUGH HER CONSTITUTED ATTORNEY MR. RIPU DAMAN Adv.: R. G. RAMANI	SHAH NATURE AND HEALTH PROJECT PVT. LTD THROUGH ITS DIRECTOR, MRS. RENEE SHAH Adv.: ADV. S. M. SINGBAL FOR RESPONDENT	F. M. REIS	2 files	
74	SA/126/2012	12/11/13	SHRI CAITANO ANTONIO LOURENCO CRASTO Adv.: D.J. PANGAM	SMT. ASSENCAO ANDRADE CRASTO ALIAS DORIS CRASTO, Adv.: ADV. A. A. AGNI FOR R.NO. 1	U. V. BAKRE	2 files	
75	SA/32/2005	18/10/13	MARIA BENVINDA S.DIAS COSTA(SIN.DEC.)THROU'L.RS., Adv.: SHRI J.A. LOBO	LILIA KHER AND 4 ORS., Adv.: MR. M.S. SONAK FOR RESP NO.1 TO 5	NARESH H. PATIL	5 files along with ca 163/2007,mca 543/2007	

76	SA/102/2012	10/01/13	MR. PETER CARVALHO AND ANR., Adv.: G. VIJAYCHANDRAN	MARIA BRIGIDA CARDOSO E. FERNANDES AND 6 ORS., Adv.: ADV. C. MASCARENHAS FOR R NOS. 1 and 2.	V. M. KANADE	2 files	
77	SA/37/2004	05/07/13	YOSHITA R. RIVANKAR AND 10 ORS., Adv.: SHRI R.G. RAMANI	SHRI MADHAV S.BANDODKAR, MARGAO-GOA. Adv.: MR. CLEOFATO ALMEIDA COUTINHO FOR RES.	A. P. LAVANDE	5 files along with mca 807/2004, mca 799/2010	
78	SA/24/2004	06/12/13	MR.BENTO ANTONIO GOMES ALIAS ANTONIO B.GOMES Adv.:	ROSARIO S.CARNEIRO AND 11 ORS., Adv.: MR. C.A. FERREIRA, FOR R. 1 TO 5, 7 TO 9, 11 and 12	B. R. GAVAI	9 files along with mca 709/2004,mca 396/2013,ca 173/2005,mca 892/2011,ca 51/2004,mca 267/2013	
79	SA/148/2012	21/10/13	SMT. ALICIA MARIA CRASTO Adv.: SUDESH USGAONKAR	SMT. QUITERIA FERNANDES AND 2 ORS., Adv.: ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 and 2	R. M. SAVANT	3 files + Notices	
80	SA/136/2012	24/07/13	MR. MARIANO FERNANDES Adv.: D.D. ZAVERI	MRS. JERLY MATEUS PUTHAMPURAKAL Adv.: ADV. THALMANN PRADEEP PEREIRA FOR R. NO. 1	F. M. REIS	2 Files	
81	SA/86/2012	30/08/13	MR. RAJU D'SOUZA., Adv.: ROHIT BRAS DE SA	MR. VINAY PRABHAKAR NAIK AND 3 ORS., Adv.: ADV. VIRAJ TIMBLE FOR R. NO 1,2,3 and 4	F. M. REIS	2 Files alongwith Compilation of Documents is Tagged with this File.	
82	SA/6/2013	26/07/13	MR. JOSE DAS MERCES FERNANDES Adv.: PRASHEEN LOTLIKAR	MR. EPITACIO PAIS (DECEASED) REP. BY LR'S., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1(A)	F. M. REIS	3 Files alongwith CA 12/2013.	
85	SA/78/2012	12/07/13	MR. ALVITO GOMES AND ANR., Adv.: VALMIKI MENEZES	MRS. ALZIRA CARVALHO E COSTA Adv.: ADV. JAYANT P. MULGAONKAR	F. M. REIS	3 FILES ALONG WITH CA 116/12.	

86	SA/17/2013	17/09/13	SHREE SHYAM ROAD CARRIERS COMMON CARRIER, Adv.: ADV. ABHIJEET KAMAT	M/S ANDREW TELECOMMUNICATION PVT. LTD., AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO (CAVEAT ADVOCATE)	F. M. REIS	3 FILES ALONGWITH CA/26/2013 SA/17/2013	
87	SA/137/2012	07/08/13	SHRI GOVIND BHANJI PATEL Adv.: PRASHEEN LOTLIKAR	SHRI MADHUSUDAN V. KAMAT Adv.: ADV. SHAMBHU S. KAKODKAR	F. M. REIS	3 FILES ALONGWITH CA/191/2012	
88	SA/51/2013	05/08/13	MR. BRAHMANAND VISHNU DABHOLKAR., Adv.: ADV. ASHWIN D. BHOBE	MRS. MARIA ANGELICA BOTHELO D'SOUZA (DEC) THROUGH LR'S., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2 and 9	F. M. REIS	3 FILES ALONGWITH CA/101/2013	
89	SA/5/2013	09/10/13	SHRI CHACKO VARGHESE AND ANR., Adv.: Y.V. NADKARNI	SHRI PATRICK DINIZ Adv.: ADV. DEVIDAS J. PANGAM FOR RESPONDENT	R. M. SAVANT	3 Files along with CA 9/13.	
90	SA/69/2013	03/07/13	MRS. ANGELA FERNANDES Adv.: ADV. AGHA IFTIKHAR	MRS. MARIA CARMELINA ALMEIDA AND ANR. Adv.: ADV. F.E. NORONHA	F. M. REIS	3 Files along with CA 128/13.	
91	SA/98/2009	02/08/13	JOAO ANDRE DA COSTA AND ANR. Adv.: NITIN SARDESSAI	QUERINO DA COSTA (DECEASED) THROUGH LEAL REPRESENTIVES and ORS Adv.: MR. D. VERNEKAR FOR RES.3(A) TO 3(C) and 4.	F. M. REIS	8 Files along with MCA 896/10, MCA 1067/11, MCA 1068/11, STA 497/12, MCA 629/12.	

WPCR – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	WPCR/36/2011	07/08/13	SHRI AJAY SURESH JADHAV AND ANR., Adv.: MR. H. D. NAIK	STATE, THROUGH SHRI NELSON FERNANDES, FOOD INSPECTOR., Adv.: P.P. FOR R-1	R. C. CHAVAN	2 FILES	
2	WPCR/36/2012	14/08/13	SHRI MAHESHWAR SHIRGAONKAR Adv.: ARUN DE SA	STATE P P HIGH COURT Adv.:	R. C. CHAVAN	2 FILES	

3	WPCR/87/20 13	26/08/13	ROXANN SHARMA Adv.: ADV. MARIA CAROLINE COLLASSO	MR. ARUN SHARMA AND 2 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1	NARESH H. PATIL AND U. V. BAKRE		
4	WPCR/71/20 12	14/10/13	GAURAV GUPTA Adv.: ADV. PARAG S. RAO	RADHIKA GUPTA AND 2 ORS., Adv.:	R. M. SAVANT	2 FILES	
5	WPCR/32/20 13	29/04/13	RAMNATH @ SAMEER VERENKAR, C. P. NO.22/09 Adv.:	STATE OF GOA Adv.:	R. P. SONDURBALDO TA	2 FILES	
6	WPCR/106/2 013	10/10/13	MR. ANTHONY SYDNEY D'SILVA Adv.: ADV. ANTHONY JOE D'SILVA	STATE THROUGH C.I.D. CRIME BRANCH Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1	R. M. SAVANT	2 FILES	
9	WPCR/44/20 13	16/08/13	M/S. AMALAGIRIS, REP. BY ITS MANAGING PARTNER, MR. PHILIP JACOB., Adv.: ADV. BHUPESH BANDEKAR	STATE OF GOA, REP. BY THE STATION HOUSE OFFICER VASCO/PANJIM POLICE STATION, REP. BY P.P. AND ANR., Adv.:	REGISTRAR	2 FILES	
10	WPCR/118/2 013	28/10/13	ARUN SHARMA Adv.: ADV. SUDIN MANOHAR USGAONKAR	ROXANN SHARMA Adv.:	R. M. SAVANT	2 FILES	
11	WPCR/74/20 13	19/08/13	SHRI. DEVENDRA VAMAN REVANKAR Adv.: ADV. DEEPAK GAONKAR	MR. ROHIDAS HARISCHANDRA PADLOSKAR AND ANR. Adv.:	R. C. CHAVAN	2 FILES	
12	WPCR/116/2 012	18/01/13	SHRI GURUDAS P. TORASKAR Adv.: M.G.S. KHANDEPARKAR	MS. NELLE PAUL AND ANR., Adv.:	F. M. REIS	2 FILES	
13	WPCR/86/20 13	21/10/13	SHRI. DANNY COELHO Adv.: ADV. SMITA S. GAWAS	SMT. PLAMA FERNANDES Adv.:	R. M. SAVANT	3 FILES CRMA/142/2013	
14	WPCR/95/20 13	19/08/13	MR. AMARNATH SURYAVANSHI Adv.: ADV. SHIVAN DESAI	SHRI. ASHISH PEDNEKAR AND ANR., Adv.:	R. C. CHAVAN	2 FILES	

15	WPCR/15/20 13	19/08/13	ANTHONY FRANCIS MASCARENHAS Adv.: JAGANNATH SAMBARI	THE POLICE INSPECTOR, MARGAO TOWN POLICE STATION AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
16	WPCR/35/20 12	07/08/13	MR. YAIR DANIEL LEVOM, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL FORT AGUADA Adv.: CLYTON FONSECA	CBI AND ANR., Adv.: SPL. P.P. SHRI J. VAZ FOR R.NO.1.	R. C. CHAVAN	2 FILES	
17	WPCR/82/20 13	31/07/13	MS. OTORBAEVA ZHYPAKUL Adv.: ADV. VIJETA POULEKAR	STATE AS REP. BY OFFICER IN CHARGE AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
18	WPCR/111/2 012	17/01/13	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	SHRI ARVIND DINANATH LOLIYEKAR AND 2 ORS., Adv.: ADV. KETAKI PEDNEKAR, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
19	WPCR/115/2 012	23/01/13	M/S SMITA IMPEX THROUGH ITS PROPRIETOR, SHRI SANJAY SHINDE Adv.: GAURISH N. AGNI	SHRI. NILESH ANANT SHILKAR Adv.:	F. M. REIS	2 FILES	
20	WPCR/108/2 012	04/02/13	MR. KASHINATH JAIRAM SHETYE AND 2 ORS., Adv.: IN PERSON	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	2 FILES	
21	WPCR/80/20 12	19/02/13	SHRI UJJWAL YOGIRAJ SAKHAREMAHARAJ Adv.: ADV. MAHESH AMONKAR	STATE OF GOA, THROUGH POLICE INSPECTOR PORVORIM POLICE STATION, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 FILES ALONGWITH CRMA/258/2012	
22	WPCR/8/201 2	20/06/13	MR. ANTONIO AGUSTO DO REGO and ANR. Adv.: P. VERNEKAR WITH K. NOORANI	STATE OF GOA AND ANR. Adv.: GA MANISH SALKAR FOR R.NOS.1 and 2.	A. P. LAVANDE AND U. V. BAKRE	4 FILES ALONGWITH CRMA/44/2012	

23	WPCR/110/2012	17/01/13	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	SHRI HECTOR C.M.C. FERNANDES AND 2 ORS., Adv.: ADV. NITIN SARDESSAI, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	5 FILES	
24	WPCR/12/2013	23/01/13	SHRI NAGRAJ BAJANNATH PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL AGUADA THROUGH HIS MOTHER Adv.: ADV. SMITA S. GAWAS	STATE OF GOA THROUGH UNDER SECRETARY AND 2 ORS., Adv.:	F. M. REIS	TWO FILES	
25	WPCR/11/2013	23/01/13	SHRI. VISHAL DEVIDAS PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL AGUADA, THROUGH HIS WIFE Adv.: SMITA S. GAWAS	STATE OF GOA, THROUGH UNDER SECRETARY AND 2 ORS., Adv.:	F. M. REIS	TWO FILES	
32	WPCR/85/2013	25/11/13	MR. VIRAJ SHAMBU GAUNEKAR Adv.: ADV. GALILEO FRANCISCO TELES	STATE REP. BY SUPERITENDENT OF POLICE AND 2 ORS. Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	
33	WPCR/43/2013	19/06/13	SHRI RAJU BIHARI @ RAJESH KUMAR PRESENTLY AT CENTRAL JAIL, AGUADA, SEQUERIM, BARDEZ-GOA., Adv.: ADV. KAPIL D. KERKAR	STATE OF GOA, THROUGH CHIEF SECRETARY, AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 and 2	F. M. REIS	2 FILES	
34	WPCR/109/2012	17/01/13	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	SHRI JITENDRA DESHPRABHU AND 2 ORS., Adv.: ADV. DEVIDAS PANGAM, FOR R. NO. 1	V. M. KANADE AND U. V. BAKRE	5 FILES	
35	WPCR/117/2012	01/04/13	MR. ABHISHEK B. GUPTA Adv.: KAPIL D. KERKAR	MR. JUDE ESTROCIO AND 2 ORS., Adv.: ADV. JOS. PETER D'SOUZA FOR R.NO. 1	R. P. SONDURBALDO TA	2 FILES	

36	WPCR/55/2012	23/01/13	NUPUR MEHTA AND ANR., Adv.: RAUNAQ RAO	STATE OF GOA THROUGH POLICE INSPECTOR / STATION HOUSE OFFICER PANAJI POLICE STATION, AND ANR., Adv.:	F. M. REIS	2 FILES	
37	WPCR/45/2013	02/05/13	VALERIANO BARRETTO, P. NO. 813, CURRENTLY HELD AT CENTRAL JAIL AT AGUADA, GOA., Adv.: ADV. PREMA MATKAR	STATE OF GOA, THROUGH CHIEF SECRETARY, AND 2 ORS., Adv.:	R. P. SONDURBALDO TA	2 FILES	
38	WPCR/23/2013	14/03/13	MR. FLOYD COUTINHO Adv.:	STATE OF GOA, THROUGH MARGAO TOWN POLICE STATION, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
39	WPCR/68/2013	29/11/13	ADV. AIRES RODRIGUES Adv.: IN PERSON	STATE BY CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS. Adv.:	U. V. BAKRE	2 FILES + LOOSE PAPERS	
40	WPCR/60/2013	26/11/13	SHRI. VIKRAM SINGH KAUSHIK., Adv.: ADV. SWATI KAMAT	STATE (THROUGH POLICE INSPECTOR ATTACHED TO PANAJI POLICE STATION), Adv.:	B. R. GAVAI AND F. M. REIS	5 files alongwith crma/140/2013,	
41	WPCR/93/2013	13/12/13	MR. ALEIXO ARNOLFO PEREIRA Adv.: ADV. IN PERSON	STATE OF GOA THROUGH THE POLICE INSPECTOR AND ANR., Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	B. R. GAVAI AND U. V. BAKRE	FIVE FILES ALONGWITH CRMA/147/13	
42	WPCR/75/2013	29/07/13	SHRI. LONGUINHOS FERNANDES Adv.: ADV. SURAJ ROHIDAS NAIK	SMT. DEODITA GONSALVES Adv.:	R. C. CHAVAN	THREE FILES ALONGWITH CRMA/129/2013	
43	WPCR/9/2008	20/02/13	SERTORIO S. FACHO Adv.: IN PERSON	SMT. VIJAYA D. POL AND 2 ORS., Adv.:	F. M. REIS	THREE FILES	

44	WPCR/57/2012	14/08/13	MRS. PRECYLA BARETTO FERNANDES Adv.: AIRES RODRIGUES	MR. AUSTIN FERNANDES AND ANR., Adv.: ADV. PARAG S. RAO FOR R - 1.	A. P. LAVANDE AND U. V. BAKRE	12 FILES + LOOSE PAPERS ALONGWITH STA/2564/2012, CRMA/220/2012, CRMA/292/2012	
45	WPCR/4/2013	25/02/13	MR. GEETESH GOKULDAS NAIK Adv.: GALILEO FRANCISCO TELES	THE DY. SUPERINTENDENT OF POLICE CID, CRIME BRANCH, AND OTHERS Adv.:	V. M. KANADE AND F. M. REIS	5 FILES ALONGWITH STM/2748/2012, CRMA/273/2012	
46	WPCR/5/2013	30/01/13	MR. KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	THE STATE OF GOA, CHIEF SECRETARY, THROUGH THE P.P. AND 9 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	2 FILES	
47	WPCR/81/2012	14/01/13	MR. ANTHONY D'SOUZA Adv.: ROHIT BRAS DE SA	POLICE INSPECTOR IN CHARGE, CALANGUTE POLICE STATION AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 FILES	
48	WPCR/50/2013	07/05/13	MS. VALENTINA SHOL., Adv.: ADV. VIJETA POULEKAR	STATE AS REPRESENTED BY OFFICER IN CHARGE CALANGUTE POLICE STATION AND ANR., Adv.:	R. P. SONDURBALDO TA	2 FILES	
49	WPCR/3/2013	14/03/13	MR. KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	VISHNU ARJUN SAWANT AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 FILES	
50	WPCR/17/2013	06/02/13	SHRI BHAVANIDAS NAGESH PARKAR Adv.: ADV. ROHAN P. DESAI	SHRI CHANDOBA G. VERNEKAR AND ANR., Adv.:	F. M. REIS	2 FILES	
51	WPCR/30/2013	21/03/13	SHRI JERON MASCARENHAS Adv.: ADV. SMITA S. GAWAS	STATE (THROUGH P.P.) Adv.:	R. P. SONDURBALDO TA	3 FILES ALONGWITH CRMA/53/2013	

52	WPCR/53/2013	10/06/13	SHRI RAJU@RAJA@TIGER TALWAR PRESENTLY LODGED IN CENTRAL JAIL, AGUADA, THROUGH DURGA TALWAR., Adv.: ADV. ARUN DE SA	DISTRICT MAGISTRATE, SOUTH GOA AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
53	WPCR/2/2013	11/02/13	MR. KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	YESHWANT @ NILESH KULKARNI AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	6 FILES	
54	WPCR/11/2007	15/04/13	SHRI. RANJIT SATARDEKAR Adv.: MR. ROHIT BRAS DE SA	THE STATE OF GOA THROUGH THE PUBLIC PROSECUTOR ATTACHED TO HON'BLE BOMBAY HIGH COURT AT PANAJI, GO Adv.: MS. W. COUTINHO, PP	R. P. SONDURBALDO TA	3 FILES ALONGWITH CRMA/138/2007	
55	WPCR/110/2013	13/12/13	MR. RAJA SAAB MUJAWAR CONVICT PRISONER NO. 71/11 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	U. V. BAKRE	3 FILES	
56	WPCR/7/2013	24/01/13	SHRI AMAR SINGH CHAUHAN C.P. NO. 564/02 PRESENTLY SERVING SENTENCE AT CENTRAL JAIL AGUADA Adv.: T. GEORGE JOHN	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	F. M. REIS	2 FILES	
57	WPCR/16/2013	05/02/13	MRS. JENNIFER KRISHNAN Adv.: ADV. CAROLINE COLLASSO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS	2 Files	
58	WPCR/103/2013	17/09/13	PARAMOUNT EARTH MOVERS THROUGH PROP. MR. NATUBHAI KOTECHA AND ANR. Adv.: ADV. SAMIR TALEIGAONKAR	MR. EKNATH TARI Adv.:	R. M. SAVANT	2 Files.	

59	WPCR/94/20 13	23/09/13	MR. JOAO MARTIN FERNANDES @ MARTIN FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	THE POLICE INSPECTOR CUNCOLIM POLICE STATION AND 4 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	3 Files.	
60	WPCR/55/20 13	18/06/13	ADV. MRS. VIJETA POULEKAR., Adv.: ADV. VIJETA POULEKAR	STATE AS REP. BY OFFICER IN CHARGE CALANGUTE POLICE STATION AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
61	WPCR/52/20 13	12/06/13	SHRI ERIC SEQUEIRA DIRECTOR M/S. PREMIUM STOCK INVEST. PVT. LTD., Adv.: ADV. ARUN DE SA	STATE THROUGH PP, HIGH COURT OF BOMBAY AT PANAJI., Adv.:	F. M. REIS	two files	
62	WPCR/38/20 13	06/05/13	GAUS GANI BEPARI., Adv.: ADV. GAURISH N. AGNI	STATE THROUGH P.I PONDA POLICE STATION., Adv.:	R. P. SONDURBALDO TA	two files	
63	WPCR/47/20 13	10/06/13	MR. REGGIE LAWRENCE FERNANDES., Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH MAPUSA POLICE STATION, THROUGH LEARNED PUBLIC PROSECUTOR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	three files	
64	WPCR/120/2 013	11/12/13	MR. J. YUVARAJ SHEKAR Adv.: IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. PIMENTA NINOTSKA LOURDES FOR PETITIONER	B. R. GAVAI AND F. M. REIS	TWO FILES	
65	WPCR/33/20 13	08/04/13	M/S. ING VYSYA LIFE INSURANCE CO. LTD. REPRESENTED BY MR. KSHITIJ JAIN,, AND ANR. Adv.: ADV. VIVEK ANGELO RODRIGUES	STATE REPRESENTED BY LABOUR ENFORCEMENT OFFICER, (CENTRAL) Adv.:	R. P. SONDURBALDO TA	2 Files.	
66	WPCR/39/20 13	11/12/13	DEEPAK S. SALGAONKAR., Adv.: ADV. PREMA MATKAR	VISHRANTI SAPEKAR @ SULBHA SAPEKAR AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 3	U. V. BAKRE	2 Files + Loose Paper.	

67	WPCR/29/2013	22/03/13	PRASHANT JUVEKAR PRESENTLY IN SADA SUB JAIL GOA Adv.: ADV. SANJEEV PUNALEKAR	STATE OF GOA THROUGH P.P. AND 3 ORS., Adv.:	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	3 Files.	
68	WPCR/36/2013	17/04/13	MR. BOSTIAO @ SEBI RODRIGUES, PRISONER NO. 546/02 Adv.: ADV. VIJETA POULEKAR	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	R. P. SONDURBALDO TA	2 Files.	
69	WPCR/31/2013	29/04/13	SHRI BASUDEV JOSHI Adv.: ADV. ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
70	WPCR/25/2013	02/04/13	SHRI MEHBOOB SHAIKH Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH P.P. AND ANR., Adv.: ADV. PRASHIL AROLKAR FOR R.NO. 2	R. P. SONDURBALDO TA	2 Files + Loose papers.	
71	WPCR/1/2013	09/01/13	MR. KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	2 Files.	
72	WPCR/37/2013	06/05/13	ASIFSABH BHAI BEPARI., Adv.: ADV. GAURISH N. AGNI	STATE THROUGH P.I PONDA POLICE STATION., Adv.:	R. P. SONDURBALDO TA	2 Files.	
73	WPCR/22/2013	19/02/13	MS. SARVINOZ BURONOVA Adv.: ADV. JOS PETER D'SOUZA	STATE AS REP. BY OFFICER IN CHARGE CALANGUTE POLICE STATION AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 Files + Loose Papers alongwith CRMA/35/13.	
74	WPCR/112/2013	11/11/13	SMT. SUGANDHI HIRE PARAB Adv.: ADV. KAPIL D. KERKAR	THE POLICE INSPECTOR, PANAJI POLICE STATION AND 2 ORS., Adv.:	U. V. BAKRE	2 Files.	

75	WPCR/42/2013	29/04/13	SHRI PRANAV GOEL., Adv.: ADV. RAJNEESH NAIK	STATE OF GOA, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1	R. P. SONDURBALDO TA	2 Files + Loose Papers.	
76	WPCR/78/2013	07/10/13	JALIL SHAIKH THROUGH HIS BROTHER AND NEXT FRIEND ABDUL HAMED SHAIKH Adv.: ADV. BHUPESH M. PRABHU DESSAI	DISTRICT MAGISTRATE, SOUTH GOA, AND 3 ORS. Adv.: ADV. CARLOS ALVARES FERREIRA FOR R.NO. 4	NARESH H. PATIL AND F. M. REIS	3 Files + Loose Papers.	
77	WPCR/51/2013	12/06/13	SHRI. ERIC SEQUEIRA DIRECTOR M/S. PREMIUM STOCK INVEST. PVT. LTD., Adv.: ADV. ARUN DE SA	STATE THROUGH PP., Adv.:	F. M. REIS	2 Files.	
78	WPCR/6/2013	01/04/13	MR. GAUTAM KARANDE Adv.: SHIVAN DESAI	STATE OF GOA, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1	R. P. SONDURBALDO TA	2 Files.	
80	WPCR/90/2012	23/01/13	SCARLETT MARY ROSE LECLERC THROUGH HER NEXT FRIEND PATRICK OLIVER LECLERC AND ANR., Adv.: RAUNAQ RAO	STATE OF GOA THROUGH DIRECTOR OF PUBLIC PROSECUTION AND 2 ORS., Adv.: ADV. J. ABREU LOBO FOR R.NO. 3	F. M. REIS	3 Files.	
82	WPCR/62/2013	23/08/13	MR. JOHN MENEZES., Adv.: ADV. SMITA S. GAWAS	STATE OF GOA, THROUGH THE POLICE INSPECTOR. Adv.:	R. C. CHAVAN	3 Files alongwith CRMA/111/13.	
83	WPCR/98/2013	13/09/13	MR. ALEIXO ARNOLFO PEREIRA Adv.: ADV. IN PERSON	STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.:	R. M. SAVANT	2 Files + Loose Papers alongwith CRMA/156/13.	
84	WPCR/121/2013	02/12/13	SHRI. VINOD MANZREKAR Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. PRASHANT AGRAWAL FOR R.NO. 2	U. V. BAKRE	2 Files.	
86	WPCR/72/2013	08/10/13	SHRI. ABHIJIT B. PATIL Adv.:	STATE OF GOA AND ANR. Adv.:	R. M. SAVANT	2 Files.	

87	WPCR/46/20 13	08/05/13	FRANCIS D'SA, P. NO. 10/07, CURRENTLY HELD AT CENTRAL JAIL AT AGUADA, GOA., Adv.: ADV. PREMA MATKAR	STATE OF GOA, THROUGH CHIEF SECRETARY, AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 TO 3	R. P. SONDURBALDO TA	2 FILES	
88	WPCR/56/20 13	10/06/13	SMT. DHANUKSHA DHARMENDRA WADKAR., Adv.: ADV. SMITA S. GAWAS	SHRI DHARMENDRA SAGUN WADKAR AND 3 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1,2 and 3	F. M. REIS	3 FILES ALONGWITH CRMA/103/2013	
89	WPCR/61/20 13	16/07/13	SANTAN ANTAO REBELLO Adv.:	STATE OF GOA Adv.:	R. C. CHAVAN	2 FILES	
90	WPCR/84/20 13	30/07/13	MRS. FILOMENA T. PAWASKER Adv.: ADV. ARUN BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files	
91	WPCR/83/20 13	05/08/13	MR. RAJENDRA DATTA ZAREKAR Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA THROUGH CHIEF SECRETARY, STATE OF GOA AND 2 ORS., Adv.:	R. C. CHAVAN	2 files	
92	WPCR/90/20 13	21/08/13	RAMNATH @ SAMEER VEREKAR Adv.: ADV. MARIA CAROLINE COLLASSO	STATE THROUGH PANAJI POLICE STATION AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 2	R. C. CHAVAN	2 files	
93	WPCR/110/2 011	13/08/13	MR. KANCHAN CHODANKAR Adv.: MR. SHIVAN DESSAI	MISS. LIDA JOAO AND 2 ORS., Adv.: ADV. J. A. LOBO FOR R.NO.1	R. C. CHAVAN	2 files	
94	WPCR/83/20 12	25/02/13	SHRI SURESH GOGOI THROUGH P.O.A SHRI PRIYARAM BORA., ASSAM., Adv.: MR. P. BANDODKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. SUSAN LINHARES FOR RESPONDENTS	V. M. KANADE AND F. M. REIS	3 files	
95	WPCR/31/20 12	06/02/13	MR. RAMANATH KARE AND ANR., Adv.: MR. VIJAY A. PALEKAR	STATE REP. BY MR. VIVEK MARATHE, PANAJI-GOA Adv.:	F. M. REIS	2 Files.	

96	WPCR/95/2012	21/03/13	THE REGIONAL PASSPORT OFFICER Adv.: CARLOS ALVARES FERREIRA	MR. DAMODAR BABAL SHIRODKAR AND ANR., Adv.: ADV. PRASHIL AROLKAR FOR R.NO. 1	R. P. SONDURBALDO TA	2 Files.	
97	WPCR/14/2012	12/03/13	SHRI. AGOSTINHO CARDOZO Adv.: JOAQUIM GODINHO	SMT. ALZIRA CARDOZO Adv.: ADV. M.S. JOSHI FOR R.NO.1.	F. M. REIS	2 Files.	
98	WPCR/87/2011	08/07/13	M/S. SANATAN FINANCERS AND REAL ESTATE PVT .LTD.,THROUGH ITS DIRECTORS AND 2 ORS., Adv.: AGNELO F DINIZ	MR. PETER FAULKNER., Adv.:	R. C. CHAVAN	3 files along with crma 160/2012.	
99	WPCR/113/2011	24/06/13	SHRI RAVI DEVSEKAR Adv.: SHIRIN V. NAIK	STATE OF GOA THROUGH P.P Adv.:	A. P. LAVANDE AND U. V. BAKRE	15 files along with wpcr 33/2012, crma 137/2012,crma 32/2013,wpcr 114/2011	
100	WPCR/114/2011	24/06/13	SHRI. VIKRAM DEVSEKAR Adv.: SHIRIN V. NAIK	STATE OF GOA THROUGH P.P Adv.:	A. P. LAVANDE AND U. V. BAKRE	15 files along with wpcr 33/2012, crma 137/2012,crma 32/2013,wpcr 113/2011	
101	WPCR/33/2012	24/06/13	LAXMI ALIAS SUNITA DEVSEKAR AND ORS., Adv.: ANOOP ATCHUT GAOKER	STATE OF GOA THROUGH THE SECRETARY (HOME) GOVT. OF GOA., AND 3 ORS., Adv.: ADV. S. KARPE FOR R - 5.	A. P. LAVANDE AND U. V. BAKRE	15 files kept with wpcr 113/2011, crma 137/2012,crma 32/2013,wpcr 114/2011	
102	WPCR/102/2013	23/09/13	SHRI. DEEPAK L. BHANDARE Adv.: ADV. SUDIN MANOHAR USGAONKAR	SMT. DURGA DEEPAK BHANDARE AND ANR., Adv.: ADV. P. P. SINGH (FOR CAVEATOR)	R. M. SAVANT	2 files.	
103	WPCR/115/2013	28/10/13	MR. DHANNARAM @ DHANIA BHILL, CONVICT PRISONER NO. 60/2008 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	R. M. SAVANT	2 files	

104	WPCR/104/2013	22/11/13	MR. SARFARAJ KITTUR Adv.: ADV. PRANAY A KAMAT	STATE OF GOA, CHIEF SECRETARY AND 6 ORS., Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	U. V. BAKRE	2 files.	
105	WPCR/116/2013	28/10/13	SHRI. DAMODAR SAKHARAM NAIK Adv.: ADV. PAVITHRAN A.V	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and R.NO. 2	R. M. SAVANT	2 files.	
106	WPCR/71/2013	21/11/13	M/S. SIRKAR and SONS THROUGH ITS PROPRIETOR MR. MONO MOHAN SIRKAR Adv.: ADV. VIVEK ANGELO RODRIGUES	MR. KUSHAL SAWANT Adv.:	U. V. BAKRE	2 files.	
107	WPCR/104/2011	01/04/13	DR. KETAN GOVEKAR AND 2 ORS., Adv.: IN PERSON	THE POLICE INSPECTOR, PANJIM POLICE STATION AND ANR., Adv.: P.P.	R. P. SONDURBALDO TA	4 files along with crir 23/2011	
108	WPCR/64/2013	30/07/13	SHRI. ROHAN PRADIP PAI DHUNGAT THROUGH HIS NEXT FRIEND SHRI. SHEKHAR R. PAI DHUNGAT Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR. Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files.	
109	WPCR/41/2013	16/07/13	ZENITO CARDOZO, THROUGH HIS SISTER AND NEXT FRIEND, SINTEA CARDOZO., Adv.: ADV. AMIT PALEKAR	DISTRICT MAGISTRATE AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 files	
110	WPCR/62/2010	09/05/13	MR. DNYANESH MAHARAO AND 4 ORS Adv.: ASIM SARODE AND ASSOCIATES	SANATHAN SANSTHA A PUBLIC CHARITABLE TRUST THROUGH ITS MANAGING TRUSTEE VIRENDRA P. MARATHE AND ANR Adv.: SHRI C.A. FERREIRA FOR R.2	R. P. SONDURBALDO TA	2 files	

111	WPCR/47/2012	21/08/13	SHRI RAJU NAYAK Adv.: V.A. LAWANDE	SANATAN SAUNSTHA A PUBLIC CHARITABLE TRUST, THROUGH ITS MANAGING TRUSTEE SHRI VIRENDREE AND ANR., Adv.:	R. C. CHAVAN	4 files along with wpcr 10/2011	
112	WPCR/10/2011	21/08/13	SHRI DILIP BABASAHEB LONDHE AND 2 ORS., Adv.: MR. ARUN BRAS DE SA	STATE THROUGH P.P AND ANR., Adv.: P.P.	R. C. CHAVAN	4 files kept with wpcr 47/2012	
113	WPCR/67/2013	14/08/13	SHRI. SUSHANT U. KHANDOLKAR Adv.: ADV. DEEPAK GAONKAR	SHRI. VISHWAS MAHADEV NAIK AND ANR. Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	R. C. CHAVAN	2 files	
114	WPCR/28/2013	14/08/13	SHRI ATUL ANANT PATHAK Adv.: ADV. VIJAY A. PALEKAR	STATE THROUGH CHANDRAKANT L. NAIK VALPOI POLICE STATION Adv.:	R. C. CHAVAN	2 files	
115	WPCR/9/2013	24/01/13	MR. SUDIP N. TAMANKAR Adv.: ARUN DE SA	STATE THROUGH P.P. AND ANR., Adv.:	F. M. REIS	2 files	
116	WPCR/63/2013	11/07/13	MR. JAY RAVI SHIRODKAR AND ANR. Adv.: ADV. DEVIDAS J. PANGAM	MRS. DISHA JAY SHIRODKAR ALIAS RANJEETA P. KERKAR Adv.: ADV. RAMACHANDRA GAJANAN RAMANI FOR RESPONDENTD	R. C. CHAVAN	2 files	
117	WPCR/20/2013	20/06/13	MR. ROZARIO FERNANDES Adv.: ADV. ARUN DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 files	
118	WPCR/91/2012	26/08/13	SHRI VISHNU ARJUN SAWANT Adv.: D.J. PANGAM	SHRI AMIT SAWANT AND 3 ORS., Adv.:	NARESH H. PATIL AND U. V. BAKRE	3 files	
119	WPCR/81/2013	31/07/13	MR. AMAR SINGH CHAUHAN Adv.: ADV. C. COLASSO	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS., Adv.:	R. C. CHAVAN	2 files	

120	WPCR/58/20 13	30/07/13	VINAY VISHWANATH NAPHADE, AND 4 ORS., Adv.: ADV. ETHELWALD OLIMPIO MENDES	STATE OF GOA, NOTICE TO BE SERVICED ON PUBLIC PROSECUTOR AND ANR., Adv.:	R. C. CHAVAN	2 files	
121	WPCR/54/20 13	09/07/13	MR. SIMON FERNANDES., Adv.: ADV. ARUN DE SA	STATE, THROUGH PP, HIGH COURT OF BOMBAY AT PANAJI, AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 and 2	R. C. CHAVAN	2 files	

CAREV – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	CAREV/18/2 012	30/01/13	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO Adv.: Y.V. NADKARNI	CHOWGULE and COMPANY PVT. LTD., AND ANR. Adv.: ADV. MAHESH S. SONAK	V. M. KANADE AND U. V. BAKRE	3 files.	
2	CAREV/1/20 13	18/04/13	SMT.PREMAVATI B.NAIK AND 4 ORS., THROUGH POA Adv.: ARUN A. S. TALAULIKAR	CONFRARIA DE S.S.E DO JESUS MARIA E JOSE and 2 ORS., Adv.:	A. P. LAVANDE	8 FILES KEPT WITH SA/120/04, CA/284/05,MCA/869/ 05, MCA/903/05	
3	CAREV/8/20 13	28/08/13	MR. KASHINATH JAIRAM SHETYE AND 2 ORS. Adv.: ADV. IN PERSON	THE STATE OF GOA CHIEF SECRETARY THROUGH THE PUBLIC PROSECUTOR AND 3 ORS. Adv.:	NARESH H. PATIL AND U. V. BAKRE	4 FILES ALONGWITH WPCR/69/2012	
4	CAREV/14/2 013	19/11/13	THE GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MS. SAPNA MORDEKAR	IVO AGNELO SANTIMANO FERNANDES AND 5 ORS., Adv.: MR. M.P. ALMEIDA FOR R.1,2,3,and 6	U. V. BAKRE	7 FILES ALONGWITH WP/655/2007, MCA/701/2010, MCA/310/2009, STA/2233/2010	

5	CAREV/4/20 13	29/08/13	SMT. HYCINTHA BARRETO E AMANNA AND ANR., Adv.: ADV. IN PERSON	SHRI. FREDDY REBELLO, AND ANR., Adv.:	F. M. REIS	7 FILES ALONGWITH SA/76/2012, CA/65/2013, CA/112/2012, MCA/478/2012, MCA/753/2013
6	CAREV/6/20 13	13/06/13	MRS. EMA MORAES Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 2	F. M. REIS	10 FILES + 2 SPIRALS ALONGWITH AO/45/2012, CA/187/2012, XOB/16/2012
7	CAREV/12/2 013	29/11/13	SHRI SAMPATH ANANTHASAYANAM Adv.: ADV. VIJAY A. PALEKAR	M/S GOA SHIPYARD LTD. AND 3 ORS., Adv.:	B. R. GAVAI AND U. V. BAKRE	13 FILES ALONGWITH WP/53/2012, MCA/551/2012, MCA/571/2012
9	CAREV/2/20 13	28/02/13	SHRI ANTONIO FERNANDES Adv.: MR, RANJIT SATARDEKAR	SMT. SHAKUNTALA D. NAIK AND 7 ORS., Adv.: ADV. A. D. BHOBE, FOR R.NO. 7	F. M. REIS	5 FILES ALONGWITH SA/03/2010, MCA/378/2012
10	CAREV/9/20 13	16/08/13	SHRI. MAULASAB H. BALABATTI AND 209 ORS. Adv.: ADV. V. A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR. Adv.:	A. P. LAVANDE AND U. V. BAKRE	11 FILES ALONGWITH WP/111/2013, MCA/225/2013, MCA/228/2013
11	CAREV/5/20 13	01/08/13	MISS. SUREKHA GUNGA VAYADANDE Adv.: RAVI GAWAS	BHARAT PETROLEUM CORPORATION LTD., THROUGH THE TERRITORY MANAGER (LPG) AND ANR., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 1	A. P. LAVANDE AND U. V. BAKRE	13 FILES KEPTWITH WP/272/2012 MCA/429/2012, MCA /73/2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	CRMAB/85/2013	02/09/13	SHRI SHAUKAT SHAIKH PRESENTLY LODGED IN JUDICIAL CUSTODY, SUB JAIL SADA, VASCO THROUGH SHABIR SHAIK Adv.: ADV. GALILEO FRANCISCO TELES	STATE THROUGH P.I. ATTACHED TO MARGAO POLICE STATION AND ANR., Adv.:	R. M. SAVANT	2 FILES	
4	CRMAB/77/2013	02/05/13	MRS. SAROJA N. KUNNI PRESENTLY IN JUDICIAL CUSTODY SUB JAIL SADA VASCO THROUGH LAXMAN S BADAPPANAVE Adv.: ADV. ROHAN PANDURANG DESAI	STATE, THROUGH POLICE INSPECTOR INCHARGE AGACIAM POLICE STATION AND ANR., Adv.:	R. P. SONDURBALDO TA	2 FILES	
5	CRMAB/145/2013	02/09/13	MR. JAIBAHADUR TAITUNG Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA REP. BY THE OFFICER-IN-CHARGE AND ANR., Adv.:	R. M. SAVANT	2 FILES	
6	CRMAB/86/2013	31/07/13	SHYAMKANT BHAU DESAI Adv.: ADV. ARJUN F. NAIK	STATE (THROUGH PI ATTACHED TO CID ECONOMIC OFFENCE CELL) Adv.:	R. C. CHAVAN	2 FILES	
7	CRMAB/4/2013	04/03/13	VIJAYKUMAR FADKE Adv.: ULHAS K. TARI	STATE THROUGH ECONOMIC CELL PANAJI POLICE HEADQUARTERS, Adv.:	F. M. REIS	TWO FILES + APPLN.DTD.22/02/13, 1 P P BOOK & XEROX COPY OF SALE DEED DTD.8/9/2006	
8	CRMAB/110/2013	02/09/13	SHRI. MVEMBA DINENE CHRISTIAN Adv.: ADV. RAJNEESH NAIK	UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU AND ANR., Adv.: ADV. JOSEPH VAZ FOR R.NO. 1 and 2	R. M. SAVANT	TWO FILES + TWO SETS OF LOOSE PAPER	

9	CRMAB/6/20 13	09/04/13	MR. SAUD SHAKEEL KUDAYE, PRESENTLY LODGED AT MAPUCA JUDICIAL LOCK UP MAPUSA GOA Adv.:	UNION OF INDIA THROUGH THE OFFICER INCHARGE / INVESTIGATING OFFICER NARCOTICS CONTROL BUREAU AND AN Adv.: ADV. JOSEPH VAZ SPP	R. P. SONDURBALDO TA	TWO FILES	
10	CRMAB/5/20 13	01/04/13	MR. VARUN RAJ, PRESENTLY LODGED AT JUDICIAL LOCK- UP MAPUSA GOA Adv.:	UNION OF INDIA THROUGH THE OFFICER INCHARGE / INVESTIGATING OFFICER NARCOTICS CONTROL BUREAU AND AN Adv.:	R. P. SONDURBALDO TA	two files	
11	CRMAB/47/2 013	08/03/13	SHRI OMKAR SONI (PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA) THROUGH HIS NEXT FRIEND MR. SANDESH SHARM Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH POLICE INSPECTOR ATTACHED TO ANTI- NARCOTICS POLICE STATION AND ANR., Adv.:	F. M. REIS	two files	
12	CRMAB/48/2 013	18/03/13	VAMAN HARI NAIK, PRESENTLY IN JUDICIAL CUSTODY VASCO SUB JAIL SADA THRO' HIS BROTHER GOPAL HARI NAI Adv.: ADV. AMIT PALEKAR	PUBLIC PROSECUTOR AND ANR., Adv.:	R. P. SONDURBALDO TA	two files	
13	CRMAB/84/2 013	30/04/13	MR. OKEFE PRECIOUS AGBORO., Adv.: ADV. MARIA CAROLINE COLLASSO	STATE (THROUGH OFFICER IN- CHARGE CID, CRIME BRANCH, AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 and 2	R. P. SONDURBALDO TA	two files	
14	CRMAB/115/ 2013	17/07/13	SHRI. SARVESH MURARI GOVEKAR Adv.: ADV. ARJUN F. NAIK	STATE OF GOA THROUGH PI ATTACHED TO MAPUSA POLICE STATION Adv.:	R. C. CHAVAN	two files	

15	CRMAB/18/2013	15/04/13	SHRI ASHOK RATHOD (PRESENTLY IN JUDICIAL CUSTODY SUB JAIL SADA, VASCO DA GAMA) Adv.: SEBASTIAO VALES	STATE OF GOA THROUGH LD. PUBLIC PROSECUTOR AND ANR., Adv.:	R. P. SONDURBALDO TA	two files	
16	CRMAB/2/2013	14/01/13	MR. VAMAN HARI NAIK Adv.: AMT PALEKAR	STATE THROUGH C.I.D. C.B. CRIME BRANCH, DONAPAUOLA POLICE STATION Adv.:	F. M. REIS	2 files	
17	CRMAB/10/2013	01/04/13	SHRI TARU (PRESENTLY IN JUDICIAL CUSTODY, AT SUB JAIL SADA VASCO DA GAMA) THROUGH NEXT FRIEND Adv.: ARUN BRAS DE SA	STATE THROUGH THE PUBLIC PROSECUTOR Adv.:	R. P. SONDURBALDO TA	2 files	
18	CRMAB/31/2013	06/03/13	SHRI BASAVRAJ B. MALGOND PRESENTLY IN CUSTODY OF RESP. NO.1 THROUGH NEXT FRIEND ROHIDAS MAYEKAR Adv.: ADV. GAURISH N. AGNI	STATE OF GOA VASCO POLICE STATION THROUGH I.O./ S.H.O. AND ANR., Adv.:	F. M. REIS	2 files	
19	CRMAB/24/2013	06/03/13	MR. VASSU BHUTO GAONKAR Adv.: ADV. ASHWIN D. BHOBE	STATE (THROUGH POLICE INSPECTOR CURCHOREM POLICE STATION) AND ANR., Adv.:	F. M. REIS	2 files	
20	CRMAB/7/2013	08/05/13	MR. CLINTON SWAMY PRESENTLY LODGED AT JUDICIAL LOCK-UP MAPUSA GOA Adv.: NAMRATA SHIRODKAR	UNION OF INDIA THROUGH THE OFFICER INCHARGE / INVESTIGATING OFFICER NARCOTICS CONTROL BUREAU AND AN Adv.: ADV. JOSEPH VAZ SPP	R. P. SONDURBALDO TA	2 FILES	
21	CRMAB/73/2013	24/04/13	MISS. HARSHADA NAIK., Adv.: ADV. DEVIDAS J. PANGAM	STATE THROUGH DEPUTY SUPERINTENDENT OF POLICE, CRIME BRANCH AND ANR., Adv.:	R. P. SONDURBALDO TA	2 FILES	

22	CRMAB/152/2013	22/11/13	MR. ROHAN P. PAI DHUNGAT Adv.:	STATE OF GOA Adv.:	U. V. BAKRE	3 FILES	
23	CRMAB/76/2013	02/05/13	SHRI. UBALDO FERNANDES., Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH LEARNED PUBLIC PROSECUTOR AND ANR., Adv.:	R. P. SONDURBALDO TA	2 FILES + LOOSE PAPERS	
24	CRMAB/122/2013	11/07/13	MR. PRASHANT RAWAL @ LARRY Adv.: ADV. MENINO TELES	STATE THROUGH P.I. ATTACHED TO BICHOLIM POLICE STATION AND ANR. Adv.:	R. C. CHAVAN	2 FILES	
25	CRMAB/306/2012	22/02/13	AFZAL AHMAD KHAN PRESENTLY IN JUDICIAL CUSTODY SUB JAIL SADA VASCO THRO' NEXT FRIEND ZUBAIR R. KHAN Adv.: ARUN DE SA	STATE THROUGH P.P. AND ANR., Adv.:	F. M. REIS	2 FILES	
26	CRMAB/270/2012	13/02/13	PRAVESH M. NAIK (PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA) THROUGH HIS NEXT FRIEND, MENKA M. NAIK Adv.: GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH POLICE INSPECTOR ATTACHED TO CALANGUTE POLICE STATION Adv.: ADDL. P.P. MAHESH AMONKAR FOR STATE	F. M. REIS	2 FILES	
27	CRMAB/55/2013	03/04/13	SHRI ASHOK GOVIND NAIK Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	R. P. SONDURBALDO TA	two files	
28	CRMAB/29/2013	13/02/13	MR. THOMAS TAVARES Adv.: ADV. GALILEO FRANCISCO TELES	STATE (THROUGH POLICE INSPECTOR MAPUSA POLICE STATION) AND ANR., Adv.:	F. M. REIS	two files	
29	CRMAB/30/2013	13/02/13	MR. CARLOS ALMEIDA Adv.: ADV. GALILEO FRANCISCO TELES	STATE (THROUGH POLICE INSPECTOR) MAPUSA POLICE STATION AND ANR., Adv.:	F. M. REIS	two files	

30	CRMAB/34/2013	26/02/13	MR. SANJAY DEVIDAS PRESENTLY IN JUDICIAL CUSTODY SADA VASCO THROUGH NEXT FRIEND MR. ANIL DEVIDAS Adv.: ADV. ARUN DE SA	STATE THROUGH THE PUBLIC PROSECUTOR AND ANR., Adv.:	F. M. REIS	two files	
31	CRMAB/68/2013	09/04/13	PRADEEP CHOWGULE PRESENTLY IN MAPUSA JUDICIAL LOCK UP THROUGH NEXT BEST FRIEND MRS. SHANTI CHOWGULE Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA REP. BY OFFICER- IN-CHARGE, CALANGUTE POLICE STATION AND ANR., Adv.:	R. P. SONDURBALDO TA	two files	
32	CRMAB/33/2013	26/02/13	MR. PRAMOD VELIP PRESENTLY IN JUDICIAL CUSTODY SADA VASCO THROUGH NEXT FRIEND MR. ANIL DEVIDAS Adv.: ADV. ARUN DE SA	STATE THROUGH THE P.P. AND ANR., Adv.:	F. M. REIS	two files	
33	CRMAB/172/2013	12/09/13	SHRI. CHETAN KHALAP THROUGH HIS NEXT FRIEND SHRI. RAVINDRA C. KHALAP Adv.: ADV. DEVIDAS J. PANGAM	STATE THROUGH THE POLICE INSPECTOR Adv.:	R. M. SAVANT	TWO FILES	
34	CRMAB/19/2013	04/02/13	MR. SUNNY NAGVENKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTIOR, CALANGUTE POLICE STATION Adv.:	F. M. REIS	2 Files.	
35	CRMAB/13/2013	05/03/13	SHRI NITIN G. DICHOLKAR (PRESENTLY IN CUSTODY THROUGH HIS NEXT FRIEND SHUBHA NAIK) Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR MAINA- CURTORIM POLICE STATION Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1	F. M. REIS	2 Files.	

36	CRMAB/56/2013	03/04/13	SHRI SAMEER SAVLO NAIK Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	R. P. SONDURBALDO TA	2 Files.	
37	CRMAB/43/2013	08/05/13	MR. VINOD SITARAM RANE Adv.: ADV. ANDREA FERNANDES	THE STATE OF GOA @ CID ECONOMIC OFFENCE CELL THROUGH P.I. PANAJI POLICE STATION Adv.:	R. P. SONDURBALDO TA	2 Files.	
38	CRMAB/57/2013	03/04/13	SHRI GURUDAS SAVLO NAIK Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	R. P. SONDURBALDO TA	2 Files.	
39	CRMAB/3/2013	15/01/13	SHRI ANAND BABURAO GAWAS (PRESENTLY LODGED IN JUDICIAL CUSTODY AT MAPUSA JAIL) Adv.: RAJNEESH NAIK	STATE THROUGH P.P. AND ANR., Adv.: ADV. APP. MAHESH AMONKAR	F. M. REIS	2 Files + Loose Papers.	
40	CRMAB/38/2013	18/03/13	VINOD MASCARENHAS (PRESENTLY IN JUDICIAL CUSTODY SADA VASCO) THRO' FRIEND CONSTANTANTION MASCARENHA Adv.: ADV. RICHARD ALMEIDA	STATE OF GOA THROUGH THE P.P. AND ANR., Adv.:	R. P. SONDURBALDO TA	4 Files kept with CRMA/114/2013.	
41	CRMAB/113/2013	14/08/13	MR. VALLY D'COSTA., Adv.: ADV. ARUN DE SA	STATE THROUGH THE PUBLIC PROSECUTOR., Adv.:	R. C. CHAVAN	2 Files.	
42	CRMAB/52/2013	15/04/13	XAVIER D'SOUZA (PRESENTLY IN JUDICIAL CUSTODY AT SADA VASCO) THRO' NEXTFRIEND IGNATIUS CARMO D'SOUZ Adv.: ADV. RICHARD ALMEIDA	THE STATE OF GOA THROUGH POLICE INSPECTOR, ATTACHED TO COLVA POLICE STATION AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 and 2	R. P. SONDURBALDO TA	2 Files.	

43	CRMAB/58/2013	03/04/13	SMT. SURANGA SAVLO NAIK Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	R. P. SONDURBALDO TA	2 Files.	
44	CRMAB/67/2013	09/04/13	MR. MANOJ MANIKRAO OKLEKAR. Adv.: ADV. GAURISH N. AGNI	STATE OF GOA, THROUGH PUBLIC PROSECUTOR. Adv.:	R. P. SONDURBALDO TA	2 Files.	
45	CRMAB/170/2013	10/10/13	SHRI. KALIMULLA KHAN Adv.: ADV. ARUN DE SA	STATE THROUGH PP, HIGH COURT AND ANR., Adv.:	R. M. SAVANT	2 Files.	
46	CRMAB/168/2013	10/10/13	SHRI. MUJIB KHAN Adv.: ADV. ARUN DE SA	STATE THROUGH PP, HIGH COURT AND ANR., Adv.:	R. M. SAVANT	2 Files.	
47	CRMAB/151/2013	05/09/13	AMARJIT SINGH Adv.: ADV. ASHWIN D. BHOBE	THE STATE OF GOA THROUGH THE POLICE INSPECTOR AND ANR., Adv.:	R. M. SAVANT	2 Files.	
48	CRMAB/185/2013	08/10/13	MISS. JAYANTI BABURAO GAWAS Adv.: ADV. RAJNEESH NAIK	STATE THROUGH P.P. AND ANR., Adv.:	R. M. SAVANT	2 Files + Loose Papers.	
49	CRMAB/213/2013	11/12/13	MR. ZENITO CARDOZO Adv.: ADV. AMIT PALEKAR	OFFICER IN-CHARGE, DISTRICT INVESTIGATING UNIT AND 2 ORS., Adv.:	U. V. BAKRE	2 Files.	
50	CRMAB/194/2013	22/11/13	MR. JEHAN MISTRI Adv.: ADV. MARIA CAROLINE COLLASSO	STATE REP. BY OFFICER IN CHARGE Adv.:	U. V. BAKRE	2 Files.	
51	CRMAB/174/2013	30/09/13	SHRI. UMESH PUJARI Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH OFFICER INCHARGE PORVORIM POLICE STATION AND 2 ORS., Adv.:	R. M. SAVANT	8 Files + Loose Papers alongwith CRMAB/175/13, CRMAB/176/13, CRMAB/177/13.	
52	CRMAB/175/2013	30/09/13	SHRI. PARIMAL GURUDAS PANDIT Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH OFFICER INCHARGE PORVORIM POLICE STATION AND 2 ORS., Adv.:	R. M. SAVANT	8 Files kept with CRMAB/174/13.	

53	CRMAB/176/2013	30/09/13	SHRI. RUPESH GADEKAR Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH OFFICER INCHARGE PORVORIM POLICE STATION AND 2 ORS., Adv.:	R. M. SAVANT	8 Files kept with CRMAB/174/13.	
54	CRMAB/177/2013	30/09/13	SHRI. DOMNIC NAZARETH Adv.: ADV. AMIT PALEKAR	STATE OF GOA THROUGH OFFICER INCHARGE PORVORIM POLICE STATION AND 2 ORS., Adv.:	R. M. SAVANT	8 Files kept with CRMAB/174/13.	
55	CRMAB/210/2013	22/11/13	SHRI. BARKELO SHANKAR GAONKAR Adv.: ADV. ARUN DE SA	RANGE FOREST OFFICER AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1 TO 2	U. V. BAKRE	2 Files.	
56	CRMAB/216/2013	05/12/13	YESHORI KESHAV BAHADUR RAUL @ YESHORI KESHAV BAHADUR RAWOL REP. BY HER NEXT FRIEND ARATI BOSTOCK Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.:	U. V. BAKRE	2 Files + Loose Papers.	
57	CRMAB/242/2013	21/12/13	SHRI AMIT ANAND PAI RAIKAR @ AMIT PAI THROUGH HIS NEXT FRIEND MR. AJIT ANAND PAI Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	THE STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	U. V. BAKRE	4 Files + Loose papers alongwith CRMA/247/13.	
58	CRMAB/214/2013	27/11/13	ANTHONY XAVIER JULIAN VIEGAS Adv.: ADV. MARVIN D'SOUZA	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	U. V. BAKRE	2 Files.	
59	CRMAB/144/2013	02/09/13	SUBHASH MANJREKAR Adv.: ADV. MARVIN D'SOUZA	STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	R. M. SAVANT	2 Files.	
60	CRMAB/158/2013	06/09/13	MR. PRASHANT RAWAL @ LARRY Adv.: ADV. MENINO TELES	STATE THROUGH P.I. ATTACHED TO BICHOLIM POLICE STATION AND ANR., Adv.:	R. M. SAVANT	2 Files.	

61	CRMAB/167/2013	10/10/13	SHRI. SHOAIB KHAN Adv.: ADV. ARUN DE SA	STATE THROUGH PP, HIGH COURT AND ANR., Adv.:	R. M. SAVANT	2 Files.	
62	CRMAB/209/2013	22/11/13	SHRI. YESHWANT KASHINATH FAL DESSAI Adv.: ADV. ARUN DE SA	RANGE FOREST OFFICER AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1 and 2	U. V. BAKRE	2 Files.	
63	CRMAB/171/2013	12/11/13	MR. RUPESH SALGAONKAR Adv.: ADV. MENINO TELES	STATE THROUGH P. I. ATTACHED TO ANJUNA POLICE STATION AND ANR., Adv.:	U. V. BAKRE	2 Files.	
64	CRMAB/143/2013	22/11/13	MR. GANPAT @ NANI SHETYE Adv.: ADV. MARIA CAROLINE COLLASSO	STATE REP. BY OFFICER INCHARGE, MAPUSA POLICE STATION AND ANR., Adv.:	U. V. BAKRE	2 Files.	
65	CRMAB/249/2013	23/12/13	SHIVAPPA LALAPPA LAMANI @ SHIVA CHOWHAN Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH LD. PUBLIC PROSECUTOR AND ANR., Adv.:	B. R. GAVAI	2 Files.	
66	CRMAB/207/2013	13/11/13	MR. RAZASHAD SHAIKH Adv.: ADV. MENINO TELES	STATE THROUGH P.I. MAPUSA AND ANR., Adv.:	U. V. BAKRE	2 Files.	
67	CRMAB/169/2013	10/10/13	SMT. DILSHAD KHAN Adv.: ADV. ARUN DE SA	STATE THROUGH PP, HIGH COURT AND ANR., Adv.:	R. M. SAVANT	2 files	
68	CRMAB/127/2013	29/07/13	DEVILAL KURMI Adv.: ADV. T. GEORGE JOHN	THE STATE THROUGH PI AGACAIM AND ANR. Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	R. C. CHAVAN	2 files	
71	CRMAB/157/2013	12/11/13	ALTAF SIDHIQUE @ ALTAF Adv.: ADV. T. GEORGE JOHN	POLICE INSPECTOR, MAPUSA POLICE STATION, MAPUSA AND ANR., Adv.:	U. V. BAKRE	4 files along with crma/160/2014	

72	CRMAB/119/2013	17/07/13	MR. VAMAN HARI NAIK PRESENTLY IN JUDICIAL CUSTODY THROUGH HIS WIFE MRS. VEENA VAMAN NAIK Adv.: ADV. AMIT PALEKAR	STATE THROUGH C.I.D. C. B. CRIME BRANCH Adv.:	R. C. CHAVAN	5 Files.	
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SMWP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	SMWP/2/2013	09/12/13	- Adv.: ADV. -	THE CHIEF SECRETARY, GOVERNMENT OF GOA AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 8	B. R. GAVAI AND F. M. REIS	3 FILES	
2	SMWP/1/2013	23/10/13	- Adv.: ADV. -	THE CHIEF SECRETARY, GOVT. OF GOA AND ANR. Adv.: ADV. KAIF NOORANI AGA FOR R.NO. 1 and 2	NARESH H. PATIL AND F. M. REIS	3 Files.	
3	SMWP/1/2009	02/12/13	. Adv.: .	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. MENINO TELES FOR R.2.	B. R. GAVAI AND F. M. REIS	11 files along with mca 32/2013,mca 31/2013	
4	SMWP/2/2009	16/01/13	. Adv.: .	SECRETARY (REVENUE) STATE GOVERNMENT AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	8 files along with wp 224/2009,mca 796/2009	

AO – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	AO/37/2013	02/09/13	M/S MURPHY ENTERPRISES., Adv.: ADV. AGHA IFTIKHAR	M/S UTV MOTION PICTURES CORPORATE OFFICE AND 5 ORS., Adv.: ADV. RAUNAQ RAO FOR RESP. NO. 6	F. M. REIS	3 FILES ALONGWITH CA/125/2013	

2	AO/26/2013	28/10/13	M/S JEM RESORTS PVT. LTD., REP BY DIRECTOR, THROUGH MD MR. JAYESH SHAYAM SEERNANI Adv.: ADV. A. D. BHOBE	M/S. NAIK HOTELS, REP. BY ITS PARTNERS Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1(A),1(B)	R. M. SAVANT	2 FILES	
3	AO/24/2013	15/10/13	MRS. MARIA CELESTA LUCIA CECILIA COTA VIEGAS AND 6 ORS., Adv.: JOSEPH VAZ	SHRI HUBERT CORREIA AND 7 ORS., Adv.:	R. M. SAVANT	5 FILES ALONGWITH CA/71/2013, MCA/765/2012	
6	AO/47/2012	05/03/13	MRS. ANISIA COUTINHO ALIAS ANISIA SEQUEIRA Adv.: A.D. BHOBE	MR. SANTAN COUTINHO (DEC. INVENTARIADO) AND 6 ORS., Adv.: ADV. JOSE FILIPE MELO FOR R NOS 2, 3, 4, 5 and 6.	F. M. REIS	4 FILES ALONGWITH MCA/853/2012	
7	AO/45/2013	10/07/13	SHRI. ANTONIO SANTANA FERNANDES AND ANR. Adv.: ADV. ASHWINI AGNI	SHRI. AGOSTINHO DA COSTA AND 3 ORS. Adv.:	F. M. REIS	2 Files.	
8	AO/53/2012	05/07/13	MR. PRASHANT VITHAL NAIK DESSAI Adv.: A.D. BHOBE	THE SECRETARY, STATE OF GOA, AND 5 ORS., Adv.: ADV. VALMIKI MENEZES FOR R. NO. 5	F. M. REIS	3 files along with ca 229/2012.	
9	AO/7/2013	30/01/13	SHRI WILLIAM PEREIRA AND 4 ORS., Adv.: JAWAHAR L. DIAS	VILLAGE PANCHAYAT OF BENAULIM THROUGH THE SARPANCH, BENAULIM AND 2 ORS., Adv.:	F. M. REIS	3 files along with ca 18/2013.	
10	AO/1/2013	18/07/13	MRS. JOYCE PINTO Adv.: VLEDSON LUCIO BRAGANZA	MR. GAURAV BORKAR Adv.: ADV. MANISH DAMODAR SALKAR	F. M. REIS	2 files.	
11	AO/24/2012	24/01/13	MR. MINGUEL CAETANO LOBO REP. BY ATTORNEY HIS WIFE, MRS. MARIA ASPULQUETA LOBO Adv.: MR. R. J. PINTO	MR. LUIS RUDOLF FIALHO (SINCE DEC.) THROUGH HIS LR'S Adv.: ADV. ESPERDIAO DIAS DO ROSARIO	F. M. REIS	4 files along with mca 555/2012,ca 96/2012	

12	AO/62/2012	17/01/13	SHRI AJAY SHRIDHAR VENGURLEKAR Adv.: R. G. RAMANI	SHRI PRAKASH RAYA GAONKAR AND ANR., Adv.: ADV. V. A. LAWANDE, FOR R.NO. 1 AND 2	F. M. REIS	3 files along with ca 262/2012	
13	AO/36/2012	06/02/13	MR. MANUEL SEQUEIRA Adv.: PREMA MATKAR	MR. JOSEPH VENANCIO FRANCISCO SEQUEIRA AND 2 ORS., Adv.: ADV. E.O.MENDES FOR R - 2	F. M. REIS	4 files along with loose papers & mca 1048/2012,ca 147/2012	
14	AO/20/2010	12/06/13	MR. JOAO PEDRO DO ROSARIO AND ANR., Adv.: MR. J. J. MULGAONKAR	MR. RAYNER ANTONY CORREIA AND ANR., Adv.:	F. M. REIS	2 files	
15	AO/21/2013	01/07/13	THE INDIAN PERFORMING RIGHT SOCIETY LTD., REP. BY MR. HASAN KAMAAL Adv.:	THE BIRLA INSTITUTE OF TECHNOLOGY AND SCIENCE (BITS) THROUGH ITS DIRECTOR Adv.:	F. M. REIS	3 files along with mca 88/2013	
16	AO/60/2012	30/01/13	SHRI ATMARAM SAKHARAM SAWANT Adv.: NIGEL DA COSTA FRIAS	SMT. MANDAKINI PRABHAKAR SAWANT AND 4 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA, FOR R.NO. 2 TO 5	F. M. REIS	5 files along with ca 254/2012,ca 255/2012,mca 28/2013	
17	AO/38/2012	12/06/13	MRS. PHILOMENA D'SOUZA THROUGH HER ATTORNEY HOLDER MR. ALBERT D'SOUZA Adv.: ANTHONY JOE D'SILVA	MR. JOHN JANUS BARRETO Adv.:	F. M. REIS	3 files along with mca 1101/2012	
18	AO/50/2012	31/01/13	SMT. NAYAN M. KAMAT AND 2 ORS., Adv.: R.G. RAMANI	SMT. SARITA K. KAMAT ALIAS SARITA R. BHATIA AND 5 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS, FOR R.NO. 1 and 2	F. M. REIS	3 files along with ca 221/2012	
20	AO/8/2013	17/04/13	MR. STEPHEN PEREIRA AND ANR., Adv.: AMIT PALEKAR	MR. DAVID ANTHONY EDGELL THROUGH HIS ATTORNEY MR. J. FERNANDES AND 2 ORS., Adv.:	R. P. SONDURBALDO TA	3 files along with ca 27/2013	
21	AO/43/2012	03/01/13	MR. MANOHAR NARAYAN FADTE Adv.: SHIVAN DESSAI	MRS. ANURADHA @ SHRIMATI ANANT GAWAS AND 21 ORS., Adv.:	F. M. REIS	3 files along with ca 178/2012	

22	AO/20/2013	06/03/13	M/S PRABHU CONSTRUCTIONS AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SHRI SHAHAJANAND INVESTMENTS PVT. LTD., THROUGH ITS DIRECTOR SHRI RASIKLAL MOHANLAL GANGANI Adv.:	F. M. REIS	4 files along with ca 51/2013	
23	AO/9/2013	13/03/13	SHRI V. VEERAJU (THROUGH ATTORNEY) MISS LALITAKUMARI VALLABHANENI Adv.: SUDIN USGAONKAR	SMT. SHALINIBAI S POI AND ORS., Adv.:	F. M. REIS	3 fiels	
24	AO/10/2013	21/02/13	SMT. FRANCISCA SANTANA ALZIRA FERNANDES AND ANR., Adv.: NIGEL DA COSTA FRIAS	MRS. LOURDES PERES CARDOZO E TELES AND 4 ORS., Adv.:	F. M. REIS	3 files along with ca 28/2013	
25	AO/19/2013	14/03/13	MRS. ROSY PEREIRA THROUGH POA MR. MICHAEL PEREIRA AND 18 ORS., Adv.: ADV. GAURISH N. AGNI	M/S. CRASTO REALTORS REP. BY PROPRIETOR MR. FRANCIS CRASTO AND 3 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1	F. M. REIS	3 files along with ca 45/2013	
26	AO/47/2013	26/07/13	MS. ALICE PASQUIN MENDES Adv.: ADV. AGNELO F DINIZ	MR. PASCOAL IRINEU TRINDADE AND 4 ORS. Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 5	F. M. REIS	5 files along with ca 140/2013	
27	AO/19/2010	02/08/13	IGNATIUS TONY PEREIRA Adv.: MR. C. MASCARENHAS	MR. PIFRAN SANJIVAN FERNANDES, Adv.:	F. M. REIS	9 files along with AO 65/2009,ca 192/2009,ca 88/2010	
28	AO/65/2009	02/08/13	IGNATIUS TONY PEREIRA Adv.: MR. C. MASCARENHAS	MR. PIFRAN SANJIVAN FERNANDES Adv.: MR JITENDRA P. SUPEKAR	F. M. REIS	9 files kept with AO 19/2010,ca 192/2009,ca 88/2010	
29	AO/38/2013	17/07/13	SHRI. BABAL VISHNUM TUYENKAR (SINCE DECEASED) THROUGH LR'S Adv.: ADV. ASHWIN D. BHOBE	SHRI. XAVIER D'SOUZA Adv.:	F. M. REIS	3 files along with ca 126/2013	

30	AO/36/2013	21/08/13	M/S A T S INFRASTRUCTURE Adv.: ADV. YOGESH V. NADKARNI	UNION OF INDIA Adv.:	F. M. REIS	3 files along with ca 123/2013	
31	AO/72/2013	08/10/13	M/S. B.N. THAKUR AUTO COMMERCE THROUGH MANAGING PARTNER SHRI DAMODAR S. THAKUR AND 8 ORS., Adv.: PRASHEEN LOTLIKAR	CENTRAL BANK OF INDIA PANAJI GOA Adv.: ADV. NISHIGANDHA NISHIKANT SHET	R. M. SAVANT	4 files along with ca 208/2013,mca 87/2013	
32	AO/3/2009	03/09/13	DR. PRADEEP DAYANAND TALAULIKAR AND ANR., Adv.: MR. J. ABREU LOBO	MR. SUBODH TALAULICAR AND ANR., Adv.: MR. J. MULGAONKAR FOR R-1 and 2	R. M. SAVANT	5 files along with AO 30/2009,ca 8/2009	
33	AO/30/2009	03/09/13	SHRI. SUBODH TALAULIKAR AND ANR., Adv.: MR. NOEL D'SOUZA	DR. PRADEEP DAYANAND TALAULIKAR AND ANR., Adv.:	R. M. SAVANT	5 files along with AO 3/2009,ca 8/2009	
34	AO/34/2013	25/07/13	MAZANIA OF TEMPLE OF SHRI NAVADURGA OF MADKAI THROUGH ITS SHRI SURESH B. KAMAT AND ANR., Adv.: ADV. ABHIJEET KAMAT	SHRI DURGADAS GOVIND GHAISAS, THROUGH LR'S AND 12 ORS., Adv.: ADV. KANSAR AMRUT SHIVRAM FOR R.NO. 2 TO 6	F. M. REIS	3 files along with mca 476/2013	
35	AO/4/2013	03/07/13	MR. RUPESH DEVU HARMALKAR Adv.: VALMIKI MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: ADV. AJIT R. KANTAK FOR R.NO. 4 and 5	F. M. REIS	3 files along with ca 11/2013	
36	AO/14/2013	13/06/13	MRS. SWETA @ SUCANTI NAIK Adv.: SUDIN USGAONCAR	MISS SIDDHILAXMI BHAU NAIK AND 2 ORS., Adv.: ADV. R. GAWAS FOR R NOS. 1, 2 and 3.	F. M. REIS	3 files along with mca 606/2012	
37	AO/46/2013	08/08/13	MR. PER ANNERS KJOLLEBERG AND ANR. P.O.A. SHRI. SADANAND A. PARAB Adv.: ADV. GAURISH N. AGNI	VICTOR JUDAH SAMSON JOSEPH BENJAMIN BAMNOLKAR Adv.: ADV. AGHA IFTIKHAR FOR RESPONDENT	F. M. REIS	3 files along with ca 137/2013	

38	AO/69/2013	21/10/13	MR. RENOIR I. B. COTA Adv.: ETHELWALD OLIMPIO MENDES	MR. WRIGHT CLEMENT COTA AND 20 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R-3, R-4(SELF and NG	R. M. SAVANT	3 files along with mca 946/2012	
39	AO/70/2013	21/10/13	MRS. MARIA F. A. BARACHO Adv.: ETHELWALD OLIMPIO MENDES	MR. WRIGHT CLEMENT COTA AND 20 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR R.NO. 3 THROUGH POA	R. M. SAVANT	5 files along with mca 1007/2012,mca 181/2013	
40	AO/44/2013	05/09/13	VIJAY P. SAWARDEKAR Adv.: ADV. ABHAY NACHINOLKAR	MR. SUBASH HARI DHEKNE AND 14 ORS. Adv.:	F. M. REIS	2 files	
41	AO/49/2013	25/11/13	MR. JYOTIN CHOPRA AND ANR. Adv.: ADV. ABHIJEET KAMAT	MR. ALEIXO DOMINGOS FERNANDES @ ALEX DOMINIC FERNANDES @ DOMNIC FERNANDES AND 11 ORS. Adv.: ADV. PRASHEEN LOTLIKAR	U. V. BAKRE	3 files along with loose papers & ca 156/2013	
42	AO/28/2013	19/07/13	SHRI LOURDES GREGORIO GOMINDES, REP. BY HIS P.O.A. GODFREY GOMINDES AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI MILAGRES SANTANA GOMINDES AND ANR., Adv.: ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO. 1 and 2	F. M. REIS	7 files along with ao 39/2013,ao 48/2013,ca 90/2013	
43	AO/39/2013	19/07/13	LOURDES G. GOMINDES THROUGH HIS P.O.A. GODFREY GOMINDES AND ANR. Adv.: ADV. USGAONKAR SUDESH MANOHAR	MILAGRES S. GOMINDES AND ANR. Adv.: ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO. 1 and 2	F. M. REIS	7 files kept with ao 28/2013,ao 48/2013,ca 90/2013	
44	AO/48/2013	19/07/13	SHRI. LOURDES GREGORIO GOMINDES REP. BY HIS P.O.A. GODFREY GOMINDES AND ANR. Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI. MILAGRES SANTANA GOMINDES AND ANR. Adv.:	F. M. REIS	7 files kept with ao 28/2013,ao 39/2013,ca 90/2013	

45	AO/39/2012	23/08/13	MR. VIKAS BHAGWANT SAWKAR AND 3 ORS., Adv.: VALMIKI MENEZES	THE WOMENS CO-OPERATIVE BANK LTD., THROUGH ITS CHAIRPERSON / GENERAL MANAGER, AND 9 ORS., Adv.: PRIYANKA KAMAT R. NOS.1 and 2	F. M. REIS	3 files along with ca 173/2012	
46	AO/54/2013	11/12/13	MRS. SANDRA LEE STEPHAN AND ANR., Adv.: ADV. AGNELO F DINIZ	MR. MIGUEL FRANCISCO GOMES SOLE PROPRIETOR M/S. MICON REALTORS Adv.: ADV. SAHISH MAHAMBREY FOR RESPONDENT	U. V. BAKRE	3 files along with ca 175/2013	
47	AO/62/2013	01/10/13	SOCIEDADE DE FOMETO INDUSTRIAL PVT. LTD. REP. BY ITS CONSTI. ATTO. SHRI. VYANKATESH V. NAIK GAUNKA Adv.: ADV. VALMIKI MENEZES	RAGHOBA RAM GAONKAR AND ANR., Adv.:	R. M. SAVANT	3 files ALONGWITH CA 190/2013	
48	AO/63/2013	01/10/13	SOCIEDADE DE FOMETO INDUSTRIAL PVT. LTD. REP. BY ITS CONSTI. ATTO. SHRI. VYANKATESH V. NAIK GAUNKA Adv.: ADV. VALMIKI MENEZES	SHIVDAS BABULI CHARI AND 5 ORS., Adv.:	R. M. SAVANT	3 files ALONGWITH CA 192/2013	
49	AO/52/2013	27/09/13	MR. WILSON J. BRAGANZA THROUGH HIS DULY CONSTITUTED P.O.A. MR. JOHN BRAGANZA Adv.: ADV. SONIYA G. CHODANKAR	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.:	R. M. SAVANT	2 Files.	

50	AO/61/2013	27/09/13	GAMA BUILDERS PVT. LTD. REP. BY ITS MANAGING DIRECTOR MR. RUI DA GAMA Adv.: ADV. SOMNATH B. KARPE	MR. PREM KOHLI Adv.:	R. M. SAVANT	3 Files alongwith MCA 503/2013	
51	AO/55/2013	06/12/13	MRS. ROSY PEREIRA REP. BY HER HUSBAND MR. MICHAEL PEREIRA AND 18 ORS., Adv.: ADV. GAURISH N. AGNI	M/S. CRASTO REALTORS REP. BY PROPRIETOR MR. FRANCIS CRASTO AND 3 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 and 2	U. V. BAKRE	4 Files alongwith CA 177/2013.	
57	AO/57/2013	22/10/13	M/S CAFE REAL PVT. LTD. AND 14 ORS., Adv.: ADV. VINOD VISHNU KORGAONKAR	MR. JITENDRA PRASAD PROPRIETOR OF REAL GROUP Adv.: ADV. SANDESH D. PADIYAR	R. M. SAVANT	Kept alongwith CA 179 of 2013 Total 3 Files	

CRIR – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	CRIR/12/2013	16/07/13	M/S. KONKAN GOA BUILDERS and CONSTRUCTIONS PVT. LTD. THROUGH ITS DIRECTOR MR. GAJENDRA SINGH AND A Adv.: ADV. P. P. SINGH	MS. ANNE D'SOUZA A.K.A. ANNIE D'SOUZA Adv.:	R. C. CHAVAN	5 FILES ALONGWITH CRMA/62/2013, CRMA/106/2013, CRMA/107/2013	
3	CRIR/29/2011	06/02/13	MR. SANJAY VITHU BARDE Adv.: ADV. G. TELES	MR. SEBASTIAN ANTHONY MARSHALL and ANR Adv.: MR. SANTOSH H. BHARNE FOR RES.1	F. M. REIS	7 FILES ALONGWITH STA/255/2013, CRMA/23/2013, CRMA/88/2011, CRMA/94/2011	
7	CRIR/11/2013	08/05/13	ADV. AIRES RODRIGUES Adv.: IN PERSON	STATE OF GOA BY THE P.P. AND 3 ORS., Adv.:	R. P. SONDURBALDO TA	2 FILES	

8	CRIR/57/2010	18/04/13	SMT. SEEMA ALIAS TRUPTI TULSIDAS MAULINGKAR Adv.: MS. CAROLINE COLLASSO	SHRI. TULSIDAS ARJUN MAULINGKAR AND ANR., Adv.: P. P. FOR R-2	REGISTRAR	4 FILES + LOOSE PAPERS ALONGWITH CRMA/20/2012	
9	CRIR/8/2013	20/02/13	MR. KRISHNA CHETRY Adv.: ADV. GOPAL KANEKAR	THE STATE OF GOA REPRESENTED BY OFFICER - IN CHARGE ANC POLICE STATION, PANAJI, GOA AND 2 OTHERS., Adv.:	F. M. REIS	3 files alongwith crma 27/2013	
10	CRIR/13/2013	24/04/13	MR. RAJENDRA BILLIYE Adv.: ADV. PRAKASH KASHINATH GUDE	MR. ROMEO D'COSTA AND ANR. Adv.:	R. P. SONDURBALDO TA	3 files alongwith crma/75/213	
11	CRIR/31/2013	13/12/13	STATE THROUGH MAPUSA POLICE STATION Adv.: ADV. S. R. RIVANKAR	MISS. DARSHAN SAWKAR Adv.:	U. V. BAKRE	2 FILES	
12	CRIR/42/2012	02/04/13	SHRI SAHAJANAND INVESTMENTS PVT. LTD., ACTING THROUGH ITS DIRECTOR SHRI RASIKLAL M. GANGANI Adv.: FONSECA CLAYTON ANTHONY	MR. DINAR TARCAR AND ANR., Adv.: ADV. NITIN SARDESAI FOR R - 1	R. P. SONDURBALDO TA	2 FILES	
13	CRIR/25/2013	17/10/13	MR. BASU BHARAT DAS Adv.: ADV. GALILEO FRANCISCO TELES	STATE THROUGH PORVORIM POLICE STATION AND ANR., Adv.:	R. M. SAVANT	2 Files.	
14	CRIR/54/2011	14/06/13	MR. ABDUL GANI BADYARI Adv.: MR. T. GEORGE JOHN	MRS. SUSANNE BADYARI ALIAS SUSANNE SCHEMBERGER AND ANR., Adv.: P.P. FOR R-2	F. M. REIS	2 Files + Spiral File.	
15	CRIR/32/2011	04/03/13	MR. KASHINATH SHETYE AND ANR., Adv.:	THE POLICE INSPECTOR Adv.:	F. M. REIS	2 Files + 1 Spiral.	
16	CRIR/14/2013	24/04/13	SIDDHARTH DESHWAL., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA, STATE THROUGH POLICE INSPECTOR., Adv.: ADV. MAHESH AMONKAR APP	R. P. SONDURBALDO TA	2 Files.	

17	CRIR/30/2011	06/02/13	MR. SANJAY VITHU BARDE Adv.: ADV. G. TELES	MR. SEBASTIAN ANTHONY MARSHALL and ANR Adv.: MR. SANTOSH H. BHARNE FOR RES.1	F. M. REIS	9 Files alongwith STA/257/13, CRMA/22/13, CRMA/40/12, CRMA/95/11, CRMA/89/11.	
18	CRIR/62/2011	17/09/13	MRS. SALETE MIRANDA E SHETTY AND ANR., Adv.: MR. V. A. LAWANDE	SHRI PRAMOD FATERPEKAR (SINCE DEC.) REP. BY POA MRS. PRAVINA P. FATERPEKAR Adv.: MR. ROHIT BRAS DE SA FOR THE RESP.(POA).	R. C. CHAVAN	4 Files + Loose Papers alongwith CRMA/226/11, CRMA/241/12.	
19	CRIR/35/2011	08/05/13	MR. REMY VAZ, PRESENTLY LODGED IN SADA SUB-JAIL, THROUGH HIS BEST FRIEND, MR. MILAGRES VAZ., Adv.: MR. AMIT PALEKAR	STATE OF GOA REP. BY OFFICER-IN-CHARGE, QUEPEM-GOA Adv.:	R. P. SONDURBALDO TA	3 Files alongwith CRMA/100/11.	
20	CRIR/44/2011	13/11/13	MR. KAYODE OUMIDE CHRISTOPHER, PRESENTLY LODGED AT MAPUCA JUDICIAL LOCK UP Adv.: MS. CAROLINE COLLASSO	STATE REP. BY OFFICER IN CHARGE MAPUSA POLICE STATION AND ANR., Adv.:	U. V. BAKRE	2 Files.	
21	CRIR/48/2011	13/11/13	SHRI, SHAMBU GAWADE Adv.: MR. SHIVAN DESAI	STATE THROUGH P.P Adv.:	U. V. BAKRE	3 Files alongwith CRMA/172/11.	
22	CRIR/64/2011	07/08/13	SHRI VISHAL VIJAY PALYEKAR., Adv.: PRASHEEN LOTLIKAR	SHRI ASHIWIN NAIK Adv.: ADV. J. A. LOBO FOR R.NO.1	R. C. CHAVAN	3 Files + Loose Papers alongwith CRMA/245/11.	
23	CRIR/33/2011	18/03/13	MR. KASHINATH JAIRAM SHETYE AND 3 ORS., Adv.: MR. S.G. BHOBE FOR PET. 1 TO 4.	THE POLICE INSPECTOR, CRIME BRANCH (CID) AND 6 ORS., Adv.: SHRI JOSEPH S. VAZ, SPL.P.P. FOR RESP. 8	R. P. SONDURBALDO TA	2 Files + Loose Paper.	
24	CRIR/49/2012	24/01/13	ADV. AIRES RODRIGUES Adv.: IN PERSON	STATE OF GOA BY THE P.P. AND ANR., Adv.:	F. M. REIS	1 Files.	

25	CRIR/17/201 3	31/07/13	MR. SALVADOR COUTINHO Adv.: ADV. ARUN DE SA	MRS. SEEMA SELELKAR AND 3 ORS., Adv.:	R. C. CHAVAN	3 Files alongwith CRMA/137/13.	
26	CRIR/22/201 2	10/07/13	SHRI ROSARIO FERNANDES THROUGH ITS NEXT BEST FRIEND SHRI ANDREW FERNANDES Adv.: GAURISH AGNI	STATE OF GOA THROUGH THE P.I. CURCHOREM POLICE STATION AND ANR., Adv.:	R. C. CHAVAN	3 Files alongwith CRMA/148/12.	
28	CRIR/37/201 2	07/05/13	MR. ADITYA YADAV, PRESENTLY LODGED AT SUB JAIL, SADA GOA Adv.: CAROLINE COLLASSO	STATE (AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION) AND ANR., Adv.: ADDL. P.P. MAHESH AMONKAR FOR R - 1.	R. P. SONDURBALDO TA	10 Files + Loose Papers alongwith CRIR/38/12, CRIR/39/12, CRIR/40/12, CRIR/41/12.	
29	CRIR/38/201 2	07/05/13	MR. ADITYA YADAV, PRESENTLY LODGED AT SUB JAIL, SADA GOA Adv.: MR. JOS.PETER D'SOUZA	STATE (AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION) AND ANR., Adv.: ADDL. P.P. MAHESH AMONKAR FOR R - 1.	R. P. SONDURBALDO TA	10 Files kept with CRIR/37/12.	
30	CRIR/39/201 2	07/05/13	MR. ADITYA YADAV, PRESENTLY LODGED AT SUB JAIL, SADA GOA Adv.: MR. JOS. PETER D'SOUZA	STATE (AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION) AND ANR., Adv.: ADDL. P.P. MAHESH AMONKAR FOR R - 1.	R. P. SONDURBALDO TA	10 Files kept with CRIR/37/12.	
31	CRIR/40/201 2	07/05/13	MR. ADITYA YADAV, PRESENTLY LODGED AT SUB JAIL, SADA GOA Adv.: MR. JOS. PETER D'SOUZA	STATE (AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION) AND ANR., Adv.: ADDL. P.P. MAHESH AMONKAR FOR R - 1.	R. P. SONDURBALDO TA	10 Files kept with CRIR/37/12.	
32	CRIR/41/201 2	07/05/13	MR. ADITYA YADAV, PRESENTLY LODGED AT SUB JAIL, SADA GOA Adv.: MR. JOS. PETER D'SOUZA	STATE (AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION) AND ANR., Adv.:	R. P. SONDURBALDO TA	10 Files kept with CRIR/37/12.	

33	CRIR/8/2012	26/03/13	SMT. MANJITA NAIK TUENKAR Adv.: PETER D'SOUZA	SOIROO @ SERVESH C. NAIK TUENKAR AND ANR Adv.: ADV. ROHIT BRAS DE SA FOR R - 1.	R. P. SONDURBALDO TA	10 Files + Loose Papers + 1 Citation alongwith CRMA/124/12, CRMA/265/12, CRMA/277/12, CRMA/305/12.	
34	CRIR/19/201 2	13/08/13	SUDHIR HALANKAR, THROUGH NEXT FRIEND SUVARNA HALANKAR Adv.: ADV. J.P. MULGAONKAR	STATE (THROUGH PORVORIM POLICE STATION AND ANR. Adv.:	R. C. CHAVAN	3 Files + Loose Papers alongwith CRMAB/133/12.	
35	CRIR/15/201 3	11/11/13	JOHN FERNANDES., Adv.: ADV. ALMEIDA MARIO JOAQUIM PINTO	THE STATE THROUGH THE QUEPEM POLICE STATION AND ANR., Adv.:	U. V. BAKRE	2 Files.	
36	CRIR/36/201 3	29/11/13	AMARJIT SINGH Adv.: ADV. ASHWIN D. BHOBE	THE STATE THROUGH OFFICER IN CHARGE Adv.:	U. V. BAKRE	2 Files.	
37	CRIR/29/201 3	17/12/13	STATE THROUGH PERNEM POLICE STATION Adv.: ADV. S. R. RIVANKAR	SHRI. EKNATH THAKUR AND ANR., Adv.: ADV. VIJETA POULEKAR FOR R.NO. 1 and 2	U. V. BAKRE	2 Files + 1 Spiral + Loose Papers.	
38	CRIR/9/2012	30/07/13	SHRI ANTHONY XAVIER JULIAN VIEGAS @ PAKLO Adv.: PRASHEEN LOTLIKAR	STATE (THROUGH P.P.) Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	R. C. CHAVAN	4 Files alongwith CRMA/77/12, CRMA/119/12.	
39	CRIR/3/2012	07/08/13	MR. PRASAD SHIRODKAR Adv.: THALMANN PRADEEP PEREIRA	STATE THROUGH VASCO POLICE STATION, VASCO Adv.:	R. C. CHAVAN	2 Files + Loose Papers.	
40	CRIR/21/201 3	13/08/13	MS. CHOLPON ERZHANOVA Adv.: ADV. VIJETA POULEKAR	STATE REP. BY OFFICER IN CHARGE AND 2 ORS., Adv.:	R. C. CHAVAN	2 Files.	
41	CRIR/31/201 2	25/09/13	SHRI LAXMIKANT SITARAM NAIK REP. THRH.HIS NEXT FRIEND SMT. SUSHMA NAIK Adv.: A.D.BHOBE	STATE REP. BY P.P. PANAJI Adv.:	R. M. SAVANT	3 Files alongwith CRMA/194/12.	

42	CRIR/18/2013	31/07/13	MR. SALVADOR COUTINHO Adv.: ADV. ARUN DE SA	MRS. SEEMA SELELKAR AND 3 ORS., Adv.:	R. C. CHAVAN	3 files along with crma/138/2013	
43	CRIR/60/2011	13/11/13	SHRI BABAJI TUKARAM GAWAS (PRESENTLY IN CUSTODY AT SUB-JAIL, SADA, MORMUGAO-GOA Adv.: ADV. ANTHONY JOE D'SILVA	SHRI. ASHOK SOMNATH PANIGRAHI AND ANR., Adv.: MR. A.D. BHOBE FOR RESP.	U. V. BAKRE	3 files along with crma 216/2011.	
45	CRIR/39/2011	01/04/13	SHRI. NILESH SALGAOKAR THROUGH HIS NEXT BEST FRIEND SHRI. ASHISH VIJAY PEDNEKAR Adv.: MR. GOURISH AGNI	STATE OF GOA THROUGH THE P.I. Adv.:	R. P. SONDURBALDO TA	3 files along with crma 106/2011	
46	CRIR/66/2011	13/08/13	MR. COLLIN MAKSON IN JUDICIAL CUSTODY AND REP. BY HIS AUNT MRS. MONICA RODRIGUES., Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR, VASCO POLICE STATION, VASCO. Adv.:	R. C. CHAVAN	3 files along with sta 3442/2011	
47	CRIR/59/2011	10/07/13	SHRI. JANARDHAN KASHINATH PAL Adv.: SHRI. S. G. BHOBE	SHRI. HARISHCHANDRA LADU NAIK AND 6 ORS., Adv.: SHRI C.A. FERREIRA, P.P. FOR RESP. NO.7	R. C. CHAVAN	2 files	
48	CRIR/47/2011	05/08/13	SHRI TANOI ADWALPALKAR Adv.: ADV. JOSEPH VAZ	STATE OF GOA THROUGH P.P. Adv.:	R. C. CHAVAN	3 files along with crma 165/2011	
49	CRIR/46/2011	30/07/13	SHRI. NANDA L. NAIK PRESENTLY LODGED IN SUB-JAIL, SADA, VASCO-GOA., Adv.: MR. A. GOVEKAR	STATE OF GOA THROUGH P.P AND ANR., Adv.:	R. C. CHAVAN	3 files along with crma 154/2011	
50	CRIR/19/2013	02/09/13	SHRI. TAHIR HUSSAIN SIDDIQUI Adv.: ADV. BHOBE SHAILENDRA GURUDAS	THE STATE OF GOA THROUGH THE VASCO POLICE STATION AND ANR., Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	R. M. SAVANT	2 files	

COP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	COP/3/2013	16/08/13	KSHIRIJA REALTY PRIVATE LIMITED THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL., Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
2	COP/5/2013	16/08/13	ALLOYS TRADING PRIVATE LIMITED THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
3	COP/2/2013	16/08/13	RUDRAPRIYA PROPERTIES PRIVATE LIMITED THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL., Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
4	COP/4/2013	16/08/13	GAJKARAN REALTY PRIVATE LIMITED THROUGH ITS AUTHORIZED SIGNATORY MRS. GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
5	COP/8/2013	16/08/13	SRITHIK ROLLING PVT. LTD. THROUGH ITS AUTHORISED SIGNATORY MRS. GIRIJA SHIKHIR AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	3 FILES ALONGWITH COAP/37/2013	

6	COP/7/2013	16/08/13	SRITHIK PROPERTIES PRIVATE LIMITED THROUGH ITS AUTHORISED SIGNATORY SMT. GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
7	COP/22/2012	21/02/13	TRADE WINGS TOURS PVT. LTD., Adv.: SUDIN M.S. USGAONKAR	. Adv.:	V. M. KANADE	4 FILES KEPT WITH COAP/46/2013, COAP/42/2012	
8	COP/6/2012	24/01/13	RACHANA INVESTMENTS PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY MR. VINAY V. PAI VERNEKAR Adv.: SUDESH USGAONKAR	. Adv.:	V. M. KANADE	3 FILES ALONGWITH COAP/49/12	
9	COP/28/2011	07/03/13	SIOLIM HOTELS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	1 Adv.:	V. M. KANADE	3 FILES ALONGWITH COAP/46/2011	
10	COP/8/2011	07/03/13	LUSITANIA TRADING COMPANY PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	1 Adv.:	V. M. KANADE	3 FILES ALONGWITH COAP/45/2011	
11	COP/16/2012	15/03/13	SUPERIOR CAP MOULDINGS PVT. LTD Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE	3 FILES KEPT WITH COP/08/2011	
12	COP/8/2012	24/01/13	M/S. LEAD POWER SYSTEMS PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY SHRI. VINAY V. PAI VERNEKAR Adv.: SUDESH USGAONKAR	. Adv.:	V. M. KANADE	3 FILES ALONGWITH COAP/51/2012	

14	COP/17/2012	15/03/13	MULTICAVITY MOULDINGS PVT. LTD., Adv.: SUDIN USGAONKAR	.	A. P. LAVANDE	2 FILES ALONGWITH	
15	COP/9/2012	24/01/13	M/S. VERNEKAR INVESTMENT PVT. LTD., Adv.: SUDESH USGAONKAR	.	V. M. KANADE	3 FILES ALONGWITH COAP-50/12	
16	COP/18/2012	15/03/13	PLASTIC EXPORT ZUNDERT (INDIA) PVT. LTD., Adv.: SUDIN USGAONKAR	.	A. P. LAVANDE	3 FILES ALONGWITH STA/310/2013	
17	COP/13/2013	22/11/13	VANITY CASE INDIA PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	-	B. R. GAVAI	2 FILES	
18	COP/6/2013	14/06/13	KSHIRIJA PROPERTIES PRIVATE LIMITED THROUGH ITS AUTHORISED SIGNATORY MRS. GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	Adv.:	A. P. LAVANDE	2 FILES	
19	COP/23/2012	28/06/13	M/S. SAERTEX INDIA PVT. LTD., REP. BY ITS MANAGING DIRECTOR DR. CHANDRA P. K. BOSE Adv.: RYAN DA PIEDADE MENEZES	M/S. KINECO PVT. LTD., Adv.:	A. P. LAVANDE	3 FILES ALONGWITH COAP/86/2012	
21	COP/12/2013	22/11/13	DEMPO FOODS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	-	B. R. GAVAI	2 FILES	
22	COP/9/2013	27/09/13	POWER ENGINEERING (INDIA) PRIVATE LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	Adv.:	NARESH H. PATIL	two files	

23	COP/7/2012	24/01/13	VERNEKAR BATTERIES PVT. LTD., Adv.: SUDESH USGAONKAR	.	V. M. KANADE	THREE FILES ALONGWITH COAP/52/12	
24	COP/10/2012	24/01/13	M/S. IND LEAD-AGRO PVT. LTD., THROUGH ITS AUTHORISED SIGNATORY MR. VINAY V. PAI VERNEKAR Adv.: SUDESH USGAONKAR	.	V. M. KANADE	3 Files alongwith COAP/53/12.	
25	COP/5/2012	06/12/13	M/S. SERVOPLAST THROUGH ITS PARTNERS., MRS. SMITA RAJ SIRVOICAR AND ORS., Adv.: MR. VIRAJ TIMBLE	MOTIFF LABORATORIES PRIVATE LTD., Adv.: ADV. SANDESH PADIYAR	B. R. GAVAI	3 Files + Unserved Notices alongwith COAP/68/12.	
26	COP/11/2012	03/04/13	SESA GOA LIMITED Adv.: SUDIN USGAONKAR	.	V. M. KANADE	49 files along cop 12/2012 with coap 2/2013,coap 3/2013,coap 4/2013,coap 70/2012,coap 67/2012,coap 73/2012,coap 74/2012,coap 72/2012,coap 75/2012,coap 71/2012,coap 66/2012,coap 7/2013,coap 6/2013,coap 79/2012,coap 78/2012	

27	COP/12/2012	03/04/13	SESA GOA LIMITED Adv.: SUDIN USGAONKAR	.	V. M. KANADE	49 files kept with coap 2/2013,cop 11/2012,coap 3/2013,coap 4/2013,coap 70/2012,coap 67/2012,coap 73/2012,coap 72/2012,coap 74/2012,coap 75/2012,coap 71/2012,coap 7/2013,coap 6/2013,coap 79/2012,coap 78/2012	
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CRIA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
2	CRIA/7/2012	29/01/13	MR. MAHADEV GAONKAR Adv.:	STATE THROUGH P.P. Adv.:	V. M. KANADE AND U. V. BAKRE	9 FILES ALONGWITH CRMA/73/2012	
4	CRIA/42/2010	11/01/13	SHRI SHIRISH VASANT BORKAR Adv.: MR. M. S. JOSHI	SHRI VIJAYKUMAR K. PILLIENKAR FADKE AND ANR., Adv.: SHRI C.A. FERREIRA FOR RES. 2.	U. V. BAKRE	FOUR FILES ALONGWITH CRMA/6/2010	
5	CRIA/3/2011	16/07/13	STATE,THROUGH P.I. PERNEM POLICE STATION Adv.: MR. C. A. FERREIRA	KISHORE POLE Adv.: MS. CAROLINE COLLASSO FOR RESP.	R. C. CHAVAN	6 Files alongwith CRMA/251/10.	
6	CRIA/27/2011	18/11/13	M/S. PRUDENTIAL GROUP REP. BY ITS PARTNER SHRI GAURANG M. SUCTANCAR Adv.: MR. ROHIT BRAS DE SA	SHRI RASOOL ABDUL SHAIKH AND ANR., Adv.:	U. V. BAKRE	7 Files + 1 Compilation alongwith CRMA/48/11 & CRMA/104/11.	

7	CRIA/8/2013	21/08/13	STATE (THROUGH P.I. VERNA POLICE STATION) Adv.: PUBLIC PROSECUTOR	KAMLESH KUMAR BIND Adv.: ADV. VIRENDRA PARSEKAR, FOR R.NO. 1	R. C. CHAVAN	6 Files alongwith STA/1316/12.	
9	CRIA/14/2010	19/03/13	STATE OF GOA THROUGH P. I. , OLD GOA POLICE STATION Adv.: P.P.	RAMAKRISHNA PRABHU AND 4 ORS., Adv.: ADV. AMIT PALEKAR FOR RES NO.1	R. P. SONDURBALDO TA	5 Files alongwith CRMA/377/09.	
10	CRIA/10/2013	25/03/13	BABU MADHUSUDAN NAYAK (UNDER GOING SENTENCE AT CENTRAL JAIL AGUADA) Adv.: RAJNEESH NAIK	STATE THROUGH P.P. Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 Files alongwith CRMA/25/13.	
11	CRIA/18/2012	01/07/13	MAHANAND NAIK PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL AGUADA Adv.: RAJNEESH NAIK	STATE THROUGH P.P Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 Files.	
12	CRIA/63/2010	15/04/13	STATE THROUGH SHRI ABEL ALEX RODRIGUES Adv.: P.P.	SHRI SHEIKH MUSTA WUEEN AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO. 1	R. P. SONDURBALDO TA	3 Files.	
13	CRIA/49/2012	29/11/13	SMT. VAISHALI PARKAR Adv.: BHOBE SHAIENDRA GURUDAS	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR, HIGH COURT OF BOMBAY AT GOA, PANAJI AND ANR., Adv.: ADV. MILENA ALZIRA GOMES E PINTO FOR R.NO. 2	U. V. BAKRE	7 Files + Loose Papers alongwith CRMA/251/12, STM/2569/12.	
14	CRIA/43/2006	14/06/13	MUKESH MOHAN, PRESENTLY LODGED IN CENTRAL JAIL, AGUADA Adv.: MR. J.P. D'SOUZA	STATE OF GOA AS REPR. BY OFFICER-IN-CHARGE, ANJUNA POLICE STATION Adv.:	R. P. SONDURBALDO TA	6 Files + Loose Papers alongwith CRMA/281/12, STA/1999/12.	
15	CRIA/26/2011	12/11/13	STATE THROUGH POLICE INSPECTOR, PORVORIM POLICE STATION Adv.:	VINAYAK KARBOTKAR AND ANR., Adv.:	U. V. BAKRE	5 Files alongwith CRMA/65/11.	

17	CRIA/27/2012	18/11/13	SHRI MUKUND VASUDEV NAIK Adv.: MR. DEEP SHIRODKAR	SHRI. DEEPAK SHAMSUNDAR NAIK AND ANR., Adv.:	U. V. BAKRE	6 Files + Loose Papers alongwith CRMA/151/12, CRMA/94/12.	
18	CRIA/4/2012	29/10/13	STATE THROUGH POLICE INSPECTOR Adv.:	MAHANAND NAIK, PRESENTLY LODGED IN CENTRAL JAIL AT AGUADA., Adv.:	NARESH H. PATIL AND F. M. REIS	13 Files + Loose Papers alongwith CRMA/67/11, STA/1234/11, SMCWP/1/11.	
19	CRIA/52/2012	13/11/13	VIVIDHA URBAN CREDIT SOCIETY LTD., REP. BY CLERK/AUTHORIZED REPRESENTATIVE SHRI BALWANTRAO J. DESA Adv.: A.D. BHOBE	SHRI ANAND V. BABREKAR AND ANR., Adv.: ADV. GANESH NAIK, FOR R.NO. 1	U. V. BAKRE	4 Files alongwith CRMA/216/12, CRMA/154/12.	
20	CRIA/43/2011	31/08/13	VASANT ANANT SHETYE Adv.: MR. R. GAWAS	MRS. SHIVALI CHANDRASHEKHAR DESAI AND ANR., Adv.: MR. YOGESH D. SAWANT FOR RESP. 1.	PRESIDING OFFICER, LOK ADALAT	7 Files alongwith CRMA/56/11, CRMA/158/11.	
21	CRIA/33/2012	20/11/13	SUDHIR KANULNA PRESENTLY LODGED IN CENTRAL JAIL AGUADA Adv.: V. R. PARSEKAR	STATE (THROUGH VERNA POLICE STATION) Adv.:	B. R. GAVAI AND F. M. REIS	9 Files + Loose Papers alongwith CRMA/197/12.	
22	CRIA/22/2012	10/07/13	ASRAFUL HAQUE Adv.: PREMA MATKAR	STATE OF GOA THROUGH P P AND ANR., Adv.:	R. C. CHAVAN	7 Files + Loose Papers alongwith CRMA/8/13, CRMA/157/12.	
23	CRIA/5/2013	20/08/13	STATE (THROUGH P.I. MAPUSA POLICE STATION) MAPUSA Adv.: MILENA GOMES E PINTO	MANOJ PEDNEKAR AND 3 ORS., Adv.: ADV. J. P. MULGAONKAR FOR R.NO. 1 TO 4	R. C. CHAVAN	8 Files + Loose Papers alongwith STA1935/12, CRMA/228/12.	

24	CRIA/14/2011	05/09/13	VPK URBAN COOPERATIVE CREDIT SOCIETY LTD., REPRESENTED BY ITS OFFICER Adv.: PRASANNA C. CHAWDIKAR	SHRI BABAL ANANT NAIK Adv.: MR. C.A. FERREIRA FOR RES.2	R. M. SAVANT	5 Files alongwith CRMA/230/10.	
26	CRIA/30/2012	17/09/13	SHRI SHAHUL HAMID,PRESENTLY UNDERGOING SENTENCE AT AGUADA CENTRAL JAIL, AGUADA, BARDEZ-GOA Adv.: MR. MAHESH AMONKAR	STATE OF GOA, THROUGH P.P, PANAJI-GOA Adv.: PP S. R. RIVANKAR, FOR RESPONDENT	NARESH H. PATIL AND U. V. BAKRE	10 files along with crma 183/2012,crir 25/2012	
27	CRIA/26/2012	09/07/13	CENTRAL BANK OF INDIA REP. BY ITS BRANCH MANAGER and PRINCIPAL OFFICER, SHRI AVEENASH R. SALGAONK Adv.: ADV. SUDIN USGAONKAR	SHRI PRABHAKAR GURUDAS SHIRODKAR AND ANR., Adv.: P. P. FOR R-2	R. C. CHAVAN	5 files along with crma 232/2011	
29	CRIA/45/2012	14/08/13	STATE THROUGH POLICE - OFFICER - INCHARGE, PERNEM POLICE STATION, Adv.: P.P.	MRS. SHOBHA SAWANT AND ANR., Adv.:	R. C. CHAVAN	7 files along with sta 925/2012,crma 193/2012	
30	CRIA/8/2011	30/07/13	STATE THROUGH P.I. PONDA Adv.: MR. C. A. FERREIRA	SULEMAN @ SALIM NADAF Adv.:	R. C. CHAVAN	5 files	
32	CRIA/5/2012	30/07/13	STATE Adv.: ADV. MAHESH AMONKAR FOR APPELLANT	JOEL CORREIA Adv.: ADV. Y. V. NADKARNI.	R. C. CHAVAN	6 files along with crma 61/2012	
33	CRIA/60/2010	30/07/13	SHRI SATISH PANDURANG CHODANKAR Adv.: MR. R. G. RAMANI	SHRI MAHESH DINANATH SANGODKAR AND ANR., Adv.: MR. A.D. BHOBE FOR R.1	R. C. CHAVAN	5 files along with crma 150/2010	
34	CRIA/18/2011	31/07/13	SHRI SHASHIKANT N. GHADI Adv.: MR. PREMANAND A. KHOLKAR	HEGDE ENTERPRISES AND 3 ORS., Adv.: MR. C. A. FERREIRA FOR RESP. 4.	R. C. CHAVAN	5 files along with crma 51/2011	

38	CRIA/7/2011	06/08/13	SHRI MAHANAND NAIK, CURRENTLY LODGED IN JUDICIAL CUSTODY AT AGUADA CENTRAL PRISON, AGUADA Adv.: MR. BHUPESH GURAV	THE STATE OF GOA, THROUGH POLICE INSPECTOR, PONDA POLICE STATION, Adv.: MR. C.A. FERREIRA FOR RES.	R. C. CHAVAN	6 Files.	
39	CRIA/8/2012	07/08/13	SHRI VITHAL TULSHIDAS ZALMI Adv.: MR. PRASANNA C. CHOWDIKAR	SHRI BASWARAJ KEDARJI AND ANR., Adv.: MR. C.A. FERREIRA,P.P. FOR RESP.2	R. C. CHAVAN	5 FILES ALONGWITH CRMA/4/2012	

STA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	STA(F)/2753/ 2012	18/01/13	UMAKANT SHAMBA SHETYE AND 2 ORS., Adv.: ULHAS K. TARI	SHRI. GANGARAM BALCHANDRA BANDODKAR Adv.:	REGISTRAR	12 FILES ALONGWITH WP/142/2008, MCA/255/2011, MCA/620/2012, MCA/749/2012	
7	CRMA/104/2 013	01/03/13	SMT. SHAILA S. SHETYE AND 3 ORS., Adv.: PREETAM TALAULIKAR	SMT. KUNDA MADHUKAR SHETYE Adv.: ADV. SHIVAN DESAI FOR RESPONDENT	NARESH H. PATIL AND F. M. REIS	7 Files Kept with STM 3499/2012	
11	STA(F)/3586/ 2008	25/04/13	MR. HAROLD FRANCISCO NAZARIUS ALBUQUERQUE THROUGH ATTORNEY BERNARDINO A. L. ALBUQUERQUE Adv.: MR. ARUN BRAS DE SA	MRS. FATIMA M. DE SOUZA AND ANR., Adv.:	REGISTRAR	4 files kept with crma 48/09	
14	STA(F)/127/2 013	14/06/13	MR. SAVIO JOAO MARIA DIAS Adv.: IN PERSON	THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND 3 ORS., Adv.:	REGISTRAR	2 files	

15	STA(F)/783/2013	28/06/13	COSMED ANALYTICAL AND CENTRAL SERVICES PVT. LTD. Adv.: ADV. OFFICIAL LIQUIDATOR	Adv.:	REGISTRAR	1 file	
16	STA(F)/671/2013	28/06/13	SHRI. PUNDALIK N. RAIKER Adv.: IN PERSON	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	REGISTRAR	1 file	
17	STA(F)/831/2013	12/07/13	SHRI. NARAYAN G. NAIK Adv.: ADV. ASHWIN D. BHOBE	SHRI RAMAKANT N. BORKAR AND 7 ORS., Adv.:	REGISTRAR	2 FILES	
19	STA(F)/318/2013	19/07/13	MRS. SMITA D. AMONKAR, PONDA GOA. Adv.: MR. RYAN MENEZES	THE STATE OF GOA (THROUGH THE CHIEF SECRETARY) AND 3 ORS., Adv.:	REGISTRAR	1 FILE	
21	STA(F)/1603/2013	02/08/13	SHRI. SURESH VINAYAK RAIKAR AND 14 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SHRI. JANARDAN PANDU MADKAIKAR AND 95 ORS., Adv.:	REGISTRAR	1 FILE	
23	STA(F)/1806/2013	30/08/13	MR. PANDURANG BUDHO GAONKAR AND 2 ORS. Adv.: ADV. SITARAM R. SINGBAL	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Adv.:	REGISTRAR	1 FILE	
24	STA(F)/1553/2013	30/08/13	GOA STATE POLLUTION CONTROL BOARD Adv.: ADV. JOAQUIM GODINHO	JOHN PEREIRA AND ORS. Adv.:	REGISTRAR	2 FILES	
25	STA(F)/970/2013	26/07/13	THE CUSTODIAN, CAIXA ECONOMICA DE GOA., Adv.: ADV. A. A. RAZAQ	SHRI. SAKHARAM SAWANT Adv.:	REGISTRAR	2 FILES	
26	STA(F)/992/2013	02/08/13	MRS. JOAN MONTEIRO AND ANR., Adv.: ADV. J. ABREU LOBO	NRN INFOTECH PVT. LTD. REP. HEREIN BY ITS AUTHORISED REP. MR. N. B. SAWANT AND ANR., Adv.:	REGISTRAR	2 FILES	

27	STA(F)/2048/2013	29/08/13	MR. VINOD SITARAM RANE Adv.: ADV. VAHIDA YELGAR	THE STATE OF GOA @ CID ECONOMIC OFFENCE CELL Adv.:	REGISTRAR	2 FILES	
28	STA(F)/1596/2013	08/08/13	SHRI. SURESH VINAYAK RAIKAR AND 14 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SHRI. JANARDAN PANDU MADKAIKAR AND 95 ORS., Adv.:	REGISTRAR	1 FILE	
33	STA(F)/2226/2013	11/10/13	LUCIO M. A. RODRIGUES Adv.: ADV. ARUN DE SA	STATE THROUGH CBI/ACB Adv.:	REGISTRAR	1 FILE	
34	STA(F)/2044/2013	11/10/13	M/S. FOMENTO CORP., REP. BY MR. DILIP TIMBLO, ATTORNEY Adv.: ADV. PRITI S. P. DESHPRABHU	SHRI. AGNELO FERNANDES Adv.:	REGISTRAR	2 files	
35	STA(F)/2351/2013	22/11/13	STATE OF GOA THOUGH AGACAIM POLICE STATION Adv.: ADV. MAHESH AMONKAR	MR. DEVILAL KURMI Adv.:	REGISTRAR	2 FILES	
39	STA(F)/3203/2010	15/02/13	SHRI SHAIKH MOHAMMAD ALI ABDUL RAZAD MAMLEKAR AND ANR., Adv.: SHRI. MAHESH AMONKAR	SHRI SHAIKH MOHAMMAD SHARIF IBRAHIM MAMLEKAR AND ANR., Adv.:	V. M. KANADE	8 FILES ALONGWITH MCA/22/2011, SA/51/2006, CA/111/2006, MCA/626/2005, MCA/559/2008	
45	STA(F)/335/2013	17/06/13	MR. SANTOS VIEGAS Adv.: ADV. NITIN SARDESSAI	MRS. ESTEFANIA DIAS E PEREIRA AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	20 FILES ALONGWITH WP/170/2011, MCA/222/2013, MCA/709/2011 [WP/460/2011, STA/333/2013, MCA/69/2012, MCA/223/2013]	

48	STA(F)/3057/2012	01/02/13	SHRI VIJAYKUMAR KASHINATH FADKE Adv.: TARI ULHAS KAMLAKANT	BANK OF BARODA THROUGH ITS POA SHRI AVADHUT M. KUDCHADKAR Adv.:	REGISTRAR	4 FILES ALONGWITH WPCR/102/2012	
51	STA(F)/3056/2012	01/02/13	SHRI VIJAYKUMAR KASHINATH FADKE Adv.: TARI ULHAS KAMLAKANT	BANK OF INDIA A BODY CORPORATE CONSTITUTED UNDER THE BANKING COMPANIES Adv.:	REGISTRAR	4 FILES KEPTWITH WPCR-101/2012	
71	STA(F)/948/2013	11/06/13	MRS. ROSA D'SOUZA, AND 2 ORS. Adv.: ADV. RYAN DA PIEDADE MENEZES	STATE THROUGH THE DEPUTY COLLECTOR AND SUB DIVISIONAL OFFICER AND 19 ORS., Adv.:	F. M. REIS	5 Files + Loose Papers alongwith WP/823/09, MCA/601/10 and MCA/802/11.	

XOB – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	XOB/5/2010	30/07/13	SMT. DURGABAI U. KENKRE AND 15 ORS., Adv.: MR. P. S. RAO	MRS. ANASUYA SRICRISHNA KENKRE ALIAS ANASUYA SHEILA KENRE AND 2 ORS., Adv.:	R. C. CHAVAN	25 FILES ALONGWITH FA/192/2009, FA/252/2009, CA/205/2009, CA/270/2009, MCA/833/2011	

TXA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	TXA/78/2012	14/02/13	THE ASST. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	GENO PHARMACEUTICALS LTD, THROUGH ITS MANAGING DIRECTOR Adv.: ADV. SUDIN M. S. USGAOKAR, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 files	

2	TXA/11/2007	28/01/13	M/S G.K.B. HI-TECH LENSES LTD. REP.BY ITS DIRECTOR SHRI NEERAJ GUPTA, MAPUSA GOA. Adv.: MR. AJIT R. KANTAK	THE ASSISTANT COMMISSIONER, PANAJI GOA. Adv.: MR. S.R. RIVONKAR	V. M. KANADE AND U. V. BAKRE	5 files alongwithMCA.No.91 3/06,	
3	TXA/76/2012	14/02/13	THE ASST. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	GENO PHARMACEUTICALS LTD, THROUGH ITS MANAGING DIRECTOR Adv.: ADV. SUDIN M. S. USGAOKAR, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
4	TXA/77/2012	14/02/13	THE ASST. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	GENO PHARMACEUTICALS LTD, THROUGH ITS MANAGING DIRECTOR Adv.: ADV. SUDIN M. S. USGAOKAR, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
5	TXA/75/2012	14/02/13	THE ASST. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	GENO PHARMACEUTICALS LTD, THROUGH ITS MANAGING DIRECTOR Adv.: ADV. SUDIN M. S. USGAOKAR, FOR R.NO. 1	V. M. KANADE AND U. V. BAKRE	3 FILES	
6	TXA/22/2013	18/10/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. REIS MAGOS ESTATS PVT. LTD. Adv.:	DR. D. Y. CHANDRACHU D AND F. M. REIS	3 FILES	
7	TXA/28/2013	18/10/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	SHRI. IVAN SINGH Adv.:	DR. D. Y. CHANDRACHU D AND F. M. REIS	3 FILES	
8	TXA/23/2013	18/10/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. REIS MAGOS ESTATES PVT. LTD. Adv.:	DR. D. Y. CHANDRACHU D AND F. M. REIS	3 FILES	

9	TXA/54/2006	23/10/13	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: ADV. ASHA DESAI	M/S. HEDE CONSULTANCY COMPANY PVT. LTD., Adv.:	NARESH H. PATIL AND F. M. REIS	5 FILES	
10	TXA/3/2013	10/04/13	THE COMMISSIONER OF INCOME TAX, PANAJI GOA Adv.: ASHA A. DESAI	SHRI. NARAYAN RAJARAM BANDEKAR Adv.: ADV. AGNELO F DINIZ	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
11	TXA/68/2006	19/02/13	GANGADHAR N. AGARWAL, MARGAO-GOA. Adv.: MR. SUDIN M. S. USGAONKAR	THE INCOME TAX APPELLATE TRIBUNAL AND ANR., Adv.: MR. S.R. RIVONKAR	V. M. KANADE AND U. V. BAKRE	THREE FILES + 2 SETS P P BOOKS	
12	TXA/4/2013	01/04/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	SIVA EQUIPMENTS PVT. LTD., Adv.:	A. P. LAVANDE AND U. V. BAKRE	three files	
14	TXA/10/2013	25/11/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S ALCON CEMENT CO. LTD. Adv.: ADV. SOMNATH B. KARPE FOR R.NO.1	B. R. GAVAI AND F. M. REIS	3 FILES	
15	TXA/9/2013	25/11/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S ALCON CEMENT CO. LTD. Adv.: ADV. SOMNATH B. KARPE FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	3 FILES	
16	TXA/8/2013	08/10/13	THE ASST. COMMISSIONER OF INCOME TAX. Adv.: ADV. ASHA A. DESAI	M/S BRITTO AMUSEMENT PVT LTD. Adv.: ADV. S. R. RIVANKAR FOR RESPONDENT	NARESH H. PATIL AND F. M. REIS	3 + 2 FILES	
17	TXA/14/2007	11/11/13	THE COMMISSIONER OF INCOME TAX Adv.:	M/S. PETALS ENGINEERS PVT. LTD. Adv.:	B. R. GAVAI AND F. M. REIS	5 FILES	
18	TXA/19/2006	22/01/13	KAYJI REAL ESTATE PVT. LTD. Adv.: SHRI SUDIN USGAONKAR	THE ASST. COMMISSIONER OF INCOME TAX AND ANR. Adv.: MR. S.R. RIVONKAR FOR RESP	V. M. KANADE AND U. V. BAKRE	3 FILES ALONGWITH LOOSE PAPERS	

19	TXA/13/2006	21/01/13	M/S MENEZES FERNANDES ENTERPRISES, REP. BY ITS PARTNER SHRI JOSE NICOLAU MENEZES, MARGAO GOA. Adv.:	THE INCOME TAX OFFICER, MARGAO GOA. Adv.:	V. M. KANADE AND U. V. BAKRE	6 Files + 2 Citation alongwith MCA/799/12.	
20	TXA/15/2007	28/11/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. AMIRA ABDUL RAZAQ	M/S. PUSHPARTHY PACKS PVT. LTD. Adv.:	B. R. GAVAI AND F. M. REIS	5 Files + 2 Paperbook alongwith MCA/670/10.	
21	TXA/59/2012	25/02/13	M/S D.B. BANDODKAR AND SONS PVT. LTD., Adv.: S.M. SIMGBAL	THE ASST. COMMISSIONER OF INCOME TAX, AND ANR., Adv.:	V. M. KANADE AND F. M. REIS	3 Files.	
22	TXA/26/2006	18/10/13	DAMODAR MANGALJI MINING CO., PANAJI GOA. Adv.: MR. SUDIN M.S. USGAONKAR	JT. COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MR. S.R.RIVANKAR FOR RES	DR. D. Y. CHANDRACHUD AND F. M. REIS	3 Files + 2 Paperbook.	
23	TXA/11/2013	02/12/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. MS. ASHA DESSAI	SHRI. SADIA SHAIKH Adv.: ADV. DATTAPRASAD LAWANDE FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	6 Files alongwith TXA/12/13.	
24	TXA/12/2013	02/12/13	THE COMMISSIONER OF INCOME TAX Adv.: ADV. MS. ASHA DESSAI	SHRI. SADIQ SHAIKH Adv.: ADV. DATTAPRASAD LAWANDE FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	6 Files kept with TXA/11/13.	

AAR – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	AAR/23/2012	25/04/13	SHRI VALLABH NILKANT AMONKAR AND ANR., Adv.: M.S. JOSHI	SHRI GAJANAN NILKANT AMONKAR Adv.: ADV. VALLABH D. PANGAM FOR RESPONDENT	A. P. LAVANDE	two files	

2	AAR/2/2013	06/12/13	M/S KAI-TECH CONSTRUCTION PVT. LTD., THROUGH ITS DIRECTOR MR. M.C. CHACHAPPAN Adv.: ADV. P.A. KAMAT	IRCON INTERNATIONAL LTD., THROUGH ITS GENERAL MANAGER Adv.: ADV. KETAKI L. PEDNEKAR FOR R.NO. 1 and 2	B. R. GAVAI	two files	
3	AAR/17/2012	03/05/13	M/S SHIVNATH MINERALS and CHEMICALS THROUGH ITS EXECUTIVE MR. SANJEEV AGRAWAL Adv.: ADV. ROHIT BRAS DE SA	M/S NATCON MINBIZ PVT.LTD., THROUGH ITS DIRECTOR MR. RAMESH KHIMJI PATEL Adv.:	A. P. LAVANDE	three files alongwith sta/936/13	
4	AAR/9/2013	06/12/13	SHRI. VALLABH NILKANT AMONKAR AND ANR. Adv.: SMT. SONIYA G. CHODANKAR	SHRI. GAJANAN NILKANT AMONKAR Adv.: ADV. VALLABH D. PANGAM	B. R. GAVAI	TWO FILES	
5	AAR/1/2013	28/06/13	M/S SEA SPARKLE HARBOUR SERVICES LIMITED REP. BY AUTHORIZED SIGNATORY SHRI ALWYN D'SOUZA Adv.: ADV. D. LAWANDE	THE BOARD OF TRUSTEES OF THE MORMUGAO PORT TRUST Adv.:	A. P. LAVANDE	2 Files.	
6	AAR/4/2013	28/06/13	M/S. SANGHI BROS (INDORE) PVT. LTD. THROUGH ITS DIRECTOR SHRI ASHOK DESHPRABHU., Adv.: ADV. ASHWIN D. BHOBE	M/S. WEST COAST SHIPYARD, THROUGH ITS PARTNER MR. OSRIC CABRAL Adv.: ADV. SUSAN LINHARES	A. P. LAVANDE	2 Files.	
8	AAR/6/2013	22/11/13	M/S. EVEREST ENTERPRISES., Adv.: ADV. PRACHI JOSHI KABADI	AIRPORT AUTHORITY OF INDIA., Adv.: ADV. SANDESH D. PADIYAR FOR RESPONDENT	B. R. GAVAI	2 Files.	
9	AAR/3/2013	05/04/13	VALMARK DEVELOPERS PVT. LTD., AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., Adv.: ADV. BHOBE SHAILENDRA GURUDAS	A. P. LAVANDE	2 FILES	

10	AAR/16/2012	06/12/13	M/S SHIVNATH MINERALS and CHEMICALS THROUGH IT EXECUTIVE MR. SANJEEV AGARWAL Adv.: ADV. ROHIT BRAS DE SA	M/S PRASANNA V. GHOTAGE Adv.: ADV. NITIN SARDESSAI FOR RESPONDENT	B. R. GAVAI	3 files along with loose papers & mca 560/2013	
11	AAR/18/2012	30/08/13	J.B.P.ENTERPRISES REPRESENTED BY ITS PARTNER JOAQUIM B.PINTO Adv.: ADV. MR. CAETANO MASCARENHAS	PRESTIGE HOLIDAY RESORT PVT.LTD Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	NARESH H. PATIL	3 FILES ALONGWITH MCA/905/2012	
13	AAR/5/2013	06/09/13	MR. DHANANJAY R. NAIK, THROUGH HIS ATTORNEY MR. ANAND CHANDRU NAIK., Adv.: ADV. ASHWIN D. BHOBE	MR. MARIADAS JOSE COUTO AND 2 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO.1 and 2	NARESH H. PATIL	2 Files.	

CP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	CP/33/2012	23/01/2013	MRS. HORTENCIA COSTA Adv.: AGHA IFTIKHAR	ADMINISTRATOR OF COMUNIDADE, REP. BY MAYA PEDNEKAR, CENTRAL ZONE, PANAJI GOA Adv.:	F. M. REIS	3 files. along with WP 793/2012	
2	CP/27/2012	16/01/2013	GREEN GOA FOUNDATION THROUGH ITS CHAIRMAN MR. RAISON ALMEIDA Adv.: VIVEK RODRIGUES	JAGANATH BHINGE THE CHIEF OFFICER, MARGAO MUNICIPAL COUNCIL Adv.:	F. M. REIS	2 files.	
3	CP/36/2012	21/02/2013	MISS. MALINI M. SALGAONKAR Adv.: KAPIL D. KERKAR	HANUMANT T. TORASKAR CHIEF OFFICER, MAPUSA MUNICIPAL COUNCIL Adv.: ADV. SANDESH D. PADIYAR FOR RESPONDENT	F. M. REIS	4 files kept with wp 777/12	

4	CP/34/2012	03/10/2013	SHRI PRABHAKAR XEMBU BHANDARI AND ANR., Adv.: A. AGNI	SHRI PRAKASH UTTAM NAIK AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	R. M. SAVANT	2 FILES	
5	CP/13/2013	28/10/2013	SHRI. HARISH S. NAIK Adv.: ADV. PRANAY A KAMAT	MR. ASHOK KUMAR, MEMBER SECRETARY, NORTH GOA PLANNING and DEVELOPMENT AUTHORITY AND ANR., Adv.:	R. M. SAVANT	6 FILES ALONGWITH WP/501/2012, MCA/948/2012	
6	CP/26/2010	12/06/2013	MRS. SUSANNE BADIYARI ALIAS SUSANNE SCHEMBERGER Adv.: SHRI. R. RAO	MR. ABDUL GANI BADIYARI Adv.: ADV. T.GEORGE JOHN FOR RESPONDENT	F. M. REIS	3 FILES ALONGWITH MCA/539/2011	
7	CP/17/2012	24/04/2013	SHRI JAGDISH V. ACHARYA, Adv.: PRASHEEN LOTLIKAR	SHRI. MAHALASA SAUNSTHAN MARDOL, THROUGH ITS MANAGING COMMITTEE, Adv.: ADV. S.R.RIVANKAR, FOR R.NO. 1(I), 1(II)	R. P. SONDURBALDO TA	2 FILES	
8	CP/37/2012	08/05/2013	COMPETENT AUTOMOBILES COMPANY LTD., THROUGH SHRI AMIT GUPTA Adv.: J.P. SUPEKAR	SHRI E. THIRUNAVUKKARASU, DY. DIRECTOR Adv.:	R. P. SONDURBALDO TA	2 FILES	
9	CP/32/2012	25/07/2013	MR. HARESH MELWANI TRADING IN THE NAME and STYLE OF M/S H L NATHURMAL Adv.: AGNELO F DINIZ	MR. PRASANNA ACHARYA, DIRECTOR MINES, AND ANR., Adv.: ADV. PRACHI SAWANT AGA, FOR R.NO. 1 and 2	F. M. REIS	2 FILES	
10	CP/23/2011	11/01/2013	CHIEF ADMINISTRATIVE OFFICER, DISTRICT AND SESSIONS COURT, Adv.:	SHRI. SALEEM SHAIKH, POLICE INSPECTOR Adv.:	F. M. REIS	6 FILES ALONGWITH MCA/139/2013, MCA/460/2011, MCA/711/2011, MCA/500/2011	
11	CP/3/2013	06/03/2013	GANESH KUBAL., Adv.: ADV. ARJUN NAIK	P. VEERBHADRSWAMY AND 4 ORS., Adv.:	F. M. REIS	7 FILES ALONGWITH WP/92/2012	

12	CP/35/2011	14/02/2013	ANUPAMA MIRASHI AND 8 ORS., Adv.: IN PERSON	MELVIN VAZ AND ORS., Adv.: ADV. AGNELO F. DINIZ FOR R.NO.1	F. M. REIS	8 Files + Loose papers alongwith CP/4/12, WP/517/08, MCA/1054/11.	
13	CP/4/2012	14/02/2013	MS KASHINATH SHETYE AND ANR Adv.: IN PERSON	SANJIT RODRIGUES AND OTHERS Adv.: MR.A.F.DINIZ	F. M. REIS	8 Files kept with CP/35/11.	
14	CP/19/2011	17/09/2013	MR. KAMLAKANT ROGHUVIR SINAI BONSULE AND ORS. Adv.: MR. SHIVAN DESSAI	MR. ANTHONY MASCARENHAS Adv.:	F. M. REIS	5 Files + Loose Papers alongwith SA/75/00.	
15	CP/29/2012	27/02/2013	SMT. INSIYAH ALIASGAR SHAKIR AND 2 ORS., Adv.: ANTHONY JOE D'SILVA	MR. MAHESH NAIK, SECRETARY AND 3 ORS., Adv.: ADV. MARIO PINTO ALMEIDA, FOR R.NO. 1	F. M. REIS	2 FILES	
16	CP/14/2012	01/03/2013	SMT. PRITI SANJAY FALARI Adv.: SUDESH USGAONKAR	SHRI. NOUSO NANA KEPKAR Adv.: ADV. M. H. FERNANDES	F. M. REIS	4 files kept with sa 84/2011,mca 327/2011	
19	CP/9/2013	03/07/2013	SHRI SADANAND GOPINATH KANEKAR REP. BY HIS ATTORNEY, SHRI. DAYANAND SADANAND KANEKAR Adv.: ADV. PRASHEEN LOTLIKAR	SHRI PRATAPSINGH RAUJI RANE AND 2 ORS., Adv.:	F. M. REIS	5 FILES ALOGWITH WP/123/2011, STA/2416/2011	
21	CP/1/2013	07/02/13	SMT. FATIMA BRAGANZA (DECEASED) BY LR'S Adv.: D.D. ZAVERI	THE HON'BLE THE HIGH COURT OF JUDICATURE AT BOMBAY THROUGH REGISTRAR GENERAL AND 4 ORS., Adv.:	F. M. REIS	9 FILES, WP 204/2005, MCA 679/2008, MCA 570/2008	

COA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
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1	COA/10/2012	24/01/13	EMGEE HOUSING PRIVATE LIMITED., AND 2 ORS., Adv.: PURUSHOTTAM KARPE	ELS DEVELOPERS PVT. LTD., Adv.: ADV. J. ABREU LOBO	V. M. KANADE	3 FILES ALONGWITH COAP/69/2012	
2	COA/14/2012	07/01/13	INNOVATHERM GMBH REP. HEREIN BY ITS DULY AUTHORIZED SIGNATORY MR. NIMESH DOSHI Adv.: NIKHIL VAZE	SESA GOA LIMITED Adv.:	V. M. KANADE AND U. V. BAKRE	10 FILES + LOOSE PAPERS ALONGWITH COAP/82/2012 [COA/15/2012, COAP/83/2012]	
3	COA/15/2012	07/01/13	ELECTRIFICATION CHARPANT LEVAGE SAS, REP HEREIN BY ITS DULY AUTHORIZED SIGNATORY MR. ANISH GHOSHA Adv.: NIKHIL VAZE	SESA GOA LIMITED Adv.:	V. M. KANADE AND U. V. BAKRE	10 FILES + LOOSE PAPERS KEPT WITH COA/14/2012, COAP/82/2012, [COAP/83/2012]	
7	COA/12/2012	21/02/13	PUTZMEISTER CONCRETE PUMPS GMBH Adv.: P.S. RAO	PUTZMEISTER INDIA PVT. LTD., Adv.:	REGISTRAR	15 FILES	
8	COA/11/2012	11/10/13	MR. DILIP TIMBLO Adv.: ADV. ROHIT BRAS DE SA	PRASHANT TIMBLO AND 9 ORS., Adv.: ADV. S. KARPE, FOR R.NO. 4	NARESH H. PATIL	6 FILES + LOOSE PAPERS KEPT WITH COAP/63/2013, CAREV/19/2013, COAP/50/2013, COAP/65/2013	

AWW – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	AUW/4/2007	15/07/13	M/S. AGENCIA ULTRAMARINA PVT. LTD., VASCO-DA-GAMA, GOA. Adv.: MR. PRASANNA C. CHAWDIKAR	COMMISSIONER FOR WORKMEN'S COMPENSATION ACT AND 3 ORS., Adv.: ADV. PRAVIN N. FALDESSAI FOR R.NO. 1	F. M. REIS	2 FILES	

2	AUW/1/2007	06/09/13	SHRI. NITIN V. SALKAR Adv.: MR. MAHESH SONAK	SMT. RENUKA S. NAIK AND 3 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	F. M. REIS	2 Files.	
3	AUW/3/2007	05/09/13	THE ORIENTAL INSURANCE COMPANY LIMITED Adv.: MR. E. AFONSO	SMT. LATA D. NARVEKAR AND ANR., Adv.: ADV. ARJUN F. NAIK FOR R.NO. 1	F. M. REIS	3 FILES AUW- 3/2007, CA 253/007	

SMCP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	SMCP/2/2013	21/11/13	- Adv.: ADV. -	THE EDITOR, TARUN BHARAT AND 4 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	3 FILES	
2	SMCP/1/2013	18/09/13	. Adv.: .	MS. MADHURA NAIK, DY. DIRECTOR (ADMINISTRATION) AND ANR., Adv.:	NARESH H. PATIL AND F. M. REIS	3 Files.	

AUE – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	AUE/3/2009	03/07/13	EMPLOYEES STATE INSURANCE CORPORATION THROUGH REGIONAL DIRECTOR Adv.: MRS. A. A. AGNI	SANDHYA CAFE Adv.: ADV. E. O. MENDES	F. M. REIS	two files	
2	AUE/1/2005	04/02/13	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS. A.AGNI	GOA BOTTLING CO.PVT.LTD., RAIA,SALCETE GOA Adv.: MR. G. K. SARDESSAI, ADVOCATE FOR RRESPONDENT.	F. M. REIS	2 Files + Loose papers.	

3	AUE/1/2010	20/02/13	THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION Adv.: MS. A. A. AGNI	M/S. MOHAN MODERN DISTILLERY REPRESENTED BY S. V. SUNDARA BABU Adv.: MR. M.S. BANDODKAR FOR RESP.	F. M. REIS	4 Files along with MCA/433/08, CA/1/10.	
4	AUE/5/2007	08/07/13	THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION Adv.: MRS. A. A. AGNI	AGRO-CHEM INDUSTRIES SERVICES Adv.: MR. G. B.KAMAT FOR RESP	F. M. REIS	3 Files + Loose Papers alongwith MCA/287/07.	
5	AUE/7/2008	05/08/13	THE REGIONAL DIRECTOR Adv.: MRS. A. A. AGNI	M/S MANDОВI SHIPYARD PVT.LTD., MARGAO GOA. Adv.:	F. M. REIS	4 Files alongwith CA/210/08, MCA/80/08.	
6	AUE/2/2007	02/05/13	REGIONAL DIRECTOR E. S. I. CORPORATION Adv.: MRS. A. A. AGNI	FARMACIA ANANTA Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	R. P. SONDURBALDO TA	2 files	

EXA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	EXA/1/2012	11/02/13	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE Adv.: CARLOS ALVARES FERREIRA	COLFAX LAB. (I) (P) LTD. Adv.: ADV. S. M. SINGBAL.	V. M. KANADE AND U. V. BAKRE	8 FILES + LOOSE PART ALONGWITH TXA/02/2012, MCA/987/2012	
2	EXA/2/2012	11/02/13	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	COLFAX LAB. (I) (P) LTD., Adv.: ADV. S. M. SINGBAL.	V. M. KANADE AND U. V. BAKRE	8 FILES + LOOSE PART KEPT WITH TXA/01/2012, MCA/987/2012	
3	EXA/2/2006	18/02/13	THE COMMISSIONER OF CENTRAL EXCISE, PANAJI GOA. Adv.:	M/S RUDRA INDUSTRIES, HONDA GOA. Adv.: MS POOJA BHARNE FOR R-2	V. M. KANADE AND U. V. BAKRE	5 FILES + LOOS PART ALONGWITH MCA/603/2006	

4	EXA/1/2013	03/07/13	M/S. TWENTY FIRST CENTURY WIRE RODS LTD., Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	CUSTOMS, EXCISE and SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
5	EXA/5/2013	18/11/13	THE COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA Adv.: ADV. CARLOS ALVARES FERREIRA	MR. PANKAJ JAJU Adv.: ADV. YOGESH V. NADKARNI FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	3 FILES	
6	EXA/4/2013	26/11/13	THE COMMISSIONER OF CENTRAL EXCISE (GOA), COMMISSIONERATE OF CUSTOMS, CENTRAL EXCISE AND SERVICE TA Adv.: ADV. CARLOS ALVARES FERREIRA	M/S. PRATIMA FURNITURE AND DECORATORS Adv.: ADV. BHOBE SHAILENDRA GURUDAS FOR RESPONDENT	B. R. GAVAI AND F. M. REIS	3 Files.	

XFA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	XFA/7/2013	05/08/13	TRADE WINGS LTD. THROUGH ITS ATTORNEY MR. VALIGNO DIAS AND 2 ORS., Adv.: ADV. ETHELWALD OLIMPIO MENDES	TULIP HOTELS PVT. LTD. AND ANR., Adv.:	F. M. REIS	12 Files + 2 Spiral Bindings alongwith MCA/641/2013, AUA/01/2008, AUA/04/2007, CA/61/2008, MCA/134/2008, MCA/194/2011, MCA/852/2010,	
2	XFA/1/2013	06/03/13	MR. FRANCIS SIMON CABRAL (DECEASED) REP BY LR'S AND ORS., Adv.: ADV. ASHWIN D. BHOBE	MR. WILLIAM ROSARIO FERNANDES AND 4 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	3 Files.	

3	XFA/4/2013	05/08/13	DISTRICT JUDGE - 1 AND ADDL. SESSIONS JUDGE, MAPUSA Adv.: -	THE STATE OF GOA THROUGH P.P. Adv.:	R. C. CHAVAN	two files	
4	XFA/3/2013	05/08/13	DISTRICT JUDGE - 1 AND ADDL. SESSIONS JUDGE, MAPUSA Adv.: -	STATE OF GOA THROUGH P.P. Adv.:	R. C. CHAVAN	two files	
5	XFA/2/2013	29/04/13	SOCIEDADE ZARAPKAR and PARKAR LTDA. REP. BY ITS MEMBER SHRI. JAYPRAKASH GAJANAN PARKAR AND ANR., Adv.: ADV. MARIA ALICE MISQUITA	SHRI ANIL SALGAOCAR AND 8 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	R. P. SONDURBALDO TA	2 FILES	

PILWP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	PILWP/27/2012	26/03/13	SAVE OLD GOA ACTION COMITTEE THROUGH ITS PRESIDENT MRS. FATIMA PEREIRA Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. SAHISH MAHAMBREY FOR R - 5.	A. P. LAVANDE AND U. V. BAKRE	3 FILES	
2	PILWP/9/2013	12/02/13	CUNCOLIM PEOPLES FORUM THROUGH ITS CHAIRMAN MR. ANTANA P. AFONSO Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO.5(1) TO 5(5)	V. M. KANADE AND U. V. BAKRE	3 FILES	
3	PILWP/13/2013	26/03/13	DR. SHRI. SHEKHAR SALKAR Adv.: ADV. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY Adv.:	A. P. LAVANDE AND U. V. BAKRE	THREE FILES	

4	PILWP/1/2013	28/10/13	MR. JOHN PHILIP PEREIRA Adv.: IN PERSON	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: ADV. KAIF NOORANI FOR R.NO. 1	NARESH H. PATIL AND F. M. REIS	6 FILES ALONGWITH MCA/219/2013	
5	PILWP/14/2012	16/04/13	SHRI PRABHAKAR B. VERNEKAR Adv.: SUDESH USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND 8 ORS., Adv.: ADV. VALMIKI MENEZES FOR R - 6.	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
7	PILWP/20/2013	01/08/13	MR. SANDEEP BARCALO GAONKAR Adv.: ADV. SMITA S. GAWAS	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 19 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 Files.	
8	PILWP/36/2011	20/11/13	MR. ROSEBERTH REBELLO, CONVENER, RACHOL RAKHONN MANCH., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 9 ORS., Adv.: SHRI MANISH SALKAR, GA FOR RESP. 1,3,4,5,6,7,8 and 9	B. R. GAVAI AND F. M. REIS	3 files	
10	PILWP/2/2005	22/03/13	SHRI DATTA NAIK, PANAJI GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS. Adv.:	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	5 files	
12	PILWP/15/2013	18/06/13	MR. GERALDO DE COSTA, AND 3 ORS., Adv.: ADV. JOSEPH DEVA	SALIGAO VILLAGE PANCHAYAT, REP. BY ITS SARPANCH, EKNATH V. ORASKAR AND 2 ORS., Adv.: ADV. S. M. SINGBAL	A. P. LAVANDE AND U. V. BAKRE	5 files along with ca 103/2013	
13	PILWP/3/2008	16/01/13	CHARLES DE SOUZA AND 2 ORS., Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. G. SHIRODKAR FOR R-1 TO 3	V. M. KANADE AND U. V. BAKRE	7 files kept with mca 213/2008,wp 114/2008	

14	PILWP/7/2010	05/02/13	SHRI. GOVIND NAGVEKAR AND ANR., Adv.: MR. JITENDRA SUPEKAR	CORPORATION OF CITY OF PANAJI, THROUGH ITS COMMISSIONER, AND 4 ORS., Adv.: MR. ABHIJEET KAMAT FOR RES.3	V. M. KANADE AND U. V. BAKRE	3 files	
16	PILWP/29/2012	19/11/13	VILLAGE GROUP OF GOA REP. BY ITS PRESIDENT SHRI JOHN P. PEREIRA AND ANR., Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: AGA, KAIF NOORANI, FOR R.NO. 1 AND 4	B. R. GAVAI AND F. M. REIS	11 Files along with MCA 76/13, MCA 514/13 & MCA 523/13.	
17	PILWP/9/2011	10/12/13	J. W. D'SOUZA Adv.: IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR RES. 1.2 and 3.	B. R. GAVAI AND F. M. REIS	23 Files alongwith WP No. 167/07, PILWP No. 12/12, MCA Nos. 1078/11, 697/08, 360/08, 276/08.	
18	PILWP/12/2012	10/12/13	ANTONIO JOSE DE SOUZA Adv.:	THE DIRECTOR OF TOURISM AND 3 ORS., Adv.: ADV. E. O. MENDES FOR R.NO. 3	B. R. GAVAI AND F. M. REIS	23 Files alongwith WP No. 167/07 & PILWP Nos. 09/11.	
19	PILWP/17/2012	18/11/13	MR. AJAY PEREIRA AND ANR., Adv.: AGNELO F DINIZ	THE ADDITIONAL COLLECTOR -I, SOUTH GOA DISTRICT AND 9 ORS., Adv.: ADV. SUDESH USGAONKAR, FOR R.NO 5	B. R. GAVAI AND F. M. REIS	5 files keptwith STA/2897/2012	
23	PILWP/6/2012	17/10/13	SHANKAR RAGHUNATH JOG Adv.: KRISHNANDU MUKHERJEE	M/S. S. KANTILAL AND CO. PVT. LTD., THROUGH ITS DIRECTOR AND ANR., Adv.:	DR. D. Y. CHANDRACHUD AND F. M. REIS	One File (Note : Original File File forwarded to National Green Tribunal, Pune) Total 1 File only	

CRMAM – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
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1	CRMAM/274/2012	27/02/13	STATE REP. BY OFFICER-IN-CHARGE, MAPUSA POLICE STATION Adv.:	MR. SHAILESH GARAD Adv.: ADV. CAROLINE COLLASSO	F. M. REIS	2 files.	
2	CRMAM/100/2013	21/08/13	MR. DADAPIR J. KADUR Adv.: AMEY JAGDISH SINAI KAKODKAR	MR. IRFAN M. BEDGIR AND 2 ORS., Adv.: ADV. D.D.ZAVERI FOR U/LAS FOR RESPONDENT	R. C. CHAVAN	3 FILES ALONGWITH CRMA/266/2012	
4	CRMAM/69/2013	05/08/13	SHRI VISHWANATH D. NAGARSEKAR Adv.: ADV. ASHA A. DESAI	SHRI DEEPAK M. ZUVATKAR Adv.: ADV. PRANAY A KAMAT FOR RESPONDENT	R. C. CHAVAN	2 FILES	
5	CRMAM/134/2013	15/10/13	MR. ASHOK M. SHAH AND ANR. Adv.: ADV. RYAN DA PIEDADE MENEZES	STATE OF GOA THROUGH MR. TUKARAM WALKE, P.S.I. Adv.: ADV. GAURISH N. AGNI FOR R.NO. 2	R. M. SAVANT	2 FILES	
6	CRMAM/12/2013	19/08/13	STATE OF GOA THROUGH P.I. QUEPEM POLICE STATION Adv.: S. R. RIVANKAR	MR. NATOLIM FERNANDES Adv.:	R. C. CHAVAN	3 FILES ALONGWITH CRMA/141/2013	
7	CRMAM/108/2013	10/07/13	STATE THROUGH ITS POLICE INSPECTOR, (MAJOR), VALPOI POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI. KRISHNAN SIVAPALAN SHAMEER., Adv.: ADV. PIMENTA NINOTSKA LOURDES	R. C. CHAVAN	2 FILES	
8	CRMAM/191/2013	27/11/13	SHRI. PRAKASH NAVASO DHABOLKAR Adv.: ADV. ARJUN F. NAIK	SHRI. GIRISH VITHOBA SAWANT AND 4 ORS., Adv.:	U. V. BAKRE	2 FILES	
9	CRMAM/90/2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI RAMRAJ SALGAONKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES	
10	CRMAM/95/2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI. SUBHASH NONU SALGAONKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	

11	CRMAM/92/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI. NANU RAMRAI SALGAONKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
12	CRMAM/96/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI. ULHAS V. DABHOLKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
13	CRMAM/94/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI ASHOK SALGAONKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN		
14	CRMAM/98/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI. ASHOK R. SHIRODKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
15	CRMAM/91/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI BHIVA RAMRAI SALGAONKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
16	CRMAM/97/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI SUMIT SHIRODKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
17	CRMAM/93/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI SURAJ SHIRODKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES ALONGWITH	
18	CRMAM/21/ 2013	29/04/13	STATE OF GOA THROUGH P.I. COLVA POLICE STATION Adv.: ADV. S. R. RIVANKAR	AGNEL FERNANDES Adv.: ADV. PRITHVI BANDEKAR	R. P. SONDURBALDO TA	2 FILES	
19	CRMAM/89/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI RASHID R. SHIRODKAR., Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES	

20	CRMAM/88/ 2013	16/07/13	STATE THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION., Adv.: ADV. S. R. RIVANKAR	SHRI SHAM DABOLKAR, Adv.: ADV. ROHAN PANDURANG DESAI FOR RESPONDENT	R. C. CHAVAN	2 FILES	
21	CRMAM/227 /2012	07/03/13	STATE THROUGH P.I. PERNEM POLICE STATION Adv.: MRS. MILENA GOMES E PINTO ADDL. PP	RAJU NAGOJI AUTKAR Adv.: ADV. SATISH S. SAUDAGAR	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH STA/1038/2012	
22	CRMAM/254 /2012	27/02/13	CHOWGULE and CO. PVT LTD. REP. BY ATTORNEY MR. RAMACHANDRA P. PRABHU ALVENKAR Adv.: PRASHEEN LOTLIKAR	DEPUTY COLLECTOR AND S.D.M. BICHOLIM SUB-DIVISION AND ANR., Adv.: ADV. VILAS P. THALI, FOR R.NO. 2	F. M. REIS	2 FILES	
23	CRMAM/176 /2012	23/01/13	SANATAN SANSTHA A PUBLIC CHARITABLE TRUST, THROUGH ITS MANAGING TRUSTEE SHRI VIRENDRA P. MARATHE Adv.: R.D. KESARKAR	STATE OF GOA AND 8 ORS., Adv.: ADV. AMRUT KANSAR FOR R NOS. 2 TO 5.	F. M. REIS	3 FILES	
24	CRMAM/81/ 2012	06/03/13	STATE THROUGH P.I. PONDA POLICE STATION Adv.: P. P.	MRS. BHARATI PRABHU, Adv.: ADV. PRASHEEN LOTLIKAR	F. M. REIS	4 FILES ALONGWITH STA/2995/2011	
25	CRMAM/267 /2012	01/04/13	STATE OF GOA THROUGH P.I. QUEPEM POLICE STATION Adv.: S. R. RIVANKAR	NARAYAN NAIK Adv.:	R. P. SONDURBALDO TA	2 FILES	
26	CRMAM/253 /2012	13/02/13	STATE REP. BY OFFICER-IN-CHARGE, MAPUSA POLICE STATION Adv.:	MR. LAXIMAN KAMARE Adv.: ADV. KAMLAKANT POULEKAR	F. M. REIS	2 FILES	
27	CRMAM/166 /2012	10/07/13	STATE P.I. CUNCOLIM POLICE STATION CUNCOLIM GOA Adv.: ADDL. P.P. MAHESH AMONKAR	YESHWANT VENGURLEKAR Adv.:	R. C. CHAVAN	4 FILES ALONGWITH CRMA/255/12	

28	CRMAM/286/2012	07/05/13	SHRI S.F. J. VAZ AND ANR., Adv.: D.J. PANGAM	THE STATE OF GOA THROUGH ITS (LEO) Adv.:	R. P. SONDURBALDO TA	2 Files.	
29	CRMAM/105/2013	17/06/13	SHRI. MAXIMIANO JOSE FERNANDES AND ANR., Adv.: ADV. JATIN RAMAIYA	STATE OF GOA THROUGH THE POLICE INSPECTOR OF PANAJI POLICE STATION., Adv.:	A. P. LAVANDE AND U. V. BAKRE	3 Files.	
30	CRMAM/200/2012	10/04/13	STATE THROUGH POLICE INSPECTOR, ANC, PANAJI GOA Adv.: S. R. RIVANKAR	SADANAND CHIMULKAR Adv.: ADV. JOSEPH VAZ FOR R.NO. 2	R. P. SONDURBALDO TA	2 Files.	
31	CRMAM/87/2013	10/07/13	MR. VIJAY JOSALKAR AND 3 ORS., Adv.: ADV. DEEPAK GAONKAR	THE STATE OF GOA THROUGH THE INSPECTOR OF POLICE, 2 ORS., Adv.: ADV. SHARON LOBO FOR R. NO 2 and 3	R. C. CHAVAN	2 Files.	
32	CRMAM/123/2013	05/08/13	MR. SHYAM GEORGE Adv.: ADV. NEWTON TELES	STATE THROUGH P.I. ATTACHED TO CALANGUTE POLICE STATION AND ANR. Adv.:	R. C. CHAVAN	2 Files.	
33	CRMAM/192/2008	15/07/13	SHRI. DAYANAND G. NARVEKAR Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR Adv.:	R. C. CHAVAN	8 Files + Loose Papers + 3 Spiral alongwith CRMAM/232/08, CRMAM/194/08, CRMAM/198/08.	
34	CRMAM/232/2008	15/07/13	SHRI. RAMNATH SHANKARDAS Adv.: MR. S. G. BHOBE	STATE THROUGH PUBLIC PROSECUTOR PANAJI Adv.:	R. C. CHAVAN	8 Files kept with CRMAM/192/08.	
35	CRMAM/194/2008	15/07/13	SHRI. VINOD PHADKE ALIAS BALU Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR Adv.:	R. C. CHAVAN	8 Files kept with CRMAM/192/08.	
36	CRMAM/198/2008	15/07/13	SHRI. EKNATH P. NAIK Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR Adv.:	R. C. CHAVAN	8 Files kept with CRMAM/192/08.	

37	CRMAM/215/2011	06/02/13	STATE Adv.: P.P.	NILESH ASOLKAR AND 6 ORS., Adv.: SHRI ARUN BRAS DE SA FOR RESP.1,2,3,5,6, and 7.	F. M. REIS	4 files alongwith crma/206/2011, crma/124/2011	
38	CRMAM/259/2012	08/08/13	MR. DILIP TIMBLO Adv.: ADV. ROHIT BRAS DE SA	AUDUTH TIMBLO Adv.: ADV. BHOBE SHAILENDRA GURUDAS	R. C. CHAVAN	4 Files along with STA 3134/13 & STA 1727/13.	

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Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Judge1, Judge2, Judge3	Decision/ Remarks	
3	STM(F)/2785/2012	18/01/13	SHRI SUBASH L. VERNEKAR Adv.: H.D. NAIK	SHRI DATTARAM A. BHISE AND ANR., Adv.:	REGISTRAR	2 files	
4	STM(F)/2776/2012	18/01/13	RANJIT DUGAL AND 2 ORS., Adv.: IN PERSON	DUGAL PROJECTS DEVELOPMENT CO. PVT. LTD., THROUGH ITS DIRECTOR AND ANR., Adv.:	REGISTRAR	1 file	
5	STM(F)/2744/2012	18/01/13	MRS. NILIMA KAMBLE Adv.: SANDIYA NAIK	MR. MEGHNATH M. NETARDEKAR Adv.:	REGISTRAR	3 files aongwith STA.No. 2745/12	
7	STM(F)/2998/2012	01/02/13	M/S. VASCO STEEL TRADERS REP. BY ITS SHOP MANAGER SHEKHAR BALE Adv.: GOURISH KAMAT	MR. ANTONIO J. RODRIGUES AND ANR., Adv.:	REGISTRAR	3 files Kept with STA 2999/2012 (R. No. 4/STA/2013)	
10	STM(F)/3196/2012	15/02/13	SHRI MANUEL ANTON SEBASTIAO BRAGANZA AND ANR., Adv.: SANJAY M. CHODANKAR	SHRI DESIDERIO ANTON MARIAN CARVALHO (DECEASED) AND ORS., Adv.:	REGISTRAR	2 files	
11	STM(F)/3343/2012	15/02/13	SHRI DAYESH NAIK Adv.: PRASAD U. DESSAI	SHRI ANAND GAWDE Adv.:	REGISTRAR	3 files alongwith STA.No.3344/12	
15	STM(F)/548/2013	05/04/13	SESA GOA LIMITED Adv.: ADV. R. G. RAMANI	THE JOINT COMMISSIONER OF INCOME TAX RANGE - 1 AND 3 ORS., Adv.:	REGISTRAR	7 Files	

16	STM(F)/1291/2013	08/05/13	ANTHONY XAVIER JULIAN VIEGAS @ JULIAO @ PAKHLO, THROUGH NEXT FRIEND AVDHUT NAIK., Adv.: ADV. GALILEO FRANCISCO TELES	STATE (THROUGH P.I. ATTACHED TO OLD GOA POLICE STATION) AND ANR., Adv.:	REGISTRAR	2 Files	
17	STM(F)/3476/2012	26/04/13	SHRI. SHYAM PUNDALIK GAWADE Adv.: IN PERSON	THE HOME MINISTRY, THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	REGISTRAR	2 files	
19	STM(F)/279/2009	25/04/13	STATE, THROUGH P.I. ATTACHED TO CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	UDAY NAIK DESSAI AND 6 ORS., Adv.:	REGISTRAR	4 files	
20	STM(F)/535/2009	25/04/13	NEW MILLENNIUM BAKERS THROUGH ASHISH KEJRIVAL Adv.: MR. C. A. COUTINHO	SANJAY AROLKAR AND ANR., Adv.:	REGISTRAR	3 files	
21	STM(F)/385/2013	10/05/13	SHRI UNMESH YOGIRAJ SAKHARE Adv.: ADV. KAPIL POLE	STATE OF GOA THROUGH PORVORIM POLICE STATION AND ANR., Adv.:	REGISTRAR	3 FILES	
22	STM(F)/386/2013	10/05/13	SHRI HARSHAD YOGIRAJ SAKHARE Adv.: ADV. KAPIL POLE	STATE OF GOA THROUGH PORVORIM POLICE STATION AND ANR., Adv.:	REGISTRAR	3 FILES	
25	STM(F)/587/2013	14/06/13	SHRI JOSEPH NATIVIDADE VERIANO FERNANDES Adv.: ADV. JAWAHAR L. DIAS	SHRI LUDOVICO ANTONIO DONACIANO FERNANDES AND 4 ORS., Adv.:	REGISTRAR	3 files alongwith sta-592/2013	
28	STM(F)/77/2013	05/07/13	THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.: H.D. NAIK	COMMUNIDADE OF NAGAO THROUGH ITS ATTORNEY AND ANR., Adv.:	REGISTRAR	3 FILES	

29	STM(F)/896/ 2013	12/07/13	SHRI. JAWAHARLAL TUKARAM SHETYE AND ANR. Adv.: ADV. GAUTAM PEDNEKAR	STATE OF GOA Adv.:	REGISTRAR	3 FILES	
30	STM(F)/796/ 2013	28/06/13	SHRI BHANUDAS DATTA TARI AND ANR., Adv.: ADV. PRAVIN C. NAIK	MR. NARAYAN SHETTY AND 4 ORS., Adv.:	REGISTRAR	2 FILES	
31	STM(F)/391/ 2013	28/06/13	MRS. JOYCE REID NEE JOYCE PINTO Adv.: ADV. RICHARD ALMEIDA	MRS. PRISCILLA PINTO AND 4 ORS., Adv.:	REGISTRAR	3 FILES KEPT WITH STA/392/2013	
32	STM(F)/1222 /2013	02/08/13	MR. GAURAV GUPTA., Adv.: ADV. P. S. RAO	MRS. RADHIKA GUPTA., Adv.:	REGISTRAR	1 FILE	
36	STM(F)/1286 /2013	02/08/13	MRS. ANA LUISA ONOFRE ALVES BENTO., Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE OFFICER IN CHARGE,CID AND ANR., Adv.:	REGISTRAR	1 FILE	
38	STM(F)/1111 /2013	26/07/13	SMT MARIA ANTONIA ALBA, BARROS DIAS E COTTA ALIAS ALBA COTTA AND 2 ORS., Adv.: ADV. VINAYAK GURUDAS PAI	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND 4 ORS., Adv.:	REGISTRAR	1 FILE	
40	STM(F)/1068 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	AJIT B BHASKAR ASOLKAR., Adv.:	REGISTRAR	1 FILE	
41	STM(F)/1069 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	SHARIFF NARUDDIN SHAIKH AND ANR., Adv.:	REGISTRAR	1 FILE	

42	STM(F)/1070 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	PRAMOD G. NAIK AND ANR., Adv.:	REGISTRAR	1 FILE	
43	STM(F)/1071 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	SANJAY G. AROLKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
44	STM(F)/1072 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	VIJAY RANE AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
45	STM(F)/1073 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LTD. REP. BY OFFICIAL LIQUIDATOR H. C. OF BOMBAY PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	RUPESH B. KAREKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
46	STM(F)/1079 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LIMITED REP. BY OFF. LIQUIDATOR H. C. OF BOMBAY AT PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	SEEMA ARJUN PARADKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	

47	STM(F)/1080 /2013	26/07/13	M/S BHARTIYA DEVELOPMENT FINANCE LIMITED REP. BY OFF. LIQUIDATOR H.C. OF BOMBAY AT PANAJI BENCH., Adv.: OFFICIAL LIQUIDATOR	AVINASH V. SALGAONKAR AND ANR., Adv.:	REGISTRAR	1 FILE	
48	STM(F)/1236 /2013	26/07/13	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI BENCH., Adv.: ADV. OFFICIAL LIQUIDATOR	MR. SHYAM. V. JALMI., Adv.:	REGISTRAR	1 FILE	
49	STM(F)/1237 /2013	26/07/13	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI BENCH., Adv.: ADV. OFFICIAL LIQUIDATOR	SHANTARAM GAONKAR., Adv.:	REGISTRAR	1 FILE	
50	STM(F)/1238 /2013	26/07/13	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI BENCH., Adv.: ADV. OFFICIAL LIQUIDATOR	MR. SAGAR T. HARMALKAR., Adv.:	REGISTRAR	1 FILE	
51	STM(F)/1239 /2013	26/07/13	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI BENCH., Adv.: ADV. OFFICIAL LIQUIDATOR	RAMESH B. RATHOD., Adv.:	REGISTRAR	1 FILE	
52	STM(F)/1240 /2013	26/07/13	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI BENCH., Adv.: ADV. OFFICIAL LIQUIDATOR	MR. RAJU NAIK., Adv.:	REGISTRAR	1 FILE	

53	STM(F)/862/2013	26/07/13	KUM. BLAIZY FRANSQUINHO FERNANDES AND 4 ORS. Adv.: ADV. DEVIDAS J. PANGAM	THE DIRECTOR OF PANCHAYATS, GOVERNMENT OF GOA AND 7 ORS. Adv.:	REGISTRAR	2 FILES	
54	STM(F)/1853/2013	16/09/13	MS. NEHA UMESH KHOLKAR AND 2 ORS. Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR OLD GOA POLICE STATION AND ANR. Adv.:	REGISTRAR	2 FILES	
55	STM(F)/1691/2013	13/09/13	NANDALAL SHYMADAS CONVICT PRISONER NO. 13/09 Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR. Adv.:	REGISTRAR	2 FILES	
56	STM(F)/60/2008	22/08/13	RAMCHANDRA GOVIND NAIK AND 11 ORS., Adv.: MR. A. D. BHOBE	PUNDALIK GOVIND NARULKAR (DECEASED) THROUGH LR'S AND 10 ORS., Adv.:	REGISTRAR	15 FILES ALONGWITH STM/58/2008, STA/59/2008, STA/61/2008, STA/1200/2009, STA/1294/2008, MCA/362/2008, MCA/363/2008, MCA/398/2008, MCA/329/2009, MCA/330/2009, MCA/331/2009, MCA/250/2011	
58	STM(F)/2183/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	ARPANA A. KORGAONKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
59	STM(F)/2184/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	MADHAV A. MANERIKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
60	STM(F)/2185/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHAIKH SIRAJ AND ANR., Adv.:	REGISTRAR	1 FILE	

61	STM(F)/2186/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	PRABHAKAR PHONDEKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
62	STM(F)/2187/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	VEERSINGH D. CHAWAN AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
63	STM(F)/2188/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	DEELIP B POPKAR Adv.:	REGISTRAR	1 FILE	
64	STM(F)/2179/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHYAM P. KUDAV Adv.:	REGISTRAR	1 FILE	
65	STM(F)/2180/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	PRAKASH S DABHOLKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
66	STM(F)/2181/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SAPAISAL U. SHAIKH AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
67	STM(F)/2182/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	DAMODAR J. BORYEKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
68	STM(F)/2173/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHASHIKANT A MESTRY AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
69	STM(F)/2175/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	KRISHNA T. KENI AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
70	STM(F)/2174/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHAIKH KARIM SHERFUDDIN AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
71	STM(F)/2176/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	MANJUNATH P. GURAV Adv.:	REGISTRAR	1 FILE	
72	STM(F)/2177/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHRIRAM B. SHIRODKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	

73	STM(F)/2178/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	PUNDALIK S. CHARI Adv.:	REGISTRAR	1 FILE	
74	STM(F)/2169/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SAVITRI N. JADHAV AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
75	STM(F)/2170/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	VITHAL R. PILANKAR AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
76	STM(F)/2171/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	RAGHAV M. SHETTY AND 2 ORS., Adv.:	REGISTRAR	1 FILE	
77	STM(F)/2172/2013	11/10/13	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	LADU G. HARIJAN AND ANR., Adv.:	REGISTRAR	1 FILE	
79	STM(F)/1897/2013	18/10/13	IDEA CELLULAR LIMITED REP. BY ITS MANAGER - LEGAL SHRI. PRASHANT MADKAIKAR Adv.: ADV. P. P. SINGH	THE GOA TOWN AND COUNTRY PLANNING BOARD THROUGH ITS MEMBER SECRETARY / CHIEF TOWN PLANNER AND 3 ORS Adv.:	REGISTRAR	2 FILES	
83	STM(F)/1881/2009	04/07/13	NATIONAL INSURANCE CO. LTD. Adv.: MR. EMERICO AFONSO	SHRI. SUBHASH R. PRABHUDESSAI AND 3 ORS., Adv.:	REGISTRAR	3 FILES ALONGWITH MCA/599/2009	
85	CRMAB/208/2013	05/12/13	MR. SCOTT MENDONCA Adv.: ADV. ARUN DE SA	POLICE INSPECTOR, MARGAO TOWN POLICE STATION AND ANR., Adv.:	U. V. BAKRE	TWO FILES	
86	STM(F)/3947/2009	04/07/13	SHRI VIKAS BHAGDI Adv.: MR. ARUN BRAS DE SA	AMELIA GAMA AND 3 ORS., Adv.:	REGISTRAR	3 FILES ALONGWITH MCA/1034/2009	
89	STM(F)/623/2013	07/03/13	M/S D.B. BANDODKAR AND SONS PVT. LTD., Adv.: ADV. S. M. SINGBAL	THE ASST. COMMISSIONER OF INCOME -TAX, AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH MCA/210/2013	

91	STM(F)/1855/2010	20/06/13	SHRI. BABURAO VITHAL GUROV AND 8 ORS., Adv.: MR. V. A. DANDEKAR	MAZANIA OF TEMPLE OF SHREE MORZA DEVI OF MORJIM AND 10 ORS., Adv.:	REGISTRAR	5 Files alongwith STA/3254/10, MCA/489/10, MCA/141/11.	
93	STM(F)/157/2010	29/08/13	MR. LAL SINGH Adv.: MR. D. P. BHISE	COMMANDING OFFICER, INS HANSA DABOLIM AND 3 ORS., Adv.:	REGISTRAR	4 Files alongwith MCA/48/10, STA/159/10.	
94	STM(F)/3287/2013	06/12/13	RYAN FERNANDES Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	U. V. BAKRE	2 files.	
95	STM(F)/633/2013	09/12/13	MR. SUNDAR SITARAM PHADTE BANDODKAR AND 5 ORS., Adv.: ADV. E. DIAS	MRS. LAXMI SITARAM PHADTE BANDODKAR AND 18 ORS., Adv.: ADV. MARIA CAROLINE COLLASSO FOR R.NO. 8 and 9	U. V. BAKRE	4 files along with mca 402/2013,sta 634/2013	
96	STM(F)/2877/2007	13/06/13	MR. RAYMOND MASCARENHAS AND ANR., Adv.: MS. ALKA R. CHOPDEKAR	SMT. SANDHYA KAMAT Adv.:	REGISTRAR	5 files kept with sta 3263/2006,mca 831/2007	

LPA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	LPA/2/2013	13/12/13	ANANT S.S. USGAONKAR (SINCE DECEASED THROUGH LR'S) AND 9 ORS., Adv.: ADV. F.E. NORONHA	EXECUTIVE ENGINEER, XVIII(R), PWD AND 28 ORS., Adv.: ADV. M. S. JOSHI FOR R.NO. 23	B. R. GAVAI AND U. V. BAKRE	7 files keptwith wp/130/2013, ca/61/2013	
2	LPA/3/2013	17/09/13	M/S GOA SHIPYARD LTD., Adv.: ADV. PULKIT BANDODKAR	SHRI RAMDAS BORKAR REP. BY GOA SHIPYARD WORKERS UNION AND ANR., Adv.: ADV. PREETAM TALAULIKAR FOR RESP. 1	NARESH H. PATIL AND U. V. BAKRE	5 FILES + LOOSE PAPERS ALONGWITH WP/06/2004	
3	LPA/2/2009	06/03/13	MR. MADHUKAR V. KHANDEPARKAR (DECEASED) THROUGH LR'S AND ANR., Adv.: MR. P. S. LOTLIKAR	ADMINISTRATIVE TRIBUNAL, GOA AND 6 ORS., Adv.: MR. V.P. THALI FOR R-2 TO 5	V. M. KANADE AND U. V. BAKRE	6 files along with wp 282/1999	

COAPM – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks
1	COAPM/36/2013	19/07/13	PRATEEK ALLOYS PRIVATE LTD. THROUGH THROUGH ITS AUTHORIZED SIGNATORY SHIKHIR VIR AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	- Adv.:	A. P. LAVANDE	4 FILES ALONGWITH COAPM/38/2013
2	COAPM/38/2013	19/07/13	SRITHIK ISPAT PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY, MR. SHIKHIR VIR AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	- Adv.:	A. P. LAVANDE	4 FILES KEPT WITH COAPM/36/2013
3	COAPM/55/2013	25/10/13	DELTA HOSPITALITY AND ENTERTAINMENT PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	3 FILES
4	COAPM/54/2013	25/10/13	ARGYLL HOTEL PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	3 FILES
5	COAPM/53/2013	25/10/13	AMAN INFRASTRUCTURE PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	2 FILES
6	COAPM/57/2013	25/10/13	VICTOR HOTELS AND MOTELS LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	3 FILES

7	COAPM/56/2 013	25/10/13	SHREE MANGESH REALTY PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	3 FILES	
8	COAPM/20/2 013	12/04/13	POWER ENGINEERING (INDIA) PVT. LTD., Adv.: ADV. SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE	2 FILES	
9	COAPM/62/2 013	29/11/13	COASTAL SPORTS VENTURES PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	B. R. GAVAI	2 FILES	
10	COAPM/64/2 013	06/12/13	BELL TOWER RESORTS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	B. R. GAVAI	4 FILES	
11	COAPM/29/2 013	15/03/13	ALLOYS TRADING PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	. Adv.:	A. P. LAVANDE	2 FILES	
12	COAPM/61/2 013	29/11/13	HIGH STREET RIVIERA LEISURE (GOA) PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	B. R. GAVAI	2 FILES	
13	COAPM/59/2 013	22/11/13	INFINITI MODULES PVT. LTD. THROUGH ITS MANAGING DIRECTOR MR. SANJEEV R. TRIVEDI Adv.: ADV. USGAONKAR SUDESH MANOHAR	- Adv.:	B. R. GAVAI	two files	

14	COAPM/44/2013	20/09/13	DEMPO FOODS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	two files	
15	COAPM/34/2013	19/09/13	DEMPO FOODS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	three files alongwith sta/2442/13	
16	COAPM/35/2013	19/09/13	VANITY CASE INDIA PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	Adv.:	NARESH H. PATIL	three files alongwith sta/2443/2013	
17	COAPM/28/2013	15/03/13	RUDRAPRIYA PROPERTIES PVT., LTD., THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	. Adv.:	A. P. LAVANDE	two files	
18	COAPM/23/2013	15/03/13	SRITHIK ROLLING PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY MRS. GIRIJA SHIKHIR AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	. Adv.:	A. P. LAVANDE	2 FILES	
19	COAPM/45/2013	20/09/13	VANITY CASE INDIA PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	2 FILES	
20	COAPM/27/2013	15/03/13	GAJKARAN REALTY PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY MRS. GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	. Adv.:	A. P. LAVANDE	2 FILES	

21	COAPM/25/2013	15/03/13	KSHIRIJA REALTY PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	.	A. P. LAVANDE	2 FILES	
22	COAPM/26/2013	15/03/13	SRITHIK PROPERTIES PVT. LTD., THROUGH TS AUTHORIZED SIGNATORY SMT. GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	.	A. P. LAVANDE	2 FILES	
23	COAPM/24/2013	15/03/13	KSHIRIJA PROPERTIES PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY MRS., GIRIJA AGARWAL Adv.: ADV. USGAONKAR SUDESH MANOHAR	.	A. P. LAVANDE	2 Files.	
24	COAPM/58/2013	22/11/13	OMP COMPONENTS (INDIA) PRIVATE LIMITED THROUGH ITS DIRECTOR MRS. SONALI TRIVEDI Adv.: ADV. USGAONKAR SUDESH MANOHAR	-	B. R. GAVAI	TWO FILES	

CRA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	CRA/8/2008	15/01/13	MR. SHAIKH HUSSAIN SHAIK MUSSA Adv.: MS. A. A. RAZAQ	MOHAMMAD BADRUZA MAULANA JAMALUDDIN Adv.: MS. ANITA THORAT	F. M. REIS	3 files. along with CA 87/2008.	
2	CRA/11/2011	11/01/13	SAURASHTRA FUELS PVT. LTD., Adv.: MR. S. M. SINGBAL	WESTERN INDIA SHIPYARD LTD. AND ANR., Adv.: ADV VIVEK RODRIGUES FOR RESPONDENT	F. M. REIS	3 files.	

4	CRA/38/2013	17/10/13	MR. MOHAN MUKUND GHATWAL AND ANR., Adv.: ADV. ASHWIN D. BHOBE	MR. GURUDAS ARJUN GHATWAL Adv.:	R. M. SAVANT	2 FILES	
7	CRA/17/2011	12/07/13	STATE OF GOA, THROUGH CHIEF SECRETARY, REP. BY EXECUTIVE ENGINEER AND ANR., Adv.: MR. GURU SHIRODKAR	DOMINGOS M. L. MERGULHAO (SINCE DEC) THROUGH LR'S MRS. CLEMENTINA D'SOUZA E MERGULHAO AND 10 ORS. Adv.: PRIYANKA KAMAT ADDL. GOVT. ADV. FOR R.NO. 1 and 2	F. M. REIS	6 FILES ALONGWITH CA/140/2011, MCA105/2011, MCA/484/2012	
8	CRA/35/2013	27/11/13	SHRI. PRAKASH PANDEY AND 2 ORS., Adv.: ADV. P. P. SINGH	SHRI. SOCORRO D'SOUZA 8 ORS., Adv.:	U. V. BAKRE	2 FILES	
9	CRA/8/2013	27/06/13	MR. PREMNATH R. NATEKAR., Adv.: MR. V. P. THALY	SHRI JANARDHAN HARI NAIK (SINCE DECEASED) THROUGH LRS' A) SANJAY J. NAIK AND ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 (A) TO 1(J) and 2	F. M. REIS	4 FILES ALONGWITH MCA/685/2012	
10	CRA/13/2008	16/01/13	THE NEW INDIA ASSURANCE CO. LTD., Adv.: MR. E. AFONSO	MR. YESHWANT KORGAONKAR AND 3 ORS., Adv.:	F. M. REIS	2 FILES + LOOSE PAPERS	
11	CRA/9/2009	12/02/13	MR. SHAM SALGAOKAR AND ANR., Adv.: MR. YOGESH NAIK WITH D. D. ZAVERI	M/S STATIC ELECTRICAL ENGINEERS AND CONTRACTORS THROUGH PROPRIETOR RAJIV MARATHE Adv.:	F. M. REIS	2 FILES	
12	CRA/21/2009	11/06/13	M/S NAVELKAR ESTATE DEVELOPERS THROUGH ITS PARTNERS Adv.: MR. Y. S. NAIK	SMT. DRAUPADI SOKO FOLKAR AND 5 ORS., Adv.: ADV. SHRI I.AGHA FOR R.2,R.3,R.5,and R.6	F. M. REIS	three files alongwith 275/2009	

13	CRA/21/2011	11/01/13	MR. CEDRIC AMANCIO DE SOUZA FARIA Adv.: MR. ZELLER D'SOUZA	KALA MINES AND MINERALS REP. BY ITS PARTNER MR. BIPINCHANDRA SHANTARAM KANTAK Adv.: MR. VISHWESH A. KAMAT FOR RES.	F. M. REIS	TWO FILES	
14	CRA/22/2009	01/03/13	KADAMBA TRANSPORT CORPORATION LTD., Adv.: MR. A. R. KANTAK	MR. JEEVAN M. NAIK Adv.:	F. M. REIS	THREE FILES	
15	CRA/30/2013	05/09/13	SHRI. ISMAIL WATANGI AND 11 ORS., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	SUNNI JAMATUL MUSLAMEEN OF SUNNI GAUSIYA MASJID THROUGH ITS GENERAL SECRETARY MR. NIZAMUDDIN SHAIKH Adv.:	F. M. REIS	four files alongwith mca/357/13, ca/136/2013	
16	CRA/27/2013	25/09/13	MR. GUNESH GOPINATH DESAI AND ANR. Adv.: ADV. USGAONKAR SUDESH MANOHAR	SOCIEDADE AGRICOLA DOS GAONCARES DE CUNCOLIM E VERODA REP. BY PRESIDENT, MODUCORA B. N. DESSAI Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1	R. M. SAVANT	3 FILES ALONGWITH MCA/245/2013	
17	CRA/20/2013	18/07/13	COMMUNIDADE OF SANGOLDA, REP. THROUGH ITS ATTORNEY., Adv.: ADV. JOSE FILIPE MELO	GANPAT UCHAPPA BADIGER, AND ANR. Adv.:	F. M. REIS	2 Files	
18	CRA/3/2013	27/02/13	MRS. CHERYL DA SILVA E FALEIRO Adv.: ADV. DEEP SHIRODKAR U/LAS	MR. IVO OSCAR FALEIRO Adv.:	F. M. REIS	2 Files.	
19	CRA/14/2013	29/04/13	SHRI URBAN D'SILVA, S/O SHRI CONCEICAO D'SILVA., Adv.: ADV. P. P. SINGH	SHRI CONCEICAO ALEIXO DA'SILVA, S/O LATE AUGOSTINHO D'SILVA AND 13 ORS., Adv.:	R. P. SONDURBALDO TA	2 Files.	

20	CRA/3/2010	13/02/13	COLONIA SANTA MARIA HOTELS PVT LTD THROUGH SANJAY KALANGURKAR Adv.: MR. MAHESH SONAK	MR. TREVOR DIAS AND 3 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	F. M. REIS	2 Files.'	
21	CRA/19/2013	18/07/13	COMMUNIDADE OF SANGOLDA, REP. THROUGH ITS ATTORNEY., Adv.: ADV. JOSE FILIPE MELO	MRS. R. A. JEBANESAN, AND ANR., Adv.:	F. M. REIS	TWO FILES	
23	CRA/15/2013	17/06/13	SMT. VAISHALI SHRIKANT KOSHTI., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	SHRI. MARUTI BHAT, AND ANR., Adv.: ADV. AVDHUT S ARSEKAR FOR R.NO. 1	F. M. REIS	2 Files.	
24	CRA/6/2005	06/08/13	SMT.RUKMINI N.RATWAL,MERCES GOA AND 5 ORS., Adv.: MRS. SHAMBHAVI RAO	SHRI SADANAND S.NAIK,ST.CRUZ. Adv.: MR.J.GODINHO	F. M. REIS	15 Files alongwith WP/595/07, MCA/655/13, MCA/453/13, MCA/242/13, MCA/25/06, MCA/995/07, MCA/499/08, MCA/382/08, MCA/381/08, MCA/460/10, MCA/507/09.	
25	CRA/12/2009	30/08/13	PARISH PRIEST OF ST. ANDREW'S CHURCH AND 2 ORS., Adv.: MR. J. ABREU LOBO	SHRI. TEODORICO FERNANDES Adv.:	F. M. REIS	2 Files.	
26	CRA/40/2013	02/09/13	MR. EDWIN ANTONIO DE MONTE FURTADO AND 11 ORS., Adv.: ADV. ROHIT BRAS DE SA	MR. JAWAHARLAL ANTONIO DE MONTE FURTADO AND 4 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1 and 2	F. M. REIS	3 Files alongwith CA/182/13.	

27	CRA/62/2012	16/08/13	SHRI JAYANT SHIVRAM KHANDEPARKAR Adv.: R.G. RAMANI	ADMINISTRATOR OF COMUNIDADES OF BARDEZ MAPUCA GOA AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR, FOR R.NO. 3	F. M. REIS	3 Files alongwith CA/253/12.	
28	CRA/41/2013	12/11/13	M/S. COSME FARMA LABORATORIES LTD., FORMERLY KNOWN AS CFL PHARMACEUTICALS LTD., Adv.: ADV. S. M. SINGBAL	M/S. SHWARDE PHARMACEUTICAL PVT. LTD., Adv.: ADV. SOMNATH B. KARPE FOR RESPONDENT	U. V. BAKRE	2 Files.	
29	CRA/21/2013	08/08/13	SHRI. PRABHAKAR PANDURANG KAMAT SATOSKAR AND ANR. Adv.: ADV. PRASHEEN LOTLIKAR	SHRI. PREMANAND R. NAIK AND 2 ORS. Adv.: ADV. DEEPAK GAONKAR FOR R.NO.2 and 3	F. M. REIS	2 Files.	
31	CRA/39/2012	19/06/13	SHRI UMAKANT GANESH SINAI TALAULIKAR Adv.: PARAG RAO	DR. UMESH FOL DESSAI Adv.:	F. M. REIS	3 FILES KEPT ALONGWITH SA 124/2013	
36	CRA/63/2012	19/06/13	SHRI VITHOBA BABUSSO ADEL Adv.: PARIKSHIT SAWANT	SHRI BABURAO SRIKANT FOTTO DESAI AND ANR., Adv.:	F. M. REIS	4 FILES KEPT WITH CRMA/149/2013 STM/805/2012	
37	CRA/18/2008	11/02/13	SOMNATH CHARI AND 7 ORS., Adv.: MR. AIRES RODRIGUES	MOHANDAS V. POLE AND ANR., Adv.:	F. M. REIS	2 Files.	

MCA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
4	MCA/343/20 12	03/01/13	SMT.E.S.S. ALMEIDA, DONAPAUULA-GOA. Adv.: MR. PARIKSHIT SAWANT	THE DIRECTOR GENERAL,(CSIR) AND ANR., Adv.:	F. M. REIS AND U. V. BAKRE	5 FILES ALONGWITH WP/33/2004	

5	MCA/844/20 12	04/01/13	COMMISSIONER OF EXCISE Adv.: MANISH SALKAR	SHRI CHIDAMBAR R. CHANEKAR Adv.:	F. M. REIS	4 FILES ALONGWITH WP/747/2011, CA/92/2012	
6	MCA/503/20 12	06/02/13	MRS. SUMAN BANSAL Adv.: NIGEL DA COSTA FRIAS	SHRI. MAHENDRA GAUNEKAR Adv.:	F. M. REIS	5 FILES + LOOSE PART ALONGWITH AO/01/2010, CA/02/2010, MCA/101/2010	
9	MCA/694/20 12	21/08/13	SHRI KESHAVNATH S.NAIK Adv.: ABHIJEET KAMAT	SHRI. BHAGWANTEM SONU GAUDE AND ORS., Adv.:	F. M. REIS	8 FILES ALONGWITH WP/266/02, WP/264/02, MCA/668/12, CA/242/2004, CA/241/04	
12	MCA/832/20 12	04/04/13	SMT. DEVYANI HALARNKAR ALIAS ALORNEKAR AND 2 ORS, Adv.: JAGANNATH JAYANT MULGAONKAR	THE NEW INDIA ASSURANCE CO. LTD., PANAJI AND 2 ORS., Adv.:	U. V. BAKRE	9 FILES KEPT WITH FA/198/2006, CA/201/2006, MCA/450/2006, MCA/535/2005	
16	MCA/178/20 13	30/08/13	MANIKRAU AMRUTRAO PRABHU DESSAI AND ORS., Adv.: ADV. PRASHEEN LOTLIKAR	GOPAL VISHNU GAUDE (THROUGH LR'S) Adv.: ADV. SHIVAN DESAI FOR R.NO. 1 TO 4	NARESH H. PATIL	7 FILES ALONGWITH SA/26/1995, MCA/468/1995, CA/01/2004	
17	MCA/851/20 12	02/08/13	NARCINHASARASWATI VISHNU SINAI VELINGKAR (SINCE DEC.) REP. BY VISNUM VELINGKAR and 12 ORS. Adv.: R.G.RAMANI	DY.COLLECTOR (REV) and L.A.O. AND ANR. Adv.:	U. V. BAKRE	8 FILES ALONGWITH FA/64/1997, MCA/140/2000	

21	MCA/766/2013	07/10/13	M/S. MOONRISE TOURISM PVT. LTD., REP. BY M.D. MR. HARKISHAN AJWANI Adv.: ADV. F.E. NORONHA	THE STATE OF GOA REP. BY THE SECRETARY (REVENUE) AND ANR., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 1 and 2	NARESH H. PATIL AND F. M. REIS	6 FILES ALONGWITH WP/515/2012	
29	MCA/660/2013	22/11/13	MR. JOE MONTEIRO Adv.: ADV. ARUN DE SA	MR. LEO TOSCANO AND ANR., Adv.:	U. V. BAKRE	5 FILES KEPT WITH STM/967/2011, STA/968/2011, STM/1968/2013	
30	MCA/351/2011	11/10/13	SEBASTIANA BRAGANZA Adv.: MR. J. A. LOBO	STATE OF GOA THROUGH THE SPECIAL L.A.O AND ANR Adv.:	F. M. REIS	15 FILES ALONGWITH FA/136/2000, CA/185/2000, MCA/153/2010, MCA/544/2010 (FA/133/2000, CA/182/2000,) (FA/135/2000, CA/184/2000)	
33	MCA/95/2013	07/03/13	SHRI GIRDHARLAL MOHANLAL GANGANI Adv.: ADV. VISHNUPRASAD A. LAWANDE	MRS. JULIET COUTINHO AND ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	27 FILES ALONGWITH WP/218/2002, WP/221/2002, MCA/02/2003, MCA/101/2006, MCA/102/2006, MCA/109/2013, MCA/584/2002, MCA/642/2002, MCA/1078/2012, MCA/1079/2012	

38	MCA/1104/2011	07/03/13	THE NEW INDIA ASSURANCE CO. LTD., PANAJI Adv.: MR. EMERICO AFONSO	SMT. LAXMI RAMA PADSALGI AND 5 ORS, Adv.:	U. V. BAKRE	11 FILES ALONGWITH FA/53/2006, STM/1806/2005, CA/54/2006, MCA/145/2006, MCA/175/2007, MCA/534/2005, MCA/801/2009, MCA/951/2007, MCA/955/2008	
41	MCA/71/2013	07/03/13	MENINO SALVADOR DA CRUZ LEITAO,BETALBATIM-GOA. Adv.: VALMIKI MENEZES	DY.COLLECTOR and S.D.O.,AND ANR., Adv.:	U. V. BAKRE	12 FILES ALONGWITH FA/79/2005, FA/325/2005, CA/355/2005, MCA/235/2005	
42	MCA/274/2013	26/03/13	SESA GOA LIMITED, Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	THE JOINT COMMISSIONER OF INCOME-TAX RANGE-1 AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH WP/123/2013	
44	MCA/301/2013	04/04/13	THE HON'BLE MINISTER FOR URBAN DEVELOPMENT GOVERNMENT OF GOA Adv.: ADV. KAIF NOORANI	MR. FALCON FRANCISCO DE MELLO AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES KEPTWITH WP-752/2012-	
47	MCA/358/2013	09/05/13	SPL.LAND ACQUISITION OFFICER AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	MOGREM RAMA NAIK DESSAI Adv.:	U. V. BAKRE	6 FILES ALONGWITH FA/08/2002, CA/09/2002, MCA/348/2007	
49	MCA/23/2013	24/01/13	MRS. CLARA BARACHO PINTO Adv.: JOAQUIM GODINHO	MR. VISHNU ANDRADEAND 2 ORS., Adv.:	U. V. BAKRE	11 FILES KEPTWITH FA/166/07, MCA/575/2010 AND CA/156/2007	

50	MCA/122/2013	15/02/13	MR. HILARIO JOAQUIM DE SOUZA Adv.: ADV. VISHNUPRASAD A. LAWANDE	1. MRS. GREETA CYNTHIA BARRETO E ROZARIO AND ANR Adv.:	REGISTRAR	3 FILES KEPT WITH MCA/183/2012	
51	MCA/364/2013	09/05/13	SPL.LAND ACQ. OFFICER(S.GOA)K.R.CORP.LTD. AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	KUSTA S.GAONKAR (DECEASED) REP. BY LR'S., Adv.:	U. V. BAKRE	7 FILES KEPT WITH FA/222/2000, MCA/364/2013,CA/273/2000, XOB/20/2001,MCA831/2006	
52	MCA/494/2013	18/06/13	DR. JONATHAN JOAQUIM GOUVEIA AND 3 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 28 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE	6 FILES ALONG WITH WP/349/2013	
55	MCA/680/2013	30/08/13	SMT. MARIA ANTONIO FERNANDES REP. BY HER CONSTITUTED P.O.A. MR. LUCIANO FERNANDES Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A.) AND L.A.O. AND ANR., Adv.:	U. V. BAKRE	7 FILES ALONG WITH FA/10/2002, CA/120/2002	
57	MCA/962/2013	13/12/13	INACIO REBEIRO Adv.: ADV. VALMIKI MENEZES	DY. COLLECTOR (LA) AND ANR., Adv.: ADV. HRUDAYANATH S. SHIRODKAR FOR RESP.	F. M. REIS	10 FILES ALONG WITH FA/315/2006, STA/636/2013, CA/311/2006, MCA/341/2013, MCA/425/2013, MCA/624/2008	
61	MCA/361/2013	09/05/13	SPL.LAND ACQUISITION OFFICER(S.GOA) AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	RAJENDRA BABANI NAIK Adv.:	U. V. BAKRE	7 FILES ALONG WITH FA/46/2000, CA/75/2000, MCA/262/2000	

62	MCA/363/2013	09/05/13	SPL.LAND ACQ.OFFICER,S.GOA AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	JANARDHAN KRISHNA NAIK Adv.:	U. V. BAKRE	6 FILES ALONGWITH FA/65/2000, CA/108/2000, MCA/832/2006	
63	MCA/99/2013	06/02/13	THE POLICE INSPECTOR, (MAJOR) PANAJI POLICE STATION, PANAJI, GOA Adv.: ADV. S. R. RIVANKAR	SHRI DATTARAM TANU GAUNS ALIAS KANKONKAR AND ANR., Adv.:	F. M. REIS	5 FILES ALONGWITH WP/781/2011, MCA/967/2012, MCA/1103/2012	
64	MCA/359/2013	09/05/13	SPL.LAND ACQUISITION OFFICER AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	BABUSO LAXMAN BHAGAT (DECEASED) REP. BY HIS LR'S., Adv.:	U. V. BAKRE	6 FILES ALONGWITH FA/05/2002, CA/06/2002, MCA/346/2007	
65	MCA/280/2013	26/03/13	THE DIRECTOR OF PANCHAYATS, GOVT. OF GOA Adv.: ADV. DATTAPRASAD LAWANDE	SHRI RAMAKANT N. BORKAR AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH WP/116/2013	
66	MCA/400/2013	09/05/13	SPECIAL LAND ACQUISITION OFFICER RAWNFOND, MARGAO AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	DEVAPPA LAXMAN GAONKAR., Adv.:	U. V. BAKRE	6 FILES ALONGWITH FA/221/2000, CA/272/2000, XOB/19/2001	
67	MCA/9/2013	09/01/13	MS. ANA RITA ROSALINA SULOCHANA VAZ AND ANR., Adv.: PRASHEEN LOTLIKAR	MR. FRANCISCO ADOLFO A. P. VAZ AND 3 ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH WP/803/2012	
69	MCA/1129/2012	24/01/13	SHRI AGNELO GOMES Adv.: A.R. KANTAK	THE MANAGING DIRECTOR, GOA IDC, AND ANR., Adv.:	U. V. BAKRE	9 FILES ALONGWITH FA/234/2006, CA/234/2006, MCA/778/2005, XOB/04/2007	

70	MCA/1148/2012	21/02/13	THE COMUNIDADE OF CHICOLNA THROUGH ITS ATTORNEY, Adv.: GALILEO FRANCISCO TELES	ASST. DEFENCE ESTATES OFFICER, AND ANR., Adv.:	U. V. BAKRE	14 FILES ALONGWITH FA/220/2006, CA/314/2006, MCA/711/2006, MCA/785/2006	
71	MCA/320/2013	09/05/13	SHRI SHAMBA S. BUDKULE AND 5 ORS., Adv.: ADV. AJIT R. KANTAK	ADDL. DEPUTY COLLECTOR AND LAO,MAPUSA-GOA AND ANR. Adv.:	U. V. BAKRE	11 FILES ALONGWITH FA/228/2003, CA/88/2006, CA/290/2005, MCA/643/2004, MCA/891/2010, XOB/17/2005	
75	MCA/35/2013	11/01/13	MR. MAHENDRA DATTARAM GADEKAR AND ANR., Adv.: SUDIN USGAONKAR	MR. RAMESH DATTARAM GADEKAR AND ANR., Adv.:	F. M. REIS	Kept Alonwith AO 5 of 2012 (39/AO/12). Total 3 Files.	
80	MCA/1138/2012	07/01/13	MISS MATILDES BARRETO XAVIER (SINCE DEC.) REP. BY MR. SAVIO CAETANO BARRETO XAVIER Adv.: AGHA IFTIKHAR	SPECIAL LAND ACQUISITION OFFICER(N.G.) AND ANR., Adv.:	V. M. KANADE AND U. V. BAKRE	18 FILES ALONGIWITH FA/249/2004, CA/288/2004, MCA/157/2012, MCA/672/2004, MCA/864/2010, MCA/955/2009	
81	MCA/492/2010	14/03/13	SHRI BALAJI V.REDKAR,CANCA-GOA. Adv.: SHRI. P. S. LOTLIKAR	SHRI RAJAN S.KONATKAR AND 2 ORS., Adv.:	U. V. BAKRE	7 FILES ALONGWITH FA/91/2004	
82	MCA/1047/2011	11/10/13	THE NEW INDIA ASSURANCE CO. LTD., PANAJI Adv.: MR. EMERICO AFONSO	SMT. GANGABAI SWAMILING HARTARKAR AND 3 ORS, Adv.:	F. M. REIS	6 FILES ALONGWITH FA/93/2006, CA/105/2006, MCA/174/2007, MCA/533/2005	

86	MCA/149/2013	18/02/13	SHRI GOKULDAS JANARDHAN SHET TALAULIKAR THROUGH ITS ATTORNEY MR. RUDRA G. TALAULIKAR Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI MULLA ISSUB (SINCE DEC.) THROUGH LR' S Adv.:	F. M. REIS	3 FILES ALONGWITH WP/708/2012	
88	MCA/694/2011	20/06/13	MR. VISHWAS SANTOSH MALVANKAR AND 2 ORS., Adv.: MR. V. RODRIGUES	MISS SUSHMA KANTAK Adv.:	A. P. LAVANDE	4 FILES ALONGWITH SA-70/10,STA-2045/11	
90	MCA/65/2013	05/07/13	SHRI. JANO VITHU KHARAT Adv.: SHANTASHRI S. KUDCHADKAR	THE NATIONAL INSURANCE COMPANY, AND ANR., Adv.:	A. P. LAVANDE	5 FILES ALONGWITH FA/123/2010, CA/145/2010	
92	MCA/1065/2012	22/03/13	THE BOARD OF TRUSTEE OF THE PORT OF MORMUGAO Adv.: Y. V. NADKARNI	V.S.DEMPO AND COMPANY PVT.LTD., Adv.:	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	15 FILES ALONGWITH FA/52/2003, STM/741/2003, CA/47/2003	
93	MCA/273/2013	26/03/13	SESA GOA LIMITED Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	THE JOINT COMMISSIONER OF INCOME TAX RANGE 1, AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH WP/122/2013	
97	MCA/509/2013	28/06/13	JOAQUIM ROSARIO (SINCE DECEASED) THROUGH LR'S Adv.: ADV. JOAQUIM GODINHO	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A.) AND ANR., Adv.:	U. V. BAKRE	8 FILES ALOGNWITH FA/102/2002, CA/122/2002, MCA/179/2013	
99	MCA/246/2013	26/06/13	MR. HARI CHIRAYARUKIL PADMARAJAN Adv.: ADV. FERNANDES EDWARD JUSTINO	MR. ANAND A. NAIK AND 3 ORS., Adv.:	F. M. REIS	3 FILES ALONGWITH WP-838/12	

106	MCA/80/2013	11/10/13	SHRI MARUTI Y. WADAR (SINCE DECEASED) THROUGH LR'S Adv.: V.G.P. DUKLE	DEVI KAMAKSHI TRANSPORT CO- OP. SOCIETY LTD REP. BY ITS LIQUIDATOR MR. NAGUENDRA V. KUDCHADKAR Adv.:	R. M. SAVANT	3 FILES ALONGWITH SA/21/2012	
108	MCA/670/2012	28/02/13	V.M.SALGAOCAR AND BROTHERS LTD.,VASCO-DA- GAMA,GOA. Adv.: ADV. A.F.DINIZ	SPECIAL LAND ACQUISITION OFFICER,MARGAO-GOA. Adv.:	U. V. BAKRE	5 FILES ALONGWITH FA/174/2003, CA/163/2003	
109	MCA/673/2009	19/06/13	MR. SANJAY ANANT RAUT DESSAI Adv.: MR. V. A. LAWANDE	SHRI. VALLABH ANANT RAUT DESSAI Adv.:	F. M. REIS	6 FILES ALONGWITH WP/168/2008, STA/2666/2009, CP/08/2009	
110	MCA/733/2013	29/11/13	SHRI. RAMESH PURSHOTTAM NAIK Adv.: ADV. SADANAND S. CHOPDENKAR	STATE OF GOA THROUGH THE DEPUTY COLLECTOR (SDO) AND ANR., Adv.:	F. M. REIS	15 FILES ALONGWITH FA/123/2001, FA/124/2001, FA/125/2001, MCA/717/2011	
111	MCA/310/2013	04/09/13	MR. JOSEPH D'SOUZA., Adv.: ADV. GAURISH N. AGNI	MAPUSA MUNICIPAL COUNCIL THROUGH ITS CHAIRPERSONS AND 3 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 4	NARESH H. PATIL AND U. V. BAKRE	7 FILES ALONGWITH WP/32/2009, MCA/751/2013	
114	MCA/107/2012	29/07/13	SMT. MANGALA ALIAS SAPNA SANTOSH MORAJKAR AND ANR., Adv.: NARENDRA SAWAIKAR	SHRI GANPAT TANZAPA NAYAR AND 4 OTHERS Adv.:	R. C. CHAVAN	3 FILES ALONGWITH FA/01/2009	
116	MCA/690/2012	01/03/13	SHRI TEOFILCO COUTINHO, Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE	5 FILES ALONGWITH FA/292/2004, CA/340/2004	

119	MCA/297/20 12	26/07/13	NARAYAN M.PRABHU DESSAI,CANACONA-GOA. Adv.: C.A. COUTINHO	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE	9 FILES ALONGWITH FA/33/2007, CA/39/2007, MCA/736/2004	
121	MCA/909/20 13	06/12/13	SHRI. NARAYAN BABUSO PALYEKAR Adv.: ADV. J. ABREU LOBO	SHRI. SANJAY FONDU BHANDARE AND 2 ORS., Adv.:	F. M. REIS	5 FILES ALONGWITH FA/225/2007, CA/207/2007	
122	MCA/285/20 13	01/04/13	THE DY. COMMISSIONER OF INCOME TAX AND 4 ORS., Adv.: ADV. ASHA A. DESAI	MR. SADIQ SHEIKH., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH WP/148/2013	
125	MCA/444/20 13	10/05/13	MRS. ALINA MENEZES XAVIER., Adv.: ADV. J. ABREU LOBO	DY. COLLECTOR (LA) AND ANR., Adv.:	U. V. BAKRE	24 FILES + LOOSE PAPERS ALONGWITH FA/209/2005, CA/240/2005, XOB/02/2006, FA/210/2005, CA/241/2005, MCA/445/2013, XOB/03/2006, FA/281/2005, CA/315/2005, MCA/34/2006, MCA/35/2006, MCA/36/2006, MCA/446/2013, XOB/01/2006	

126	MCA/445/2013	10/05/13	DR. HUGO MENEZES., Adv.: ADV. J. ABREU LOBO	DY. COLLECTOR (LA) AND ANR., Adv.:	U. V. BAKRE	24 FILES + LOOSE PAPERS KEPT WITH MCA/444/2013, FA/209/2005, CA/240/2005, XOB/02/2006, FA/210/2005, CA/241/2005, XOB/03/2006, FA/281/2005, CA/315/2005, MCA/34/2006, MCA/35/2006, MCA/36/2006, MCA/446/2013, XOB/01/2006	
127	MCA/446/2013	10/05/13	MR. LUIS ARNALDO MENEZES., Adv.: ADV. J. ABREU LOBO	DY. COLLECTOR (LA) AND ANR., Adv.:	U. V. BAKRE	24 FILES + LOOSE PAPERS KEPT WITH MCA/444/2013, FA/209/2005, CA/240/2005, XOB/02/2006, FA/210/2005, CA/241/2005, MCA/445/2013, XOB/03/2006, FA/281/2005, CA/315/2005, MCA/34/2006, MCA/35/2006, MCA/36/2006, XOB/01/2006	

128	MCA/287/2013	01/04/13	THE DY. COMMISSIONER OF INCOME TAX AND 4 ORS., Adv.: ADV. ASHA A. DESAI	MRS. SADIA SHEIKH Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 FILES ALONGWITH WP/149/2013	
129	MCA/692/2012	14/02/13	SHRI VISHVANATH RAGUNATH AUDI Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	DEPUTY COLLECTOR (L.A.) AND ANR., Adv.:	U. V. BAKRE	7 FILES ALONGWITH FA/268/2006, CA/273/2006	
130	MCA/362/2013	09/05/13	SPL.LAND ACQ.OFFICER,S.GOA (KRCL) AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	SHANU B.KOMAROANT AND ANR., Adv.:	U. V. BAKRE	7 FILES ALONGWITH FA/60/2000, CA/103/2000, MCA/156/2009, MCA/830/2006	
131	MCA/938/2013	13/12/13	MR. PANDARI SITARAM AIKAR @ MARATO (SINCE DEC.) Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	KADAMBA TRANSPORT CORPORATION LTD. REP. BY THEIR MANAGING DIRECTOR Adv.:	F. M. REIS	7 files keptwith FA.1/2007,ca/07/2007	
132	MCA/760/2012	26/04/13	SHRI RAJAN V. KAMAT AND ANR., Adv.: T. GEORGE JOHN	SHRI TERTULAO RENATO D'SILVA AND 2 ORS., Adv.:	A. P. LAVANDE	three files kept with sa/156/11	
136	MCA/144/2013	18/02/13	SHRI RAMRAI BICU POTEKAR(SIN.DEC.) REP.BY L.RS., Adv.: ADV. VALMIKI MENEZES	SMT.SUNDARI DHONDU PARAB, BETIM GOA. Adv.:	F. M. REIS	5 files keptwith wp/67/2005, mca/806/2012	
138	MCA/1116/2012	14/02/13	THE COMMUNIDADE OF VELIM THROUGH ITS ATTORNEY Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	THE SPECIAL LAND ACQUISITION OFFICER AND ANR. Adv.:	U. V. BAKRE	SIX FILES KEPTWITH FA/108/2007, MCA/63/2007,CA/107/2007	

140	MCA/913/2013	28/10/13	COMUNIDADE OF PILERNE THROUGH ITS ATTORNEY MR. ANTHONY CORREIA Adv.: ADV. YOGESH V. NADKARNI	MR. JOAO ROMALDO D'SOUZA Adv.:	NARESH H. PATIL AND F. M. REIS	12 FILES ALONGWITH WP/689/2012, STA/2966/2013, MCA/390/2013, MCA/913/2013	
142	MCA/1020/2013	12/12/13	ADMINISTRATOR OF COMUNIDADES Adv.: ADV. VIVEK ANGELO RODRIGUES	MR. JOSEPH COSME PINTO AND 5 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	16 FILES + LOOSE PAPERS ALONGWITH WP/74/2013, MCA/493/2013, MCA/436/2013, MCA/646/2013, MCA/698/2013	
143	MCA/493/2013	18/06/13	THE COLLECTOR OF NORTH GOA DISTRICT Adv.: ADV. V. B. NADKARNI	MR. JOSEPH COSME PINTO AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	16 FILES + LOOSE PAPERS KEPT WITH MCA/1020/2013, WP/74/2013, MCA/436/2013, MCA/646/2013, MCA/698/2013	
144	MCA/436/2013	09/05/13	MR. JOSEPH COSME PINTO., Adv.: ADV. YOGESH V. NADKARNI	GOVT. OF GOA THROUGH THE REVENUE SECRETARY AND 8 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	16 FILES + LOOSE PAPERS KEPT WITH MCA/1020/2013, WP/74/2013, MCA/493/2013, MCA/646/2013, MCA/698/2013	

145	MCA/646/2013	18/09/13	COMMUNIDADE OF SERULA REP. BY ITS SUBSTITUTED ATTORNEY SHRI. RAJESH MAHAMBREY Adv.: ADV. VISHNUPRASAD A. LAWANDE	MR. JOSEPH COSME PINTO AND 5 ORS., Adv.: ADV. YOGESH V. NADKARNI	NARESH H. PATIL AND F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH MCA/1020/2013, WP/74/2013, MCA/493/2013, MCA/436/2013, MCA/698/2013	
146	MCA/698/2013	18/09/13	MR. JOSEPH COSME PINTO AND 4 ORS., Adv.: ADV. YOGESH V. NADKARNI	GOVERNMENT OF GOA THROUGH THE REVENUE SECRETARY AND 8 ORS., Adv.: ADV. PRANAY A KAMAT FOR R.NO. 5 and 6	NARESH H. PATIL AND F. M. REIS	16 FILES + LOOSE PAPERS KEPT WITH MCA/1020/2013, WP/74/2013, MCA/493/2013, MCA/436/2013, MCA/646/2013	
149	MCA/489/2013	30/08/13	THE NEW INDIA ASSURANCE CO. LTD. Adv.: ADV. A. THORAT	SMT. PREMA JOTHI W/O LATE MICHAEL JOTHI AND 8 ORS., Adv.:	U. V. BAKRE	11 FILES ALONGWITH FA/194/2007, CA/177/2007	
150	MCA/1068/2012	18/02/13	THE BOARD OF TRUSTEE OF THE PORT OF MORMUGAO Adv.: Y. V. NADKARNI	CHOWGULE AND CO.LTD. Adv.:	V. M. KANADE AND U. V. BAKRE	18 FILES ALONGWITH FA/154/2001, CA/190/2001, FA/183/2001	
153	MCA/284/2013	27/09/13	SHIVRAM ANANT SINAI DESSAI(SIN.DEC.) THROUGH HIS LR'S., Adv.: ADV. SHIVAN DESAI	DEPUTY COLLECTOR AND S.D.O. AND ANR., Adv.: ADV. SUDHA C. PAI KIR FOR R.NO. 1 and 2	F. M. REIS	12 FILES ALONGWITH FA/217/2006, CA/219/2006, FA/267/2006, MCA/651/2006	
158	MCA/116/2013	14/02/13	MRS. LIDIA BARBOZA, REP.BY L.RS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	DEPUTY COLLECTOR(L.A.) AND ANR., Adv.:	U. V. BAKRE	8 FILES ALONGWITH FA/55/2006, CA/57/2006, MCA/112/2012	

161	MCA/308/20 13	25/04/13	LALITA P. MENEZES Adv.: ADV. USGAONKAR SUDESH MANOHAR	ORIENTAL INSURANCE CO.LTD AND ANR., Adv.:	U. V. BAKRE	9 Files alongwith FA/83/2002	
162	MCA/304/20 13	08/04/13	SHRI MAHADEV SATCHIT KHANOLKAR Adv.: ADV. JITENDRA P. SUPEKAR	THE DIRECTOR, DIRECTORATE OF MUNICIPAL ADMINISTRATION AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	5 Files alongwith WP/48/2013	
163	MCA/506/20 12	13/02/13	COMUNIDADE OF ANJUNA REP. BY PROCURADOR ,MR. DOMINGOS PEREIRA Adv.: PREMA MATKAR	MR. KESHAV S. PALIENCAR and 3 ORS., Adv.: ADV. MAHESH SONAK FOR R NOS. 1 and 2.	F. M. REIS	5 Files alongwith CRA/37/1999, MCA/653/1998, CA/26/1999	
166	MCA/137/20 13	13/02/13	MS. LOURDES GOMES Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	V. M. KANADE AND U. V. BAKRE	5 Files kept with WP/695/2012.	
173	MCA/1124/2 012	13/06/13	SHRI VIDHYADAR HARI KENI Adv.: J. GODINHO	SPECIAL LAND ACQUISITION OFFICER AND 3 ORS., Adv.:	U. V. BAKRE	7 Files alongwith FA/62/05, CA/81/05 & MCA/680/04.	
174	MCA/104/20 13	28/06/13	SPL.LAND ACQUISITION OFFICER AND ANR., Adv.: MANISH DAMODAR SALKAR	SHRI GREGORIO F. F. COLACO, (DECEASED) ATTORNEY SHRI ARFANO J. COLACO Adv.:	U. V. BAKRE	7 Files alongwith FA/110/07, MCA/1115/12, MCA/257/0 & CA/109/07.	
175	MCA/1115/2 012	01/03/13	SHRI GREGORIO F. F. COLACO, Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	SPL. LAND ACQUISITION OFFICER (S.I.P.) AND ANR., Adv.:	U. V. BAKRE	7 Files kept with MCA/104/13.	
176	MCA/829/20 13	25/09/13	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PRADOSH P. DANGUI	MR. RAGHUNATH V. NAIK AND 68 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	7 Files alongwith WP/164/13 & MCA/303/13.	

177	MCA/303/2013	15/04/13	THE COMUNIDADE OF MARGAO REP. BY ITS ATTORNEY SHRI CELESTINO ARTHUR LUIS NORONHA Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. RAGHUNATH V. NAIK AND 68 ORS., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1, 2 and 4	A. P. LAVANDE AND U. V. BAKRE	7 Files kept with MCA/829/13.	
178	MCA/534/2013	22/11/13	SHRI. JOSEPH ROMCO NICOLAS PEREIRA Adv.: ADV. SUDIN MANOHAR USGAONKAR	STATE OF GOA THROUGH DY. COLLECTOR and L.A.O. Adv.:	F. M. REIS	8 Files alongwith MCA/945/11, MCA/828/12, FA/10/00 & MCA/176/00.	
184	MCA/55/2013	02/05/13	M/S. HARDESH ORES PVT. LTD. AND ANR., Adv.: YVONNE DINIZ	M/S. TIMBLO MINERALS PVT. LTD. AND ANR., Adv.:	REGISTRAR	3 Files.	
186	MCA/765/2013	07/10/13	SHRI. SHAMBHU ERAPPA SATTANHALLI AND 3 ORS., Adv.: ADV. SUSHMA T. MANDREKAR	NATIONAL INSURANCE COMPANY LTD. Adv.:	R. M. SAVANT	6 Files alongwith CRA/05/09, MCA/535/10.	
190	MCA/490/2013	30/08/13	SMT. PANCHU DIAS AND ANR., Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A.) and L.A.O. AND ANR., Adv.:	U. V. BAKRE	9 Files alongwith FA/80/02, CA/96/02, MCA/339/02.	
193	MCA/8/2013	04/10/13	SHRI. FERDINAND SEQUEIRA (SINCE DEC.) THROUGH LR'S Adv.: JOAQUIM GODINHO	SPECIAL LAND ACQUISITION OFFICER (N) AND ANR Adv.:	F. M. REIS	13 Files alongwith MCA/281/10, FA/68/01, STA/1027/10, CA/71/01, MCA/853/13, MCA/770/13, STA/2388/13, STA/2387/13, MCA/410/13.	

194	MCA/853/20 13	04/10/13	MR. NARAYAN V. PRABHUDESAI, SPECIAL LAND ACQUISITION OFFICER (N) Adv.: ADV. MANOJ H. GOVEKAR	SHRI. FERDEINAND SEQUEIRA Adv.:	F. M. REIS	13 Files kept with MCA/8/13.	
195	MCA/770/20 13	04/10/13	SHRI. FERDINAND SEQUEIRA (DEC.) THROUGH LR. MISS ROSALINDA SEQUEIRA THROUGH P.O.A. MR. ELIAS MONIZ Adv.: ADV. JOAQUIM GODINHO	SPECIAL LAND ACQUISITION OFFICER (N) AND ANR., Adv.:	F. M. REIS	13 Files kept with MCA/8/13.	
196	MCA/410/20 13	26/07/13	SHRI.FERDINAND SEQUEIRA (DEC), THROUGH L.R. MISS. ROSALINDA SEQUEIRA THROUGH P.O.A. MR. ELIAS MONIZ Adv.: ADV. JOAQUIM GODINHO	SPECIAL LAND ACQUISITION OFFICER, IRRIGATION DEPARTMENT (G.T.I.D.C.) AND ANR., Adv.:	U. V. BAKRE	13 Files kept with MCA/8/13.	
197	MCA/457/20 12	14/03/13	NILU ANAND KHUTTKAR AND ANR., Adv.: N.K. SAWAIKAR	MASTER NILU ANAND KHUTTKAR AND ANR., Adv.:	U. V. BAKRE	7 Files alongwith MCA/132/09, FA/102/10.	
199	MCA/282/20 13	01/04/13	UNION OF INDIA THROUGH MINISTRY OF ENVIRONMENT AND FORESTS., Adv.: ADV. CARLOS ALVARES FERREIRA	COMPETENT AUTOMOBILES COMPANY LTD AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	9 Files alongwith CA/172/12, WP/513/12.	
200	MCA/163/20 13	07/03/13	SHRI SAGUN DATTARAM SATARDEKAR, MAPUSA GOA. Adv.: T. GEORGE JOHN	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.:	U. V. BAKRE	6 Files alongwith FA/113/06.	

205	MCA/777/2013	28/10/13	THE NEW INDIA ASSURANCE CO. LTD., Adv.: ADV. EMERICO ESTEVAM AFONSO	SHRI. ARJUN SAKO NAIK AND 5 ORS., Adv.:	R. M. SAVANT	11 Files alongwith FA/287/08, MCA/85/08, CA/298/08, MCA/809/08.	
210	MCA/63/2013	07/03/13	SOU. PRACHEE A. SIRDESAI AND ORS., Adv.: VALLABH D. PANGAM	ORIENTAL INSURANCE CO. LTD Adv.:	U. V. BAKRE	10 Files + 4 Paperbook alongwith FA/144/05, CA/177/05, MCA/8/09, STA/2783/10, MCA/541/11, MCA/7/09, MCA/644/08.	
213	MCA/408/2013	11/10/13	MOTIBAI M.NAIK AND 2 ORS., Adv.: ADV. AGHA IFTIKHAR	DY.COLLECTOR(LA) AND ANR., Adv.:	F. M. REIS	9 Files alongwith FA/288/05, MCA/299/06, CA/324/05.	
214	MCA/850/2012	30/08/13	INDIRA SEQUEIRA MCKENZIE and 3 ORS. Adv.: R.G.RAMANI	LAND ACQUISITION OFFICER AND ORS., Adv.:	U. V. BAKRE	8 Files alongwith FA/70/01, MCA/518/11.	
215	MCA/606/2013	28/10/13	THE VILLAGE PANCHAYAT OF VELSAO, PALE, ISSORCIM THROUGH ITS SARPANCH MRS. FATIMA PEREIRA Adv.: ADV. NIGEL DA COSTA FRIAS	MR. AGNELO RODRIGUES AND 4 ORS. Adv.:	NARESH H. PATIL AND F. M. REIS	6 Files alongwith WP/10/06.	
216	MCA/305/2013	29/11/13	MRS. LOURDINA OLIVERA AND ANR., Adv.: ADV. VALMIKI MENEZES	DEPUTY COLLECTOR (LA) LAND ACQUISITION OFFICER, PANAJI AND ANR., Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 1 and 2	F. M. REIS	12 Files + Loose Papers alongwith FA/138/07, MCA/672/13, MCA/688/13, CA/135/07, MCA/582/07, MCA/93/07.	

217	MCA/672/2013	29/11/13	MRS. LOURDINA OLIVERA AND ANR., Adv.: ADV. VALMIKI MENEZES	DEPUTY COLLECTOR (LA) AND ANR., Adv.:	F. M. REIS	12 Files kept with MCA/305/13.	
218	MCA/688/2013	30/08/13	MRS. LOURDINA OLIVERA AND ANR., Adv.: ADV. VALMIKI MENEZES	DEPUTY COLLECTOR (LA) AND ANR., Adv.:	U. V. BAKRE	12 Files kept with MCA/305/13.	
219	MCA/449/2013	30/08/13	SHRI MAHENDRA KRISHNA KAPILESHWARKAR AND 7 ORS., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	STATE OF GOA, THROUGH THE DY. COLLECTOR and S.D.O. PONDA AND ANR., Adv.:	U. V. BAKRE	34 Files kept with FA/201/03.	
220	MCA/236/2013	27/09/13	SHRI. JULIO CEDRICK AGUIAR Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	1. STATE OF GOA THROUGH DEPUTY COLLECTOR AND S.D.O. AND ANR., Adv.:	F. M. REIS	34 Files kept with FA/201/03.	
222	MCA/701/2013	23/08/13	THE MAPUSA URBAN CO-OPERATIVE BANK OF GOA LTD. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	M/S. GOA CAPSULES PVT. LTD. THROUGH MANAGING DIRECTOR MR. GURUNATH D. NAIK PANKAR AND 3 ORS., Adv.:	F. M. REIS	3 Files alongwith WP/177/07.	
223	MCA/1054/2012	14/02/13	GURUDAS H. NARVEKAR AND ORS. Adv.: JOAQUIM GODINHO	LAND ACQUISITION OFFICER AND ANR. Adv.:	U. V. BAKRE	7 Files alongwith FA/338/03, CA/328/03, MCA/439/12, MCA/629/03.	
224	MCA/811/2012	04/01/13	NATIONAL INSURANCE CO. LTD. REP. BY ITS SENIOR DIVISION MANAGER Adv.: VIRAJ TIMBLE	SMT. NAZMIN KHAN AND 2 ORS., Adv.: ADV. PAVITRAN A.V. FOR R.NO. 1	U. V. BAKRE	6 Files + 1 Paperbook alongwith FA/90/10, MCA/394/11, MCA/837/09, CA/146/10.	

228	MCA/474/20 13	05/06/13	STATE OF GOA THROUGH THE CHIEF SECRETARY., Adv.: ADV. PRADOSH P. DANGUI	SHRI GUNAJI K. GOVEKAR., Adv.:	U. V. BAKRE	23 Files alongwith WP/166/04, MCA/261/13, MCA/778/10, MCA/28/07, MCA/249/10, MCA/810/08, MCA/404/10, MCA/68/11, MCA/667/11.	
229	MCA/261/20 13	10/04/13	SHRI GUNAJI K. GOVEKAR, PERNEM-GOA. Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	23 Files kept with MCA/474/13.	
230	MCA/877/20 13	22/11/13	MR. GODFREY CORREIA Adv.: ADV. SUDIN MANOHAR USGAONKAR	THE DEPUTY COLLECTOR AND S.D.O. AND ANR., Adv.: MRS. SUSAN LINHARES, AGA, FOR APPELLANTS.	F. M. REIS	8 Files + Loose Papers alongwith FA/17/06, CA/89/06, MCA/442/11, MCA/441/11.	
231	MCA/806/20 13	13/12/13	SMT. SUNANDA UTTAM DESSAI (SIN. DEC.) THROUGH LR'S. AND 2 ORS., Adv.: ADV. PRANAY A KAMAT	THE EXECUTIVE ENGINEER WORKS DIVISION, XI AND ANR., Adv.:	F. M. REIS	7 Files alongwith FA/187/03, MCA/806/13, CA/176/03.	
233	MCA/1015/2 013	10/12/13	SWETA ESTATES PVT. LTD. REP. BY AUTHORIZED SIGNATORY SHRI SUMANT ROCHHAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	7 Files alongwith WP/771/12, MCA/495/13.	
234	MCA/495/20 13	17/09/13	SWETA ESTATES PVT. LTD., REP. BY AUTHORIZED SIGNATORY SHRI. SUMANT ROCHHAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.:	NARESH H. PATIL AND U. V. BAKRE	7 Files kept with MCA/1015/13.	

237	MCA/1113/2012	25/04/13	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Adv.: KHOLKAR PREMANAND ANAND	SMT. SILVESTINA CORTE AND 3 ORS., Adv.:	U. V. BAKRE	8 files kept with fa/188/2008	
245	MCA/338/2012	03/07/13	YESHWANT VISHWANATH SALGAONKAR AND ORS., Adv.: THALMANN PRADEEP PEREIRA	MR. GANPATH TUKARAM SALGAONKAR ALIAS GANESH TUKARAM SALGAONKAR AND ORS., Adv.:	F. M. REIS	4 files kept with sa 132/2011 & ca 209/2011.	
251	MCA/368/2013	08/05/13	MR. CAMILO J. FERNANDES AND ANR., Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: AGA SUDHA C. PAI KIR FOR R.NOS. 1 TO 6.	A. P. LAVANDE AND U. V. BAKRE	5 files kept with pilwp 23/2012	
252	MCA/1021/2013	12/12/13	SMT. BABY ANUMANTA CHANDAWA AND ANR., Adv.: ADV. LIA CLAUDINA DO LIVRAMENTO MESQUITA	MS. CHARUSHEELA G. RAUT AND 8 ORS., Adv.:	B. R. GAVAI AND F. M. REIS	23 files along with wp 238/2006,mca 792/2013,mca 522/2008,wp 237/2006,mca 94/2010,mca 95/2010,mca 521/2008,mca 635/2013	
253	MCA/792/2013	12/11/13	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: ADV. SUSAN LINHARES	SMT. BABY ANUMANTA CHANDAWA Adv.:	B. R. GAVAI AND F. M. REIS	23 files along with wp 238/2006,mca 1021/2013,mca 522/2008,wp 237/2006,mca 94/2010,mca 95/2010,mca 521/2008,mca 635/2013	

254	MCA/635/2013	12/11/13	MS. CHARUSHEELA G. RAUT, STAFF NURSE, WARD NO. 131, GMC, BAMBOLIM, GOA AND 5 ORS. Adv.: ADV. PRASHEEN LOTLIKAR	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 4 ORS. Adv.: ADV. SUSAN LINHARES FOR R.NO. 1 TO 3	B. R. GAVAI AND F. M. REIS	23 files along with wp 238/2006,mca 1021/2013,mca 792/2013,wp 237/2006,mca 522/2008,mca 94/2010,mca 95/2010,mca 521/2008	
263	MCA/331/2012	12/06/13	THE CHIEF SECRETARY, STATE OF GOA Adv.: SHRI. ABHIJIT KAMAT	MR. GURUDAS WAMAN NAIK DALAL ALIAS DATTA WAMAN NAIK DALAL AND ANR., Adv.:	F. M. REIS	7 files kept with wp 488/2010,wp 487/2010,mca 676/2010,mca 338/2011	
277	MCA/1069/2012	04/03/13	THE BOARD OF TRUSTEE OF THE PORT OF MORMUGAO Adv.: Y. V. NADKARNI	V.M.SALGAOCAR AND BRO.PVT.LTD. Adv.:	V. M. KANADE AND U. V. BAKRE	24 files along with fa 152/2001,xob 4/2002,ca 186/2001,mca 516/2012,mca 639/2012	
278	MCA/318/2007	25/02/13	M/S NICOMET INDUSTRIES LTD.REP.HEREIN BY ITS DULY AUTHORISED SIGNATORY SHRI ANOOP K. MISRA AND ANR. Adv.: MR. NIKHIL VAZE	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND 4 ORS., Adv.: MR. J. GODINHO FOR R. 1	V. M. KANADE AND F. M. REIS	20 files kept with wp 398/2007,mca 747/2007,pilwp 1/2007,wp 44/2007,wp 534/2007	
287	MCA/1064/2012	27/02/13	THE BOARD OF TRUSTEES OF PORT OF MORMUGOA Adv.: Y. V. NADKARNI	SALGAOCAR ENGINEERS PVT.LTD., Adv.:	V. M. KANADE AND U. V. BAKRE	17 files kept with fa 158/2002,ca 204/2002,mca 185/2003,mca 132/2002	
298	MCA/486/2012	04/09/13	SHRI. RAGHURAJ VASUDEV DESHPRABHU REP. BY LR'S Adv.: .DJ. PANGAM	SHRI. NAKUL HARI TEMKAR AND ORS., Adv.:	F. M. REIS	6 files kept with sa 1/2001,ca 1/2001,mca 408/2000	

305	MCA/684/2012	18/01/13	ADMINISTRATOR OF COMMUNIDADE Adv.: MANISH DAMODAR SALKAR	SHRI PATRICIO CRUZ(EXPIRED) REP.BY L.RS., Adv.:	U. V. BAKRE	6 files kept with fa 166/2006,ca 173/2006	
337	MCA/756/2013	04/10/13	SMT. SAVITRI PUNDALIK NARULKAR AND 2 ORS. THROUGH THEIR CONSTI.ATTO. P.O.A. SHRI. DEELIP P. NARULKA Adv.: ADV. PARAG S RAO	STATE OF GOA REP. BY SPECIAL LAND ACQUISITION OFFICER (N) AND ANR., Adv.:	F. M. REIS	8 files kept with fa 126/2001,mca 430/2012,ca 143/2001,mca 19/2002	
352	MCA/955/2013	24/12/13	KHR HOSPITALITY INDIA LTD. THROUGH COMPANY SECRETARY MR. SUDIPTA NANDI ., Adv.: ADV. IN PERSON	STATE OF GOA THROUGH SECRETARY AND 2 ORS., Adv.: ADV. SHAILESH REDKAR FOR R.NO.2	B. R. GAVAI AND F. M. REIS	5 files kept with wp 711/2013	
379	MCA/857/2013	11/12/13	SMT. AZIZAN BI AND 3 ORS., Adv.: ADV. NITIN SARDESSAI	DY. COLLECTOR AND S.D.O. (L.A.O.) AND ANR., Adv.: ADV. SUSAN LINHARES GA FOR R.NO. 1 and 2	U. V. BAKRE	7 files alongwith fa/66/2010, mca/938/2011	
383	MCA/867/2013	25/10/13	DY. COLLECTOR (LA) / MPT AND ANR., Adv.: ADV. SUSAN LINHARES	MR. LATA KISHORE KARANGATE Adv.:	F. M. REIS	10 Files Kept with FA 170/07 & CA 159/07,MCA 808/07, MCA 920/07 & MCA 15/07.	
396	MCA/805/2013	13/12/13	RAGHUCHANDRA PADMANATH BHAT Adv.: ADV. PRANAY A KAMAT	STATE OF GOA THROUGH DEPUTY COLLECTOR and LAND ACQUISITION OFFICER AND ANR., Adv.:	F. M. REIS	7 Files kept along with FA 171/07,CA 160/07 & MCA 252/07.	
421	MCA/1006/2013	09/12/13	SOUTH GOA PLANNING and DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY Adv.: ADV. MEMINO PEREIRA	MARCOS VICTOR PEREIRA THROUGH HIS ATTORNEY MR. MANJUNATH S. PAI DUKLE AND ANR., Adv.:	B. R. GAVAI AND F. M. REIS	6 FILE KEPT Alongwith WP/460/2013	

422	MCA/648/2013	31/07/13	SHRI. JOAO B. FERNANDES Adv.: ADV. SAPNA MORDEKAR	MR. SAUNLO TRIVIKRAM NAIK GAUNKAR BY HIS ATTORNEY MR. ANISH KHAN AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 FILE KEPT Alongwith WP/641/2012 MCA/281/2013	
423	MCA/281/2013	26/03/13	JT MAMLATDAR II, MARGAO., Adv.: ADV. SHASHANK NARVEKAR	MR. SAUNLO TRIVIKRAM NAIK GAUNKAR BY HIS CONSTITUTED ATTORNEY MR. ANISH KHAN AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE	7 FILE KEPT Alongwith MCA/648/2013 WP/641/2012	
424	MCA/619/2013	25/10/13	MENINO SALVADOR F. COUTINHO (DECEASED) THROUGH LR'S. Adv.: ADV. JOAQUIM GODINHO	RAMA XANU NAIK DESSAI Adv.: ADV. ELSA SANTANA FERNANDES R.NO.1(B)(1) and 1(B)(2)	F. M. REIS	11 FILES KEPT Alongwith FA/88/2014 MCA/528/2007 MCA/386/2013 CA/204/2013 MCA/534/2007 CA/107/2004	
425	MCA/386/2013	12/07/13	MENINO SALVADOR F.COUTINHO (DEC.) THROUGH LR'S., Adv.: ADV. JOAQUIM GODINHO	RAMA XANU NAIK DESSAI., Adv.: ADV. ELSA SANTANA FERNANDES R.NO.1(B)(1) and 1(B)(2)	U. V. BAKRE	11 FILES KEPT Alongwith FA/88/2014 MCA/619/2013 MCA/528/2007 CA/204/2013 MCA/534/2007 CA/107/2004	
426	MCA/487/2013	29/08/13	ST. ANTHONY CHURCH REP. BY ITS ATTORNEY MR. AGNELO FERNANDES Adv.: ADV. PREETAM TALAULIKAR	VILLAGE PANCHAYAT OF SIOLIM, THROUGH ITS SECRETARY AND 4 ORS., Adv.:	NARESH H. PATIL AND U. V. BAKRE	8 FILES ALONG WITH WP 560/12, MCA /998/12	
427	MCA/941/2013	13/11/13	COMMISSIONER, CORPORATION OF THE CITY OF PANAJI Adv.: ADV. SHIVAN DESAI	MR. SUBHASH R. PRABHU Adv.:	U. V. BAKRE	3 Files along with WP 517/13.	

428	MCA/779/2013	04/09/13	SHRI. RAJESH P. TIMBLO Adv.: ADV. VINOD VISHNU KORGAONKAR	SMT. SAVITA NAUBAT VAIDYA AND 8 ORS., Adv.:	F. M. REIS	9 Files along with AO 19/12 & CA 78/12.	
430	MCA/791/2013	03/10/13	SMT. MEENA Y. KAMAT @ MRS. MEENA R. VARIK Adv.: ADV. PRANAY A KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 10 ORS., Adv.:	NARESH H. PATIL AND F. M. REIS	5 FILES ALONGWITH WP/610/2012	
443	MCA/243/2013	19/03/13	DIRECTOR GENERAL OF POLICE AND ANR., Adv.: ADV. S. R. RIVANKAR	SHRI SANDEEP SHIRVOIKAR Adv.:	A. P. LAVANDE AND U. V. BAKRE	14 Files KEPT IN MCA No.480/11, WP/232/2011, MCA/468/2013, MCA/759/2013, MCA/965/2013	
444	MCA/965/2013	05/12/13	DIRECTOR GENERAL OF POLICE AND ANR., Adv.: ADV. S. R. RIVANKAR	SANDEEP SHIRVOIKAR, HEAD CONSTABLE Adv.:	B. R. GAVAI AND F. M. REIS	14 Files KEPT IN MCA No.480/11, WP/232/2011, MCA/468/2013, MCA/759/2013, MCA/243/2013	
445	MCA/759/2013	02/09/13	DIRECTOR GENERAL OF POLICE, GOA POLICE, STATE OF GOA AND ANR., Adv.: ADV. S. R. RIVANKAR	SANDEEP SHIRVOIKAR, HEAD CONSTABLE, GOA POLICE Adv.:	NARESH H. PATIL AND U. V. BAKRE	14 Files KEPT IN MCA No.480/11, WP/232/2011, MCA/965/2013, MCA/468/2013, MCA/243/2013	
446	MCA/468/2013	05/06/13	DIRECTOR GENERAL OF POLICE (MAJOR) GOA POLICE AND ANR., Adv.: ADV. S. R. RIVANKAR	SHRI SANDEEP SHIRVOIKAR, (MAJOR) HEAD CONSTABLE, GOA POLICE., Adv.:	U. V. BAKRE	14 Files Along with MCA No.480/11, WP/232/2011, MCA/965/2013, MCA/759/2013, MCA/243/2013	

511	MCA/691/2013	11/10/13	MR. PRABHAKAR NAGUESH TENDULKAR THROUGH HIS ATTORNEY MRS. DARSHANA S. TORASKAR Adv.: ADV. JOAQUIM GODINHO	MR. PUNDALIK HARISHCHANDRA FALARI AND ANR., (BOTH DECEASED) THROUGH LR'S., Adv.:	R. M. SAVANT	3 FILES kept in WP 703/12 (REC. No. 193/12).	
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COAP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
4	COAP/3/2012	11/10/13	M/S. HOLIDAY HOTELS (GOA) PRIVATE LIMITED., Adv.: OFFICIAL LIQUIDATOR	. Adv.:	NARESH H. PATIL	3 FILES ALONGWITH COAP/6-H/1991	
11	COAP/87/2012	03/05/13	DAMODAR INFRASTRUCTURE (INDIA) PVT. LTD., Adv.: PARAG RAO	Adv.:	A. P. LAVANDE	4 FILES ALONGWITH COAPM/14/2012	
13	COAP/52/2013	27/09/13	R. J. TRADE WINGS PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	NARESH H. PATIL	4 FILES ALONGWITH COAP/41/2013, COP/21/2012	
18	COAP/60/2013	06/12/13	DELTA STATIONARY PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	B. R. GAVAI	5 Files alongwith COP/8/07 & COAPM/21/07.	

26	COAP/7/2013	03/04/13	MR. SHAILESH H. BAJAJ Adv.: IN PERSON	- Adv.:	V. M. KANADE	49 files kept with cop 12/2012, coap 2/2013, cop 11/2012, coap 3/2013, coap 4/2013, coap 70/2012, coap 67/2012, coap 73/2012, coap 72/2012, coap 74/2012, coap 75/2012, coap 71/2012, coap 5/2013, coap 6/2013, coap 79/2012, coap 78/2012
27	COAP/6/2013	03/04/13	MR. SHAILESH H. BAJAJ Adv.: IN PERSON	- Adv.:	V. M. KANADE	49 files kept with cop 12/2012, coap 2/2013, cop 11/2012, coap 3/2013, coap 4/2013, coap 70/2012, coap 67/2012, coap 73/2012, coap 72/2012, coap 74/2012, coap 75/2012, coap 71/2012, coap 5/2013, coap 7/2013, coap 79/2012, coap 78/2012

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
11	CRMA/39/2013	28/02/13	SHRI RAJU MADHAR, PRESENTLY IN CENTRAL JAIL AGUADA GOA Adv.: ANTHONY JOE D'SILVA (U/LAS)	STATE THROUGH (P.S.I. QUEPEM POLICE STATION) Adv.:	F. M. REIS AND U. V. BAKRE	5 FILES ALONGWITH STM/3362/2012	
12	CRMA/14/2013	28/01/13	MR. RAMESH GAONKAR, P.I. SANGUEM POLICE STATION, Adv.: S. N. JOSHI	. Adv.:	V. M. KANADE AND U. V. BAKRE	5 FILES ALONGWITH SMCRC/01/2012	
13	CRMA/40/2013	15/04/13	STATE THROUGH ITS POLICE INSPECTOR CID, CRIME BRANCH Adv.: ADV. S. R. RIVANKAR	SHRI JITENDRA DESPRABHU Adv.:	R. P. SONDURBALDO TA	9 FILES ALONGWITH CRIR/01/2013, [CRMA/41/2013, CRIR/02/2013], [CRMA/42/2013, CRIR/03/2013]	
14	CRMA/41/2013	15/04/13	STATE THROUGH DY. S.P. SAMMY TAVARES, CID, CRIME BRANCH Adv.: ADV. S. R. RIVANKAR	SHRI ARVIND D. LOLIYEKAR Adv.:	R. P. SONDURBALDO TA	9 FILES KEPT WITH CRMA/40/2013, CRIR/01/2013, [CRIR/02/2013], [CRMA/42/2013, CRIR/03/2013]	
15	CRMA/42/2013	15/04/13	STATE THROUGH DY. S.P. SAMMY TAVARES, CID, CRIME BRANCH Adv.: ADV. S. R. RIVANKAR	SHRI HECTOR C.M.C. FERNANDES Adv.:	R. P. SONDURBALDO TA	9 FILES KEPT WITH CRMA/40/2013, CRIR/01/2013, [CRMA/41/2013, CRIR/02/2013], [CRIR/03/2013]	
18	CRMA/197/2013	24/10/13	POLICEINSPECTOR Adv.: ADV. S. R. RIVANKAR	MRS. ANTONIETA RIBEIRO E SOUZA Adv.:	NARESH H. PATIL AND F. M. REIS	8 FILES ALONGWITH WPCR/77/2013	

19	CRMA/126/2013	20/11/13	MOSES PINTO Adv.: ADV. PREMA MATKAR	PREETAM BORKAR AND ANR., Adv.: ADV. VISSILI LEWIN BRAGANZA FOR R.NO. 1	U. V. BAKRE	4 FILES ALONGWITH STA/1750/2013, STM/1748/2013	
20	CRMA/54/2013	04/12/13	ANANT BONDRE Adv.: ADV. PRASHEEN LOTLIKAR	ALFRED DAVID FERNANDES AND ANOTHER Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 1	U. V. BAKRE	3 FILES + LOOSE PAPERS ALOGNWITH STM/292/2013	
27	CRMA/28/2013	08/02/13	MRS. NANDINI SHANKAR WAINGADE Adv.: ADV. J. ABREU LOBO	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED REP. BY ITS LEGAL OFFICER MS. RATNA S. AMONKAR Adv.:	U. V. BAKRE	6 Files alongwith CRIA/37/10, CRMA/16/10, CRMA/79/10.	
30	CRMA/37/2013	18/02/13	MR. YAIR DANIEL LAVON (PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL FORT AGUADA) Adv.: ADV. ARUN DE SA	STATE THROUGH P.P. AND ANR., Adv.:	F. M. REIS	3 Files alongwith WPCR/19/13.	
33	CRMA/124/2013	10/07/13	THE DEPUTY SUPERINTENDENT OF POLICE Adv.: ADV. S. R. RIVANKAR	KASHINATH JAIRAM SHETYE AND ANR. Adv.:	A. P. LAVANDE AND U. V. BAKRE	9 Files alongwith WPCR/41/12, CRMA/49/13, CRMA/303/12.	
37	CRMA/162/2013	27/09/13	SHRI. NITIN DADASO BHOSALE (PRESENTLY IN CUSTODY) THROUGH HIS NEXT FRIEND S/O. BALASAHEB V. BHOSALE Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.:	R. M. SAVANT	3 Files + Loose Papers alongwith CRMAB/147/12.	
38	CRMA/198/2013	25/10/13	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. S. R. RIVANKAR	MR. RIYAZ SHAIKH, CONVICT PRISONER NO. 95/12 Adv.:	R. M. SAVANT	4 Files + Loose Papers alongwith WPCR/89/13.	

39	CRMA/276/2012	16/01/13	STATE OF GOA, THROUGH POLICE INSPECTOR, (PONDA POLICE STATION) Adv.: S. R. RIVANKAR	RAJESH PATHAK Adv.:	F. M. REIS	3 Files alongwith STM/2322/12.	
40	CRMA/51/2013	21/03/13	PRABHAKAR SHIRODKAR (PRESENTLY IN SUB JAIL SADA VASCO GOA) Adv.: K.D. KERKAR	MR. UTTAM BABAJI PARAB AND ANR., Adv.:	R. P. SONDURBALDO TA	7 Files alongwith CRIR/5/12, CRMA/279/12, STA/2828/12, CRMA/54/12.	
44	CRMA/154/2013	25/11/13	THE POLICE INSPECTOR, MAPUSA POLICE INSPECTOR Adv.: ADV. S. R. RIVANKAR	MR. MITTU MUJAWAR Adv.:	B. R. GAVAI AND F. M. REIS	5 Files alongwith WPCR/40/13.	
45	CRMA/8/2013	17/01/13	ASRAFUL HAQUE Adv.: PREMA MATKAR	STATE OF GOA THROUGH P P AND ANR., Adv.:	F. M. REIS	7 Files kept with CRIA/22/12.	
68	CRMA/59/2013	22/03/13	STATE(THROUGH PUBLIC PROSECUTOR) Adv.: ADV. S. R. RIVANKAR	SRIKAR NAIK KURADE AND 3 ORS., Adv.: SHRI SHIVAN DESAI FOR R.1	MOHIT S. SHAH, C.J. AND R. P. SONDURBALDO TA	04 + 27 Files alongwith CRMA No. 141/12, crma/59/2013, crma/141/2012, crma/224/2009, sta/3134/2011, crma/237/2003,	

PILSM – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
1	PILSM/1/2012	26/02/13	. Adv.: 0	STATE OF GOA THROUGH SECRETARY TRANSPORT DEPARTMENT AND 5 ORS., Adv.: A.G. WITH A.G.A. FOR R-1 TO 5	V. M. KANADE AND U. V. BAKRE	6 files along with mca 244/2012	

PROP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
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1	PROP/1/2013	06/05/13	NASEEM SHAIKH Adv.: MR. T. GEORGE JOHN	.	R. P. SONDURBALDO TA	2 FILES	
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CAPL – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	CAPL/1/2011	02/08/13	SHRI ABBAS S. Y. MUZAWAR Adv.: ADV. PRAVIN U. NAIK	SHRI SHRINIVAS RAMNATH PAI SINCE DECEASED THROUGH LR'S Adv.:	R. C. CHAVAN AND U. V. BAKRE	6 FILES ALONGWITH CA/116/2011	

SMCRC – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	SMCRC/1/2013	16/09/13	- Adv.: -	SHRI. KIRAN DHONDOPANTH THAKUR AND ANR., Adv.:	NARESH H. PATIL AND U. V. BAKRE	three files	

EA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	EA/25/2011	12/07/13	OFFICIAL LIQUIDATOR Adv.: IN PERSON	SHRI SUNIL KUMAR A. NAIK AND 2 ORS., Adv.:	A. P. LAVANDE	1 File.	
2	EA/4/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	PRAMILA KALANGUTKAR AND 2 ORS., Adv.:	B. R. GAVAI	1 File.	
3	EA/7/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. KAMALAKAR BHANDARI Adv.:	B. R. GAVAI	1 File	
4	EA/1/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SIMON LOBO AND 2 ORS., Adv.:	B. R. GAVAI	1 File	
5	EA/6/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	KISHORE V AMBEKAR AND 2 ORS., Adv.:	B. R. GAVAI	1 File	

6	EA/3/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	KRISHNA @ DYANESHWAR NAIK AND 2 ORS., Adv.:	B. R. GAVAI	1 File	
7	EA/2/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. AVDHUT SHIRODKAR Adv.:	B. R. GAVAI	1 File	
8	EA/5/2013	22/11/13	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. HARISHCHANDRA Y. KERKAR AND 2 ORS., Adv.:	B. R. GAVAI	1 File	

CPM – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	CPM/8/2013	25/09/13	SHRI JOSE DESA Adv.: ADV. ARUN TALAULIKAR	SMT. YVONNE SOARES AND 4 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1,2,4, 5	R. M. SAVANT	2 FILES + LOOSE PAPERS	
2	CPM/2/2013	28/02/13	KASHINATH JAIRAM SHETYE AND ORS., Adv.: MR. KASHINATH JAIRAM SHETYE (IN PERSON)	ANUJA PRABHUDESAI Adv.:	F. M. REIS	TWO FILES	
3	CPM/7/2013	08/03/13	SHRI JOSE DESA Adv.: ADV. ARUN TALAULEKAR	SMT. YVONNE SOARES AND 4 ORS., Adv.:	F. M. REIS	2 FILES	

AUA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	AUA/8/2010	14/02/13	STATE OF GOA THROUGH EXECUTIVE ENGINEER MARGAO Adv.: MR. MANISH SALKAR	SHRI. C. M. A. KADAR Adv.: MR. S.D. PADIYAR FOR RES. (POA)	F. M. REIS	3 files along with mca 169/09	

2	AUA/1/2013	07/10/13	M/S. TRIMURTI EXPORTS THROUGH ITS AUTHORIZED REP. (PARTNERS) AND 3 ORS. Adv.: ADV. NITIN SARDESSAI	M/S. MODELAMA EXPORTS LTD. REP. BY ITS DIRECTOR SH. GAGAN GULATI Adv.: HANUMANT D. NAIK	R. M. SAVANT	2 FILES	
4	AUA/2/2010	13/08/13	DHARMU RAJU DESSAI Adv.: MR. P. A. KAMAT	TIMBLO MINERAL PRIVATE LIMITED THROUGH DIRECTOR ARVIND M. HODARKAR Adv.:	F. M. REIS	6 FILES ALONGWITH CA/22/2009, MCA/79/2010, MCA/616/2009, MCA/1017/2009	
5	AUA/4/2010	16/07/13	THE SARASWAT CO-OPERATIVE BANK LTD., Adv.: MR. U. R. TIMBLE	MR. SURAJ VISHNU KANDE AND 2 ORS., Adv.: MR. A.D. BHOBE FOR RES.1	F. M. REIS	4 files alongwith mca/51/2012,sta/2625/2011,	
6	AUA/11/2009	02/05/13	STATE OF GOA REPRESENTED BY EX. ENGINEER MARGAO Adv.: MRS. GAURI BHONSULE	M/S. WESTERN BUILDERS Adv.:	R. P. SONDURBALDO TA	6 files along with ca 244/2009,mca 181/2011,mca 607/2011,sta 3759/2011	
7	AUA/2/2013	31/07/13	M/S. SKS LOGISTICS LIMITED THROUGH ITS AUTHO. SIGNATORY MR. KESHAV PEDNEKAR Adv.: ADV. SUDIN MANOHAR USGAONKAR	MORMUGAO PORT TRUST, THROUGH ITS DEPUTY CONSERVATOR (I/C), Adv.: ADV. YOGESH V. NADKARNI FOR RESPONDENT	F. M. REIS	3 Files Kept in CA 148/13.	
8	AUA/2/2009	02/07/13	SHRI. VINOD KUMAR SHARMA Adv.: MR. D. D. ZAVERI	MRS. TEREZA DINESH VAGHELA AND ANR., Adv.:	F. M. REIS	5 Files Kept with CA 128/09, MCA 412/12 & MCA 1106/12.	

CA – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/Remarks	
10	CA/32/2009	08/08/13	SHRI. PRASHANT SHRIRAM AZARE Adv.: MR. NITIN SARDESSAI	SMT. DAKSHA PRASHANT AZARE Adv.:	REGISTRAR	4 FILES ALONGWITH AO/14/2009, MCA/146/2009	

36	CA/247/2012	07/03/13	MR. JOAQUIM ESTEVE GEORGE AND ANR., Adv.: R.G. RAMANI	SMT. MOHINI MAHANAND SHET AND 4 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 1, 2, 3.	F. M. REIS	3 Files kept with AO/58/12	
57	CA/3/2012	04/07/13	SHRI RANJIT SATARDEKAR AND ORS. Adv.: IN PERSON	SHRI SHAIKH VAHIDULLA AND 10 ORS., Adv.: MR. MAHESH SONAK	REGISTRAR	4 files along with wp 426/2004,ca 264/2004	

MCAM – 13

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
1	MCAM/135/2008	29/01/13	FERNANDO JORGE COLACO Adv.: MS. TERESA COLACO	SERTORIO S. FACHO Adv.: IN PERSON	F. M. REIS	2 FILES + LOOSE PART	
2	MCAM/381/2013	01/08/13	VAISHALI SHRIKANT KOSHTI., Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	MARUTI DATTATRAYA BHAT., Adv.: ADV. AVDHUT S ARSEKAR	F. M. REIS	2 FILES	
3	MCAM/300/2013	25/11/13	VENESSA CARDOSO Adv.: ADV. ANARKALI AGNI	MUNIRUDDIN XEC AND ANR., Adv.:	U. V. BAKRE	two files	
4	MCAM/297/2013	03/04/13	DR. HINA SHAIK Adv.: ADV. T. GEORGE JOHN	. Adv.:	R. P. SONDURBALDO TA	2 Files.	
5	MCAM/311/2013	09/04/13	SANDIP VISHNU PARALKAR., Adv.: ADV. RAJNEESH NAIK	Adv.:	R. P. SONDURBALDO TA	2 Files.	
6	MCAM/67/2012	15/10/13	ANIL VARGHESE., Adv.: MR. ROHIT BRAS DE SA	THE CIVIL-REGISTRAR OF ILHAS AND ANR., Adv.: GA GURU SHIRODKAR FOR R.NO.2	R. M. SAVANT	3 files along with mca 1007/2013	

CONP – 2013

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Decision/ Remarks	
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1	CONP/2/2011	21/01/13	MR. SURENDRA MOHAN WAHI Adv.: MR. ROHIT BRAS DE SA	MRS. NEENA MOHAN WAHI AND ANR., Adv.: ADV. JOS P. D'SOUZA FOR R.NO.1.	V. M. KANADE AND U. V. BAKRE	11 FILES ALONGWITH CRMA/06/2012, CRMA/99/2012, CRMA/127/2012, CRMA/146/2012	
2	CONP/1/2007	05/02/13	AD-HOC DISTRICT JUDGE - 2 AND ADDITIONAL SESSION JUDGE, PANAJI Adv.: -	SERTORIO S. FACHO Adv.: AG WITH MS. L. DHARWADKAR FOR STATE	V. M. KANADE AND U. V. BAKRE	6 FILES + LOOSE PAPERS ALONGWITH WP/209/2007	

SUPREME COURT – 2013							
Sr. No.	New Record Number	Supreme Court Register No.	S.C. Case No.	H.C. Case No.	S.C. Disp. Date	No. of Files	Receiver's Signature
1	SC 02/13	SCM 59/99	Civil Appeal/6183/2001	SA/30/1986	12/10/2013	1+14	
2	SC 03/13	SCM 99/04	Special Leave to Appeal/23767/2004	AO/54/2004	05/08/2013	1+5	
3	SC 04/13	SCM 98/04	Special Leave to Appeal/23766/2004	AO/47/2004	05/08/2013	1+6	
4	SC 05/13	SCM 45/07	Special Leave to Appeal (Cri) / 5184/2007 (SCM 45/07)	CRIA/10/2006	03/04/2013	1+3	
5	SC 06/13	SCM 47/09	Supreme Court Appeal No. 1218/2009(SCM-47/09)	CRIR 4/2008	23/10/2013	1+3	
6	SC 07/13	SCM 50/09	Supreme Court Appeal No. 1223/2009(SCM-50/09)	CRIR 7/2008	23/10/2013	1+3	
7	SC 08/13	SCM 28/09	Supreme Court Appeal No. 547/09 (SCM-28/09)	CRIR 56/06	23/10/2013	1+3	
8	SC 09/13	SCM 49/09	Supreme Court Appeal No. 1221/09 (SCM-49/09)	CRIR4/07	23/10/2013	1+3	

9	SC 10/13	SCM 35/08	Petition for Special Leave to Appeal Criml No. 1028/07 (SCM 35/08)	CRIR 42/06	19/07/2013	1+2	
10	SC 11/13	SCM 47/13	Petition for Special Leave to Appeal (Civil) No. 357-358/2013 (SCM 47/13)	SA 59/03	18/01/2013	1+7 with loose papers.	
11	SC 15/13	SCM 50/13	Petition for Special Leave to Appeal () No. 4112/2013 (SCM 50/13)	WPCR 27/2013 WPCR 26/2013	10/05/2013	1+8 Files	
12	SC 16/13	SCM 28/13	Petition for Special Leave to Appeal () No.1140/2012 (SCM 28/2013)	CRMAB 159/2011	07/01/2013	1+9 and loose papers	
13	SC 17/13	SCM 19/13	Petition for Special Leave to Appeal (Civil) No.5379/2013 (SCM 19/2013)	SA 45/04	06/02/2013	1+ 9 Files	
14	SC 18/13	SCM 48/09	Criminal Appeal No. 1215/2009 (SCM 48/09)	CRIR 9/08	23/10/2013	1+3 Files.	
15	SC 19/13	SCM 52/09	Criminal Appeal No. 1224/2009 (SCM 52/09)	CRIR 5/08	23/10/2013	1+3 Files.	
16	SC 20/13	SCM 53/09	Criminal Appeal No. 1217/2009 (SCM 53/09)	CRIR 6/08	23/10/2013	1+3 Files.	
17	SC 21/13	SCM 9/09	Petition for Special Leave to Appeal (C) No. 4100/09 (SCM 9/09)	CAPL 1/06 with WPCR 1/06	09/01/2013	1+7 Files and Misc loose papers.	

18	SC 22/13	SCM 2/14	Petition for Special Leave to Appeal (Civil) Nos. 38779-387780/2013 (SCM/02/2014)	FA/137/07 WITH XOB/4/08	10/01/2013	1+9 Files & loose papers	
19	SC 23/13	SCM 27/14	Petition for Special Leave to Appeal (Civil) Nos. 19989-19990/2013 (SCM 27/2014)	FA 265/05	12/07/2013	1+8 Files & citations	
20	SC 24/13	SCM 81/13	Petition for Special Leave to Appeal (Criminal Appeal) No.1143/2013 (SCM/81/2013)	Criminal Appeal No.70/2003 & Criminal Appeal No.6/2004	07/08/2013	1+24 Files + loose papers	
21	SC 25/13	SCM 41/14	Petition for Special Leave to Appeal (Civil Appeal) No.37287/2013 (SCM/41/2014)	Wp/410/2013	17/12/2013	1+ 2 Files	
22	SC 26/13	SCM 20/14	Petition for Special Leave to Appeal (Civil Appeal) No.20000/2013 (SCM/20/2014)	Wp/285/2011	12/07/2013	1+ 2 Files	
23	SC 27/13	SCM 34/14	Petition for Special Leave to Appeal (Civil Appeal) No.34545/2013 (SCM/34/2014)	Pilwp/18/2013	22/11/2013	1+ 2 Files & citations	
24	SC 28/13	SCM 19/14	Petition for Special Leave to Appeal (Civil Appeal) No.34051/2013 (SCM/19/2014)	Wp/357/2013	25/10/2013	1+ 4 Files &	

25	SC 29/13	SCM 21/14	Petition for Special Leave to Appeal(Civil Appeal) No.25811/2013 Civil Appeal 7539/12 (SCM/21/2014)	FA/278/2003	08/08/2013	1+ 9 Files + loose papers+ citations	
26	SC 30/13	SCM 63/13	Petition for Special Leave to Appeal(Crim.) No.5725/2013 (SCM/63/2013)	WPCR/82/2012	08/07/2013	1+ 2 Files + citations	
27	SC 31/13	SCM 62/13	Petition for Special Leave to Appeal(Civil) No.20338/2013 (SCM/62/2013)	FA/220/2004	01/07/2013	1+ 11 Files + citations	
28	SC 32/13	SCM 35/14	Petition for Special Leave to Appeal(Civil) Nos. 37086-37087/2013 (SCM/35/2014)	SA/17/2009	29/11/2013	1+7 Files	
29	SC 34/13	SCM 99/13	Petition for Special Leave to Appeal(Civil) No.26242/2011 (SCM/99/2013)	WP/386/2010	12/08/2013	1+ 7 Files +citations	
30	SC 35/13	SCM 5/14	Petition for Special Leave to Appeal(Cril) No.7513/2013 (SCM/05/2014)	CRMAB/82/2013	19/11/2013	1+ 2 Files	
31	SC 36/13	SCM 4/14	Petition for Special Leave to Appeal(Civil) No.25880/2013 (SCM/04/2014)	SA/19/2012	30/11/2013	1+ 2 Files	
32	SC 37/13	SCM 8/14	Petition for Special Leave to Appeal(Civil) No.11298/2013 (SCM/08/2014)	SA/15/2004	02/04/2013	1+ 9 Files +Loose papers	
33	SC 38/13	SCM 95/13	Petition for Special Leave to Appeal(Cril) No.7757/2008 (SCM/95/2013)	WPCR/50/2007	27/08/2013	1+ 2 Files	

34	SC 39/13	SCM 107/13	Petition for Special Leave to Appeal(Cril) No.9114/2013 (SCM/107/2013)	CRIA/21/2009	25/10/2013	1+ 4 Files + Loose papers	
35	SC 40/13	SCM 57/13	Petition for Special Leave to Appeal (Civil)No.14714-14715/2013 (SCM/57/2013)	WP/135/2004 & WP/136/2004	09/07/2013	1+ 9 Files	
36	SC 41/13	SCM 56/13	Petition for Special Leave to Appeal (Civil)No.16520/2013 (SCM/56/2013)	WP/694/2012	26/04/2013	1+ 4 Files	
37	SC 42/13	SCM 102/13	Petition for Special Leave to Appeal(Civil) No.25829/2013 (SCM/102/2013)	WP/719/2012	26/08/2013	1+ 3 Files+ Loose papers	
38	SC 43/13	SCM 48/11	Petition for Special Leave to Appeal (Civil)No.6066/2011 (SCM/48/2011)	FA/45/2005	24/01/2013	1+ 7 Files+ Loose papers	
39	SC 44/13	SCM 31/13	Petition for Special Leave to Appeal (Civil) No.8036 of 2013 (SCM-31/2013)	WP 411 of 2011	22/02/2013	1 + 7 Files + Loose Papers	
40	SC 45/13	SCM 108/13	Petition for Special Leave to Appeal (Criminal) No. 7041 of 2011) (SCM-108/2013)	CRIA 64 of 2009	30/09/2013	1 + 5 Files	
41	SC 46/13	SCM 97/13	Petition for Special Leave to Appeal(Civil) No. 15837 of 2013 (SCM 97 of 2013)	WP 228 of 2011	09/02/2013	1 + 12 Files	
42	SC 47/13	SCM 96/13	Petition for Special Leave to Appeal (Civil) No. 26353/2013 (SCM 96 of 2013)	First Appeal No. 185 of 2004	09/02/2013	1 + 12 Files	
43	SC 48/13	SCM 46/13	Petition for Special Leave to Appeal (Civil) No. 15513 of 2013 (SCM 46/2013)	AO 22 of 2013	05/10/2013	1 + 5 Files	

44	SC 49/13	SCM 30/13	Petition For Special Leave to Appeal (Civil) No.5142 of 2013 (SCM 30/2013)	WP 212 of 2002	25/02/2013	1 + 3 Files + Loose Papers	
45	SC 50/13	SCM 32/13	Petition for Special Leave to Appeal (Criminal) 7882 of 2011 (SCM 32 of 2013)	WPCR 43 of 2011	01/07/2013	1 + 2 Files	
46	SC 51/13	SCM 39/13	Petition For Special Leave to Appeal(Civil) No. 10403 of 2013 (SCM - 39/2013)	TXA 42 of 2012	03/01/2013	1 + 3 Files	
47	SC 52/13	SCM 10/13	Petition for Special Leave to Appeal (Criminal) No. 604 of 2013 (SCM 10 of 2013)	CRIA 56 of 2010	02/08/2013	1	
48	SC 53/13	SCM 55/13	Petition for Special Leave to Appeal (Civil) No. 15412 of 2013 (SCM 10 of 2013)	WP 430 of 2003	15/04/2013	1 + 10 Files	
49	SC 54/13	SCM 71/13	Petition for Special Leave to Appeal No. 415 of 2013 (SCM - 71 of 2013)	AO 65 of 2003	01/03/2013	1 + 7 Files	
50	SC 55/13	SCM 43/14	Petition for Special Leave to Appeal (Civil) No. 29866 of 2013 (SCM-43/2014)	WP 199/2006	16/09/2013	1 + 6 Files	
51	SC 56/13	SCM 56/14	Petition for Special Leave to Appeal (Civil) Nos. 11712/2013 (SCM 56 of 2014)	WP 488 of2013	14/03/2013	1 + 3 Files	
52	SC 57/13	SCM 58/12	Petition for Special Leave to Appeal (Civil) No. 18695 of 2012 (SCM - 53 of 2012)	WP 412 of 2012	22/02/2013	1 + 5 Files	

53	SC 58/13	SCM 103/13	Petition for Special Leave to Appeal (Criminal) Nos 9218-9219 of 2013 with Criminal Miscellaneous Petition Nos 23031-32, 23381-82 and 23383-84 of 2013 (SCM 103 - 2013)	CRIA 6 of 2012 with CRMA 182 of 2013	21/11/2013	1 + 7 Files + Loose Papers	
54	SC 59/13	SCM 21/13	(Petition for Special Leave to Appeal (Civil) No. 442 of 2011 (SCM 21-2013)	WP 71 of 2010	01/11/2013	(1+6 Files) + Unserved Notices.	
55	SC 60/13	SCM 50/14	SCM-50 of 2014 (PSLSA Civil Nos 5799-5800)	CRA 18 and 19 of 2009	13/03/2013	1 SC File + 4 HC Files	
56	SC 61/13	SCM 30/14	SCM-30 of 2014 (PSLSA Civil No. 2602 of 2014)	WP 358 of 2008	23/09/2013	1 SC File + 17 Files	
57	SC 64/13	SCM 62/10	SPECIAL LEAVE TO APPEAL NO. 13239/2009 (SCM 62/2010)	FA 216/2004, MCA 640/2004	10/08/2013	1 SC FILE + 8 HC FILES	
58	SC 65/13	SCM 28/11	SPECIAL LEAVE TO APPEAL NO. 6830/2011 (SCM 28/2011)	FA 39/2001, MCA 387/2013, MCA 797/2010	04/01/2013	1 SC FILE +6 HC FILES	
59	SC 66/13	SCM 22/13	SPECIAL LEAVE TO APPEAL NO. 8495/2013 (SCM 22/2013)	WP 641/2009, WP 568/2009 (There is no main file (WP 568/2009), MISC. Is the file)	02/12/2013	1 SC FILE + 11 HC FILES	
60	SC 67/13	SCM 29/13	SCM 29/13 - SLP (C) 11964/13	WP 832/12	08/05/2023	1 SC + 4 HC FILES	
61	SC 68/13	SCM 52/13	SCM 52/13, SLP (C) - 17953/13	PILWP 15/12	05/03/2013	1 SC + 3 HC FILES	
62	SC 69/13	SCM 82/13	MATRIMONIAL PETITION NO. 46/12 (TRANSFER PETITION (C) NO. 1406/12)	--	19/09/2013	1 SC FILE	

63	SC 70/13	SCM 3/14	SLP (C) NO. 37979/2013	MCA 141/21, WP 454/08, MCA 829/08, MCA 942/13, MCA 234/09, MCA 370/09, MCA 429/09, MCA 781/09, MCA 32/12 & MCA 52/11	17/12/2013	1 SC + 12 HC FILES)	
64	SC 71/13	SCM 13/14	CIVIL APPEAL NO. 9817-9820 & 9821-9822/13	CAREV 4/11, FA 106/98, MCA 235/11, MCA 343/09, CAREV 5/11, FA 105/98, MCA 237/11, CAREV 6/11, MCA 341/09, FA 16/99, MCA 236/11, CA 35/00,	29/10/2013	1 SC +20 HC FILES	
65	SC 72/13	SCM 3/16	SLP (C) NO.35489-35490/15	CAREV 29/14, PILWP 12/2013	30/11/2023	1 SC + 7 HC FILES	
66	SC 73/13	SCM 100/13	CIVIL APPEAL NO. 7123/13 & SLP (C) NO. 7912/13	PILWP 7/12 & MCA 633/12	23/08/2013	3 SC + 5 HC FILES	
67	SC 74/13	SCM 27/13	SLP (C) NO. 7912/13		23/08/2013		
68	SC 75/13	SCM 45/13	SLP (C) NO. 7912/13		23/08/2013		
69	SC 76/13	SCM 77/13	SLP (C) NO. 14185/13	PILWP 28/12	22/04/2023	2 SC + 5 HC FILES	
70	SC 77/13	SCM 54/13	SLP (C) NO. 14185/13		22/04/2023		
71	SC 78/13	SCM 78/13	SLP (C) NO. 33912/12	WP 342/11	18/03/2023	1 SC + 3 HC FILES	
72	SC 79/13	SCM 30/11	SLP(CrI) No. 001847 - 001848 / 2011	WPCR 70/10, WPCR 76/10	11/07/2013	1 SC + 4 HC FILE	
73	SC 80/13	SCM 52/08	SLP(C) No. 012753 / 2008	MCA 315/08, COAP 39/07, MCA 316/08, COAP 7/08, MCA 414/11, COAP 4/08, CP 1/08, MCA 308/08, COA 8/07, MCA 312/08, MCA 311/08, MCA 314/08, COAP 44/07, MCA 313/08, CP 34/11	30/09/2013	1 SC +19 HC FILES	

74	SC 81/13	SCM 53/13	SLP(C) No. 012381 / 2013	WP 403/07, STA 76/14, MCA 590/10, MCA 595/08, MCA 798/09, MCA 608/08, MCA 866/07, MCA 979/09, MCA 572/10, MCA 932/09, MCA 865/07, MCA 703/11 alongwith original plan of petition WP/384/2009, WP/563/2007, CA/293/2007, MCA/72/2007, MCA/75/2007, MCA/139/2006, MCA/218/2008, MCA/328/2008, MCA/354/2008, MCA/604/2005, WP 106/99, LPA 5/03	18/03/2013	1 SC + 20 HC FILES	SC 81/13 IS CONNECTED FILE NO. SC 43/16
75	SC 82/13	SCM 41/08	SLP(C) No. 012862 - 012863 / 2008	WP/384/2009, WP/563/2007, CA/293/2007, MCA/72/2007, MCA/75/2007, MCA/139/2006, MCA/218/2008, MCA/328/2008, MCA/354/2008, MCA/604/2005, WP 106/99, LPA 5/03	29/07/2011	2 SC + 8 BIG BUNDDLE	
76	SC 83/13	SCM 42/08	SLP(C) No. 013256 / 2008		29/07/2011		
77	SC 84/13	SCM 20/04	C.A. No. 001007 / 2004 ,SLP(C) No. 000853 / 2004	WP 106/99, LPA 5/03	07/03/2013	1 SC +4 HC FILE	
78	SC 85/13	SCM 1/04	R.P.(C) No. 000422 - 000423 / 2013, Diary No.- 36613 - 2012	WP 253/99, MCA 351/00, CAREV 17/00	18/07/2023	2 SC + 7 HC FILES	SC 06/00 file is attached with this file.